

No. HCB/GOA/RA/DRT/2023

Dated : 2<sup>nd</sup> January, 2023

**N O T I C E**

**Sub : Destruction of Records in accordance with Chapter XV of the Bombay High Court, (Appellate Side) Rules, 1960, to be carried out during the Summer Vacation of 2023**

Public in general/litigants/advocates appearing for the litigants are hereby informed that destruction of records of disposed files will be carried out in accordance with Chapter XV of the Bombay High Court, Appellate Side Rules, 1960, during the Summer Vacation of 2023. The List of proposed files for destruction to be carried out of the year i.e. **(2012)** and also the list of High Court disposed files which were decided by the Honourable Supreme Court and received back after disposal **(till 2012)** are annexed herewith).

You are requested to communicate and inform this office in writing in case you are interested to receive back any documents covered under Rule I of Chapter XV of the Bombay High Court, Appellate Side Rules, 1960, which you have submitted during the course of hearing and which you are willing to receive back in your possession on or before the commencement of Summer Vacation of 2023.

**sd/-**  
**( G.G. Bhansali)**  
**Registrar (Judicial)**  
**High Court of Bombay at Goa**

AAR AUA

AAR					
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	AAR/15/2011	22-03-2012	SHRI VALLABH NILKANT AMONKAR AND ANR., Adv.: SHRI. M. S. JOSHI	SHRI GAJANAN NILKANT AMONKAR Adv.: ADV. V. A. LAWANDE FOR THE RESPONDENT.	S. C. DHARMADHIKARI
2	AAR/18/2011	15-03-2012	MR. CHAND PASHA Adv.: MR. VIRAJ TIMBLE	JAGUAR OVERSEAS LTD, Adv.:	S. C. DHARMADHIKARI
3	AAR/2/2012	15-03-2012	SHRI MANJUNATH DUKLE., Adv.: MR. A. D. BHOBE	WOCKHARDT HOSPITALS LTD., Adv.: MR. E. O. MENDES	S. C. DHARMADHIKARI
4	AAR/4/2012	30-03-2012	SHRI DAMODAR CHANDRAKANT KARAPURKAR Adv.: ADV. PANKAJ VERNEKAR	1. SHRI DATTA DAMODAR NAIK AND OTHERS Adv.: ADV. C. A. COUTINHO FOR RESPONDENT NO. 3.	S. C. DHARMADHIKARI
5	AAR/19/2011	15-06-2012	MS AMALGAMATED TRADERS REP. BY ITS PARTNERS A) CHIRAG DATTA NAIK AND ANR., Adv.: MR. C. A. COUTINHO	MS. SHARDA ENTERPRISES REP. BY SHRI UMESH PRABHU AND ANR., Adv.: ADV. S. D. PADIYAR FOR R.NO.B.	A. P. LAVANDE
6	AAR/5/2012	31-08-2012	M/S MULTIPURPOSE INDUSTRIAL SERVICES PVT. LTD., THROUGH ITS DIRECTOR SHRI EDWIN MASCARENHAS Adv.: KHOT UMESH DIVAKAR	DIRECTOR OF TOURISM DEPARTMENT OF TOURISM, Adv.: AGA K.NOORANI R. 1.	A. P. LAVANDE

AAR AUA

7	AAR/21/2012	28-09-2012	GOA SPONGE AND POWER LIMITED REP. BY SENIOR GENERAL MANAGER, MR. MANISH GOEL Adv.: Y.V. NADKARNI	THE SECRETARY, ELECTRICITY DEPARTMENT GOVT. OF GOA AND ANR., Adv.:	A. P. LAVANDE
8	AAR/21/2011	15-03-2012	RITU PRAKASH DESAI Adv.: MR. Y. V. NADKARNI	M/S. TROPICAL HOMES AND 2 ORS., Adv.: MR. S.KARPE FOR RESP.3	S. C. DHARMADHIKARI
9	AAR/13/2012	30-11-2012	SHRI. VALLABH NILKANT AMONKAR AND ANR., Adv.: M.S. JOSHI	SHRI. NILKANT GANGADHAR AMONKAR AND 2 ORS., Adv.: ADV. VALLABH D. PANGAM R.NO. 3	A. P. LAVANDE
10	AAR/19/2012	05/11/12	M/S SHIVNATH MINERALS and CHEMICALS THROUGH ITS EXECUTIVE SANJEEV AGRAWAL Adv.: ROHIT BRAS DE SA	RAMESH BHAKTA Adv.: ADV. IFTIKHAR AGHA	A. P. LAVANDE
11	AAR/11/2012	23-08-2012	M/S NEESA LEISURE LIMITED Adv.: DEEPAK GAONKAR	MR. JOSE AUGUSTINE FERNANDES Adv.: ADV. P. A. KAMAT	A. P. LAVANDE
12	AAR/3/2012	29-03-2012	M/S. KANISHKA SALVAGE AND UNDERWATER SERVICES PVT. LTD. THROUGH DIRECTOR MR. GOPAL S. GONAL., Adv.: JOSE FILIPE MELO	M/S. VASCO MARINE SERVICES THROUGH PARTNER'S 1. MR. DILIP SHANU NAIK AND ANR. Adv.: ADV. NITIN SARDESSAI FOR R.NOS. 2 and 3.	S. C. DHARMADHIKARI
13	AAR/7/2012	09/08/12	MRS. ALKA S. NAYAK Adv.: CAETANO MASCARENHAS	SHRI SHIVPRASAD B. KAKODKAR AND 2 ORS., Adv.: ADV. SANDESH D. PADIYAR FOR R - 1.	A. P. LAVANDE

AAR AUA

14	AAR/14/2011	17-08-2012	SHREE MALLIKARJUN SHIPPING PVT. LTD., REP. BY SHRI ULHAS SALUNKE., Adv.: MR. NITIN SARDESSAI	M/S. BALAJI LOGISTIC CARRIER THROUGH ITS PROPRIETOR SHRI SURESH REVANKAR., Adv.: MR. Y.V. NADKARNI FOR RESPONDENT	A. P. LAVANDE
15	AAR/20/2011	15-03-2012	UMESH MOOLCHAND LULLA., Adv.: MR. Y. V. NADKARNI	M/S. TROPICAL HOMES AND 2 ORS., Adv.: MR. S.KARPE FOR RESP.3	S. C. DHARMADHIKARI
16	AAR/9/2012	16-10-2012	MR. SURYAKANT RAJARAM NAIK Adv.: S.G. BHOBE	MRS RADHA NANDALAL KALRO AND 6 ORS., Adv.: ADV. C. MASCARENHAS FOR R - 1.	A. P. LAVANDE
17	AAR/8/2012	16-10-2012	MR. ASHOK PARMANAND KAKODKAR AND ANR., Adv.: S.G. BHOBE	MRS. RADHA NANDALAL KALRO AND 6 ORS., Adv.: ADV. C. MASCARENHAS FOR R - 1.	A. P. LAVANDE
18	AAR/10/2012	22-06-2012	DR. SANDESH CHODANKAR Adv.: ASHA A. DESAI	SHRI FRANCISCO ARAUJO AND ANR., Adv.:	A. P. LAVANDE
19	AAR/12/2012	03/10/12	SHRI VALLABH NILKANT AMONKAR AND ANR., Adv.: M.S. JOSHI AND ADV. MS.S. CHODANKAR	SHRI GAJANAN NILKANT AMONKAR Adv.: ADV. V. D. PANGAM	A. P. LAVANDE

AAR AUA

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Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	AUA/9/2011	03/02/12	PRASHANT TIMBLO Adv.: MR. VLEDSON BRAGANZA	DILIP TIMBLO Adv.:	S. C. DHARMADHIKARI
5	AUA/1/2012	26-04-2012	SARASWAT CO-OPERATIVE BANK LTD., Adv.: MR. U. R. TIMBLE	MR. DATTA D VOLVOTKAR AND 3 ORS., Adv.: ADV. GAUSH AGNI FOR R.NOS.1, 2 and 4.	F. M. REIS
6	AUA/1/2009	13-06-2012	STATE OF GOA REPRESENTED BY EXECUTIVE ENGINEER PANAJI Adv.: MS. SAPNA MORDEKAR	M/S. HEERA CONSTRUCTIONS COMPANY PANAJI Adv.:	F. M. REIS
7	AUA/3/2009	30-10-2012	M/S. ADITYA CIVIL CONTRACTORS AND 2 ORS., Adv.: MR. SHIVAN DESSAI	MRS. ARCHANA KUDCHADKAR Adv.:	A. P. LAVANDE
8	AUA/5/2005	28-09-2012	UNION OF INDIA THROUGH THE EXECUTIVE ENGINEER Adv.: MR. J. VAZ, C.G.S.C.	M/S. PREMIER BUILDERS Adv.: MR. SUDESH USGAONKAR, ADVOCATE FOR THE RESPONDENT.	F. M. REIS
9	AUA/5/2011	31-08-2012	UNION OF INDIA, THROUGH EXECUTIVE ENGINEER, C.P.W.D, BAMBOLOM Adv.: MR. MAHESH AMONKAR	M/S. R.B.S. CANDIAPARKAR REP. BY MR. A. P. CANDIAPARKAR Adv.: SHRI R.G. RAMANI FOR RESPONDENT.	F. M. REIS
10	AUA/14/2009	30-08-2012	SHRI RAMA KRISHNA KANKONKAR Adv.:	SHRI POPAT GANESH KANKONKAR AND ANR. Adv.:	F. M. REIS

AUE AUW CAREV

<b>AUE</b>					
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	AUE/5/2004	19-03-2012	THE REGIONAL DIRECTOR,PORVORIM-GOA. Adv.: MRS.A.AGNI	M/S KALANATH TILE WORKS,PANCHAWADI-GOA. Adv.:	F. M. REIS
2	AUE/6/2004	19-03-2012	THE REGIONAL DIRECTOR,PORVORIM-GOA. Adv.: MRS. A. AGNI	M/S MAHENDRA SAW MILL,OLD-GOA. Adv.:	F. M. REIS
3	AUE/7/2004	19-03-2012	THE REGIONAL DIRECTOR,PORVORIM-GOA. Adv.: MRS.A.AGNI	M/S MARINECRETE SHIPBUILDERS, PANAJI-GOA. Adv.: SHRI VIJAY A PALEKAR	F. M. REIS
4	AUE/7/2006	09/04/12	THE REGIONAL DIRECTOR, PANAJI GOA Adv.: SHRI PREMANAND A.KHOLKAR	SHRI SHAIKH MUSTAFA KADAR AND 3 ORS., Adv.: MR. MUSSA AGA FOR R. 1 AND 2	F. M. REIS
5	AUE/11/2006	02/04/12	THE RECOVERY OFFICER, E.S.I. CORP., GOA REGION AND 2 ORS., Adv.: MRS. A. AGNI/ MRS. N. NARVEKAR	MR. FRANCIS COLACO, MARGAO-GOA. Adv.: MR. N. K. SAWAIKAR, FOR RESPONDENT.	F. M. REIS
6	AUE/3/2005	03/04/12	THE DEPUTY REGIONAL DIRECTOR, PORVORIM GOA. Adv.: MRS. A. A. AGNI	M/S ATLANTIC SPINNING AND WEAVING MILLS LTD., QUEPEM GOA. Adv.: MR. M. S. BANDODKAR, ADVOCATE FOR RESPONDENT.	F. M. REIS
7	AUE/10/2003	20-03-2012	GOA BOTTLING CO.PVT.LTD.,RAIA, SALCETE- GOA. Adv.: SHRI VIJAY A. PALEKAR	DY. REGIONAL DIRECTOR AND 3 ORS., Adv.: SHRI L.V.PALEKAR,R-3	F. M. REIS

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8	AUE/11/2003	20-03-2012	GOA BOTTLING CO.PVT.LTD.,RAIA,SALCETE-GOA. Adv.: SHRI VIJAY A. PALEKAR	DY. REGIONAL DIRECTOR AND ANR., Adv.: SHRI L.V.PALEKAR,R-3	F. M. REIS
9	AUE/2/2005	23-04-2012	THE DEPUTY REGIONAL DIRECTOR, PORVORIM GOA. Adv.: MRS. A. AGNI	M/S C.F.L. PHARMACEUTICALS PVT.LTD., PANAJI GOA. Adv.: SHRI G.K. SARDESSAI FOR RESPONDENT	F. M. REIS
10	AUE/6/2003	26-03-2012	MR.FRANCIS S. CABRAL,VASCO- DA-GAMA,GOA. Adv.: SHRI VIJAY A. PALEKAR	THE REGIONAL DIRECTOR,PANAJI-GOA AND 2 ANR., Adv.: MRS.N.NARVEKAR,R-1	F. M. REIS
11	AUE/4/2004	19-06-2012	EMPLOYEES STATE INSURANCE CORP.,ALTO PORVORIM-GOA. Adv.: MRS. A. AGNI	M/S SUNPRINT INK INDUSTRIES,TIVIM-GOA. Adv.: MR. V. PALEKAR	F. M. REIS
12	AUE/6/2008	12/06/12	M/S TULIP DIAGNOSTICS PVT. LTD. REPRESENTED BY MANAGING DIRECTOR DR. VINAYAK K. NAIK Adv.: MR. VIJAY PALEKAR	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION Adv.:	F. M. REIS
14	AUE/1/2003	13-08-2012	M/S KURTARKAR REAL ESTATE, MARGAO-GOA. Adv.: SHRI VIJAY A. PALEKAR	REGIONAL DIRECTOR, PANAJI- GOA. Adv.: SMT. A.A. AGNI	F. M. REIS
15	AUE/2/2003	13-08-2012	M/S KURTARKAR REAL ESTATE PVT. LTD. MARGOA GOA Adv.: SHRI VIJAY A. PALEKAR	REGIONAL DIRECTOR, ESIC, PANAJI - GOA Adv.:	F. M. REIS
16	AUE/17/2006	15-10-2012	M/S. ALCON CONSTRUCTIONS REP. BY ITS PARTNER MR. VICTOR ALBUQUERQUE Adv.: MR. VIJAY A. PALEKAR	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION Adv.:	F. M. REIS

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17	AUE/1/2008	01/10/12	M/S. LANDSCAPE DEVELOPERS REPRESENTED BY MANAGING DIRECTOR MR. DILIP J. COTTA Adv.: MR. VIJAY PALEKAR	THE REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION Adv.: MS. A.A. AGNI	F. M. REIS
18	AUE/2/2008	01/10/12	M/S. LANDSCAPE DEVELOPERS REPRESENTED BY MANAGING DIRECTOR MR. DILIP J. COTTA Adv.: MR. VIJAY PALEKAR	THE REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION Adv.: MS. A.A. AGNI	F. M. REIS
19	AUE/4/2003	01/10/12	M/S KURTARKAR REAL ESTATE PVT. LTD.,MARGAO-GOA. Adv.: SHRI VIJAY A. PALEKAR	REGIONAL DIRECTOR, PANAJI-GOA. Adv.: MRS.A.A.AGNI	F. M. REIS
20	AUE/3/2003	01/10/12	M/S KURTARKAR REAL ESTATE, MARGAO-GOA. Adv.: MR. VIJAY A. PALEKAR	REGIONAL DIRECTOR, PANAJI-GOA. Adv.: MRS.A.A.AGNI	F. M. REIS
22	AUE/3/2012	13-06-2012	E.S.I. CORPORATION. Adv.: MR. P. A. KHOLKAR	SMT. MEERA NARENDRA AGNI AND ANR., Adv.:	F. M. REIS
23	AUE/4/2012	13-06-2012	E.S.I. CORPORATION. Adv.: MR. P. A. KHOLKAR	SMT. MEERA NARENDRA AGNI AND ANR., Adv.:	F. M. REIS
24	AUE/3/2008	18-12-2012	EMPLOYEES STATE INSURANCE CORPORATION THROUGH REGIONAL DIRECTOR Adv.: MS. A. A. AGNI	M/S. KINGS INTELLIGENCE SERVICES REPRESENTED BY ACCOUNTANT MR. RABINDRA KUMAR SAHOO Adv.: MR. G.B.KAMAT FOR RESP	F. M. REIS



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Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	AUW/1/2012	18-10-2012	UNION OF INDIA THROUGH FLAG OFFICER COMMANDING Adv.: MAHESH AMONKAR	SHRI SAINATH SHIRODKAR Adv.:	F. M. REIS

**CAREV**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CAREV/26/2010	28-03-2012	THE COMMISSIONER OF INCOME TAX,PANAJI GOA. Adv.: ADV. AMIRA ABDUL RAZAQ FOR THE APPELLANT	M/S AUTO MOBILE CORPORATION OF GOA LTD.,SATTARI Adv.:	F. M. REIS AND HON'BLE KUM. JUSTICE NUTAN D. SARDESSAI
2	CAREV/8/2011	28-03-2012	THE COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.: MS. ASHA A. DESAI	M/S VELINGKAR BROTHERS, MARDOL GOA. Adv.: ADV. S. M. SINGBAL FOR RESPONDENT	ANOOP V. MOHTA AND HON'BLE KUM. JUSTICE NUTAN D. SARDESSAI

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3	CAREV/9/2011	28-03-2012	THE COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.: MRS. ASHA DESSAI	M/S VELINGKAR BROTHERS, MARDOL GOA. Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
5	CAREV/8/2012	28-03-2012	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA A DESAI	DOLPHIN AND COMPANY Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
6	CAREV/4/2012	19-03-2012	FRANCIS FERNANDES Adv.: IN PERSON	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS. Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
8	CAREV/20/2011	11/05/12	MR. LOURENCO COLACO AND ANR., Adv.: MR. MARVIN D'SOUZA	SHRI SRIHARI SUBRAI NAIK KURADE AND 3 ORS., Adv.: ADV. V. A. LAWANDE FOR R.NOS. 1 TO 4.	A. P. LAVANDE
9	CAREV/12/2012	04/10/12	MR. TIMOTEO LUIS COLACO and 4 ORS., Adv.: NIGEL DA COSTA FRIAS	THE DIRECTOR OF EDUCATION, GOVT. OF GOA, AND 2 ORS., Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
10	CAREV/11/2012	09/04/12	THE GOA GOVERNMENT EMPLOYEES ASSOCIATION THROUGH ITS GENERAL SECRETARY SHRI JOHN NAZARETH AND 2 ORS Adv.: NITIN SARDESSAI	STATE OF GOA THROUGH THE SECRETARY (GENERAL ADMINISTRATION) GOVT. OF GOA, AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
11	CAREV/1/2011	27-06-2012	SHRI CHANDRAKANT V.KUNDAIKAR AND ANR. Adv.: V. R. PARSHEKER	SHRI JANARDHAN V.KUNDAIKAR AND ORS. Adv.: MR.J.A.LOBO FOR R.2,3,4, .6, .10, 11 and 12.,	F. M. REIS

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12	CAREV/15/2006	04/05/12	DR.LILIA DIAS,ST.ESTEVAM,ILHAS GOA Adv.: SHRI V.KORGAONKAR	MRS.CRISTINA VIRGINIA GOMES AND 3 ORS., Adv.:	F. M. REIS
13	CAREV/20/2012	04/10/12	M/S QUADROS MOTORS PVT. LTD., REP. BY MD, SHRI EVENCIO DE M. J. QUADROS Adv.: VIJAY A. PALEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
14	CAREV/2/2012	22-06-2012	SHRI JOAO JOAQUIM FILIPE ALFONSO AND ANR., Adv.: MR. P. P. SINGH	SHRI PRADEEP GAJANAN NAIK, MARGAO GOA. Adv.:	A. P. LAVANDE
15	CAREV/13/2012	20-06-2012	MR. ARMANDO CARDOZO Adv.: MS. MARIA MALAR	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY AND ORS., Adv.:	F. M. REIS
19	CAREV/21/2012	06/12/12	SMT. MARIA TERESA FILOMENA DO ROCHA PEGADO AND OTHERS. Adv.: G.R. USGAONKAR	SHRI TIPU GOVIND KHOLKAR AND ANOTHER Adv.:	A. P. LAVANDE AND U. V. BAKRE
20	CAREV/17/2012	08/08/12	MR. EPIFANIO VERISSIMO VICENTE CAETANO GRACIAS Adv.: NIGEL DA COSTA FRIAS	COMMUNIDADE OF COLVA REP. BY ATTORNEY THROUGH THE ADMINISTRATOR OF COMUNIDADE, AND 2 ORS., Adv.:	F. M. REIS
21	CAREV/15/2012	25-07-2012	MR. ANTONIO VICENTE SOCCORO LOBO AND ANR., Adv.: FERIOL ANDRADE	MR. RAVINDRA VASANT KENKRE (SINCE DEC.) REP. THROUGH HIS LR'S VAPSK R. KENKRE AND ANR., Adv.:	F. M. REIS
22	CAREV/13/2011	06/07/12	SMT. ESLINDA D'SILVA ALIAS SMT. ESLINDA CANDIDA VISITACAO DA SILVA Adv.: MR. G. AGNI U/LAS	SMT. MARIA MONTEIRO AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NOS. 1 and 2.	A. P. LAVANDE

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23	CAREV/14/2012	04/10/12	MR. FRANKY MONTEIRO Adv.: J. ABREU LOBO	DIRECTORATE OF EDUCATION THROUGH ITS DIRECTOR AND 2 ORS., Adv.: MR. A. KAKODKAR AGA FOR R-1 AND 2	S. J. VAZIFDAR AND U. V. BAKRE
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**APPEAL FROM ORDER**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	AO/4/2012	16-03-2012	MODISTA RESORTWEAR REP. BY THEIR PARTNER SHRI. SHANKAR IYER., Adv.: MR. A. R. KANTAK	LA CALYPSO HOTELS PVT. LTD., THROUGH THEIR MANAGING DIRECTOR MR. KAUSHAL KHANNA., Adv.:	F. M. REIS
3	AO/11/2012	15-03-2012	SHRI SHABBAR H. KHAN AND ORS. Adv.: U.R TIMBLE	MINESCAPE EARTHMOVERS PVT. LTD, REP. BY ITS DULY AUTHORIZED SIGNATORY SHRI ASHOK A. COTTA and ANOT Adv.:	F. M. REIS
4	AO/15/2012	30-03-2012	M/S. DOLPHIN ADVENTURE SPORTS LIMITED REP. BY MANAGING DIRECTOR MR. MALCOLM COELHO AND 7 ORS., Adv.: SHIRIN V. NAIK	MR. DIAGO BARBOSA AND 5 ORS., Adv.:	F. M. REIS
5	AO/67/2009	21-03-2012	MR. FRANCIS MILTON KEVIN NORONHA ALIAS FRANCIS NORONHA Adv.: MR. SAMIR TALEIGAONKAR	MRS. ALOMA ANA GOMES Adv.: MR. J.A. LOBO, U/LAS	F. M. REIS
6	AO/31/2011	21-06-2012	MR. JOAQUIM L. DIAS AND ANR., Adv.: MR. SUDIN USGAONKAR	MR. BAPTIST COELHO THROUGH P.O.A, MRS. LORRAINE COELHO AND 2 ORS., Adv.: MR. PRASHEEN LOTLIKAR FOR RESPONDENT.	F. M. REIS

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7	AO/9/2012	15-03-2012	MINESCAPE EARTHMOVERS PVT. LTD., REP. BY P.O.A SHRI ASHOK ANTONIO COTTA AND ANR., Adv.: MR. PARIKSHIT SAWANT	SHRI SHABBAR H. KHAN AND 5 ORS., Adv.:	F. M. REIS
8	AO/53/2011	09/05/12	MRS. CONNIE MIRANDA Adv.: MR. DHAWAL D ZAVERI	MR. ANTONIO JOAQUIM GRACIAS Adv.:	F. M. REIS
9	AO/31/2012	22-06-2012	MR. RALITO VICTOR PEREIRA VAZ AND ANR., Adv.: MR. JOSEPH VAZ	MR. MICHEAL COUTINHO., Adv.:	F. M. REIS
10	AO/22/2012	04/04/12	MR. RANGANATH SHANKER BHOSLE Adv.: A.D. BHOBE	MR. MULLA SAJJAD AND ANR., Adv.: MR. MURON D'SOUZA FOR R - 1	F. M. REIS
11	AO/8/2012	22-06-2012	MR. RAMAKANT NEELKANTHA KOTNIS., Adv.: VALMIKI MENEZES	MRS. JYOTI R. KOTNIS., Adv.: ADV. H. D. NAIK	F. M. REIS
12	AO/1/2012	22-06-2012	MR. RAMAKANT NEELKANTHA KOTNIS., Adv.: VALMIKI MENEZES	MRS. JYOTI R. KOTNIS., Adv.: ADV. H. D. NAIK	F. M. REIS
13	AO/29/2012	30-04-2012	MR. AURELIO JOSE DA COSTA Adv.: PREMA MATKAR	STATE BANK OF INDIA THROUGH ITS ASST. GENERAL MANAGER, AND 9 ORS., Adv.:	F. M. REIS
14	AO/34/2012	14-06-2012	MR. GAURAV GUPTA Adv.: PRASHEEN LOTLIKAR	MRS. RADHIKA GUPTA Adv.:	F. M. REIS
15	AO/25/2012	18-06-2012	SMT SHAILA SUBRAO SHETYE AND 3 ORS., Adv.: PREETAM TALAULIKAR	SMT KUNDA MADHUKAR SHETYE AND 4 ORS., Adv.: ADV. Y. V. NADKARNI FOR R.NO.4.	F. M. REIS
16	AO/95/2008	23-04-2012	SHRI. SANTOSH KUMAR DIXIT Adv.: MR. P. P. SINGH	SHRI. IMMAMSAB USMANI @ HOSMANI Adv.: SHRI VALLABH PANGAM FOR RES.1(A) TO R.1(C).	F. M. REIS

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17	AO/46/2010	10/01/12	STATE OF GOA, THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MR. PREETAM TALAULIKAR	SMT. HIRABAI KAVLEKAR Adv.: SHRI SIDHARTH SAMANT FOR RESPONDENT.	F. M. REIS
18	AO/108/2007	28-08-2012	CUSTODIAN OF EVACUEE PROPERTY Adv.: MR. S. R. RIVONKAR	SHRI. SASESHWAR SASKRUTI KALA KRIDA MANDAL AND 3 ORS., Adv.: MRS. A.A.AGNI FOR R-2 and 3	F. M. REIS
19	AO/36/2009	03/04/12	MRS. TULSI RAYU GAUNS Adv.: MR. A. D. BHOBE	MR. SONU VITHU GAUNS AND 3 ORS., Adv.: SHRI R.G.RAMANI FOR RESP.1	F. M. REIS
20	AO/75/2007	10/04/12	MR. VITHAL PANDU MALIK AND 20 ORS., Adv.: MR. VALMIKI MENEZES	MR. NARAYAN VAMAN MALIK THROUGH ATTORNEY VAMAN NARAYAN VAMAN MALIK AND 63 ORS., Adv.: MR. A.F. DINIZ FOR R. 64	F. M. REIS
21	AO/52/2011	20-01-2012	SMT. GOMATI NAIR ALIAS UNNI KRISHAN NAIR AND 2 ORS., Adv.: PRASHEEN LOTLIKAR	SMT. RUBERTINA VAZ AND 2 ORS., Adv.:	F. M. REIS
23	AO/87/2009	13-02-2012	COSME MATIAS MENEZES MEMORIAL TRUST AND 7 ORS., Adv.: MRS. RATI GAWAS	GOLD STAR CONSTRUCTION COMPANY PRIVATE LIMITED AND ANR., Adv.:	F. M. REIS
24	AO/56/2012	06/12/12	SHRI SURENDRA BALKRISHNA NAIK PRATAPRAO SARDESSAI Adv.: R.G. RAMANI	SHRI PRAKASH BALKRISHNA NAIK PRATAPRAO SARDESSAI Adv.:	F. M. REIS
25	AO/34/2011	06/08/12	MS. INGER SOLBERG., Adv.: MR. ROHIT BRAS DE SA	M/S. W-INVESTING (INDIA) PVT.LTD., AND 6 ORS., Adv.:	F. M. REIS

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26	AO/15/2011	09/04/12	SHRI SAJI JAGGU SAUNTO AND ORS., Adv.: MR. C. A. COUTINHO	SHRI VITHAL ANANT SAUNTO (SINCE DECEASED) THROUGH LRS., Adv.: ADV.A. F.DINIZ FOR R NOS. 1A,2,3,4,6(A-C)	F. M. REIS
27	AO/41/2011	23-02-2012	JOAQUIM INACIO MANUEL DIAS Adv.: SHR.I NITIN SARDESSAI	MILAGRES FERNANDES AND 3 ORS., Adv.: ADV. D. PANGAM FOR R.NO.4	F. M. REIS
28	AO/55/2011	19-01-2012	MR. ESTAQUIO MONTEIRO AND 21 ORS., Adv.: MR. D. J. PANGAM	SMT. CONCESAO MONTEIRO REP. THROUGH ATTORNEY MR. NELSON EDWIN MONTEIRO AND 3 ORS., Adv.: MR. D. VERNEKAR FOR RESP. NO.1 (POA).	F. M. REIS
29	AO/49/2011	13-01-2012	SHRI SONU KESSU GAWADE AND 6 ORS., Adv.: JAGANNATH JAYANT MULGAONKAR	SHRI MURARI TARU GAUDE AND 4 ORS., Adv.: SHRI R.G. RAMANI FOR RESPONDENT NO.1, 2 and 3.	F. M. REIS
30	AO/8/2011	16-04-2012	GAJANAN S. SAWANT Adv.: MR. C. MASCARENHAS	SMT. SUHASINI R. SAWANT Adv.: SHRI ABHAY NACHINOLKAR FOR RESPONDENT.	F. M. REIS
31	AO/51/2011	12/01/12	MR. SALVADOR PAULO SEQUEIRA (DECEASED) THROUGH LR' Adv.: MR.SUDIN M. S. USGAONKAR	MR. JOSEPH VENANCIO FRANCISCO SEQUEIRA AND 2 ORS., Adv.: MR. E.O. MENDES FOR RESP.2	F. M. REIS
32	AO/48/2012	27-08-2012	MIS ANGELA RODRIGUES REP. BY FATHER SHRI DOMINGOS R. RODRIGUES Adv.: DEEP SHIRODKAR	LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS DIVISIONAL MANAGER AND ANR., Adv.:	F. M. REIS



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33	AO/6/2012	03/05/12	MR. NAMDEV RAMA HUMBRASKAR., Adv.: MR. P. A. KAMAT	MS. BERTA ANTONETA VIOLETA MARIA DIAS AND ANR., Adv.: ADV. J. A. LOBO FOR R.NO.1 BY POA	F. M. REIS
34	AO/51/2012	17-10-2012	SHRI AGOSTINHO DA COSTA THROUGH POA SMT. ADELINA D'COSTA AND 3 ORS., Adv.: VIVEK ANGELO RODRIGUES	SHRI ANTONIO SANTANA FERNANDES AND ANR., Adv.:	A. P. LAVANDE
35	AO/13/2012	30-04-2012	M/S. TALAK HOMES AND ESTATES REP. BY PARTNERS Adv.: MR. SUDESH USGAONKAR	CAPT. MACKINNON C. D'SILVA ALIAS M.C. D'SILVA AND 3 ORS., Adv.:	F. M. REIS
36	AO/2/2012	22-02-2012	SHRI SAJU LADU PALKAR AND ANR., Adv.: MR. ABHAY NACHINOLKAR	MR. JOAQUIM ROSARIO D'SOUZA Adv.:	F. M. REIS
37	AO/10/2012	09/05/12	OUR LADY OF LIVRAMENTO CHAPEL (OLD) COMMITTEE, REP. BY ITS PRESIDENT, MR. CAETANO DIAS, Adv.: MR. M. A. FERNANDES	M/S. SWAPNA DEVELOPERS, THROUGH ITS PARTNER, MR. P. K. KOTHARI AND 3 ORS., Adv.: MR. Y.V. NADKARNI FOR R. 1 (CAVEATOR)	F. M. REIS
38	AO/32/2012	29-06-2012	SMT. SHAILA SUBRAO SHETYE Adv.: PREETAM TALAULIKAR	SMT. KUNDA MADHUKAR SHETYE Adv.:	F. M. REIS
40	AO/55/2012	30-11-2012	MR. JOSEPH ROSA DE LIMA FERNANDES AND ANR., Adv.: KHOLKAR PREMANAND ANAND	MR. CAMILO CAETANO AGNELO D'SOUZA REP. BY ATTORNEY MR. JOHN LUIS A. FERNANDES AND 12 ORS, Adv.: ADV. S. USGAONKAR FOR R. NOS. 7, 8 and 12.	F. M. REIS
41	AO/37/2012	20-11-2012	SHRI. VILAS PUNDALIK MALIK AND 21 ORS., Adv.: MR. DEEPAK GAONKAR	SMT. DRAUPADI GANESH MALIK AND 32 ORS., Adv.:	A. P. LAVANDE

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42	AO/23/2012	17-07-2012	AARTI MANAGEMENT CONSULTANCY PVT. LTD., REP. BY ITS DIRECTOR, MR. DARIUS KHAMBATTA AND 2 ORS., Adv.: MR. PARIKSHIT SAWANT	MR. GAJANAN NAIK AND 2 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS.	F. M. REIS
43	AO/42/2012	14-09-2012	MR. PURUSHOTTAM RAM SHINKRE ALIAS SURESH SHINKRE Adv.: VLEDSON LUCIO BRAGANZA	MR. ROSARIO MIGUEL MASCARENHAS AND ANR., Adv.: C.A.COUTINHO R. NOS. 1 and 2	F. M. REIS
44	AO/3/2012	29-06-2012	M/S. AKAR CREATIONS PVT. LTD., REP. BY GENERAL MANAGER MR. ROHIT PRAKASH BORKAR Adv.: MR. PULKIIT BANDODKAR	SHRI LETELLIER SHOLLET GUSMAO PAULO RONCON PEREIRA AND 6 ORS., Adv.: ADV. C. A. COUTINHO FOR R NOS.1 and.2.	A. P. LAVANDE
45	AO/49/2012	27-11-2012	MR. DAMODAR VASSANT PARULEKAR and ANR Adv.: J. ABREU LOBO	DR. RAVINDRA VASSANT PARULEKAR and ANR., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R.NO. 1 and 2	F. M. REIS
46	AO/16/2012	07/03/12	CHOWGULE AND CO. PVT LTD, REP. BY ITS AUTHORIZED SIGNATORY RAMA ALIAS RAMESH B. BILGUCHE Adv.: PRASHEEN LOTLIKAR	TAHIR ISANI AND ANOTHER Adv.:	F. M. REIS
47	AO/33/2012	25-07-2012	M/S. MALHAN CONSTRUCTIONS PVT. LTD., REP. BY DIRECTOR SHRI RAJIV MALHAN., Adv.: MR. SUDIN M.S. USGAONKAR	SHRI MOHAN HARI CHODANKAR AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NOS.1 and 2.	F. M. REIS

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48	AO/14/2012	03/05/12	SHRI ROHIDAS DATTA POROB Adv.: MARVIN D'SOUZA	SMT. HIRABAI ANGLE AND ANOTHER Adv.: ADV. AMEY KAKODKAR FOR R.NOS.4, 5(A TO F).	F. M. REIS
49	AO/61/2012	06/12/12	DR. GURUDAS C. NAIK AND 8 ORS., Adv.: V. KORGAONKAR	SHRI RAJESH TIMBLO Adv.: ADV. C. A. COUTINHO.	F. M. REIS
50	AO/59/2012	13-12-2012	MR. CHRISTOPHER PO Adv.: SUDESH USGAONKAR	MR. NICHOLAS FERNANDES AND ANR., Adv.:	F. M. REIS
52	AO/17/2012	02/05/12	COLONIAL PROJECT PRIVATE LIMITED REP. BY ITS DIRECTOR SHRI RAJESH SHETH Adv.: MR. H. D. NAIK	LATE MR. JOAQUIM SANTAN DE CUNHA THROUGH LR'S Adv.:	F. M. REIS
53	AO/20/2012	14-06-2012	SHRI SHEIKH ABDUL RAZAK AND 2 ORS., Adv.: VIVEK AMRUT DANDEKAR	SHRI SHAIKH NARUDDIN @ XEC NORODDIN AND 11 ORS., Adv.: ADV. ANTHONY D'SILVA FOR R.NOS. 1 and 2.	F. M. REIS
55	AO/31/2002	13-07-2012	HERIBERTO F.M.D'CUNHA @ HERIBERTO D'CUNHA Adv.:	VICTOR LUIS MONTEIRO and ORS Adv.: MRS.A.A.AGNI,R.1	A. P. LAVANDE

**COA COAPM COP COAP**

			<b>COA</b>		
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
3	COA/7/2012	27-09-2012	MR. R.G. FURTADO Adv.: SHIVAN DESAI	ZUARI INDUSTRIES LIMITED AND ANR., Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
4	COA/4/2012	30-10-2012	ATMARAM PAI PANANDIKAR CHARITABLE TRUST, THROUGH ITS TRUSTEE KAMLESH A. PAI PANANDIKAR Adv.: VIVEK ANGELO RODRIGUES	M/S. MARPOL PVT. LTD., AND 28 ORS., Adv.: ADV. P. KARPE FOR R.NOS. 7 and 9.	A. P. LAVANDE
5	COA/9/2012	10/09/12	M/S.TERACOM LTD.,THROUGH ITS CHIEF EXECUTIVE OFFICER AND AUTHORIZED REP. HARSHWARDHAN PAGAY Adv.: ADV. A.D. BHOBE	M/S. SOJITZ CORPORATION, REP. BY MR. MASAHIRO OTA Adv.:	S.A. BOBDE AND U. V. BAKRE
6	COA/13/2012	14-12-2012	M/S. TERACOM LTD. REP. BY ITS CHIEF OPERATING OFFICER MR. ASHISH D. JAIN Adv.: A.D. BHOBE	M/S. SOJITZ CORPORATION REP. BY MR. MASAHIRO OTA Adv.:	F. M. REIS AND U. V. BAKRE

**COAPM**

## COA COAPM COP COAP

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	COAPM/9/2012	29-03-2012	VERNEKAR BATTERIES PVT. LTD., (THROUGH AUTHORISED SIGNATORY, MR. VINAY VERNEKAR) Adv.: SUDESH USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
3	COAPM/12/2012	29-03-2012	M/S. LEAD POWER SYSTEMS PVT. LTD., (THROUGH AUTHORISED SIGNATORY, MR. VINAY VERNEKAR) Adv.: SUDESH USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
4	COAPM/11/2012	29-03-2012	VERNEKAR INVESTMENTS PVT. LTD., (THROUGH AUTHORISED SIGNATORY, MR. SURENDRA V. PAI VERNEKAR) Adv.: SUDESH USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
5	COAPM/8/2012	29-03-2012	M/S. IND LEAD-AGRO PVT. LTD., ( THROUGH AUTHORISED SIGNATORY MR. VINAY VERNEKAR) Adv.: SUDESH USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
7	COAPM/10/2012	29-03-2012	RACHANA INVESTMENTS PVT. LTD., (THROUGH AUTHORISED SIGNATORY, MR. VINAY VERNEKAR) Adv.: SUDESH USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
8	COAPM/16/2012	27-04-2012	ZURI HOSPITALITY PRIVATE LIMITED Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE

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9	COAPM/18/2012	27-04-2012	ZURI HOTELS AND RESORTS PRIVATE LIMITED Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE
10	COAPM/17/2012	27-04-2012	SILVER SPRINGS PLEASURE RESORTS PRIVATE LIMITED Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE
11	COAPM/39/2012	19-07-2012	KAMAT CONSTRUCTION PRIVATE LIMITED Adv.: MR.SUDIN M. S. USGAONKAR	. Adv.:	A. P. LAVANDE
12	COAPM/38/2012	19-07-2012	KAMAT INNS PRIVATE LIMITED Adv.: MR.SUDIN M. S. USGAONKAR	. Adv.:	A. P. LAVANDE
13	COAPM/77/2012	23-10-2012	TRADE WINGS TOURS PVT. LTD., Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE
14	COAPM/40/2012	19-07-2012	PRAJAKTA INVESTMENTS AND TRADING PRIVATE LIMITED Adv.: MR. SUDIN M. S. USGAONKAR	. Adv.:	A. P. LAVANDE
15	COAPM/76/2012	23-10-2012	R.J. TRADE WINGS PVT. LTD., Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE

## COA COAPM COP COAP

**COP**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	COP/13/2011	03/02/12	PYRAMID DEVELOPERS PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
2	COP/25/2011	03/02/12	GREENBACK REAL ESTATE PRIVATE LIMITED Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
3	COP/19/2011	03/02/12	VASUKI FINANCE AND LEASING PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
4	COP/18/2011	03/02/12	CARLYSLE FINANCE AND LEASING PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
5	COP/12/2011	03/02/12	BHOOMINANDAN INVESTMENTS PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
6	COP/16/2011	03/02/12	VASSUDEV REAL ESTATES PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI

## COA COAPM COP COAP

7	COP/27/2011	03/02/12	MAHADHAN REAL ESTATES PRIVATE LIMITED., Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
8	COP/14/2011	03/02/12	NEW ISLAND REAL ESTATE AND CONSTRUCTION PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
9	COP/21/2011	03/02/12	SALGAOCAR INDUSTRIAL PROJECTS PRIVATE LIMITED., Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
10	COP/20/2011	03/02/12	SHARVANI INVESTMENTS PRIVATE LIMITED., Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
11	COP/26/2011	03/02/12	COSTA RICA INVESTMENTS PRIVATE LIMITED., Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
12	COP/15/2011	03/02/12	KATYAYANI INVESTMENTS PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
13	COP/24/2011	03/02/12	SAROYAN FINANCE AND LEASING PRIVATE LIMITED., Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI



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14	COP/23/2011	03/02/12	SALGAOCAR IRON AND STEEL COMPANY PRIVATE LIMITED., Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
15	COP/22/2011	03/02/12	WINDERMERE INVESTMENTS PRIVATE LIMITED., Adv.: MR. JITENDRA P. SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
16	COP/17/2011	03/02/12	ANGIRA FINANCE AND LEASING PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
17	COP/11/2011	03/02/12	SRINIDHI REAL ESTATES PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
18	COP/10/2011	03/02/12	UTTARA REAL ESTATES PRIVATE LIMITED., Adv.: MR. JITENDRA SUPEKAR	. Adv.:	S. C. DHARMADHIKARI
19	COP/3/2011	22-03-2012	POWER ENGINEERING SPARES AND SERVICES (INDIA) PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
20	COP/4/2011	22-03-2012	PRECISION GENSET COMPONENTS PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	. Adv.:	S. C. DHARMADHIKARI

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21	COP/1/2011	22-03-2012	GENSET SYSTEM CONTROLS PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
22	COP/6/2011	02/03/12	ZUARI HOLDINGS LIMITED., Adv.: SANDESH D. PADIYAR	. Adv.:	S. C. DHARMADHIKARI
23	COP/7/2011	02/03/12	ZUARI INDUSTRIES LIMITED, Adv.: DEVIDAS J. PANGAM	. Adv.:	S. C. DHARMADHIKARI
24	COP/12/2006	24-02-2012	PUTZMEISTER AG Adv.: MR. M.S. SONAK	PUTZMEISTER INDIA PVT.LTD., PANAJI GOA. Adv.: MR. H. D. NAIK, FOR RESPONDENT.	S. C. DHARMADHIKARI
25	COP/2/2011	22-03-2012	MAHALASA ACOUSTIC PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	. Adv.:	S. C. DHARMADHIKARI
26	COP/3/2012	16-08-2012	SILVER SPRINGS PLEASURE RESORTS PRIVATE LIMITED Adv.: SUDIN USGAONKAR	. Adv.: MR. C. A. FERREIRA, ASST. SOLI GEN. OF INDIA- R- 13	A. P. LAVANDE
27	COP/13/2012	14-09-2012	PRAJAKTA INVESTMENTS AND TRADING PVT. LTD., Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE
28	COP/14/2012	14-09-2012	KAMAT CONSTRUCTION PVT. LTD., Adv.: SUDIN USGAONKAR	. Adv.:	A. P. LAVANDE

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30	COP/5/2011	13-01-2012	PRINCE PIPES AND FITTINGS PRIVATE LIMITED, HONDA INDUSTRIAL ESTATE., HONDA, GOA., Adv.: MR. SUDIN M. S. USGAONKAR	. Adv.:	A. P. LAVANDE
31	COP/32/2010	07/09/12	M/S. SIMEM SRL. ITALY THROUGH ITS DULY CONSTITUTED ATTORNEY MS. SUSHMA GUPTA Adv.: SHRI. SHIVAN DESAI	M/S. SIMEM INDIA PVT. LTD AND 2 ORS., Adv.: MR. H.D. NAIK FOR RES. NO.1.	A. P. LAVANDE
32	COP/15/2012	14-09-2012	KAMAT INNS PVT., LTD., Adv.: SUDIN USGAONKAR	Adv.:	A. P. LAVANDE
33	COP/19/2012	23-11-2012	M/S ASIAN OILFIELD SERVICES LTD REP BY AUTHORIZED REP. MR. NITIN CHADHA Adv.: SHIVAN DESAI	SESA GOA LIMITED., Adv.: ADV. DATTAPRASAD LAWANDE	A. P. LAVANDE

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**COAP**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	COAP/32/2012	18-06-2012	SHAILESH RAMNIKLAL SHAH AND 3 ORS., Adv.: JITENDRA P. SUPEKAR	SESA GOA LIMITED, Adv.:	A. P. LAVANDE
3	COAP/22/2012	11/05/12	WESTEND HOLDINGS AND INVESTMENTS PRIVATE LIMITED Adv.: PARAG RAO	Adv.:	A. P. LAVANDE
6	COAP/57/2012	24-08-2012	M/S MARPOL PRIVATE LIMITED Adv.: BHUPESH M. PRABHU DESSAI	MR. SHAMBHU A PAI PANANDIKER AND ORS., Adv.:	A. P. LAVANDE
7	COAP/44/2012	24-08-2012	M/S MARPOL PRIVATE LIMITED Adv.: DHAVAL ZAVERI	MR. SHAMBHU A PAI PANANDIKER AND 27 ORS., Adv.: ADV. PURUSHOTTAM R. KARPE FOR R - 8.	A. P. LAVANDE
23	COAP/31/2012	18-06-2012	SHAILESH RAMNIKLAL SHAH AND 3 ORS., Adv.: JITENDRA P. SUPEKAR	SESA GOA LIMITED, Adv.:	A. P. LAVANDE

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CONTEMP PETITION					
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CP/1/2011	18-01-2012	MR. TONY RODRIGUES AND ANR. Adv.:	MR. ROBERT ALVARES AND ANR., Adv.: SHRI SHIVAN DESSAI FOR CONTEMNOR NO. 1 and 2.	F. M. REIS
2	CP/13/2010	04/01/12	SHIMNIT UTSCH INDIA PVT. LTD., THROUGH MR. AYAN GHOSH Adv.:	SHRI. SANJAY SRIVASTAVA, THE CHIEF SECRETARY, Adv.:	F. M. REIS
3	CP/25/2009	17-02-2012	SHRI DINIZ C.T. DE MELO, CURCHOREM GOA. Adv.: MR. J. P. SUPEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
4	CP/42/2011	09/03/12	GREEN GOA FOUNDATION THROUGH CHAIRMAN RAISON ALMEIDA Adv.: MR.VIVEK RODRIGUES	MR. SANTOSH REBELLO, THE SARPANCH VILLAGE PANCHAYAT DEUSSUA, CHINCHINIM, SALCETE-GOA AND ANR., Adv.: ADV. NITIN SARDESSAI FOR R.NOS.1 and 2.	F. M. REIS
5	CP/33/2011	29-02-2012	MR. LAMARTIN DO ROCHA Adv.: MR.R. GAWAS	MR. N. S. RANDHAVA, THE INSPECTOR GENERAL OF POLICE, STATE OF GOA AND 2 ORS., Adv.: MR. V. RODRIGUES	F. M. REIS
7	CP/12/2010	09/02/12	MR. JAMES FERNANDES THROUGH ATTORNEY CIPRIANO MANUEL VAZ Adv.: MR. J. A. LOBO	MR. JOAQUIM JOSE FERNANDE ALIAS JOASINHO FERNANDES Adv.:	F. M. REIS
9	CP/21/2011	19-01-2012	MASSILLON DIAS Adv.: SHRI. S. MAHAMBREY	MR. PRASSANA ACHARYA, CHIEF OFFICER MARGAO MUNICIPAL COUNCIL AND ANR., Adv.: MR. S.D. PADIYAR FOR RESP.	F. M. REIS
10	CP/6/2009	03/02/12	SHRI. PRAKASH MAHADEV PARAB Adv.: MR. P. S. LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY J. P. SINGH AND ANR., Adv.: MS. S. MORDEKAR, A.G.A.	F. M. REIS

CP CRA EA

11	CP/32/2011	14-03-2012	C. KRISHNAN AND ANR., Adv.: MR. PULKIT BANDODKAR	SHRI. SHANMUGHAM C. VAMANSAI Adv.:	F. M. REIS
13	CP/44/2011	11/01/12	MR. HARISH MELWANI AND ANR., Adv.: AGNELO F DINIZ	MRS. SHOBHANA RIVENKAR, ASSISTANT GEOLOGIST, DEPT. OF MINES AND GEOLOGY, PANAJI-GOA AND 2 ORS., Adv.:	F. M. REIS
14	CP/30/2010	11/04/12	G.VIJAYACHANDRAN Adv.: IN PERSON	MORMUGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER 2 ORS., Adv.:	F. M. REIS
15	CP/6/2012	03/05/12	MR. ASHLEY FERNANDES AND 9 ORS., Adv.: MR.NIGEL DA COSTA FRIAS	SHRI MINGUEL D'COSTA, THE SARPANCH OF VILLAGE PANCHAYAT OF CANSULIM, MORMUGAO -GOA Adv.: GA MANISH SALKAR FOR R.NO.2.	F. M. REIS
16	CP/34/2010	18-01-2012	M/S. SARDESSAI ENGINEERING WORKS AND ANR., Adv.: MR. VALMIKI MENEZES FOR APPELLANT.	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.:	F. M. REIS
17	CP/8/2010	15-03-2012	GOA FOUNDATION THROUGH SECRETARY DR CLAUDE ALVARES Adv.: MRS NORMA ALVARES	MARGAO MUNICIPAL COUNCIL THROUGH CHIEF OFFICER MARGAO AND 2 ORS., Adv.: SHRI S.D. PADIYAR FOR R.1	F. M. REIS
18	CP/24/2012	06/11/12	CAPTAIN DATTARAM SAWANT (RTD.) Adv.: KAPIL D. KERKAR	SHRI SANJAY KUMAR SRIVASTAVA, CHIEF SECRETARY Adv.:	A. P. LAVANDE

CP CRA EA

19	CP/49/2011	09/03/12	MR. LUIS PIEDADE FERNANDES Adv.: ANTHONY JOE D'SILVA	SHRI. GOPAL K. SAWANT, THE SARPANCH, THE VILLAGE PANCHAYAT OF PENHA-DE-FRANCA AND ANR., Adv.:	F. M. REIS
20	CP/27/2009	12/10/12	MR. MACLEAN DOURADO AND ANR., Adv.: MR. A. F. DINIZ	VILLAGE PANCHAYAT OF MAJORDA THROUGH SARPANCH SMT. VISITATION D'SILVA AND 8 ORS., Adv.: SHRI ZELLER D'SOUZA	F. M. REIS
21	CP/18/2003	30-07-2012	DR.(MRS.) H.A.BORKAR, VASCO-DA-GAMA,GOA. Adv.: IN PERSON	STATE OF GOA Adv.: MR.S.R.RIVONKAR,GA	F. M. REIS
22	CP/19/2012	09/08/12	KASHINATH JAIRAM SHETYE AND ANR., Adv.: IN PERSON	MRS. ANJU TIMBLO , MANAGING DIRECTOR Adv.:	U. V. BAKRE
23	CP/16/2007	13-09-2012	SHRI SAKHARAM Y.SAWANT Adv.: MR. MAHESH SONAK	SHRI. TREVOR FERNANDES CUSTODIAN Adv.:	F. M. REIS
24	CP/14/2009	29-08-2012	SHRI. JAIRAM UTTAM GAONKAR DESSAI AND ANR., Adv.: MR. AGNELO F. DINIZ	MR. SANJAY SRIVASTAVA AND ANR., Adv.:	F. M. REIS
25	CP/12/2012	16-04-2012	JACINTO M. SEQUEIRA AND 3 ORS., Adv.: P.H. PARAB	R. MIHIR VARDHAN, THE COLLECTOR OF GOA, AND 5 ORS., Adv.:	F. M. REIS
26	CP/8/2012	05/07/12	EASTERN STAR HOTELS and RESORTS PVT. LTD., THROUGH ITS REP AND GENERAL MANAGER MR. VIKRAM GOHAR Adv.: SHIVAN DESAI	MRS. KALYANI RAMA SAPTOJI ALIAS PILGAONKAR AND ANOTHER Adv.:	F. M. REIS

CP CRA EA

27	CP/38/2010	18-10-2012	SHRI. RAMESH GAUNS, Adv.: SMT. NORMA ALVARES	SHRI. SANJAY K. SRIVASTAVA, CHIEF SECRETARY AND ANR., Adv.: MR. SUDESH USGAONKAR FOR SOCIEDADE DE FOMENTO	F. M. REIS
28	CP/2/2012	12/12/12	THE COLVA CIVIC AND CONSUMER FORUM THROUGH ITS SECRETARY MRS. JUDITH A. B. ALMEIDA Adv.: MR. NIGEL DA COSTA FRIAS	MS. SUZIE FERNANDES, SARPANCH, VILLAGE PANCHAYAT OF COLVA- SERNABATIM-VANELIM., Adv.: MR. NOEL DIAS SAPECO FOR RESP. 17.	F. M. REIS
29	CP/28/2011	09/02/12	MR. AMAR PATIL Adv.: IN PERSON	MRS. AKSHAYA SHETYE, SARPANCH, VILLAGE PANCHAYAT OF PORIEM AND 4 ORS., Adv.: MR. S.T. MANDREKAR FOR R.1	F. M. REIS
30	CP/28/2012	22-11-2012	SHIVNATH MINERALS AND CHEMICALS REP. BY PARTNERS AND ANR., Adv.: ROHIT BRAS DE SA	MR. JAYESH VISHNU PARAB Adv.:	F. M. REIS
31	CP/11/2012	18-10-2012	MR. RAMESH GAUNS Adv.: NORMA ALVARES	SHRI P.K. MUKHERJEE, MANAGING DIRECTOR AND ANR., Adv.:	F. M. REIS
32	CP/51/2011	09/05/12	MR. ANTONIO JOAQUIM GRACIAS Adv.: MR. IFTIKHAR AGHA	MRS. CONNIE MIRANDA Adv.:	F. M. REIS
33	CP/31/2011	27-07-2012	SHRI SNOWKON GONSALVES Adv.:	MR. MICHAEL D'SOUZA, GOA COASTAL ZONE MANAGEMENT AUTHORITY, MEMBER SECRETARY AND ANR., Adv.: MR. VIVEK RODRIGUES, AGA, FOR RES. 1.	F. M. REIS



CP CRA EA

34	CP/15/2006	14-06-2012	SHRI RAMA KRISHNA SARMALKAR, PEDNE GOA Adv.: MR. LAXMAN S. PEDNEKAR	SHRI KRISHNA BABU KINLEKAR AND 15 ORS., Adv.: MR. A.D. BHOBE FOR R. 1 TO 4 AND 7 TO 13	F. M. REIS
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CONTEMP PETITION-MAIN

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CPM/16/2012	30-08-2012	MAHENDRA K. GUPTA AND 8 ORS., Adv.: Y. V. NADKARNI	CARL ZEISS VISION INTERNATIONAL GMBH AND 13 ORS., Adv.:	F. M. REIS

CIVIL REVISION APPLICATION

CP CRA EA

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CRA/14/2012	21-06-2012	M/S WONDER WORLD, REP. BY MANAGING PARTNER, MR. H. UMESHCHANDRA HEGDE AND 3 ORS., Adv.: SHIVAN DESAI	M/S. RELIANCE ENTERPRISES REP BY ITS SOLE PROPRIETOR, SHRI SITARAM V. NARVEKAR Adv.:	F. M. REIS
2	CRA/1/2012	30-01-2012	SHREE LAXMINARCINVA DEVASTHAN Adv.: DHAVAL D. ZAVERI	SHRI DAMODAR NARCINVA NAIK Adv.:	F. M. REIS
3	CRA/14/2011	06/01/12	MRS. JOSEFINA BARBOSA AND ANR., Adv.: MS. A. A. RAZAQ	MARIO CORNELIO FRANCISCO DE SOUZA AND ORS., Adv.: MR. S.KARPE FOR RES.2, 2(II) TO 2(VII)	F. M. REIS
4	CRA/4/2012	14-03-2012	SHRI BASILIO SANTANA CASTELINO ALIAS SHRI B.S. CASTELINO Adv.: IN PERSON	MR. IVO D'MELO AND 19 ORS., Adv.:	F. M. REIS
5	CRA/3/2012	14-03-2012	MR. FRANCISCO SIMPLICIO D'SOUZA REP. BY POA SHRI B.S. CASTELINO Adv.: IN PERSON	STATE OF GOA AND 14 ORS., Adv.:	F. M. REIS
6	CRA/21/2008	06/01/12	MRS. CELIA GONSALVES E MONTEIRO Adv.: MR. ANTHONY D'SILVA	MR. ABDUL GAFAR ADMANI Adv.: MR. A.R.KANTAK	F. M. REIS
7	CRA/2/2012	23-02-2012	MR. MICHAEL SILVEIRA Adv.: JOAQUIM GODINHO	MR. FRANCISCO SIMPLICIO D'SOUZA AND OTHERS., Adv.:	F. M. REIS

CP CRA EA

8	CRA/8/2012	06/03/12	SMT. RADHABAI SHEDDE ALSO KNOWN AS EMUNABAI VERENCARR THRO. POA SHRI BASCORA R. POROBO SINAI and O Adv.: AGHA IFTIKHAR	SHRI NAMDEO KALANGUTKAR AND ANR., Adv.: ADV. GAURISH AGNI FOR R.NOS. 1 and 2.	F. M. REIS
9	CRA/49/2012	04/09/12	M/S. NAVKAR GOA CORPORATION, REP. BY AUTHORIZED PARTNER MR. RAJEEV SURANA AND ANR., Adv.: S.G. BHOBE	MRS. MARY GRACY D'SOUZA AND ANR., Adv.:	F. M. REIS
10	CRA/27/2012	13-07-2012	THE GOA STATE COOP. BANK. LTD., AND ANR., Adv.: S. R. RIVANKAR	SHRI OSWALD COTTA AND ANR., Adv.:	F. M. REIS
11	CRA/30/2012	13-07-2012	THE GOA STATE COOP. BANK. LTD., AND ANR., Adv.: S. R. RIVANKAR	SHRI HAMID SADRUDDIN VIRANI AND ANR., Adv.:	F. M. REIS
12	CRA/9/2010	31-08-2012	TATA MOTORS FINANCE LIMITED REP. BY ITS MANAGER SHANKER RAWAL Adv.: MR. A. D. BHOBE	SHRI KRISHNA T. PARAB Adv.: MR. DEEPAK GAONKAR FOR RES.	F. M. REIS
13	CRA/20/2012	13-06-2012	M/S. JAI SANTOSHI HOUSING PRIVATE LTD., REPRESENTATIVE OF JAI SANTOSHI HOUSING PRIVATE LTD., Adv.: SANDESH D. PADIYAR	MR. CUSTODIO ANTONIO LOBO AND 2 ORS., Adv.:	F. M. REIS

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14	CRA/48/2012	12/09/12	GOA ISPAT LIMITED THROUGH ITS MANAGER-ADMINISTRATION AND DULY AUTHORIZED REP. MR. S. V. MOHANAN Adv.: Y.V. NADKARNI	COMMUNIDADE OF MARCAIM REP. BY ITS ELECTED ATTORNEY, MR. ASHOK N. KAMAT DHAKANKAR AND 2 ORS., Adv.:	F. M. REIS
15	CRA/56/2012	13-09-2012	MR. MINGUEL MONTEIRO AND ANR., Adv.: VIVEK ANGELO RODRIGUES	MR. GABRIEL MONTEIRO AND 12 ORS., Adv.:	F. M. REIS
16	CRA/18/2011	07/12/12	SIMA HOTELS AND RESORTS LIMITED REP. BY ITS DULY AUTHORISED DIRECTOR SHRI. G. T. JARANI Adv.: MR. DHAVAL D. ZAVERI	DUGAL PROJECTS DEVELOPMENT COMPANY PRIVATE LIMITED Adv.: MR. PRAVIN FALDESAI FOR RESPONDENT.	A. P. LAVANDE
17	CRA/43/2012	05/09/12	MR. JAGDISH YESHWANTRAO CHOWGULE Adv.: ROHIT BRAS DE SA	MRS. SULEKHABAI Y.CHOWGULE (DECEASED) THROUGH LR'S, MR. JAGDEEP YESHWANTRAO CHOWGULE AND 7 ORS., Adv.:	F. M. REIS
19	CRA/32/2012	13-07-2012	THE GOA STATE COOP. BANK. LTD., AND ANR., Adv.: S. R. RIVANKAR	SHRI FRANCIS SEQUIERS AND ANR., Adv.:	F. M. REIS
20	CRA/40/2012	03/10/12	SHRI GUNO ALIAS GUNAJI VISHNU PARAB AND ANR., Adv.: R.V. KAMAT	M/S DAMODAR MANGALJI AND CO. LTD., Adv.: ADV. A. J. KENKARE	F. M. REIS
22	CRA/37/2012	25-07-2012	ANSELMO D'SOUZA AND ANR., Adv.: RAUNAQ RAO	MR. GAUTAM RAMANBHAI PATEL Adv.:	F. M. REIS

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23	CRA/34/2012	25-07-2012	SHRI JOSE CIPRIANO PEREIRA (SINCE DEC.) THROUGH HIS LR'S Adv.: VILAS P. THALI	SHRI BLASIO RAFAEL PAULINO MANUEL DA COSTA Adv.:	F. M. REIS
24	CRA/31/2012	13-07-2012	THE GOA STATE COOP. BANK. LTD., AND ANR., Adv.: S. R. RIVANKAR	SMT. VELMA FERNANDES AND ANR., Adv.:	F. M. REIS
25	CRA/29/2012	13-07-2012	THE GOA STATE COOP. BANK. LTD., AND ANR., Adv.: S. R. RIVANKAR	SHRI SUHAIL SHAIKH AND ANR., Adv.:	F. M. REIS
26	CRA/28/2012	13-07-2012	THE GOA STATE COOP. BANK. LTD., AND ANR., Adv.: S. R. RIVANKAR	SHRI FRAZER T. REBELLO AND ANR., Adv.:	F. M. REIS
27	CRA/33/2012	13-07-2012	THE GOA STATE COOP. BANK. LTD., AND ANR., Adv.: S. R. RIVANKAR	SHRI MORRIS D'COSTA AND ANR., Adv.:	F. M. REIS
28	CRA/20/2011	07/09/12	ROSARINHO MACARIO FERNANDES and ANOTHER Adv.: ADV. RYAN MENEZES	CORNELIO COLACO and OTHERS Adv.:	A. P. LAVANDE

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Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
4	EA/32/2009	12/01/12	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	BHAGWAN D. MASURKAR Adv.:	A. P. LAVANDE
5	EA/75/2009	05/01/12	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	SHRI. LAXMAN J. SAWANT AND 2 ORS., Adv.:	A. P. LAVANDE
6	EA/172/2009	05/01/12	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	SHRI. RAVINDRA M. NARSULE Adv.:	A. P. LAVANDE
7	EA/3/2011	05/01/12	OFFICIAL LIQUIDATOR Adv.: IN PERSON	SHRI SANTOSH TUKARAM BEHERE Adv.:	A. P. LAVANDE
8	EA/8/2011	05/01/12	OFFICIAL LIQUIDATOR Adv.: IN PERSON	SHRI HARISHCHANDRA A. PRASAD LODHI., Adv.:	A. P. LAVANDE
9	EA/18/2011	05/01/12	OFFICIAL LIQUIDATOR Adv.: IN PERSON	ASHISH B. FERNANDES AND ANR., Adv.:	A. P. LAVANDE
11	EA/60/2009	05/01/12	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	SHRI. NANDKUMAR R. MAHALE AND 2 ORS., Adv.:	A. P. LAVANDE
13	EA/19/2009	20-12-2012	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	JUSTINO A. D'SOUZA AND ANR., Adv.:	A. P. LAVANDE
14	EA/91/2009	12/01/12	OFFICIAL LIQUIDATOR Adv.: OFFICIAL LIQUIDATOR	DULU K. KERKAR AND 2 ORS., Adv.:	A. P. LAVANDE

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			<b>CRIA</b>		
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CRIA/44/2011	21-06-2012	GURUDAS GAONKAR, PRESENTLY IN CENTRAL JAIL AGUADA., Adv.: RAJNEESH NAIK	STATE THROUGH P.P Adv.:	A. P. LAVANDE AND U. V. BAKRE
2	CRIA/46/2010	14-06-2012	VPK URBAN CO-OPERATIVE CREDIT SOCIETY LIMITED, REP.BY LEGAL OFFICER, MS. RATNA S. AMONKAR Adv.: MS. PRASANNA C. CHAWDIKAR	MR. SANTOSH P. J. VELINGKAR AND ANR., Adv.: SHRI C.A. FERREIRA FOR R.2	A. P. LAVANDE
3	CRIA/11/2010	22-06-2012	THE BICHOLIM URBAN COOPERATIVE BANK LTD. THROUGH ITS BRANCH MANAGER SHRI TUSHAR PANANDIKAR Adv.: MR. S.G. BHOBE	MRS. ANIJA C. GOES Adv.: MR. G. VIJAYCHANDRAN FOR RESPONDENT.	A. P. LAVANDE
4	CRIA/2/2010	16-08-2012	DEEPAK NANKU SINGH (CURRENTLY IN CUSTODY AT CENTRAL JAIL, AGUADA) Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR, QUEPEM POLICE STATION Adv.:	A. P. LAVANDE
6	CRIA/9/2011	30-03-2012	SURESH VADNUR, PRESENTLY LODGED IN CENTRAL JAIL, AGUADA- GOA Adv.: J. GODINHO, U/LAS	STATE OF GOA THROUGH P.P Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
7	CRIA/16/2011	04/05/12	SHRI RAJU NARAYAN SHIRKE, PRESENTLY UNDERGOING SENTENCE OF LIFE IMPRISONMENT AT AGUADA CENTRAL JAIL Adv.: MR. MAHESH AMONKAR	STATE OF GOA, THROUGH PUBLIC PROSECUTOR Adv.:	MOHIT S. SHAH, C.J. AND F. M. REIS

CRIA CRIR CRMAB CRMAM

8	CRIA/37/2011	21-03-2012	RAGHU SARANGI, CURRENTLY HELD AT CENTRAL JAIL AGUADA, GOA Adv.: PREMA MATKAR	STATE OF GOA (THROUGH P.I, CALANGUTE POLICE STATION) AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
9	CRIA/38/2011	09/07/12	SHAILESH MANOHAR SASTIKAR, PRESENTLY LODGED IN CENTRAL JAIL, AGUADA, GOA Adv.: PAVITHRAN A.V	STATE OF GOA (P.I.PORVORIM POLICE STATION) Adv.:	A. P. LAVANDE AND U. V. BAKRE
10	CRIA/44/2010	09/08/12	SHRI MANSINGH Adv.: MR. VIVEK RODRIGUES	SHRI SHAAM BAHADUR Adv.:	A. P. LAVANDE
11	CRIA/31/2010	03/05/12	CLIVE ELLENS PRESENTLY IN CUSTODY CENTRAL JAIL AGUADA THROUGH NEXT FRIEND EUNICE ELLENS Adv.: MR. GALILEO TELES	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P. FOR R-1	A. P. LAVANDE AND U. V. BAKRE
12	CRIA/22/2011	26-03-2012	STATE Adv.: MR. S. R. RIVONKAR SPL. P. P.	RAJANISH SINGH @ RAJU BHAYAM BHAGEL AND ANR., Adv.: MR. MENINO TELES FOR RES.1 and 2.	S. C. DHARMADHIKARI AND U. V. BAKRE
13	CRIA/40/2010	24-08-2012	STATE THROUGH POLICE INSPECTOR PONDA POLICE STATION Adv.: P.P.	MR. SIDHESH SHETGAONKAR Adv.: SHRI VALMIKI MENEZES FOR RESPONDENT.	A. P. LAVANDE
14	CRIA/90/2009	27-07-2012	MR. REMEDIOS CRASTO Adv.: MR. SUDESH USGAONKAR	MRS. DOROTHY SIQUEIRA AND 4 ORS., Adv.:	A. P. LAVANDE



CRIA CRIR CRMAB CRMAM

15	CRIA/35/2010	23-08-2012	SHRI. MACHINDRANATH NAIK Adv.: MR. R. G. RAMANI	SHRI. SHIVANAND BICARO NAIK AND ANR., Adv.: ADV. PREMA MATKAR FOR R-1 (U/LAS)	A. P. LAVANDE
16	CRIA/27/2010	11/09/12	THE BAGAYATDAR URBAN CO- OPERATIVE CREDIT SOCIETY LTD., Adv.: MR. A. F. DINIZ	SHRI VERNON VAZ Adv.: ADV. G. AGNI FOR RESPONDENT.	A. P. LAVANDE
17	CRIA/61/2010	05/10/12	STATE OF GOA Adv.: P.P.	MAHESH KASAR Adv.: SHRI ASHOK S. MASHELKAR FOR RESPONDENT.	A. P. LAVANDE
18	CRIA/53/2010	05/10/12	MR. MENINO PEREIRA Adv.: MR. U. R. TIMBLE	MR. PRAMOD NAIK Adv.:	A. P. LAVANDE
21	CRIA/86/2010	13-12-2012	STATE, THROUGH P.I, CURCHOREM POLICE STATION Adv.: P.P.	SHRI. DEEPAK GAONKAR Adv.: ARUN BRAS DE SA FOR RESPONDENT	U. V. BAKRE
22	CRIA/5/2010	22-06-2012	SHRI MOHIT CHARI AND ANR., Adv.: MR. ARUN BRAS DE SA	STATE THROUGH P. P. Adv.:	A. P. LAVANDE
23	CRIA/16/2010	12/01/12	MR. DHANNARAM @ DHANIA BHILL Adv.: MR. NIGEL D'COSTA	STATE THROUGH P.I. MANJUNATH DESSAI, PONDA POLICE STATION Adv.:	A. P. LAVANDE AND U. V. BAKRE
24	CRIA/54/2010	13-09-2012	MR. ANANT BONDRE Adv.: MR. G. TELES	MR. ALFRED DAVID FERNANDES, Adv.: SHRI JOAQUIM GODINHO FOR RESPONDENT.	A. P. LAVANDE

CRIA CRIR CRMAB CRMAM

25	CRIA/18/2010	14-06-2012	VPK URBAN CO-OPERATIVE CREDIT SOCIETY LIMITED Adv.: MR. PRASANNA C. CHAWDIKAR	MRS. LUIZA L. FERNANDES AND ANR. Adv.:	A. P. LAVANDE
26	CRIA/62/2010	09/10/12	SHRI. NARAYAN GANESH GADEKAR Adv.: MR. SHIVAN DESSAI	SMT. PARVATI SAGUN GADEKAR, Adv.:	A. P. LAVANDE
27	CRIA/64/2010	20-12-2012	DEENDAYAL NAGARI SAHAKARI PATH SAUNSTHA MARYADIT, REP. BY ITS MANAGER, SMT. CHANDRAKALA MOHAN PAI, Adv.: MR. G. AGNI	MR. VASUDEV SAWANT, Adv.: MR. ARJUN F. NAIK FOR RES.	U. V. BAKRE
28	CRIA/2/2011	29-03-2012	RAGHUNATH SITARAM NAIK Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
30	CRIA/77/2009	20-04-2012	CROMPTON GREAVES LIMITED THROUGH ATTORNEY T. S. THIRAVIAM Adv.: MR. PRASANNA C. CHAWDIKAR	SHRI. KANTIBHAI AND ANR., Adv.:	U. V. BAKRE
32	CRIA/1/2008	18-12-2012	SHARAN BASSPPA @ KIRAN MOPUGUR Adv.:	S T A T E THROUGH VASCO POLICE STATION Adv.: P. P.	A. P. LAVANDE AND U. V. BAKRE
33	CRIA/12/2006	07/09/12	CENTRAL BUREAU OF INVESTIGATION Adv.: P.P.	SHRI BHIMRAJ SAGAR AND ANR., Adv.: MR. SUDIN USGAONKAR FOR R. 1	A. P. LAVANDE
34	CRIA/76/2010	05/11/12	MR. FAKIRAPPA HURKADLI, PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL AGUADA, Adv.: MR. MAHESH AMONKAR	STATE OF GOA, THROUGH P.P Adv.:	A. P. LAVANDE

CRIA CRIR CRMAB CRMAM

35	CRIA/79/2010	27-09-2012	SHRI. SHAIKH IQBAL MUZAWAR Adv.: MR. JOSEPH S. VAZ	MR. ABITALIB MALIK Adv.:	A. P. LAVANDE
36	CRIA/15/2010	09/10/12	STATE OF GOA Adv.: P.P.	DINESH RAIKAR Adv.:	A. P. LAVANDE
37	CRIA/51/2010	14-06-2012	DEENDAYAL NAGARI SAHAKARI PATHASANSTHA MARYADIT CO-OP. SOCIETY, REP. BY SHRI NARAYAN LAXMAN MALIK Adv.: MR. S. G. BHOBE	MR. KASHINATH MOHAN NAIK Adv.:	A. P. LAVANDE
38	CRIA/55/2010	17-10-2012	M/S DEOGIRI TRANSPORT THROUGH ATTORNEY P. SUTAR Adv.: MR. P. BANDODKAR	M/S DAMODAR TRANSPORT THROUGH DAMODAR P. MANDREKAR Adv.: MR. PRASHEEN LOTLIKAR FOR RESPONDENT.	A. P. LAVANDE
39	CRIA/69/2010	25-09-2012	STATE OF GOA THROUGH PUBLIC PROSECUTOR, Adv.: P.P.	CONSTANCIO P. BRAGANZA, Adv.: MR. A.F. DINIZ FOR RESPONDENT.	A. P. LAVANDE
40	CRIA/25/2008	07/12/12	M/S GLOBE TROTTERS INTERNATIONAL THROUGH ITS PROPRIETOR MR. RAVEEN KUMAR TANGRI Adv.: MR. V. A. LAWANDE	JOSEPH FERNANDES, KRISTAL SANDS BEACH RESORTS AND ANR Adv.: SHRI NITIN SARDESSAI	U. V. BAKRE
41	CRIA/49/2010	28-06-2012	SHRI MANOJ SARAF Adv.: MR. NITIN SARDESSAI	SHRI KRISHNANAND PURSHOTTAM DESSAI Adv.: SHRI PREMANAND A. KHOLKAR FOR R.ESPONDENT.	A. P. LAVANDE

CRIA CRIR CRMAB CRMAM

42	CRIA/33/2011	18-10-2012	STATE THROUGH PORVORIM POLICE STATION Adv.: P.P.	BUDDESA MULLA Adv.:	A. P. LAVANDE
44	CRIA/26/2010	14-06-2012	VPK URBAN CO-OPERATIVE CREDIT SOCIETY LIMITED THROUGH LEGAL OFFICER RATNA S. AMONKAR Adv.: MR. PRASANNA CHAWDIKAR	SHRI. BALRAJU LAXMAN DESA AND ANR., Adv.:	A. P. LAVANDE
45	CRIA/47/2010	14-09-2012	STATE OF GOA Adv.: P.P.	NISHANT SURLEKAR Adv.: SHRI J.P. MULGAONKAR FOR RESPONDENT.	A. P. LAVANDE
46	CRIA/78/2010	15-10-2012	MR. DINESH NARAYAN SHET Adv.: MR. LAXMIKANT S. SALKAR	MS GEETA GURUDAS CHARI Adv.: MR. V. RODRIGUES	A. P. LAVANDE
47	CRIA/22/2010	19-03-2012	STATE OF GOA Adv.: MR. C.A. FERREIRA, P.P.	SHRI. LAXMAN J. NAIK AND 2 ORS., Adv.: SHRI GAURISH AGNI FOR RES.1 and 2	S. C. DHARMADHIKARI AND U. V. BAKRE
48	CRIA/87/2010	29-03-2012	MR. RAJESH @ MARATHA, PRESENTLY UNDERGOING SENTENCE OF LIFE IMPRISONMENT AT AGUADA CENTRAL JAIL Adv.: MR. MAHESH AMONKAR	STATE OF GOA THROUGH PUBLIC PROSECUTOR Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
49	CRIA/65/2010	24-09-2012	STATE THROUGH POLICE INSPECTOR Adv.: P.P.	MR. SUDHAKAR NAIK Adv.: SHRI ARUN BRAS DE SA FOR RESPONDENT.	A. P. LAVANDE
50	CRIA/38/2010	26-04-2012	SHRI. MOHAMUD SHADAB, PRESENTLY IN CENTRAL JAIL AGUADA Adv.: MR. ARUN BRAS DE SA	STATE THROUGH P.P Adv.:	A. P. LAVANDE AND U. V. BAKRE

CRIA CRIR CRMAB CRMAM

51	CRIA/13/2009	30-11-2012	STATE THROUGH P. I. COLLEM POLICE STATION Adv.:	MR. SUSHANT NAIK Adv.: MR. T. PEREIRA	U. V. BAKRE
52	CRIA/14/2009	30-11-2012	STATE THROUGH P. I. COLLEM POLICE STATION Adv.:	NARESH SHIRGAONKAR Adv.:	U. V. BAKRE
53	CRIA/15/2009	30-11-2012	STATE THROUGH P. I. COLLEM POLICE STATION Adv.:	MR. AMAR CHARI Adv.:	U. V. BAKRE
54	CRIA/16/2009	30-11-2012	STATE THROUGH P. I. ATTACHED TO COLLEM POLICE STATION Adv.:	NARESH SHIGAONKAR AND 17 ORS., Adv.:	U. V. BAKRE
55	CRIA/42/2008	25-01-2012	SMT. ANGELA DINIZ PRESENTLY LODGED IN CENTRAL JAIL AGUADA Adv.: MR. PREETAM TALAULIKAR	STATE ( P. I. CUNCOLIM POLICE STATION ) Adv.:	A. P. LAVANDE AND U. V. BAKRE
56	CRIA/85/2010	25-09-2012	SANTOSH TALWAR Adv.: MR. S. G. BHOBE	STATE THROUGH PUBLIC PROSECUTOR, HIGH COURT Adv.:	A. P. LAVANDE
57	CRIA/2/2012	21-06-2012	ANTON LUIS PIEDADE FERNANDES, C.P. NO. 55/10, CENTRAL JAIL AGUADA, BARDEZ-GOA Adv.: PREMA MATKAR	STATE OF GOA THROUGH POLICE INSPECTOR, QUEPEM POLICE STATION AND ANR., Adv.: SMT. S. SARDINHA, ADDL. P. P.	A. P. LAVANDE AND U. V. BAKRE
59	CRIA/13/2012	02/05/12	MR. NILESH NILKANT WALKE Adv.: MR. D. J. PANGAM	MR. RUKMANAND S. DHANE AND ANR., Adv.: ADV. GAUSH AGNI FOR R.NO.1.	F. M. REIS

**CRIA CRIR CRMAB CRMAM**

60	CRIA/6/2010	14-12-2012	M/S. ENPEE EARTHMOVERS THROUGH PARTNER SHRIPAD NAIK Adv.: MR. SUDESH USGAONKAR	M/S. RESOURCES INTERNATIONAL AND 2 ORS., Adv.:	U. V. BAKRE
61	CRIA/7/2010	14-12-2012	M/S. ENPEE EARTHMOVERS THROUGH PARTNER SHRIPAD NAIK Adv.: MR. SUDESH USGAONKAR	M/S. RESOURCES INTERNATIONAL AND 2 ORS., Adv.:	U. V. BAKRE
62	CRIA/8/2010	14-12-2012	M/S ENPEE EARTHMOVERS Adv.: MR. SUDESH USGAONKAR	M/S RESOURCES INTERNATIONAL AND 2 ORS., Adv.:	U. V. BAKRE
63	CRIA/9/2010	14-12-2012	M/S. ENPEE EARTHMOVERS THROUGH PARTNER SHRIPAD NAIK Adv.: MR. SUDESH USGAONKAR	M/S. RESOURCES INTERNATIONAL AND 2 ORS., Adv.:	U. V. BAKRE
69	CRIA/51/2009	07/12/12	MAHESH KAMAT Adv.: IN PERSON	VALLABHDAS VISHNUDAS S. KUNKOLIENKAR Adv.:	A. P. LAVANDE

			<b>CRIR</b>		
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CRIR/61/2011	22-02-2012	MR. VIJAY KUMAR PHADKE AND ANR., Adv.: P. K. GUDE	CENTRAL BANK OF INDIA Adv.: MR. SUDIN M.S. USGAONKAR FOR RESPONDENT.	F. M. REIS

CRIA CRIR CRMAB CRMAM

3	CRIR/56/2011	22-03-2012	MR. CAITANO FRANCISCO ANTONIO DIAS Adv.: ARUN BRAS DE SA	MISS. DYANA SANTANA DIAS AND 2 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NOS.1 and 2	F. M. REIS
4	CRIR/26/2011	27-07-2012	STATE OF GOA THROUGH POLICE INSPECTOR, COLLEM POLICE STATION., Adv.: MS. SAPNA MORDEKAR	MADIVALAPPA CHALWADI Adv.: SHRI ARUN BRAS DE SA FOR RESPONDENT	A. P. LAVANDE
5	CRIR/55/2011	26-07-2012	SMT. SHARDA SHEKHAR KOMARI Adv.: ARUN BRAS DE SA	SHEKHAR KOMARI AND ANR., Adv.: ADV. MICHAEL T.O.C.RODRIGUES ALIAS MIKE MEHTA-R-1	A. P. LAVANDE
6	CRIR/17/2011	26-07-2012	M/S. SUN ENTERPRISES THROUGH ITS PARTNER SHRI. UMESH S. PAI Adv.: MR. S. M. SINGBAL	MR. RAMNATH GOVIND KARE AND 7 ORS., Adv.: P. P. FOR R - 8	A. P. LAVANDE
7	CRIR/18/2011	26-07-2012	M/S. SUN ENTERPRISES THROUGH ITS PARTNER SHRI. UMESH S. PAI Adv.: MR. S. M. SINGBAL	MR. KAPIL RAMNATH KARE AND 7 ORS., Adv.:	A. P. LAVANDE
9	CRIR/59/2010	12/10/12	STATE THROUGH P.I. NELSON ALBUQUERQUE, CUNCOLIM POLICE STATION Adv.: P.P.	MOHAN CHAWAN AND 2 ORS., Adv.: SHRI ARUN BRAS DE SA FOR RESPONDENT	A. P. LAVANDE

CRIA CRIR CRMAB CRMAM

10	CRIR/20/2011	25-09-2012	SMT. SARIKA SHIRODKAR Adv.: MR. G. TELES	THE BICHOLIM URBAN CO-OPERATIVE BANK LIMITED., Adv.: SHRI R.G. RAMANI FOR RES.1	A. P. LAVANDE
11	CRIR/63/2011	01/02/12	SANATAN SANSTHA, REP. BY ITS MANAGING TRUSTEE AND ASHRAM ADMINISTRATOR SHRI. VIRENDRA P. MARATHE Adv.: MR. N. C. TAKBHATE	THE STATE OF GOA THROUGH THE P.P AND ANR., Adv.:	F. M. REIS
12	CRIR/31/2009	14-09-2012	SHRI. GLORIO FABIANO DIAS Adv.: MR. A. D. BHOBE	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	A. P. LAVANDE
13	CRIR/52/2011	04/04/12	SHRI. ANNASO MARUTI VAREKAR Adv.: MR. N. C. TAKBHATE	THE STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND ANR., Adv.:	F. M. REIS
14	CRIR/49/2011	02/05/12	PIERRE GEORGES JEAN ACQUARONE PRESENTLY IN JUDICIAL CUSTODY, SUB JAIL, SADA, VASCO-GOIA Adv.: MR. JOS PETER D'SOUZA	STATE REP. BY OFFICER-IN-CHARGE, ANJUNA POLICE STATION AND ANR., Adv.:	F. M. REIS
17	CRIR/11/2012	04/12/12	DINESH KHANOJIA, PRESENTLY IN JUDICIAL CUSTODY AT SADA SUB- JAIL VASCO Adv.: MARVIN D'SOUZA	1. STATE and ANR., Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P.	F. M. REIS



CRIA CRIR CRMAB CRMAM

18	CRIR/1/2012	25-04-2012	SHRI K. S. SANKAR, MUMBAI., Adv.: MS. SONIYA G. CHODANKAR	STATE THROUGH C.B.I., BAMBOLIM GOA AND 2 ORS., Adv.: SPL. P.P. SHRI J. VAZ FOR R.NO.1.	F. M. REIS
19	CRIR/7/2012	25-04-2012	C.B.I. Adv.: JOSEPH VAZ	SHRI RAMNATH P. KINI Adv.: ADV. PRIYANKA KAMAT.	F. M. REIS
20	CRIR/14/2012	08/10/12	MR. YASIN K. SHAIKH Adv.: ARUN DE SA	STATE THROUGH C.B.I., THROUGH P.P. Adv.:	A. P. LAVANDE
21	CRIR/45/2012	30-11-2012	SUNIL GUDLAR (PRESENTLY IN JUDICIAL CUSTODY MAPUSA GOA) THROUGH HIS NEXT FRIEND YELLAPPA GUDLAR Adv.: GALILEO FRANCISCO TELES	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH AND ANR., Adv.:	F. M. REIS
22	CRIR/23/2012	05/12/12	SANGAPPA V. TENGINAKAI Adv.: IN PERSON	SAMEER BHIKU NAIK AND 8 ORS., Adv.:	F. M. REIS
23	CRIR/33/2012	22-10-2012	SHRI SANJIV @ SANJU TILVE AND 3 ORS., Adv.: ARUN DE SA	STATE THROUGH PP Adv.:	A. P. LAVANDE
24	CRIR/6/2012	09/10/12	SHRI PARMESHWARAN SUBRAMANI Adv.: MR. ARUN BRAS DE SA	STATE THROUGH CBI, ANTI CORRUPTION BRANCH., Adv.: MR. JOSEPH S. VAZ, SPL. P.P. FOR RESPONDENT.	A. P. LAVANDE
25	CRIR/35/2012	15-10-2012	SHRI SUNIL GUDLAR (PRESENTLY IN JUDICIAL CUSTODY MAPUSA ) THROUGH NEXT FRIEND MR. L. YELLAPPA GUDLA Adv.: GALILEO FRANCISCO TELES	CENTRAL BUREAU OF INVESTIGATION ANTI -CORRUPTION BRANCH AND ANR., Adv.:	A. P. LAVANDE

CRIA CRIR CRMAB CRMAM

26	CRIR/21/2012	04/07/12	NOOR AHMAD SHEIKH Adv.: ROHAN P. DESAI	POLICE INSPECTOR (INCHARGE) PANAJI POLICE STATION AND ANR., Adv.:	F. M. REIS
27	CRIR/18/2012	26-09-2012	SANGAPPA V. TENGINAKAR Adv.: IN PERSON	THE STATE THROUGH THE P.P. AT HIGH COURT Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P.	A. P. LAVANDE
28	CRIR/43/2012	20-10-2012	CHILD WELFARE COMMITTEE (NORTH GOA) (THROUGH ITS CHAIRPERSON) Adv.: ARUN DE SA	SHRI RADHAY SHAM SHAH AND ANR., Adv.:	A. P. LAVANDE
29	CRIR/44/2012	14-12-2012	MR. KRISHNA CHETRY (PRESENTLY IN JUDICIAL LOCK -UP SADA JAIL VASCO) Adv.: GOPAL KANEKAR	THE STATE OF GOA (REP. BY OFFICER IN CHARGE ANC POLICE STATION PANAJI GOA AND 2 ORS.,) Adv.: ADDL. P.P. MAHESH AMONKAR FOR R - 1.	F. M. REIS
30	CRIR/12/2012	25-04-2012	SHRI AVELINO JOHN PINTO PRESENTLY LODGED IN JUDICIAL LOCK UP, MAPUSA GOA Adv.: S.M. WALAWAIKAR	THE STATE THROUGH SUPTD OF POLICE, CID, AND ANR., Adv.:	F. M. REIS
31	CRIR/27/2012	27-07-2012	SHRI RAVINDRA D. NAIK Adv.: DEEPAK GAONKAR	THE VPK URBAN CO-OP CREDIT SOCIETY LTD., REP. BY ITS LEGAL OFFICER, MISS RATNA S.S. AMONKAR AND ANR Adv.:	F. M. REIS

**CRIA CRIR CRMAB CRMAM**

32	CRIR/16/2012	19-07-2012	M/S SESA GOA LTD., (THROUGH ITS M.D., MINES MANAGER) Adv.: H.D. NAIK	STATE ( REP. BY POLICE INSPECTOR, BICHOLIM POLICE STATION AND ANR., Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P. FOR R-1	F. M. REIS
33	CRIR/26/2012	17-10-2012	MR. BONNY FERNANDES Adv.: ALDRIN MONTEIRO	M/S ASHLORES INTERIORS THROUGH ITS SOLE PROPRIETOR MR. J.A. DE MELLO AND ANR., Adv.: ADV. R.G. RAMANI FOR R. NO. 1	A. P. LAVANDE
34	CRIR/20/2012	12/06/12	SHRI PRAVIN RAMAKANT NAIK, PRESENTLY IN SADA JAIL, VASCO GOA (THRO' HIS WIFE SUCHITA T. NAIK Adv.: DEEPAK GAONKAR	THE VPK URBAN CO-OP CREDIT SOCIETY LTD., REP. BY SHRI. BABANI ANANT GAUDE AND ANR., Adv.:	F. M. REIS
35	CRIR/36/2012	16-10-2012	STATE THROUGH POLICE INSPECTOR, COLVA POLICE STATION Adv.: S. R. RIVANKAR	LUCIANO FURTADO AND 4 ORS., Adv.:	A. P. LAVANDE
37	CRIR/46/2012	30-11-2012	MR. ANANT MANERKAR Adv.: ARUN DE SA	STATE THROUGH P.P. Adv.:	F. M. REIS
41	CRIR/16/2011	26-07-2012	M/S. SUN ENTERPRISES THROUGH ITS PARTNER SHRI. UMESH S. PAI Adv.: MR. S. M. SINGBAL	MR. GIRISH PIKALE AND 7 ORS., Adv.: P. P. FOR R - 8	A. P. LAVANDE

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CRIA CRIR CRMAB CRMAM

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CRMAB/95/2012	02/05/12	PIERRE GEORGES JEAN ACQUARONE, PRESENTLY IN JUDICIAL CUSTODY, SUB-JAIL, SADA, VASCO-GOA Adv.: MS. NAMRATA SHIRODKAR	STATE REP. BY OFFICER-IN-CHARGE, ANJUNA POLICE STATION, ANJUNA AND ANR., Adv.:	F. M. REIS
2	CRMAB/110/2012	10/05/12	JOHNSON KUMALA, (PRESENTLY AT SADA JAIL, GOA) Adv.: T. GEORGE JOHN	THE STATE P. I. PANAJI, PANAJI POLICE STATION Adv.:	F. M. REIS
3	CRMAB/224/2011	22-03-2012	MR. NWOBODO OBIORA DAVID, PRESENTLY LODGED AT VASCO JUDICIAL LOCK -UP, SUB JAIL SADA, VASCO. Adv.: JOS PETER D'SOUZA	STATE AS REP. BY OFFICER IN CHARGE, CALANGUTE POLICE STATION AND ANR., Adv.:	F. M. REIS
4	CRMAB/107/2012	02/05/12	RAVI RANJAN KUMAR, PRESENTLY IN JUDICIAL CUSTODY AT SUB JAIL VASCO, SADA GOA Adv.: SHIVAN DESSAI	STATE OF GOA THROUGH POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR., Adv.:	F. M. REIS
5	CRMAB/108/2012	02/05/12	TIKA BAHADUR BHANDARI, PRESENTLY IN JUDICIAL CUSTODY AT SUB JAIL VASCO, SADA GOA Adv.: SHIVAN DESAI	STATE OF GOA THROUGH POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR., Adv.:	F. M. REIS
6	CRMAB/69/2012	16-04-2012	MR. SANDIP KALANGUTKAR PRESENTLY LODGED AT JUDICIAL LOCK UP MAPUSA GOA Adv.: PETER D'SOUZA	STATE THROUGH THE POLICE INSPECTOR (CALANGUTE POLICE STATION ) AND ANR., Adv.:	F. M. REIS

CRIA CRIR CRMAB CRMAM

7	CRMAB/117/2012	10/05/12	SHRI KANNAIYA S. NAIK PRESENTLY IN SUB-JAIL SADA VASCO Adv.: PRASHEEN LOTLIKAR	STATE THROUGH P.I. ATTACHED TO PANAJI POLICE STATION, AND ANR., Adv.:	F. M. REIS
8	CRMAB/247/2011	24-02-2012	SHRI. DR. SHANTARAM N. SURME., Adv.: MR. ROHAN P. DESSAI	STATE THROUGH P.P AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR THE INTERVENOR.	F. M. REIS
9	CRMAB/246/2011	08/02/12	DR. SHRIDHAR RUGHUVIR PAI., Adv.: SHIRIN V. NAIK	STATE, THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR THE INTERVENOR.	F. M. REIS
10	CRMAB/248/2011	08/02/12	DR. DILIP AMONKAR., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA AND 2 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR THE INTERVENOR.	F. M. REIS
11	CRMAB/223/2011	08/02/12	RAJU AUTKAR, PRESENTLY LODGED AT MAPUSA JUDICIAL LOCK UP, MAPUSA-GOA Adv.: MR. SATISH SAUDAGAR	STATE REP. BY OFFICER-IN-CHARGE, PERNEM POLICE STATION, PERNEM,- GOA AND ANR., Adv.:	F. M. REIS
12	CRMAB/237/2011	13-01-2012	YESHWANT V. CHOPDEKAR PRESENTLY IN JUDICIAL CUSTODY, MAPUSA-GOA THROUGH HIS SISTER SMT. DEEPTI BAL Adv.: JOAQUIM GODINHO	STATE OF GOA THROUGH P.P AND ANR., Adv.:	F. M. REIS

CRIA CRIR CRMAB CRMAM

13	CRMAB/245/2012	24-09-2012	SRIKANT ALIAS SHIRI SALGAONKAR (PRESENT IN JUDICIAL CUSTODY, SUB JAIL SADA VASCO GOA) Adv.: MARVIN D'SOUZA	THE STATE OF GOA AT THE INSTANCE OF THE POLICE INSPECTOR, ANJUNA POLICE STATION Adv.:	A. P. LAVANDE
14	CRMAB/84/2012	08/05/12	RAJU @ BUNTY HALDANKAR PRESENTLY IN JUDICIAL CUSTODY, THROUGH HIS MOTHER and NEXT FRIEND and ANR., Adv.: ARUN DE SA	STATE THROUGH P P, HIGH COURT, AND ANR., Adv.:	F. M. REIS
15	CRMAB/164/2012	10/10/12	MS. MANISHA PRESENTLY IN JUDICIAL CUSTODY Adv.: ARUN DE SA	STATE THROUGH THE PUBLIC PROSECUTOR Adv.:	A. P. LAVANDE
16	CRMAB/288/2012	06/12/12	SHRI NANIGOPAL SAHOO (PRESENTLY IN JUDICIAL CUSTODY) Adv.: ANOOP GAOKER (THROUGH LEGAL AID)	STATE THROUGH THE P.P. (VERNA POLICE STATION) Adv.:	F. M. REIS
17	CRMAB/262/2012	31-10-2012	GREESHMI TALWAR, PRESENTLY LODGED IN JUDICIAL LOCK-UP SADA SUB-JAIL, VASCO GOA Adv.: MARVIN D'SOUZA	STATE (THROUGH CID C.B. DONAPAUULA GOA) Adv.:	A. P. LAVANDE
18	CRMAB/174/2012	14-09-2012	DATTARAJ SATOSKAR, PRESENTLY LODGED IN SUB JAIL SADA VASCO, THRO' NEXT FRIEND AMOY MASCARENHAS Adv.: ARUN DE SA	P.I. CUNCOLIM POLICE STATION AND ANR., Adv.:	F. M. REIS
19	CRMAB/242/2012	16-10-2012	SHRI. SURAJ GOVEKAR (PRESENTLY IN JUDICIAL CUSTODY) REP. BY HIS NEXT FRIEND MRS. PRATIKSHA KONADKA Adv.: ADV. R.MENEZES	STATE OF GOA THROUGH POLICE INSPECTOR, ANJUNA POLICE STATION Adv.:	A. P. LAVANDE

CRIA CRIR CRMAB CRMAM

20	CRMAB/263/2012	23-10-2012	SHRI. NITIN G. DICHOLKAR ( PRESENTLY IN CUSTODY THROUGH HIS NEXT FRIEND SHUBHA NAIK) Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE POLICE INSPECTOR, MAINA CURTORIM POLICE STATION Adv.:	A. P. LAVANDE
21	CRMAB/106/2012	17-05-2012	SHRI HEMANT CHODANKAR (PRESENTLY LODGED IN JUDICIAL CUSTODY, SUB JAIL SADA, VASCO DA GAM GOA Adv.: AKSHAYA CHODANKAR	STATE (THROUGH P.I. ATTACHED TO CALANGUTE POLICE STATION) AND ANR., Adv.:	U. V. BAKRE
22	CRMAB/128/2012	15-06-2012	MR. RAJESH GHANSHYAM DESAI (PRESENT IN SADA SUB JAIL ) THROUGH HIS MOTHER SMT. ANJANI G. DESSAI Adv.: VIRENDA PARSEKAR	STATE (THROUGH OFFICER I/C POLICE STATION PONDA POLICE STATION) Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P. FOR R. 1 and 2	A. P. LAVANDE
23	CRMAB/111/2012	21-08-2012	MR. SUNIL GUDLAR (PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA GOA)THRO' HIS NEXT FRIEND LOKESH Y.GUDLA Adv.: GALILEO FRANCISCO TELES	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH, AND ANR., Adv.: SPL. P.P. SHRI J. VAZ.	F. M. REIS
24	CRMAB/301/2012	21-12-2012	MRS. SAROJA N. KUNNI ( PRESENTLY IN JUDICIAL CUSTODY SUB JAIL SADA VASCO) Adv.: ROHAN P. DESAI	STATE (THROUGH) POLICE INSPECTOR, OFFICER IN CHARGE AGASIAM POLICE STATION AND ANR., Adv.:	F. M. REIS

CRIA CRIR CRMAB CRMAM

25	CRMAB/223/2012	14-12-2012	MR. KRISHNA CHETRY (PRESENTLY IN JUDICIAL LOCK UP SADA JAIL VASCO) Adv.: GOPAL KANEKAR	THE STATE OF GOA (THROUGH P.I.) THROUGH ANJUNA POLICE STATION AND ANR., Adv.:	F. M. REIS
26	CRMAB/56/2012	10/04/12	SHRI SANTOSH SHIVRAM RAUT (PRESENTLY IN JUDICIAL CUSTODY, MAPUSA GOA) Adv.: RAJNEESH NAIK	STATE THROUGH P.P. AND ANR., Adv.:	F. M. REIS
27	CRMAB/135/2012	29-06-2012	MR. SHAMSHUDDIN AHMAD Adv.: KAPIL D. KERKAR	STATE THROUGH P.P. AND ANR., Adv.:	F. M. REIS
28	CRMAB/91/2012	21-06-2012	JAGDISH CHOPDEKAR (PRESENTLY AT JUDICIAL CUSTODY AT MAPUSA) THROUGH HIS SISTER SMT. DEEPTI D. BALO Adv.: J.GODINHO	STATE OF GOA THROUGH P. P. AND ANR., Adv.:	F. M. REIS
29	CRMAB/240/2012	15-10-2012	SHRI DALEEP KUMAR Adv.: D.J. PANGAM	STATE THROUGH POLICE INSPECTOR , VERNA POLICE STATION Adv.:	A. P. LAVANDE
30	CRMAB/206/2012	25-09-2012	UMESH YASHWANT VANPAL Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR, VALPOI POLICE STATION. Adv.:	A. P. LAVANDE



CRIA CRIR CRMAB CRMAM

31	CRMAB/222/2012	29-11-2012	MR. SAUD SHAKEEL KUDAYE (PRESENTLY LODGED AT OFFICE OF NARCOTICS CONTROL BUREAU (NCB) Adv.: KAMALAKANT POULEKAR	UNION OF INDIA THROUGH THE OFFICER INCHARGE/ INVESTIGATING OFFICER AND ANR., Adv.: SHRI JOSEPH S VAZ SPL. P. P. FOR R. NO. 1	F. M. REIS
32	CRMAB/224/2012	05/11/12	DANISH KHAN PRSENTLY IN JUDICIAL CUSTODY AT SADA JAIL THROUGH NEXT FRIEND KRISHNA S. NAIK Adv.: ARUN DE SA	STATE THROUGH P.P. Adv.:	A. P. LAVANDE
33	CRMAB/225/2012	12/10/12	MR. RAMESH BHAKTA Adv.: AGHA IFTIKHAR	STATE OF GOA THROUGH POLICE INSPECTOR PANAJI POLICE STATION Adv.:	A. P. LAVANDE
34	CRMAB/132/2012	11/06/12	MR. ADITYA YADAV PRESENTLY IN JUDICIAL CUSTODY AT SUB-JAIL SADA, VASCO DA GAMA GOA Adv.: PRASHEEN LOTLIKAR	STATE THROUGH OFFICER-IN-CHARGE, CALANGUTE POLICE STATION AND ANR., Adv.:	F. M. REIS
35	CRMAB/158/2012	24-07-2012	MRS. SAROJA N. KUNNI(PRESENTLY IN JUDICIAL CUSTODY SUB JAIL SADA VASCO) THRO' HER NEXT FRIEND and A Adv.: ROHAN P. DESAI	STATE (THROUGH ) POLICE INSPECTOR, AGASAIM POLICE STATION AND ANR., Adv.:	F. M. REIS
38	CRMAB/287/2012	14-11-2012	SMT. SHANTA ALIAS MAHALAXMI MISHRA Adv.: PRASHEEN LOTLIKAR	STATE THROUGH PORVORIM POLICE STATION AND ANR., Adv.:	V. M. KANADE

CRIA CRIR CRMAB CRMAM

39	CRMAB/269/2012	31-10-2012	GREESHMI TALWAR, (PRESENTLY LODGED IN JUDICIAL LOCK-UP SADA SUB JAIL VASCO GOA Adv.: MARVIN D'SOUZA	STATE THROUGH P.I. PORVORIM POLICE STATION GOA Adv.:	A. P. LAVANDE
40	CRMAB/261/2012	31-10-2012	GREESHMI TALWAR, PRESENTLY LODGED IN JUDICIAL LOCK-UP SADA SUB-JAIL, VASCO GOA Adv.: MARVIN D'SOUZA	STATE (THROUGH CID CB, DONA PAULA GOA) Adv.:	A. P. LAVANDE
41	CRMAB/170/2011	13-01-2012	MR. RAMESH DHALWADI, PRESENTLY IN JUDICIAL CUSTODY AT SUB-JAIL SADA VASCO-GOA Adv.: MR. RYAN MENEZES	STATE (THROUGH P.P ) AND ANR., Adv.:	F. M. REIS
42	CRMAB/225/2011	13-02-2012	RAJU @ BUNTY HALDANKAR, PRESENTLY IN JUDICIAL CUSTODY THRO' HIS MOTHER SMT. REKHA HALDANKAR AND A Adv.: MR. ARUN BRAS DE SA	STATE THROUGH P.P, HIGH COURT AND ANR., Adv.:	F. M. REIS
43	CRMAB/221/2011	05/07/12	SHRI PRAVESH M. NAIK (PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA) THRO' HIS NEXT FRIEND SMT. MENKA NAI Adv.: GALILEO FRANCISCO TELES	THE STATE OF GOA THROUGH POLICE INSPECTOR, POLICE STATION, CALANGUTE, BARDEZ-GOA Adv.: P.P.	A. P. LAVANDE
44	CRMAB/238/2011	13-01-2012	YESHOMATI Y. CHOPDEKAR, PRESENTLY AT JUDICIAL CUSTODY SADA JAIL VASCO, THROUGH HER SISTER-IN-LAW . Adv.: JOAQUIM GODINHO	STATE OF GOA THROUGH P.P AND ANR., Adv.:	F. M. REIS

CRIA CRIR CRMAB CRMAM

46	CRMAB/13/2012	10/02/12	SHRI. VISHWAVIJAY PARAB, PRESENTLY IN JUDICIAL CUSTODY MAPUSA GOA THROUGH HIS NEXT FRIEND/WIFE ., Adv.: AURO DE OLIVEIRA	STATE THROUGH POLICE INSPECTOR ATTACHED TO CID CRIME BRANCH, DONA PAULA, GOA., Adv.:	F. M. REIS
47	CRMAB/139/2012	10/07/12	MR. DESMOND ANDRADE (PRESENTLY LODGED IN JUDICIAL CUSTODY A SADA VASCO DA GAMA) Adv.: MENINO TELES	STATE ( THROUGH P.I. ATTACHED TO OLD GOA POLICE STATION ) AND ANR., Adv.: MRS. MILENA GOMES E PINTO.	F. M. REIS
48	CRMAB/129/2012	19-06-2012	MR. SANDIP KALANGUTKAR PRESENTLY LODGED AT JUDICIAL LOCK-UP MAPUSA Adv.: PETER D'SOUZA	STATE AS REP. BY OFFICER INCHARGE CALANGUTE POLICE STATION AND ANR., Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P.	F. M. REIS
49	CRMAB/156/2012	20-07-2012	MR. SAGUN L. SAWANT (PRESENTLY LODGED IN JUDICIAL CUSTODY AT MAPUSA BARDEZ GOA) Adv.: MENINO TELES	STATE (THROUGH P.I. ATTACHED TO PERNEM POLICE STATION) AND ANR., Adv.:	F. M. REIS
50	CRMAB/59/2012	28-02-2012	MR. LUCIANO FURTADO PRESENTLY IN JUDICIAL CUSTODY THROUGH HIS NEXT FIRED SHRI APOLLO FURTADO Adv.: ARUN DE SA	STATE THROUGH THE P.P. Adv.:	F. M. REIS
51	CRMAB/17/2012	24-01-2012	MR. JAYESH VISHNU PARAB Adv.: D. LAWANDE	THE STATE OF GOA THROUGH POLCE INSPECTOR Adv.:	F. M. REIS

CRIA CRIR CRMAB CRMAM

52	CRMAB/76/2012	26-03-2012	SAJJAD SHAIKH PRESENTLY IN JUDICIAL CUSTODY SADA SUB JAIL VASCO THROUGH HIS WIFE TASNIM S. SHAIKH Adv.: SANMAN KENY	STATE OF GOA (THROUGH OFFICER I/C AGACAIM POLICE STATION AND ANR., Adv.:	F. M. REIS
53	CRMAB/162/2012	10/07/12	SHRI KANNAIYA S. NAIK (PRESENTLY IN SUB-JAIL SADA, AT VASCO) Adv.: PRASHEEN LOTLIKAR	STATE THROUGH P.I. ATTACHED TO PANAJI POLICE STATION AND ANR., Adv.:	F. M. REIS
54	CRMAB/89/2012	27-04-2012	MR. VAIBHAV NAIK (DETAINED IN JAIL CUSTODY) Adv.: MARIA MALAR WITH SARVESH KALANGUTKAR	THE STATE , AND ANR., Adv.:	F. M. REIS
55	CRMAB/173/2012	10/08/12	MR. ANCIL MASCARENHAS, PRESENTLY LODGED IN SUB JAIL SADA THRO HIS NEXT FRIEND MR. AMOY MASCARENHAS Adv.: ARUN DE SA	STATE THROUGH THE P P AND ANR., Adv.:	F. M. REIS
56	CRMAB/159/2012	10/08/12	SUDESH GUND, PRESENTLY LDOGED AT SUB JAIL, SADA, THROUGH NEXT BEST FRIEND MR. SAKARAM M. GUND Adv.: C. COLLASSO	STATE OF GOA AS REP. BY OFFICER IN CHARGE, CALANGUTE POLICE STATION AND ANR., Adv.:	F. M. REIS
57	CRMAB/170/2012	19-07-2012	SHRI. PRASHANT PRAKASH NAIK Adv.: ADV. AVDHUT S. ARSEKAR	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	F. M. REIS
58	CRMAB/179/2012	03/08/12	SHRI RAJESH K FALDESSAI Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE POLICE INSPECTOR, Adv.:	F. M. REIS

CRIA CRIR CRMAB CRMAM

59	CRMAB/38/2012	08/08/12	MR. NITIN JOLLY Adv.: G. TELES	STATE THROUGH POLICE INSPECTOR, ATTACHED TO VASCO POLICE STATION, AND ANR., Adv.: MR. RYAN MENEZES FOR INTERVERNORS	F. M. REIS
60	CRMAB/66/2012	17-07-2012	MR. RIYAZ SHEIKH PRESENTLY IN SUB-JAIL, SADA, VASCO GOA THROUGH HIS WIFE MRS. FATIMA SHEIKH Adv.: MS. SMITA S. GAWAS	STATE OF GOA (THROUGH P.P.) AND ANR., Adv.:	F. M. REIS
61	CRMAB/188/2012	10/09/12	SHRI NAGESH MOHAN PARSEKAR (PRESENTLY IN POLICE CUSTODY AT PANAJI LOCKUP) THROUGH HIS NEXT FRIEND Adv.: PRASHEEN LOTLIKAR	CENTRAL BUREAU OF INVESTIGATION ANTI CURRUPTION BRANCH AND ANR., Adv.: SPL. P.P. J. S. VAZ FOR R - 1.	F. M. REIS
62	CRMAB/189/2012	10/09/12	MAHABALESHWAR E. SAWANT (PRESENTLY IN POLICE CUSTODY AT PANAJI LOCKUP) THROUGH NEXT FRIEND, Adv.: PRASHEEN LOTLIKAR	CENTRAL BUREAU OF INVESTIGATION ANTI CURRUPTION BRANCH AND ANR., Adv.: SPL. P.P. J. S. VAZ FOR R - 1.	F. M. REIS
63	CRMAB/190/2012	10/09/12	SHRI MAHADEV NAIK (PRESENTLY IN POLICE CUSTODY AT PANAJI LOCKUP) THRO' NEXT FRIEND Adv.: PRASHEEN LOTLIKAR	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH AND ANR., Adv.: SPL. P.P. J. S. VAZ FOR R - 1.	F. M. REIS

CRIA CRIR CRMAB CRMAM

64	CRMAB/191/2012	10/09/12	SHRI SAMEER MANOHAR VARKHANDKAR (PRESENTLY IN POLICE CUSTODY AT PANAJI LOCKUP) THRO' HIS NEXT FRIE Adv.: PRASHEEN LOTLIKAR	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH AND ANR., Adv.: SPL. P.P. J. S. VAZ FOR R - 1.	F. M. REIS
65	CRMAB/192/2012	10/09/12	SHRI EUARMIYA GURAYE (PRESENTLY IN POLICE CUSTODY AT PANAJI LOCKUP) THRO' NEXT FRIEND Adv.: PRASHEEN LOTLIKAR	CENTRAL BUREAU OF INVESTIGATION ANTI CURRUPTION BRANCH AND ANR., Adv.: SPL. P.P. J. S. VAZ FOR R - 1.	F. M. REIS
66	CRMAB/39/2012	08/08/12	SMT INDU JOLLY Adv.: G. TELES	STATE THROUGH POLICE INSPECTOR, ATTACHED TO VASCO POLICE STATION, Adv.: MR. RYAN MENEZES FOR INTERVENORS	F. M. REIS

CRIA CRIR CRMAB CRMAM

<b>CRMAM</b>					
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	CRMAM/111/2009	16-08-2012	SMT. RUKMINI RAGHUNATH NARVEKAR AND 8 ORS., Adv.: MR. D. D. ZAVERI	SHRI. RANJIT SATARDEKAR AND 2 ORS., Adv.: MR. C.A.FERREIRA P.P. FOR R-3	A. P. LAVANDE
3	CRMAM/112/2009	16-08-2012	SMT. RUKMINI RAGHUNATH NARVEKAR AND 8 ORS., Adv.: MR. D. D. ZAVERI	SHRI. RANJIT SATARDEKAR AND 2 ORS., Adv.: MR.C.A.FERREIRA P.P. FOR R-3	A. P. LAVANDE
4	CRMAM/185/2012	29-10-2012	STATE THROUGH OFFICER-IN- CHARGE, QUEPEM POLICE STATION, Adv.:	MILAGRES FERNANDES AND ANR., Adv.:	A. P. LAVANDE
5	CRMAM/87/2012	22-08-2012	SMT.SUREKHA S. KAKODKAR Adv.: G.R. USGAONKAR	SMT. KALPANA N. BHONSLE Adv.: ADV. R. V. KAMAT.	F. M. REIS
6	CRMAM/218/2012	26-09-2012	SHRI NELSON FERNANDES, FOOD INSPECTOR, Adv.: CARLOS ALVARES FERREIRA	SHRI BHOOR SINGH PUROHIT AND ANR., Adv.:	A. P. LAVANDE
7	CRMAM/231/2012	06/09/12	MR. HARKISHAN AJWANI THROUGH POA SHRI S.V. BALARAM Adv.: F.E. NORONHA	THE STATE THROUGH THE POLICE INSPECTOR, ANJUNA POLICE STATION Adv.:	A. P. LAVANDE AND U. V. BAKRE

CRIA CRIR CRMAB CRMAM

8	CRMAM/201/2012	29-08-2012	STATE OF GOA THROUGH POLICE INSPECTOR Adv.: S. R. RIVANKAR	PRASHAL DEVIDAS AND ANR., Adv.:	F. M. REIS
9	CRMAM/177/2012	30-11-2012	KASHINATH SHETYE AND 2 ORS., Adv.:	SHRI SHAIK FAISAL AND 2 ORS., Adv.: ADV. S.A.SAMANT	A. P. LAVANDE
10	CRMAM/178/2012	30-11-2012	KASHINATH SHETYE AND 2 ORS., Adv.:	SHRI MRUGENDRA BHARAT PATIL AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR R.NO. 1	A. P. LAVANDE
11	CRMAM/211/2012	10/10/12	STATE THROUGH POLICE INSPECTOR, PERNEM POLICE STATION, Adv.: P.P.	UDAY NAIK AND 3 ORS., Adv.: ADV. VILAS P. THALI FOR R. NO. 1, 2, 3.	A. P. LAVANDE
12	CRMAM/62/2012	10/04/12	MR. JAGISH KUMAR DHINGRA Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR VASCO POLICE STATION, AND ANR., Adv.:	F. M. REIS
13	CRMAM/215/2012	29-08-2012	ROBERT JOHN RYALLS Adv.: S. VALES	STATE OF GOA REPRESENTED BY THE PUBLIC PROSECUTOR and 2 ORS., Adv.:	F. M. REIS
14	CRMAM/209/2012	06/12/12	STATE OF GOA THROUGH POLICE INSPECTOR, MAPUSA POLICE STATION, AND ANR., Adv.:	SHRI GANPAT @ NANI SHETYE (PRESENTLY IN JUDICIAL CUSTODY AT SADA SUB JAIL,) Adv.:	F. M. REIS



CRIA CRIR CRMAB CRMAM

15	CRMAM/131/2012	19-06-2012	MR. SHYAM GEORGE Adv.: AMOL NAIK	STATE (THROUGH P.I. ATTACHED TO CALANGUTE POLIE STATION) AND ANR., Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P. FOR R. 1 and 2	F. M. REIS
16	CRMAM/214/2012	22-10-2012	SHAIKH YAKUB THROUGH POWER OF ATTORNEY Adv.: S. VALES	ZUBEDA YAKUB SHAIKH AND 2 ORS., Adv.: ADV. SUJATA DEVSHEKAR FOR R.NO. 1	A. P. LAVANDE
17	CRMAM/239/2012	20-12-2012	MR. KASHINATH JAIRAM SHETYE Adv.:	RAMNAT MAHADEV SAWANT AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
18	CRMAM/199/2012	08/10/12	RAJARAM PATIL, FOOD INSPECTOR, Adv.:	SHRI MOHAMMAD IBRAHIM KAMALSHA AND ANR., Adv.:	A. P. LAVANDE
19	CRMAM/78/2012	29-08-2012	SHRI ATCHUT MUCUND ALORNEKAR AND 8 ORS., Adv.: PRASHEEN LOTLIKAR	CENTRAL BUREAU OF INVESTIGATION ANTI CURRUPTION BUREAU (THROUGH S.P.) GOA Adv.: SPECIAL P.P. SHRI. J. VAZ.	A. P. LAVANDE AND U. V. BAKRE
20	CRMAM/213/2011	20-07-2012	KASHINATH SHETYE AND 2 ORS., Adv.: IN PERSON	MR. SUNIL YELLAPA GUDLAR AND ANR., Adv.: MR. J VAZ, SPP, FOR R-2	A. P. LAVANDE
21	CRMAM/97/2011	27-02-2012	STATE THROUGH POLICE INSPECTOR, PERNEM POLICE STATION Adv.: MR. C. A. FERREIRA	SHRI SADASHIV PARAB AND 22 ORS., Adv.: ADV. V. PALYEKAR FOR R. 11	S. C. DHARMADHIKARI AND U. V. BAKRE

CRIA CRIR CRMAB CRMAM

22	CRMAM/168/2011	18-01-2012	STATE THROUGH POLICE INSPECTOR, PERNEM POLICE STATION., Adv.: CARLOS ALVARES FERREIRA	GAJANAN SHETGAONKAR., Adv.: SHRI VALMIKI MENEZES FOR RESPONDENT.	F. M. REIS
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<b>FIRST APPEAL</b>					
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	FA/335/2005	13-01-2012	COMMUNIDADE OF LOTULIM THROUGH ITS ATTORNEY Adv.: RAKHI M. CHODANKAR	SHRI ALBERTO FERNANDES Adv.: MR. SUDESH USGAONKAR, ADVOCATE FOR RESPONDENT.	U. V. BAKRE
3	FA/333/2005	13-01-2012	COMMUNIDADE OF LOTULIM BY ITS ATTORNEY Adv.: RAKHI M. CHODANKAR	SHRI RAMDAS KRISHNA GAWDE RASSAIKAR AND 4 ORS., Adv.: MR. SUDESH USGAONKAR, ADVOCATE FOR RESPONDENT NO.1	U. V. BAKRE
4	FA/133/2005	12/01/12	COMMUNIDADE OF BALLI,QUEPEM GOA. Adv.: MS.RAKHI M.CHODANKAR	VITHOBA MAHADEV DESSAI AND 5 ORS., Adv.: SHRI I. AGHA FOR R-1,2	U. V. BAKRE
5	FA/51/2007	16-06-2012	NEW INDIA ASSURANCE COMPANY LTD., PONDA GOA. Adv.: MR. U.R. TIMBLE	MR. CYRIL ANTAO AND 7 ORS., Adv.:	PRESIDING OFFICER,LOK ADALAT
6	FA/83/2007	28-08-2012	COMMUNIDADE OF CHICALIM THROUGH ITS ATTORNEY SHRI. ASHOK KORGAONKAR Adv.: G. TELES	LAND ACQUISITION OFFICER PWD (CELL) AND ANR Adv.:	F. M. REIS
7	FA/43/2012	20-12-2012	MR. GOVIND M. SINAI NAGORSEKAR (SINCE DEC.) AND ANR Adv.: SIDDHARTH KALSHAWKAR	STATE OF GOA REPRESENTED BY ITS HOME SECRETARY AND 13 ORS. Adv.:	REGISTRAR
8	FA/38/2008	05/05/12	SHRI ONZIL AVELINO MASCARENHAS AND ANR., Adv.: MR. SUDESH USGAONAKR	SMT. PREMA JOTHI AND 7 ORS., Adv.: SHRI AJIT R.KANTAK FOR RES.5.	PRESIDING OFFICER,LOK ADALAT
10	FA/220/2003	06/01/12	MRS.MARIA ELVIRA DAS NEVES FERREIRA TRINDADE and ORS Adv.: MR. NOEL D'SOUZA	DEPUTY COLLECTOR AND ANR., Adv.: AG WITH AGA	U. V. BAKRE

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13	FA/330/2003	27-07-2012	NAV PRAKASH S. PEDNEKAR, CANACONA-GOA. Adv.:	MAHARASHTRA STATE FINANCIAL CORPORATION and 3 ORS., Adv.: SHRI S.S.KANTAK,R-4	U. V. BAKRE
14	FA/282/2003	06/01/12	SHRI C.K. GEORGE, MARGAO- GOA. Adv.: SHRI P.A. KHOLKAR	EXECUTIVE ENGINEER AND ANR., Adv.: MR. VIVEK RODRIGUES, AGA FOR R.1	U. V. BAKRE
15	FA/41/2001	07/02/12	STATE OF GOA Adv.: AGA	PRASHANT ANANT NAIK Adv.: MS.ASHA DESSAI	F. M. REIS
16	FA/245/2000	07/03/12	SHRI BHISSO GANESH GAONKAR and ANR. Adv.: MR.SUDESH USGAONKAR	STATE OF GOA and ORS. Adv.: SHRI A.D.BHOBE,R-31A,B,C,	F. M. REIS
17	FA/69/2006	18-10-2012	SPECIAL LAND ACQUISITION OFFICER(N.G.) and ANR., Adv.: SHRI E.AFONSO	MANOHAR B.NAIK DESSAI(SIN.DEC.) REP.BY L.RS., Adv.:	A. P. LAVANDE
19	FA/17/2004	13-01-2012	DY. COLLECTOR (L.A.) AND ANR., Adv.: AGA	VINAYAK D.NAIK AND 4 ORS., Adv.: MR. NOEL D'SOUZA	A. P. LAVANDE
22	FA/52/2012	13-08-2012	M/S. RAJNIL LAND DEVELOPERS PVT. LTD. REP. BY RAJESH NEUREKAR, AND 2 ORS., Adv.: MR. NITIN SARDESSAI	MR. DAULATRAO YESHWANTRAO CHOWGULE Adv.:	A. P. LAVANDE AND U. V. BAKRE
23	FA/277/2002	13-07-2012	GANBA/SHABA ZULO SHET(DEC) THROUGH L.RS. Adv.: MR.SUDIN USGAONKAR	ULHAS KRISHNA PHONDEKAR AND ORS., Adv.: SHRI A.D. BHOBE FOR RESP	U. V. BAKRE
24	FA/275/2002	13-07-2012	SHABA ZULO SHET(SIN.DEC)THROUGH L.RS. Adv.: MR.SUDIN USGAONKAR	GOPAL DATTA VARIK,CANACONA- GOA. Adv.: SHRI A.D. BHOBE FOR RESP	U. V. BAKRE
25	FA/279/2002	13-07-2012	KITTU SHET(VITHOBA) DEC. THROUGH L.RS. Adv.: MR.SUDIN USGAONKAR	GOPAL DATTA VARIK AND ORS., Adv.: SHRI A.D. BHOBE FOR RESP.	U. V. BAKRE

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26	FA/253/2007	26-06-2012	SHRI. M. B. USGAONKAR Adv.: MR. R. G. RAMANI	LAND ACQUISITION OFFICER P.W.D. CELL AND ANR., Adv.:	F. M. REIS
27	FA/304/2007	26-06-2012	LAND ACQUISITION OFFICER P.W.D. CELL AND ANR., Adv.: MS. RAKHI CHODANKAR	SHRI. M. B. USGAONKAR THROUGH ATTORNEY SHITAL S. P. NACHINOLKAR Adv.: MR. R.G.RAMANI FOR RESP	F. M. REIS
29	FA/276/2002	13-07-2012	KITTU SHET(VITHOBA) (SIN.DEC.)THROUGH L.RS. Adv.: MR.SUDIN USGAONKAR	GOPAL DATTA VARIK,CANACONA- GOA AND ORS., Adv.: SHRI A.D. BHOBE FOR RESP	U. V. BAKRE
32	FA/215/2003	10/02/12	SHRI ULHAS BHIKU DESSAI,CUNCOLIM,SALCETE- GOA. Adv.: SHRI M.S. SONAK	THE GOVT.OF GOA AND ORS., Adv.: MR. G.SHIRODKAR FOR R-1 TO 4	U. V. BAKRE
33	FA/278/2002	13-07-2012	VITHOBA ZULU SHET ALIAS KITTU SHET(DEC) BY L.RS. Adv.: MR.SUDIN USGAONKAR	GOPAL DUTTA VARIK AND ORS., Adv.: MR.S.SARDESSAI, R.1 TO 4	U. V. BAKRE
34	FA/234/2006	18-01-2012	THE MANAGING DIRECTOR, GOA IDC, PANAJI GOA Adv.: SHRI M. S. SONAK	SHRI AGNELO GOMES AND ANR., Adv.:	F. M. REIS
35	FA/220/2006	17-01-2012	ASST. DEFENCE ESTATES OFFICER, PANAJI GOA. Adv.: MR. E.P. BADRINARAYANAN	THE COMUNIDADE OF CHICOLNA THROUGH ITS ATTORNEY AND ANR., Adv.: MR. L.M. GAJINKAR FOR R-1	F. M. REIS
38	FA/145/2006	17-09-2012	V.M. SALGAOCAR AND BROTHER PVT.LTD., VASCO DA GAMA. Adv.: ADV. A.F. DINIZ	THE DEPUTY COLLECTOR AND SUB-DIVISIONAL OFFICER CUM L.A.O. AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE

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39	FA/256/2006	17-09-2012	GOA INDUSTRIAL DEVELOPMENT CORPORATION THROUGH ITS DEPUTY CHIEF EXECUTIVE OFFICER, PANAJI GOA. Adv.: MR. N.K. SAWAIKAR	M/S V.M. SALGAONKAR AND BROS.LTD., VASCO DA GAMA, GOA AND ANR., Adv.: SHRI A.F.DINIZ FOR R-1	A. P. LAVANDE AND U. V. BAKRE
43	FA/81/2000	11/05/12	COMMUNIDADE DE PROVINCIA DE BALI Adv.: MR.V.P.THALI WITH	SMT.SUDERABAI VISHWANATH SINAI SIRVOIKAR(DEC)BY LR Adv.: MR.J.A.LOBO FOR R.2(A)(I)	A. P. LAVANDE
44	FA/223/2002	30-03-2012	SMT.ASHA ULHAS SARDESSAI Adv.: MR.SUDIN USGAONKAR	SHRI PRAKASH NADKARNI AND ORS Adv.: SHRI GURU SHIRODKAR FOR R.1 and 2.	F. M. REIS
46	FA/68/2002	07/02/12	FULGENCIO COLACO and ORS. Adv.: MR.V.MENEZES	GOKULDAS NAIK (DEC.)REP. BY F.G.KANKONKAR and ANR. Adv.: MR. MAHESH AMONKAR FOR RES.	F. M. REIS
47	FA/69/2002	07/02/12	FULGENCIO COLACO and ORS. Adv.: MR.V.MENEZES	GOKULDAS NAIK(DEC.) REP. BY MR. F.G.KANKONKAR and ANR Adv.: SHRI MAHESH AMONKAR FOR RESPONDENT.	F. M. REIS
48	FA/70/2002	07/02/12	FULGENCIO COLACO and ORS. Adv.: MR.V.MENEZES	GOKULDAS NAIK(DEC.)REP. BY MR. F.G.KANKONKAR and ANR Adv.: SHRI MAHESH AMONKAR FOR RESPONDENT.	F. M. REIS
57	FA/102/2003	20-01-2012	SMT.ROSA FILIPA RODRIGUES,RAIA SALCETE-GOA. Adv.: SHRI V.A. LAWANDE	SHRI JAIVANT R. SHET SHIRODKAR(DEC) THROUGH L.RS. Adv.:	U. V. BAKRE
58	FA/270/2006	17-01-2012	WESTERN INDIA SHIPYARD LTD., AND ANR., Adv.: SHRI V. A. LAWANDE	SHRI GURUDAS KRISHNA SHIRODKAR AND 2 ORS., Adv.: SHRI S.S. KAKODKAR FOR R-1	F. M. REIS

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60	FA/324/2005	13-01-2012	SPECIAL LAND ACQUISITION OFFICER AND ANR Adv.: SHRI A.D.BHOBE	SHRI MANUEL BARRETO XAVIER AND 9 ORS., Adv.:	U. V. BAKRE
61	FA/110/2005	12/01/12	SMT.MAFIA MARTINS Adv.: P.P. SINGH	THE CHIEF SECRETARY,STATE OF GAO AND 5 ORS., Adv.: MR. V. RODRIGUES AGA FOR RESPS.	U. V. BAKRE
62	FA/253/2003	16-03-2012	DAMODAR RAMKRISHNA KAMAT Adv.: MR.SUDESH USGAONKAR	SMT ALDA GONSALVES Adv.: MR.SHIVAN DESSAI	U. V. BAKRE
63	FA/27/2004	28-02-2012	SHRI NARAYAN V. VAIGANKAR(DEC.) THROUGH L.RS., Adv.: SHRI A.R.KANTAK	DEPUTY COLLECTOR(REV) and L.A.O. and ANR., Adv.:	A. P. LAVANDE AND R. P. SONDURBALD OTA
64	FA/309/2003	03/07/12	SHRI NAGESH B.GAOKAR(SIN.DEC.) THROUGH L.RS. Adv.: SHRI U.S.KOLWALKAR	SHRI DAMODAR K. MIRASHI AND ANR., Adv.: MR.J.GODINHO WITH MR.V.	F. M. REIS
65	FA/310/2003	03/07/12	SHRI NAGESH B.GAOKAR(SIN.DEC.) THROUGH L.RS. Adv.: SHRI U.S.KOLWALKAR	SHRI DAMODAR K. MIRASHI AND ANR., Adv.: MR. J. GODINHO	F. M. REIS
68	FA/35/2006	02/11/12	SHRI ANDRE PO, CANACONA GOA. Adv.: MR. M. S. SONAK	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MRS. SUSAN LINHARES, AGA, FOR RESPS.	S. J. VAZIFDAR
69	FA/96/2004	05/10/12	SHRI NUMENIO T.A.D'SOUZA AND ANR., Adv.: SHRI M.S. SONAK	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: AG WITH AGA	F. M. REIS

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70	FA/11/2005	22-06-2012	SHRI LADU M.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: SHRI NITIN SARDESSAI	SHRI CHANDRU H.GAONKAR(SIN.DEC.) THROU' L.RS., Adv.: MR. MAHESH AMONKAR ADVOCATE FOR RESPONDENT NO.	F. M. REIS
71	FA/334/2005	13-12-2012	COMMUNIDADE OF LOTULIM BY ITS ATTORNEY Adv.: RAKHI M. CHODANKAR	SHR SATU G. RASSAIKAR Adv.: MR. GAURISH NAGVEKAR, FOR RESPONDENT.	U. V. BAKRE
72	FA/227/2003	27-01-2012	STATE OF GOA AND ANR., Adv.: SHRI N.K.SAWAIKAR,AGA	SHRI VISHNU PAI VERNEKAR AND ORS., Adv.:	U. V. BAKRE
73	FA/267/2003	27-01-2012	SHRI VISHNU PAI VERNENCAR AND ORS., Adv.: MR.V.K.BODKE	LAND ACQUISITION OFFICER AND ANR., Adv.: MR. G. SHIRODKAR FOR RESPS	U. V. BAKRE
74	FA/222/2006	27-01-2012	SHRI BALKRISHNA ANAND KOJGI, MARGAO, SALCETE GOA. Adv.: MR. N. COSTA FRIAS,U/L.A.S.	SHRI IRAPPA HOMBAL AND 2 ORS., Adv.: MR. EMERICO AFONSO FOR RES. 3.	F. M. REIS
75	FA/291/2006	10/01/12	MISS PALLAVI ANAND KOLWEKAR THROUGH HER PARENTS AND NATURAL GUARDIANS AND ANR., Adv.: MR. V.A. LAWANDE	SHRI LAXMAN HOLLAR AND 2 ORS., Adv.:	F. M. REIS
76	FA/155/2007	20-01-2012	MR. GURUDAS DINANATH LOTLIKAR REPRESENTED BY ATTORNEY MRS. VASSANTI GURUDAS LOTLIKAR Adv.: MR. SHIVAN DESSAI	AUTOMOBILE CORPORATION OF GOA LTD., Adv.: MR. N. VAZE	F. M. REIS
77	FA/259/2007	08/05/12	MS. KUMUD PAGI Adv.: MR. ANTHONY D'SILVA	MR. GURUDAS SHET GAONKAR AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE



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79	FA/301/2003	13-04-2012	SHRI GAJANAN S.GAUDO AND 4 ORS., Adv.: SHRI J.P. MULGAONKAR	THE GOVT.OF GOA THROUGH THE CHIEF SECRETARY and ANR. Adv.: AG WITH GA	U. V. BAKRE
80	FA/35/2003	07/09/12	STATE OF GOA,PANAJI-GOA AND ANR., Adv.: SHRI G.V. TAMBA,GA	SHRI MARTINHO DE PIEDADE RODRIGUES AND ORS., Adv.: MS. N. PIMENTA FOR RES. 1(A) AND 1(B).	U. V. BAKRE
81	FA/36/2003	07/09/12	STATE OF GOA,PANAJI AND ANR., Adv.: SHRI G.V. TAMBA, GA	SHRI MARTINHO DE PIEDADE RODRIGUES AND ORS., Adv.: MS. NINOSHKA PIMENTA FOR RESPS. 1(A) and 1(B)	U. V. BAKRE
82	FA/37/2003	07/09/12	STATE OF GOA,PANAJI-GOA AND ANR., Adv.: SHRI G.V. TAMBA, GA	SHRI MARTINHO DE PIEDADE RODRIGUES AND ORS., Adv.: MS. N. PIMENTA FOR RES. 1(A) AND 1(B).	U. V. BAKRE
83	FA/68/2003	07/09/12	STATE OF GOA,PANAJI-GOA AND ANR., Adv.: SHRI G.V. TAMBA	SHRI MARTINHO DE PIEDADE RODRIGUES AND ORS., Adv.: MS. N. PIMENTA FOR RES. 1(A) AND 1(B).	U. V. BAKRE
84	FA/7/2005	22-06-2012	SHRI LADU M.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: SHRI NITIN SARDESSAI	SHRI CHANDRU H.GAONKAR(SIN.DEC.) THROU'HIS L.RS., Adv.: MR. MAHESH AMONKAR ADVOCATE FOR RESPONDENT NO.	F. M. REIS
85	FA/8/2005	22-06-2012	SHRI LADU M.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: SHRI NITIN SARDESSAI	SHRI CHANDRU H.GAONKAR(SIN.DEC.) THROU'HIS L.RS., Adv.: MR. MAHESH AMONKAR ADVOCATE FOR RESPONDENT NO.	F. M. REIS

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86	FA/9/2005	22-06-2012	SHRI LADU M.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: SHRI NITIN SARDESSAI	SHRI CHANDRU H.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: MR. MAHESH AMONKAR ADVOCATE FOR RESPONDENT NO.	F. M. REIS
87	FA/10/2005	22-06-2012	SHRI LADU M.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: SHRI NITIN SARDESSAI	SHRI CHANDRU H.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: MR. MAHESH AMONKAR ADVOCATE FOR RESPONDENT NO.	F. M. REIS
88	FA/11/2003	20-07-2012	SHRI USMAN KHAN KAROL, VALPOI,SATTARI-GOA and ANR., Adv.: SHRI M.S. SONAK	SHEIK AZIZ SHEIK HASSAN AND ORS., Adv.:	U. V. BAKRE
89	FA/12/2005	22-06-2012	SHRI LADU M.GAONKAR(SIN.DEC.) THROU'L.RS., Adv.: SHRI NITIN SARDESSAI	SHRI CHANDRU H.GAONKAR(SIN.DEC.) THROU' L.RS., Adv.: MR. MAHESH AMONKAR ADVOCATE FOR RESPONDENT NO.	F. M. REIS
92	FA/77/2006	29-08-2012	UNION OF INDIA AND ANR., Adv.: MR. JOSEPH VAZ	ARCHAEDIOCESE OF GOA AND DAMAN, ALTINHO, PANAJI Adv.: SHRI V. KORGAONKAR	A. P. LAVANDE AND U. V. BAKRE
93	FA/26/2007	08/05/12	THE LAND ACQUISITION OFFICER, P.W.D. (CELL), ALTINHO, AND ANR. Adv.: RAKHI CHODANKAR	MR. PRABHAKAR GOVIND ORTI ALIAS VARTI AND 22 ORS. Adv.:	F. M. REIS
94	FA/303/2005	27-11-2012	THE ASST. ENGINEER AND 2 ORS., Adv.:	SHRI GOVIND BHICU NADKARNI, SANGUEM GOA. Adv.: ADV. PALLAVI KAKODKAR FOR R. NO. 1	F. M. REIS

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95	FA/54/2004	27-04-2012	SHRI RAJENDRA V.DESHPRABHU(SIN.DEC.) BY HIS L.RS., Adv.: SHRI M.S. SONAK	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	A. P. LAVANDE
96	FA/250/2002	14-02-2012	SHRI JANU GAUNKAR AND ORS., Adv.: SHRI R.G. RAMANI	SHRI RAMA YESSO GAONKAR AND ORS., Adv.: MR. SUDIN M.S. USGAONKAR FOR RES. 1 and 2.	F. M. REIS
97	FA/194/2002	14-02-2012	SHRI JANUM NARAYAN GAUNKAR AND ORS Adv.: MR. R.G. RAMANI	SHRI AUDHUT M. TIMBLO AND ORS Adv.: MR. SUDIN M.S. USGAONKAR FOR RES. 8 and 12.	F. M. REIS
98	FA/152/2007	02/07/12	SHRI. L. S. MAHESHWARI Adv.: MR. P. P. SINGH	SHRI. FRANCIS FERNANDES AND 3 ORS. Adv.: MR. M.S. JOSHI FOR R-4	F. M. REIS
101	FA/249/2003	12/01/12	STATE OF GOA and ANR. Adv.: AGA	BHASKAR R.P.SINARI(DEC) THROUGH L.RS. Adv.:	U. V. BAKRE
102	FA/175/2007	04/12/12	MR. NARAYAN NAIK Adv.: MR. A. D. BHOBE	THEN ZILLA PANCHAYAT REPRESENTED BY CHIEF EXECUTIVE OFFICE AND ANR., Adv.: MR. P.VENGURLEKAR FOR RESP NO.1	F. M. REIS
103	FA/120/2007	04/12/12	ATMARAMA XEMBU POI PALONDIKCAR (DECEASED) THROUGH LR'S AND 2 ORS Adv.: MR. A. D. BHOBE	GOVERNMENT OF INDIA REPRESENTED BY SECRETARY MINISTRY OF HOME AFFAIRS AND 5 ORS Adv.:	F. M. REIS
104	FA/181/2007	08/05/12	LAND ACQUISITION OFFICER PWD (CELL) PANAJI, GOA AND ANR Adv.: WINNIE COUTINHO	FILOMENA THERZA LEITAO AND ANR Adv.: MS AMIRA RAZAQ FOR R-1 and 2	F. M. REIS

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106	FA/7/2010	03/08/12	SHRI. RATNADEEP MORASKAR Adv.: MR. VALMIKI MENEZES	MRS. RESHMA RATNADEEP MORASKAR Adv.: SHRI J.P. MULGAONKAR	F. M. REIS
107	FA/258/2005	27-04-2012	MR.MANUEL BARRETO XAVIER AND ANR., Adv.: MR. CAETANO MASCARENHAS FOR APPELLANT.	MR.SADANAND VISHNU SHIRGAONKAR,MARGAO GOA Adv.: MS. KAMAXI SAMBARI ADVOCATE FOR RESPONDENT	U. V. BAKRE
108	FA/176/2006	18-04-2012	LAND ACQUISITION OFFICER AND ANR., Adv.:	SHRI MULLA ABDUL SAMAD AND 2 ORS., Adv.: MR. J. ABREU LOBO, FOR RESP. NO. 1, 2, 3.	A. P. LAVANDE AND U. V. BAKRE
109	FA/191/2006	25-04-2012	MR. FELIX ANTONIO TERESINHO FERNANDES AND ANR., Adv.: MR. JOSEPH VAZ	MR. ERASTO PANTALEAO CANCIO MASCARENHAS AND ANR., Adv.: MR. C.A.COUTINHO FOR R-1 and 2	A. P. LAVANDE AND U. V. BAKRE
111	FA/285/2006	11/04/12	M/S MATCHES GOA PVT.LTD. THROUGH ITS DIRECTOR SHRI KRISHNAKUMAR G. AGRAWAL Adv.:	DEPUTY COLLECTOR AND ANR., Adv.: C.A. FERREIRA FOR RESP.2	A. P. LAVANDE AND U. V. BAKRE
112	FA/148/2009	19-01-2012	MRS. SHEETAL SANJAY NAIK KOLWALKAR Adv.: MR. P. P. SINGH	MR. SANJAY @ BHANUDAS M. NAIK Adv.:	REGISTRAR
113	FA/202/2007	17-10-2012	SPECIAL LAND ACQUISITION OFFICER, Adv.: MR. A. D. BHOBE	SHRI. KRISHNAJI PARSHRAM DESHPRABHU REPRESENTED BY ATTORNEY SHRIKANT KRISHNAJI DESHPRABHU Adv.: MR. SHIVAN DESSAI	A. P. LAVANDE
114	FA/63/2007	11/09/12	CURCHOREM-CACORA MUNICIPALITY THROUGH CHIEF OFFICER Adv.: MR. N. K. SAWAIKAR	SHRI. DAMU BABAL NAIK AND 2 ORS. Adv.: MR. V.A. LAWANDE FOR R-1	F. M. REIS

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115	FA/122/2007	30-04-2012	SMT. ROSARIA FERNANDES E SOARES AND 3 ORS., Adv.: MR. SHAMBHU KAKODKAR	SHRI. DATTATRAY P. KALGUTKAR AND 2 ORS., Adv.: ADV. U.R. TIMBLE, R.NO.3	F. M. REIS
116	FA/303/2007	18-04-2012	LAND ACQUISITION OFFICER AND ANR., Adv.:	SHRI. RAM P. S. TILVE Adv.: SHRI R.G. RAMANI FOR RESPONDENT.	A. P. LAVANDE AND U. V. BAKRE
117	FA/14/2010	23-04-2012	SHRI FATI LAXIMAN RAUT (SINCE DECEASED) REP. BY LR'S AND ANR., Adv.: MR. SAMEER KHEDEKAR	SHRI RAMA GOVIND RAUT AND 6 ORS., Adv.: SHRI MAHESH S. SONAK FOR RES.6(C)	F. M. REIS
118	FA/321/2006	17-01-2012	SHRI. SANJAY GOKULDAS SAWANT Adv.: MR. S. S. KAKODKAR	SHRI. SHIVANAND BANDEKAR AND ANR. Adv.: MR. E. AFONSO FOR R-1 and 2	F. M. REIS
119	FA/33/2006	20-04-2012	THE ATTORNEY OF COMMUNIDADE OF PROVINCIA DE BALLI THROUGH ITS ATTORNEY,QUEPEM GOA. Adv.: MR. S. M. CHODANKAR	BABUSO SHANU VELIP AND 12 ORS., Adv.: SHRI R.G. RAMANI FOR R-12(A),12(B),12(C) and 12(D)	A. P. LAVANDE
120	FA/228/2002	28-02-2012	SPL.LAND ACQ.OFFICER(N) AND ANR., Adv.: GA	SHRI LAXIMAN NARAYAN DICHOLKAR AND ANR., Adv.: SHRI M.P. MULGAONKAR FOR	A. P. LAVANDE
121	FA/227/2002	28-02-2012	SPL.LAND ACQ.OFFICER(N) AND ANR., Adv.: GA	SHRI DATTARAM SHIVA PARSEKAR Adv.: SHRI J.P. MULGAONKAR FOR	A. P. LAVANDE
122	FA/229/2002	28-02-2012	SPL.LAND ACQ.OFFICER(N) AND ANR., Adv.: GA	SHRI SATCHIT NANU GOVEKAR Adv.: SHRI J.P. MULGAONKAR FOR	A. P. LAVANDE

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123	FA/338/2006	24-01-2012	KADAMBA TRANSPORT CORPORATION LTD. Adv.: AJIT R. KANTAK	SHRI. SHIVRAM R. BHONSLE AND 4 ORS., Adv.: MR. J.P. MULGAONKAR	F. M. REIS
124	FA/272/2006	13-04-2012	NEW INDIA ASSURANCE CO.PVT.LTD. MAPUSA GOA. Adv.: MR. U. R. TIMBLE	MISS GEETA SADANAND NAIK AND 5 ORS., Adv.: MR. VALMIKI MENEZES FOR R-5	U. V. BAKRE
125	FA/24/2010	16-08-2012	DR. SUBHASH S. KALANGUTKAR AND 4 ORS., Adv.: MR. D. J. PANGAM	SHRI ARMANDO BRAGANZA AND 2 ORS., Adv.: SHRI NITIN N. SARDESSAI FOR R.1	F. M. REIS
127	FA/336/2005	13-01-2012	COMMUNIDADE OF LOTULIM BY ITS ATTORNEY Adv.: RAKHI M. CHODANKAR	SHRI SHIVA GUNA GAWADE Adv.: MR. SUDESH USGAONKAR, ADVOCATE FOR RESPONDENT.	U. V. BAKRE
129	FA/36/2007	25-06-2012	SMT. BHARATI TAMBOSKAR AND 2 ORS. Adv.: SHAMBHU KAKODKAR	SHRI. CLARIDON REBELLO AND 2 ORS. Adv.: MR. E. AFONSO FOR R-3	F. M. REIS
130	FA/183/2007	02/11/12	MR. GAFFAR BILAL MEENA Adv.: MR. V. P. THALI	M/S. ITAL CONSTRUCTION REPRESENTED BY PROPRIETOR SHRI ISHANT FURTADO AND 3 ORS., Adv.:	S. J. VAZIFDAR
133	FA/58/2007	16-08-2012	GAUTAM N. KAMAT Adv.: MR. V. R. TAMBA	M/S. OCEANIC AQUACULTURE PVT. LTD. THROUGH ITS DIRECTOR MAJOR PIYUSH SHANDILYA (RETD) AND 3 ORS. Adv.: MR. VIVEK RODRIGUES FOR RESP	REGISTRAR
134	FA/49/2007	11/09/12	SMT. MARIA ANTONETTA PEREIRA E MIRANDA Adv.: SHAMBHU S. KAKODKAR	THE SOCIETY OF THE FRANCISCAN HOSPITALLER SISTERS OF IMMACULATE CONCEPTION AND ANR Adv.: MR. BERNARD F. D'SOUZA FOR RESP.NO.1	F. M. REIS

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136	FA/264/2006	10/01/12	SHRI PANDHARI D'SOUZA KUTTIKAR, TISWADI, GOA. Adv.: MR. R. G. RAMANI	DEPUTY COLLECTOR (REV) AND LAND LAND ACQUISITION OFFICER AND ANR., Adv.: MRS. SUSAN LINHARES, AGA, FOR RESPONDENTS.	F. M. REIS
137	FA/33/2012	13-04-2012	SMT. EVA GOMES E CORREIA (DECEASED) THROUGH LR'S Adv.: MRS. PRIYA FERNANDES	SHRI. HONARATO RODRIGUES AND 3 ORS., Adv.: MR. V.A. LAWANDE FOR RES.1 and 2.	F. M. REIS
138	FA/30/2012	13-04-2012	SMT. EVA GOMES E CORREIA (DEC.)THROUGH LR'S,THROUGH POA SMT. HELEN PRISCA CORREIA Adv.: MRS. PRIYA FERNANDES	SHRI. LORGIO ANDRE RODRIGUES (SINCE DEC.) THROUGH LR'S AND ORS., Adv.: AGA SUSAN LINHARES FOR R.NOS. 3 AND 4.	F. M. REIS
139	FA/39/2011	03/10/12	SMT. VIJAYABAI WAMANRAO RANE SARDESSAI (DECEASED) AND ANR., Adv.: MR. C. MASCARENHAS	SHRI BABASAHEB KRISHNARAO RANE SARDESSAI AND 16 ORS., Adv.: SHRI VALMIKI MENEZES FOR RESPS.	A. P. LAVANDE
140	FA/312/2002	02/11/12	HARISHCHANDRA P.GAUNKAR Adv.: MR.J.A.LOBO	SHRI ANANT S.NATALKAR AND ORS. Adv.: MR.S.R.RIVONKAR R2 TO 5	F. M. REIS
141	FA/41/2003	02/11/12	HARISHCHANDRA P.GAUNKAR Adv.: MR.J.A.LOBO	SHRI ANANT S. NATALKAR and ORS., Adv.:	F. M. REIS
142	FA/42/2003	02/11/12	HARISHCHANDRA P. GAUNKAR Adv.: MR.J.A.LOBO	SHRI ANANT S. NATALKAR AND ORS., Adv.:	F. M. REIS
144	FA/48/2007	22-11-2012	SHRI. NAMDEV NAKUL GAONKAR Adv.: VALMIKI MENEZES	SHRI. KRISHNA ARJUN GAONKAR (DECEASED) REPRESENTED BY LR'S AND 7 ORS. Adv.: MR. S. V. PRABHUGAONKAR FOR 1A and 1B	F. M. REIS

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145	FA/283/2007	13-12-2012	SHRI GURUDAS GOPAL PAI, PANAJI-GOA. Adv.: MR. R. G. RAMANI	THE SPECIAL LAND ACQUISITION OFFICER, PANAJI-GOA. Adv.:	A. P. LAVANDE AND U. V. BAKRE
146	FA/285/2007	13-12-2012	SHALINI V. PALEKAR, THROUGH HER POWER OF ATTORNEY SHRI RAJESH V. PALEKAR Adv.: MR. R. G. RAMANI	THE SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: MR. M.S.SONAK FOR GIDC	A. P. LAVANDE AND U. V. BAKRE
147	FA/337/2006	24-01-2012	SMT. MARIA JOANITA EUSEBIA DE SA E PEREIRA, TALEIGAO GOA. Adv.: MR. MAURO MENEZES MATHEW	SHRI RUPESH R. SANGALIYA, TALEIGAO GOA. Adv.:	F. M. REIS
148	FA/98/2009	16-07-2012	D. S. HOTEL AND RESORTS (INDIA) LIMITED THROUGH JAGDISH PERSAD SURI Adv.: MR. SAGAR MALKARNEKA FOR PETITIONER	PASA PROPERTIES AND HOLDINGS AND 58 ORS., Adv.: MR. J. F. DE MELO FOR R-1 and 2	A. P. LAVANDE AND U. V. BAKRE
149	FA/105/2010	11/05/12	SMT.SANYOGITA RANE Adv.: ADV GAURISH AGNI FOR APPELLANT NOS. 1,2,3,4and5	SMT.MANORAMABAI RANE Adv.:	U. V. BAKRE
155	FA/129/2007	18-12-2012	M/S. PASSIVE ACTIVE TOURISM Adv.: MR. AJIT R. KANTAK	INDIAN RAILWAYS THROUGH THEIR SENIOR SECTION ENGINEER AND 3 ORS., Adv.:	F. M. REIS
156	FA/208/2007	18-12-2012	V M SALGAOCAR AND BROTHERS PVT. LTD. Adv.: MR. A. F. DINIZ	THE DEPUTY COLLECTOR AND L.A.O. FOR THE STATE OF GOA Adv.:	A. P. LAVANDE AND U. V. BAKRE
157	FA/228/2008	18-12-2012	DEPUTY COLLECTOR (L.A.) Adv.: MR. MANISH SALKAR	V. M. SALGAOKAR AND BROTHERS PVT. LTD. AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE



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158	FA/299/2005	06/01/12	GOA, DAMAN AND DIU KHADI AND VILLAGE INDUSTRIES BOARD THROUGH THE CHIEF EXECUTIVE OFFICER AND ANR., Adv.: MS. SUSAN LINHARES, AGA	WILLIAM D'CRUZ AND ANR., Adv.: MR. C. A. FERREIRA, ADVOCATE FOR RESPONDENT NO. 1.	U. V. BAKRE
159	FA/100/2007	25-06-2012	DY. COLLECTOR AND S.D.O. AND ANR. Adv.:	SHRI. KIRAN MADHAV VAIDHYA THROUGH HIS POWER ATTORNEY HOLDER PRAKASH S. DESAI. Adv.: MR. N.K. SAWAIKAR	F. M. REIS
160	FA/11/2007	10/07/12	MR. JAIWANT VISHNU CHODNEKAR AND ANR. Adv.: S. R. VERNEKAR / S. F. DESSAI	M/S. KADAMBA TRANSPORT CORPORATION, LTD AND 2 ORS. Adv.: MR. A.R.KANTAK FOR RESP NO.1 and 2	F. M. REIS
161	FA/283/2008	09/04/12	SHRI. VASSANT CRISHNA POROBO AND ANR., Adv.: MR. MAHESH SONAK	THE CHIEF SECRETARY GOVERNMENT OF GOA AND 6 ORS., Adv.: MR. A.F.DINIZ FOR R-7	F. M. REIS
162	FA/8/2007	12/03/12	BABU NAGO PEKDO REPRESENTED BY ITS POWER OF ATTORNEY SMT. JANI NAGO REKDO Adv.: GAURISH KUDCHODKAR	THE CHIEF SECRETARY, GOVT OF GOA AND ANR Adv.: MS. R. CHODANKAR, AGA	F. M. REIS
164	FA/277/2007	13-04-2012	SHRI. ABDUL RAIMAN SHAIKH Adv.: MR. IFTIKHAR AGHA	SMT. MUBINA ISMAIL SHAIKH Adv.: MR. S. KAMBLI FOR RESP	F. M. REIS
165	FA/131/2007	09/05/12	EDC LIMITED Adv.:	SWAN ENAMELS PVT. LTD., Adv.: MR. SUDESH USGAONKAR FOR RESP	A. P. LAVANDE AND U. V. BAKRE
166	FA/90/2007	26-06-2012	THE CHIEF SECRETARY AND 3 ORS., Adv.: MR. GURU SHIRODKAR	SHRI. DAMODAR PUNDALIK SINAI MOPKAR AND ANR., Adv.:	F. M. REIS

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167	FA/220/2007	26-06-2012	SHRI. DAMODAR PUNDALIK SINAI MOPKAR AND ANR., Adv.:	THE CHIEF SECRETARY AND 3 ORS., Adv.: MR. G. SHIRODKAR AGA FOR RESPS.	F. M. REIS
168	FA/272/2007	17-04-2012	SHRI. SHASHIKANT G. PRABHU GAONKAR AND ANR., Adv.: MR. VIVEK RODRIGUES	CHIEF SECRETARY AND 4 ORS., Adv.: MR. C.A.COUTINHO FOR R-3 and 4	F. M. REIS
169	FA/102/2007	26-06-2012	SHRI. RICHARD FERNANDES (DECEASED) REPRESENTED BY HIS LR'S Adv.: ANTHONY D'SILVA	DEPUTY COLLECTOR AND S.D.O AND LAND ACQUISITION OFFICER AND ANR Adv.: MR. J.A.LOBO FOR R- 2	F. M. REIS
170	FA/69/2007	02/07/12	SHRI. JAIDEV ARJUN VENGURLENCAR ALIAS ZOIDEV ARJUNA VENGURLENCAR Adv.: MR. VALMIKI MENEZES	THE CAPTAIN OF PORTS AND ANR Adv.: MR. MANISH SALKAR, AGA	F. M. REIS
172	FA/305/2005	12/01/12	LAND ACQUISITION OFFICER AND ANR., Adv.: AG WITH MS. SAPNA MORDEKAR, A.G.A.	SHRI JOAQUIM ANTONIO RODRIGUES Adv.: SHRI P. WAGLE	U. V. BAKRE
176	FA/20/2007	04/09/12	SMT. PADMA SRINIVAS MAHALE (DECEASED) THROUGH HIS LR'S Adv.:	COLLECTOR AND DISTRICT MAGISTRATE AND 2 ORS. Adv.:	F. M. REIS
177	FA/178/2007	04/09/12	MRS. VERODIANA VAZ AZAREDO, PANAJI-GOA. Adv.:	COLLECTOR AND DISTRICT MAGISTRATE, SOUTH GOA AND ANR., Adv.:	F. M. REIS
178	FA/180/2007	04/09/12	COSME ANTONIO ELEUTERIO AZAREDO SILVEIRA, CHICALIM, GOA. Adv.: MR. DAJVIP V. PATKAR	COLLECTOR AND DISTRICT MAGISTRATE, SOUTH GOA AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO.2.	F. M. REIS

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179	FA/21/2007	04/09/12	MR. DAULATRAO YESHWANTRAO CHOWGULE Adv.: AMEY A. SHETYE	COLLECTOR AND DISTRICT MAGISTRATE SOUTH GOA AND ANR Adv.: MR. J.VAZ ,S.C. FOR R-2	F. M. REIS
180	FA/84/2006	20-12-2012	SHRI YVO E.H.DE SOUZA,COLVA,SALCETE GOA Adv.: SHRI M.S. SONAK	SHRI YALLAPPA BASAPPA APPANAWAR AND 5 ORS., Adv.:	U. V. BAKRE

LPA MCAM PILWP

			<b>LPA</b>		
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	LPA/19/2009	25-01-2012	SHRI LAXMAN CANDOLKAR THROUGH ATTORNEY BHARAT CANDOLKAR Adv.: MR. V. P. THALI	THE VILLAGE PANCHAYAT OF CANDOLIM THROUGH CHIEF SECRETARY AND ANR., Adv.: SHRI NITIN SARDESSAI FOR RES .1	A. P. LAVANDE AND U. V. BAKRE
3	LPA/4/2012	06/08/12	M/S FOMENTO RESORTS AND HOTELS LTD., REP. BY COMPANY SECRETARY SHRI. ISHWAR B. MUCHANDI AND ANR., Adv.: ABHIJIT A.S. DESSAI	WORKMEN REP. BY CIDADE DE GOA, HOTEL EMPLOYEE'S UNION THROUGH ITS SECRETARY, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
5	LPA/7/2012	04/12/12	SHRI NAGUESH V. BODKE Adv.: V.A. LAWANDE	SHRI VASSUDEV R. POI AND 4 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
9	LPA/18/2009	21-02-2012	MR. MARIO LOBO AND ANR., Adv.: MR. V. P. THALI	SHRI. JOSEPH SEQUEIRA AND ANR Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE

LPA MCAM PILWP

MCAM

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	MCAM/137/2011	20-06-2012	MRS. ELIZABETH RODRIGUES Adv.: MR. NITIN SARDESSAI	SHRI DAYALU ARASAPPA AND ANR., Adv.: ADV. GERSON V. DESOUZA.	F. M. REIS
2	MCAM/403/2011	27-01-2012	MS. PRATIBHA N. SHETTY Adv.: MRS. A. A. AGNI	MAHENDRA SHETTY Adv.: SHRI R..G. RAMANI FOR RESP.	F. M. REIS
3	MCAM/1084/2011	03/02/12	MR. EDWARD DESA Adv.: FERNANDES OSVILA	MS. SANDRA N. D'SOUZA AND ANR., Adv.: MR. GURU SHIRODKAR,GA FOR RESPONDENT.2	F. M. REIS
4	MCAM/486/2011	28-09-2012	BRIAN ARMANDO SEQUEIRA THROUGH HIS CONSTITUTED ATTORNEY MR. JAIME FRANCISCO SEQUEIRA., Adv.: MS. SAPNA MORDEKAR	MARIA LOURDES SEQUEIRA AND ANR., Adv.: GOVT. ADV. SHRI. GURU SHIRODKAR FOR R.NO.2	F. M. REIS
5	MCAM/172/2012	23-08-2012	MS. DEEPTI AJIT PRABHU PARRIKAR @ DEEPTI ASHISH SAKHARDANDE., Adv.: RYAN DA PIEDADE MENEZES	MR. ASHISH P. SAKHARDANDE AND ANR., Adv.:	F. M. REIS
6	MCAM/131/2012	15-10-2012	SHRI. FRANCISCO XAVIER H. PEREIRA - PRESIDENT Adv.: IN PERSON	THE GENERAL MANAGER, CHOWGULE AND COMPANY PVT. LTD., AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
8	MCAM/382/2012	20-06-2012	MRS. PRACHI VINAY DALVI Adv.: MR. SHANE SAPECO	MR. VINAY PRAKASH DALVI Adv.:	F. M. REIS

LPA MCAM PILWP

**PILWP**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	PILWP/5/2010	15-03-2012	FRANCIS ESTROCIO Adv.: MR. T. GEORGE JOHN	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS., Adv.: SHRI D. LAWANDE FOR RES.7	S. C. DHARMADHIKARI AND U. V. BAKRE
2	PILWP/23/2011	30-04-2012	KUM. RUHI SADANAND DICHOLKAR REP. BY HER NATURAL GUARDIAN (FATHER) SHRI. S. R DICHOLKAR AND 3 ORS. Adv.: MR. J. P. SUPEKAR	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: MR V.P. THALI FOR RES. 3 AND 4.	A. P. LAVANDE AND U. V. BAKRE
3	PILWP/13/2011	01/03/12	THE FABRICA DE IGREJA DE ORLIM THROUGH ITS ATTORNEY MR. FRANCISCO RODRIGUES AND 6 ORS., Adv.: MR. NIGEL DA COSTA FRIAS	STATE OF GOA, THROUGH CHIEF SECRETARY AND ORS., Adv.: MR. VIVEK RODRIGUES, AGA, FOR R.1,3,4 and 5.	S. C. DHARMADHIKARI AND U. V. BAKRE
4	PILWP/13/2012	09/07/12	ARTURO CARLOS D'SOUZA Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
5	PILWP/19/2012	10/09/12	BAHUJAN SAMAJ EDUCATIONAL AND CULTURAL FORUM REP. THROUGH ITS PRESIDENT MR. V.SHIRGAONKAR and ANR Adv.: ADV. VISHNUPRASAD A. LAWANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S.A. BOBDE AND U. V. BAKRE
6	PILWP/44/2011	28-03-2012	SHRI. ALLAN SERGIUS FIGUEIREDO FALLEIRO AND 2 ORS., Adv.: SANDESH D. PADIYAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: AGA SHASHANK S. NARVEKAR FOR R.NOS. 1, 3, 5 and 6.	S. C. DHARMADHIKARI AND U. V. BAKRE

LPA MCAM PILWP

7	PILWP/4/2012	04/10/12	GOA FOUNDATION, THROUGH ITS SECRETARY DR. CLAUDE ALVARES, Adv.: MS NORMA ALVARES	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY, Adv.: MR. C. A. FERREIRA FOR R - 4	S. J. VAZIFDAR AND U. V. BAKRE
8	PILWP/27/2011	01/10/12	GOA FOUNDATION, THROUGH ITS SECRETARY, DR. CLAUDE ALVARES Adv.: MS. NORMA ALVARES	THE CHIEF WILDLIFE WARDEN, FOREST DEPT., PANAJI Adv.: MR. AGNELO F. DINIZ FOR RESP.7	S. J. VAZIFDAR AND U. V. BAKRE
11	PILWP/29/2011	19-03-2012	GOA FOUNDATION, THROUGH ITS SECRETARY, DR. CLAUDE ALVARES Adv.: MS. NORMA ALVARES	GOA COASTAL ZONE MANAGEMENT AUTHORITY, THROUGH ITS MEMBER SECRETARY, DEPT, OF SCI. TECH. AND ENV., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
12	PILWP/25/2012	11/10/12	MRS. ROSY FERNANDES Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
13	PILWP/26/2011	13-02-2012	JULIO FERNANDES Adv.: MR. A. D. BHOBE	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: MR. SHIVAN DESSAI FOR RES.3	S. C. DHARMADHIKARI AND U. V. BAKRE
14	PILWP/43/2011	01/02/12	SHRI CAITAN MENDONCA Adv.: MR. VALMIKI MENEZES	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND Adv.: MR. A.F. DINIZ FOR RES.9	S. C. DHARMADHIKARI AND U. V. BAKRE
15	PILWP/10/2012	14-06-2012	SHRI FRANCIS XAVIER CARVALHO Adv.: VALMIKI MENEZES	DIRECTORATE OF MINES AND GEOLOGY, GOVT., OF GOA., AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
16	PILWP/33/2011	28-03-2012	MR. FRANKY MONTEIRO AND 2 ORS., Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.: MR. A.D. BHOBE FOR RESP 3.	S. C. DHARMADHIKARI AND U. V. BAKRE

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17	PILWP/24/2012	05/10/12	THE UNITED GOAN'S SHANTI CONCERN, THROUGH ITS SECRETARY SHRI. JUDE FELIX FERNANDES Adv.: RAUNAQ RAO	STATE OF GOA THROUGH CHIEF SECRETARY AND 9 ORS., Adv.: ADV. A. D. BHOBE FOR R.NOS. 9 AND 10	S. J. VAZIFDAR AND U. V. BAKRE
18	PILWP/9/2012	17-07-2012	CURTORKARANCHO EKVOTT THROUGH ITS PRESIDENT MR. JOHN PEDRO DA SILVA Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
19	PILWP/3/2010	11/10/12	DR. S. P. DESHPANDE Adv.:	THE MAYOR AND 5 ORS., Adv.: MR. A.F. DINIZ FOR RES.2	S. J. VAZIFDAR AND U. V. BAKRE
20	PILWP/20/2012	30-08-2012	SHRI PUNDALIK N. RAIKER AND 7 ORS., Adv.: IN PERSON	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
21	PILWP/8/2011	01/02/12	MR. SAVIO JOAO MARIA DIAS Adv.: ADV. GAURISH AGNI FOR PETITIONER U/LAS	THE STATE OF GOA REP. BY THE CHIEF SECRETARY AND 3 ORS., Adv.: SHRI GURU SHIRODKAR, GA, FOR RES. 1 and 4.	S. C. DHARMADHIKARI AND U. V. BAKRE
22	PILWP/3/2012	13-03-2012	MR. RASUL K. KAZI., Adv.: MR. ROHIT BRAS DE SA	STTE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: ADV. RAHUL SATARDEKAR FOR R.NO.4.	S. C. DHARMADHIKARI AND U. V. BAKRE
23	PILWP/30/2011	19-01-2012	DISABILITY RIGHTS ASSOCIATION OF GOA THROUGH ITS PRESIDENT SHRI. AVELINO DE SA Adv.: .	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MR. VIVEK RODRIGUES, AGA, FOR RES. 1, 2 and 3.	A. P. LAVANDE AND U. V. BAKRE
24	PILWP/38/2011	07/02/12	SHRI RUI MANUEL DA COSTA ARAUJO Adv.: FAWIA MESQUITA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: MR. NITIN SARDESSAI FOR RESP. 6	S. C. DHARMADHIKARI AND U. V. BAKRE



LPA MCAM PILWP

25	PILWP/40/2011	17-07-2012	MR. GASPAR CAMIL PINTO AND ANR., Adv.: MR. PARAG RAO	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
26	PILWP/14/2011	05/03/12	NISARGA REP. BY SANDEEP AZRENCAR Adv.: MR. K. MUKHERJEE	SHRI. SATYAWAN B. PRABHUDESSAI AND 2 ORS., Adv.: MR. SUDIN M.S. USGAONKAR FOR R.1	S. C. DHARMADHIKARI AND U. V. BAKRE
27	PILWP/28/2011	17-01-2012	GOA FOUNDATION, A SOCIETY, THROUGH ITS SECRETARY, DR. CLAUDE ALVARES Adv.: MS. NORMA ALVARES	THE CHIEF WILDLIFE WARDEN FOREST DEPT., PANAJI, GOA AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
31	PILWP/39/2011	31-10-2012	ALL GOA UNAIDED SCHOOLS PARENTS ASSOCIATION THROUGH ITS EXECUTIVE MEMBER MR.FRANKY MONTEIRO Adv.: MR. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.: ADV. A. D. BHOBE FOR R.NOS.6 and 7.	S. J. VAZIFDAR AND F. M. REIS
32	PILWP/21/2012	11/09/12	ANTONETA FERNANDES (VICE PRESIDENT), THE UNITED GOANS SHANTI CONCERN Adv.: IN PERSON	THE CHIEF SECRETARY AND ORS., Adv.:	S.A. BOBDE AND U. V. BAKRE
33	PILWP/1/2012	23-10-2012	MS. BETTY C. ALVARES, Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 20 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 5.	S. J. VAZIFDAR AND F. M. REIS
34	PILWP/35/2011	23-10-2012	SHRI JOHN PHILIP PEREIRA Adv.:	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ORS., Adv.: MR. SANDESH PADIYAR FOR RES.2	S. J. VAZIFDAR AND U. V. BAKRE

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36	PILWP/42/2011	27-11-2012	GOA FOUNDATION THROUGH ITS SECRETARY, DR. CLAUDE ALVARES., Adv.: MMS. NORMA ALVARES	DEPARTMENT OF MINES AND GEOLOGY THROUGH ITS DIRECTOR AND 6 ORS., Adv.: ADV. S. G. BHOBE FOR R.NO.7	A. P. LAVANDE AND U. V. BAKRE
37	PILWP/22/2012	27-11-2012	GOA FOUNDATION THROUGH ITS SECRETARY DR. CLAUDE ALVARES Adv.: SMT. NORMA ALVARES	THE ADDL. PRINCIPAL CHIEF CONSERVATOR OF FORESTS and 2 ORS., Adv.: ADV. DATTAPRASAD V. LAWANDE FOR R. NO. 1, 2, 3.	A. P. LAVANDE AND U. V. BAKRE
38	PILWP/11/2012	23-10-2012	VOICE OF VILLAGERS THROUGH ITS MEMBER AND AUTHORIZED REP. MR. JOHN PHILIP PEREIRA Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.: ADV. KAIF NOORANI,AGA, FOR R.1-3, 5-7.	S. J. VAZIFDAR AND F. M. REIS
40	PILWP/1/2011	20-11-2012	VICTOR AGNELO ALVARES AND 2 ORS., Adv.: MR. VALMIKI MENEZES	STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.: MR. SHIVAN DESSAI FOR R. 7	A. P. LAVANDE AND U. V. BAKRE
41	PILWP/30/2012	20-12-2012	MR. ALEIXO A. PEREIRA Adv.: IN PERSON	STATE OF GOA THROUGH SECRETARY (ENVIRONMENT) AND 4 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE

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			<b>SECOND APPEAL</b>		
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	SA/22/2012	08/02/12	MRS. MARIA ACQUINA MARTINS AND ANR., Adv.: MR. J. P. MULGAOKAR	MRS. BRIGIDA ELVINA MARTINS AND 2 ORS., Adv.:	F. M. REIS
2	SA/154/2011	11/01/12	SMT. MILAN KURTIKAR REP. BY POA MISS. SUCHITA FRANCIS KURTIKAR Adv.: MR. GAURISH AGNI	PONDA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER Adv.:	F. M. REIS
3	SA/39/2011	09/02/12	M/S. CARO DISTRIBUTORS REP. BY ITS PARTNERS., A) SHRI BALKRISHNA SURESH KARE AND ANR., Adv.: MR. J. P. MULGAONKAR	THE BOARD OF TRUSTEES THROUGH ITS SECRETARY Adv.: ADV. YOGESH V. NADKARNI FOR RESPONDENT.	F. M. REIS
4	SA/163/2011	09/02/12	MAC ENTERPRISES THROUGH ITS PROPRIETOR MR. ALFRED M. COTA, AND 3 ORS., Adv.: MR. V. A. LAWANDE	MISS ELVINA MARIA DEU DA GAMA PINTO AND 3 ORS., Adv.:	F. M. REIS
5	SA/152/2011	13-01-2012	SHRI AVELINO FERRAO AND ANR., Adv.: MR. C. A. COUTINHO	SHRI VENANCIO ANTONIO IVO TADEO DIAS ALIAS IVO DIAS AND ANR., Adv.: ADV. VINITA PALYEKAR FOR R.NOS.1 AND 2	F. M. REIS
6	SA/30/2012	01/03/12	SHRI KASHINATH NAIK AND ANR., Adv.: MR. H. D. NAIK	MATCHES GOA PRIVATE LIMITED Adv.: MR. A. F. DINIZ FOR RESPONDENT.	F. M. REIS
8	SA/92/2009	29-03-2012	MRS. QUITERIA LANDEZ E FIGUEREDO Adv.: MR. SAMEER KHEDEKAR	M/S. MOOVRAJ ENTERPRISES PVT LTD THROUGH DIRECTOR Adv.: MR. AMEY KAKODKAR WITH MR. MAYUR MAHAMAL	S. C. DHARMADHIKARI

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9	SA/56/2011	09/03/12	MR. SHAIKH YASSIN MOHAMMAD AND ANR., THROUGH POA SHRI IRFAN SHAIKH Adv.: MR. VIVEK RODRIGUES	MRS. DOMINGOS SHAIKH BABAR AND ANR., Adv.: MR. GAURISH AGNI FOR RESP.1 AND RESP.2.	F. M. REIS
10	SA/160/2011	22-02-2012	WENDY STEPHEN CORREIA., Adv.: SUDIN USGAONKAR	SYDNEY FIDELIS GRACIAS Adv.:	F. M. REIS
11	SA/158/2011	10/02/12	SHRI. SAKHARAM BABAJI KALSHAOKAR THROUGH ATTORNEY HARISHCHANDRA BABAJI KALSHAOKAR Adv.: MR. M. G. S. KHANDEPARKAR	MISS. HEMLATA ANANT LAAD AND 3 ORS., Adv.: MR. A.D. BHOBE FOR R.3	F. M. REIS
12	SA/41/2012	04/04/12	SHRI ANTHONY F. FERNANDES AND 2 ORS., Adv.: MR. C.A. COUTINHO	SHRI MELCHOIR FERNANDES AND ANR., Adv.:	F. M. REIS
13	SA/80/2011	19-04-2012	SHRI SHANTARAM RAGU GAONKAR Adv.: MR. NITIN SARDESSAI	JAYANTI SHANTARAM GAONKAR Adv.: SHRI ARUN D'SA FOR RESPONDENT.	F. M. REIS
14	SA/5/2012	20-04-2012	SMT. MAGDALENA FERNANDES E JESUS (SINCE DEC.) THROUGH LR'S Adv.: M. G. S. KHANDEPARKAR	SMT. ASCENTINA ANTONIO GONSALVES Adv.:	F. M. REIS
15	SA/165/2011	26-04-2012	MADHUKAR BABUSO GAUNS (SINCE DECEASED) THROUGH LR'S AND ANR., Adv.: MR. P. S. LOTLIKAR	SALUZINHO FRANCIS ROCHA AND 3 ORS., Adv.: ADV. V. MENEZES FOR R.NO.3.	F. M. REIS
16	SA/16/2012	03/05/12	LIFE INSURANCE CORPORATION OF INDIA AND 2 ORS., Adv.: MR. SANTOSH BHARNE	SHRI. NARACINVA DAMODAR NAIK., Adv.: SHRI M.S. JOSHI FOR RESP.	F. M. REIS
17	SA/36/2012	29-03-2012	SOCIEDADE VERLEKAR THROUGH ITS ADMINISTRATOR MR. ASHOK ROULU VERLEKAR., Adv.: SANTOSH RAMA RIVANKAR	N. C. FERRAO AND ANR., Adv.:	F. M. REIS

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18	SA/93/2011	22-03-2012	MR. SUNIL VERMA, REP. BY HIS DULY CONSTITUTED ATTORNEY MS. QUEENIE DE MELO Adv.: MR. R. G. RAMANI	MRS. MARIA LOURDES ESTER DE SA GRACIAS FLOR ALIAS ESTER GRACIAS AND 2 ORS., Adv.:	F. M. REIS
19	SA/33/2012	17-02-2012	SHRI SHASHIKANT NAIK AND ANR., Adv.: MR. M. G. S. KHANDEPARKAR	SMT. RESHMA R. SAWANT AND ANR., Adv.:	F. M. REIS
20	SA/25/2010	27-01-2012	SHRI SURESH RAMSINGH GURKHA AND 3 ORS Adv.:	SHRI DURGARAM SHANKAR NAIK Adv.: MR. PRASHEEN LOTLIKAR FOR RESP.1	F. M. REIS
21	SA/15/2012	03/05/12	LIFE INSURANCE CORPORATION OF INDIA AND 2 ORS., Adv.: MR. SANTOSH BHARNE	SHRI. ASHWINKUMAR DAMODAR NAIK Adv.: SHRI M.S. JOSHI FOR RESP.	F. M. REIS
22	SA/126/2011	01/03/12	SMT. ANTONETA FERNANDES (SINCE DIC.) THROUGH LR'S Adv.: MR. P. A. KAMAT	SMT. SUCHILABAI GAJANAN PANANDIKAR REP. BY ATTORNEY SHRI. ASHOK GAJANAN PANANDIKAR AND ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NOS.2,4 (POA HOLDER	F. M. REIS
23	SA/144/2011	01/02/12	SHRI. NANDA SONU RAIKAR @ NANDA S. NAIK AND ANR., Adv.: MS. SONIYA CHODANKAR	GEETA RATAN SHINDE AND ORS., Adv.:	F. M. REIS
24	SA/168/2011	09/03/12	MAC ENTERPRISES THROUGH ITS PROPRIETOR, MR. ALFRED M. COTA., Adv.: MR. VISHNU PRASAD LAVANDE	SHRI DATTARAM LOTLECAR., Adv.: S.G. BHOBE and N. PIMENTA	F. M. REIS
26	SA/89/2012	13-07-2012	MR. MENINO DIAS REP. BY LR'S Adv.: JOAQUIM GODINHO	MR. CAETANO JOAQUIM CASTANHA (EXPIRED) THROUGH HIS LR'S Adv.:	F. M. REIS

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27	SA/56/2012	08/10/12	ANTONIO B. CARDOZO (SINCE DEC.) REP. BY LR'S., Adv.: MR. D. J. PANGAM	NEVIS AFRA PEREIRA E ALMEIDA THROUGH HER P.O.A AND MOTHER MRS. JOAN PEREIRA., Adv.: ADV. NITIN SARDESSAI.	A. P. LAVANDE
28	SA/108/2012	25-07-2012	YUVATI MAHADEV CHARI (SINCE DEC.) THROUGH LR'S Adv.: PRASHEEN LOTLIKAR	SHRI VASSANT BALA GAONKAR AND 31 ORS., Adv.:	F. M. REIS
29	SA/34/2012	27-07-2012	SMT. PROPERCIA FERNANDES AND 2 ORS., Adv.: MR. J. GODINHO	SMT. SATYAVATI VISHNU KHANDOLDKAR AND ANR., Adv.: ADV. MUKUND V. PAI FOR R.NOS.1 and 2.	F. M. REIS
30	SA/79/2012	16-08-2012	MR. KRISHNA R. SHETGAONKAR (SINCE DECEASED) Adv.: A.D. BHOBE	MRS. UBALDINA NORONHA AND ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R NOS. 2(A, C, D, E)	F. M. REIS
31	SA/39/2012	08/08/12	MR. JOWETT PAUL D'SOUZA Adv.: VALMIKI MENEZES	MR. RUI AGNEL DE SOUZA Adv.:	F. M. REIS
32	SA/67/2012	04/07/12	DR. OSWALD JOSEPH SALVADOR D'SOUZA Adv.: RYAN DA PIEDADE MENEZES	MRS. CARMINA REMEDIOS AND 3 ORS., Adv.: ADV. VRUNDA G. KUBAL FOR R.NOS. 1, 3 and 4.	F. M. REIS
33	SA/47/2012	26-07-2012	MR. JOWETT PAUL D'SOUZA Adv.: MR. VALMIKI MENEZES	MR. DENZIL PENYAFORT DIAS Adv.:	F. M. REIS
34	SA/98/2012	13-07-2012	NAZARETH D'SOUZA Adv.: MR. D. J. PANGAM	THE NEW INDIA ASSURANCE CO. LTD., Adv.:	F. M. REIS
35	SA/68/2012	21-06-2012	MRS. ARCELINA FURTADO AND 11 ORS., Adv.: VALMIKI MENEZES	M/S. EASTERN INTERNATIONAL HOTELS LTD., REP. BY ITS DIRECTOR MR. JAGDISH KHANNA AND 6 ORS., Adv.:	F. M. REIS
36	SA/8/2012	09/08/12	SHRI RAJENDRA GAJANAN FALARI AND ANR., Adv.: MR. A. D. BHOBE	SHRI VASSANT KASHINATH FALARI., Adv.: ADV. R. G. RAMANI.	F. M. REIS

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37	SA/65/2012	06/09/12	MR. PETER D'MELLO ALIAS PEDRO PETER D'MELLO AND ANR., Adv.: MR. P. A. KAMAT	MISS MARIA AGUSTA D'MELLO ALIAS AUGUSTA D'MELLO Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	F. M. REIS
38	SA/141/2012	26-09-2012	AHMAD KHAN AND 5 ORS., Adv.: SUDESH USGAONKAR	ZAKIR HUSSAIN AND 3 ORS., Adv.:	A. P. LAVANDE
39	SA/64/2012	26-06-2012	SHRI NILLYACATA AHMED Adv.: SANDESH D. PADIYAR	SHRI PALLIALAH ANKAYA Adv.: ADV. A. D. BHOBE.	F. M. REIS
40	SA/48/2012	26-07-2012	MR. JOWETT PAUL D'SOUZA Adv.: VALMIKI MENEZES	MR. MICHAEL BRAGANZA Adv.:	F. M. REIS
41	SA/159/2012	18-10-2012	SHRI DEEPAK KHUSHALI CHARI AND 5 ORS., Adv.: C.A COUTINHO	SHRI SYDNEY D'SOUZA AND 2 ORS., Adv.:	A. P. LAVANDE
42	SA/43/2012	05/11/12	SHRI JOSINO FERNANDES AND ORS., Adv.: F. E NORONHA	SHRI UBALDINO FERNANDES AND ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NOS. 1, 2, 3 and 4.	A. P. LAVANDE
43	SA/61/2012	14-09-2012	M/S. POLYTRONIC CORPORATION REP BY PARTNERS.,A) MADHUKAR RAGHUNATH LOLAYEKAR AND ANR., Adv.: MR. P. A.KAMAT	M/S. TUKARAM S. LOLIENCAR REP. BY PARTNERS.,A) DR. DIVAKAR LOLIENKAR AND ANR., Adv.: MR. SUDESH USGAONKAR FOR RES. 1(B)	F. M. REIS
44	SA/88/2012	18-07-2012	MR. ATMARAM RAMCHANDRA MANDREKAR Adv.: JOAQUIM GODINHO	MR. LOURENCE VICTORINO FERNANDES ALIAS LAWRENCE FERNANDES AND 10 ORS., Adv.:	F. M. REIS
45	SA/134/2012	30-10-2012	MR. JOAO ANTONIO AFONSO Adv.: JOAQUIM GODINHO	MR. MAGDOON HASSAN KHAZEE AND ANR., Adv.: ADV. CARLOS FERREIRA, FOR R.NO. 1 AND 2	A. P. LAVANDE
46	SA/75/2012	11/10/12	SHRI LAXMIKANT D. NAIK KARMALI AND 3 ORS., Adv.: MR. P. A. KHOLKAR	SHRI SURESH VASSANT KAMAT AND 2 ORS., Adv.:	A. P. LAVANDE

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47	SA/120/2012	29-08-2012	MRS. FLORINDA D'SOUZA Adv.: VALMIKI MENEZES	SMT. RUBINA D'SOUZA AND ANR., Adv.:	F. M. REIS
48	SA/122/2011	09/03/12	SHRI. SOMNATH B. HEDE Adv.: MR. JAYANT P. MULGAONKAR	THE CHAIRMAN, GANESH PRASAD CO-OPERATIVE HOUSG. SOCIETY LIMITED. Adv.:	F. M. REIS
49	SA/15/2011	24-02-2012	SHRI JAYWANT ODDO GAONKAR AND ANR., Adv.: MR. V. A . LAWANDE	SHRI BABURAO BALU GAONKAR AND ORS., Adv.: MR. A. D. BHOBE FOR RES.	F. M. REIS
50	SA/84/2012	17-08-2012	SENIOR TRANSLINES Adv.: AMEY JAGDISH SINAI KAKODKAR	THE ORIENTAL INSURANCE COMPANY LTD AND ANR., Adv.: ADV. EMERICO AFONSO FOR R - 1.	F. M. REIS
51	SA/146/2011	16-07-2012	MR. ROSARIO XAVIER ARQUIBALDO FERNANDES AND ANR., Adv.: MR. SHIVAN DESSAI	MRS. REGINA SALDHANA ALIAS REGINA BARETO E SALDHANA AND 3 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO.2 POA OF R.1, 3 and 4.	F. M. REIS
52	SA/104/2011	02/08/12	SMT. RAMABAI BHALCHANDRA KANKONKAR (DEC.)THROUGH LR'S Adv.: MR. A. D. BHOBE	SHRI RAMAKANT GANGA DEULI ALIAS KANKONKAR AND 8 ORS., Adv.: SHRI VIVEK A. RODRIGUES FOR RESPONDENTS.	F. M. REIS
53	SA/27/2011	14-12-2012	MR. GOPINATH WAMAN RAO AND ANR., Adv.: MR. LAXMIKANT SALKAR	MR. SUBHASH NAMDEO RAO AND ANR., Adv.: SHRI PRONOY KAMAT FOR RES.1 and 2.	F. M. REIS
54	SA/159/2011	15-06-2012	M/S. L and K ASSOCIATES REP. BY THEIR PARTNER SHRI SHITAL SITARAM PRABHU NACHINOLKAR Adv.: MR. A. R. KANTAK	M/S. KOSHY BUILDERS PVT. LTD., Adv.: ADV. MAHESH AMONKAR.	F. M. REIS



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55	SA/65/2011	22-08-2012	SHRI ANTONIO GAUNKAR AND ANR, THROUGH POA SHRI. MANGUESH B. KUNDAIKAR Adv.: MR. S. D. PADIYAR	SHRI RAMESH MANGUESH TALWADKAR (SINCE DECEASED) THROUGH LR'S Adv.: KM SUDESH USGAONKAR FOR RES.1(A) 2,1(J),1(K),4,5	F. M. REIS
56	SA/147/2011	30-08-2012	SHRI. PRABHAKAR SAKHARAM VAIGANKAR Adv.: MR. PRASHEEN LOTLIKAR	REV. FR. J. L. FERNANDES AND ORS., Adv.:	F. M. REIS
57	SA/71/2011	27-01-2012	SMT. SUHASINI PANDURANG HALDANKAR AND 4 ORS., Adv.: MR. A. D. BHOBE	SMT. LAXMI VISHNU RAUL AND 2 ORS., Adv.: MR. SANDESH PADIYAR FOR RESP.3	F. M. REIS
58	SA/121/2011	01/03/12	M/S. SELLWELL FOODS AND BEVERAGES PVT. LTD., Adv.: MR. C. A. COUTINHO	M/S. MINAR MARKETING., Adv.: ADV. IFTIKHAR AGHA FOR THE RESPONDENT.	F. M. REIS
59	SA/7/2011	05/07/12	SHRI JOAQUIM XAVIER CARNEIRO AND ANR., Adv.: MR. M. P. ALMEIDA	SHRI REMEDIOS ANTONIO SOUZA AND 12 ORS., Adv.: MR. SUDESH USGAONKAR FOR RES. 1 TO 8.	F. M. REIS
60	SA/76/2010	27-06-2012	SHRI. RAMA MUKUND NAIK AND ANR., Adv.: MR. NITIN SARDESSAI	SMT. CHRISTALINA LUIS RODRIGUES AND 5 ORS., Adv.:	F. M. REIS
62	SA/99/2010	23-02-2012	MRS. MARIA CLARA PINTO E D'CRUZ (SINCE DEC.) THROUGH LR'S Adv.: MR. NITIN SARDESSAI	SMT. CONCECAO ANDRE FERNANDES AND 6 ORS., Adv.: SHRI MICHAEL A. FERNANDES FOR R.1 and 6	F. M. REIS
63	SA/8/2011	16-02-2012	SHRI. SHRIPAD GANESH NAIK AND 2 ORS., Adv.: MR. IFTIKHAR AGHA	SHRI. BHIKU GANESH NAIK AND ANR., Adv.: SHRI NARENDRA K. SAWAIKARE FOR RES.1	F. M. REIS
64	SA/81/2011	02/03/12	MR. SURESH G. RAMANI THROUGH ATTORNEY REKHA GAWRI Adv.: MR. ANOOP GAONKAR	MRS. AURELIA ANA DA PIEDADE MIRANDA ALIAS ARAIYO ALVARES (DEC) THROUGH LR'S AND 3 ORS., Adv.:	S. C. DHARMADHIKARI

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65	SA/153/2011	03/02/12	SHRI. GHANASHYAM D. VARIK Adv.: MR. NUNO NORONHA	SHRI SANTOSH Y. PAGUI Adv.: ADV. P. A. KAMAT FOR THE RESPONDENT.	F. M. REIS
66	SA/164/2011	02/02/12	MR. WILLIAM ROSARIO FERNANDES Adv.: MR. SUDESH USGAONKAR	MR. PASCOAL FERNANDES AND ANR., Adv.: ADV. A. F. DINIZ FOR R.NO.1	F. M. REIS
67	SA/133/2011	06/10/12	NAV BHARAT CARRIERS PVT. LTD., Adv.: MR. P. S. LOTLIKAR	SHRI GANGADHAR NARSINGDAS AGRAWAL AND 4 ORS., Adv.:	PRESIDING OFFICER,LOK ADALAT
68	SA/138/2011	06/10/12	THE NEW INDIA ASSURANCE CO. LTD., Adv.: MR. E. AFONSO	SHRI GANGADHAR NARSINGDAS AGRAWAL AND 4 ORS., Adv.: ADV. A. F. DINIZ FOR R.NOS.1 and 2.	PRESIDING OFFICER,LOK ADALAT
69	SA/107/2010	19-01-2012	HINDUSTAN UNILEVER LIMITED Adv.: MR. A. R. KANTAK	M/S. RAMNATH D. MAUZO AND SONS REP. BY PARTNERS Adv.: MR. D.J. PANGAM FOR RESP1 and 2..	F. M. REIS
70	SA/77/2007	20-01-2012	SHRI QUEXOVA MADEVA PRABHU (EXPIRED) AND ANR., Adv.: ADV. R.V. KAMAT FOR APPELLANTS	SHRI SHIVANAND VASSUDEV SALGAONKAR AND 10 ORS., Adv.: MR. SUDIN USGAONKAR FOR R-1	A. P. LAVANDE
71	SA/49/2003	24-02-2012	SMT. SATYAWATI DAKTU MORASKAR,PANAJI-GOA. Adv.: SHRI SHIVAN DESAI	SHRI GANPAT S. NAGVENKAR(SIN.DEC.) THROUGH L.RS., Adv.: SHRI A.D.BHOBE,R- 1TO3,5,7	U. V. BAKRE
72	SA/1/2007	06/08/12	SHRI. SUBHASH KESHAV SALGAONKAR Adv.: SUDIN M. S. USGAONKAR	MR. KRISHNA DATTARAM SALGAONKAR AND 7 ORS. Adv.: SHRI P.A.KHOLKAR FOR R1 TO 8	F. M. REIS
74	SA/77/2003	20-04-2012	SMT. RAMABAI SAWANT DESSAI, SANGUEM-GOA. Adv.: SHRI A.F. DINIZ	SHRI SANJIV V.SINAI PILGAONKAR AND ANR., Adv.: SHRI SUDESH USGAONKAR	U. V. BAKRE

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75	SA/17/2006	11/09/12	SHRI ANTONIO VICENTE LUCAS AND ANR., Adv.: MR. D. PANGAM	SMT. MARIA MENDES ALIAS MARIA JOANA MENDES(SIN.DEC.) THROUGH L.RS., Adv.:	F. M. REIS
76	SA/22/2003	27-04-2012	SMT. GANGABAI FATBA KAMAT(SIN.DEC.) BY L.RS.M/S SR Adv.: SHRI A.D. BHOBE	M/S SRI MAHALASA PLASTICS,KUNDAIM-GOA AND 3 ORS., Adv.: SHRI U.S.KOLWALKAR FOR	U. V. BAKRE
77	SA/99/2003	07/09/12	ANTONIO S.G.DA COSTA(SIN.DEC.) THROUGH L.RS. Adv.: SHRI A.D. BHOBE	FILOMENA DA COSTA(SIN.DEC.) THROUGH L.RS. Adv.: SHRI C.A. COUTINHO,R-1ATO1E	U. V. BAKRE
78	SA/73/2003	29-06-2012	MRS. ANTONETTE COELHO,MOIRA,BARDEZ-GOA. Adv.: SHRI J.P.MULGAONKAR	BANK OF BARODA AND ANR., Adv.:	U. V. BAKRE
79	SA/71/2003	17-02-2012	SHRI VASSANT V. KURDIKAR(EXPIRED) BY L.RS. Adv.: SHRI SUDESH USGAOCAR	SHRI PADMANABH R. BALE, MARGAO-GOA. Adv.: SHRI M.S.SONAK	U. V. BAKRE
80	SA/118/2011	12/04/12	SMT. ASHA ARUN KARANDE., THROUGH CONSTITUTED ATTORNEY SHRI PRAKASH V. SALELKAR Adv.: MR. S. S. KAKODKAR	SHRI ANKUSH RAJARAM NAIK AND 3 ORS., Adv.: SMT. ASHA DESSAI FOR RESP.1A TO 1G	F. M. REIS
81	SA/42/2003	01/10/12	MRS. PEDRINHA P. FRANCO AND ANR., Adv.: SHRI VALMIKI MENEZES	JOAO ANTONIO B.PINTO ALIAS JOHNY PINTO AND ANR., Adv.: SHRI D.V. PATKAR	F. M. REIS
82	SA/44/2004	13-07-2012	MINGUEL MASCARENHAS AND ANR., Adv.: SHRI SUDIN USGAONKAR	MR. ANTONIO NARCISO FELIPE FERNANDES AND 2 ORS., Adv.: MR. NOEL D'SOUZA FOR R. 1 AND 2	U. V. BAKRE

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83	SA/48/2004	10/08/12	SHRI ANDRE B.FURTADO,QUEPEM-GOA. Adv.: SHRI M.S. JOSHI	SHRI NORBERTO MASCARENHAS(DEC) THROUGH L.RS., Adv.: SHRI V.BRAGANZA,R- 1ATO1C,	U. V. BAKRE
84	SA/38/2003	20-07-2012	MR.RICARDO JAIME FERNANDES,AGACAIM-GOA. Adv.: SHRI A.D. BHOBE	MR.VISHNUDAS ALIAS GURUDAS KHANDOLKAR,AGACAIM-GOA Adv.:	U. V. BAKRE
85	SA/46/2004	02/04/12	SHRI JOHN B.RODRIGUES AND ANR., Adv.: SHRI VALLABH D.PANGAM	SMT. CLARA MENEZES,COLVALE-GOA. Adv.: SHRI N.N. SARDESSAI	F. M. REIS
86	SA/2/2004	13-03-2012	SHRI VINAYAK D.S.KARMALKAR,SANGUEM- GOA. Adv.: SHRI M.S. SONAK	SHRI ANAND BISI GAONKAR,SANGUEM-GOA. Adv.: SHRI J.A.LOBO	F. M. REIS
87	SA/26/2001	16-03-2012	SHRI THOMAS N.RODRIGUES Adv.: MR.SUDESH USGAONKAR	SHRI ROMAN LUIS FERNANDES (SINCE DEC.)BY LR'S. Adv.: MR. NOEL D'SOUZA FOR R. 1(A,B,C,D,E,F,)	S. C. DHARMADHIKARI
88	SA/27/2001	16-03-2012	SHRI THOMAS N.RODRIGUES Adv.: MR.SUDESH USGAONKAR	SHRI ROMAN LUIS FERNANDES(SINCE DEC.) Adv.: MR. NOEL D'SOUZA FOR R. 1(A,B,C,D,F,G)	S. C. DHARMADHIKARI
89	SA/88/2003	07/09/12	SHRI ESCOLASTICO MAZARELLO,VELIM,SALCETE- GOA. Adv.: MRS.LEENA A.DHARWADKAR	DR.STACEY MORES,SALCETE- GOA. Adv.:	U. V. BAKRE
90	SA/27/2004	19-03-2012	MR. BENJAMIN DUARTE(BENNY DUARTE) AND ANR., Adv.: SHRI SUDIN USGAONKAR	MRS. CLARA BENJAMIN DUARTE, PONDA-GOA. Adv.: MR.P.J.AUGUSTINE FOR	F. M. REIS
91	SA/23/2004	12/03/12	RAMAKAKANT R. UDAYKAR(EXPIRED) AND ORS., Adv.: SHRI JUDAS CHAGAS E SILVA	UNION BANK OF INDIA AND ANR., Adv.:	F. M. REIS

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92	SA/18/2004	20-03-2012	SHRI ANTONIO D'SOUZA,VALPOI-GOA. Adv.: SHRI M.S. SONAK	SHRI ARMINDO A.ANDRADE,VALPOI-GOA. Adv.: SHRI R.G.RAMANI	F. M. REIS
93	SA/24/2003	16-03-2012	SMT.SILABA D'SOUZA,CUNCOLIM,SALCETE-GOA AND ANR., Adv.: SHRI C.A. COUTINHO	SHRI BENEDITO GIRATUR D'SOUZA,CUNCOLIM-GOA AND ANR Adv.: MR. A.F. DINIZ FOR R. 1(L)	S. C. DHARMADHIKARI
94	SA/3/2004	05/03/12	MRS. CARMA HILARINA AFONSO AND 2 ORS., Adv.: SHRI SUDIN M.S.USGAONKAR	SHRI BOUDET DO ROSARIA AFONSO AND ANR., Adv.: SHRI C.A.FERREIRA	F. M. REIS
95	SA/76/2003	13-07-2012	SHRI VISHRAM JAYA SHETKAR AND ORS., Adv.: SHRI M.S. SONAK	SHRI NANU B. SHETKAR,QUEPEM-GOA. Adv.: SHRI L.M.GAJINKAR	U. V. BAKRE
96	SA/43/2003	16-03-2012	SMT. JOAQUIM D'COSTA AND ORS Adv.: MR. M.B.DA COSTA	SHRI ALEX D'COSTA AND ORS Adv.: SHRI R.G.RAMANI,R-1,2	S. C. DHARMADHIKARI
97	SA/97/2003	24-07-2012	SHRI DIONISIO SEBASTIAO CARDOZO(DEC.) THROUGH L.RS Adv.: SHRI S.D. PADIYAR	PROCURADOR DE COMMUNIDADE DE BAMBOLIM,BAMBOLIM GOA Adv.: SHRI J.A. LOBO	F. M. REIS
98	SA/75/2003	09/08/12	M/S MARINE CRETE(INDIA), PANAJI-GOA. Adv.: MS.SHREYA NAIK	M/S GOLD STAR MACHINERY and GENERAL CO.,PANAJI-GOA. Adv.: SHRI SANJAY S. SARDESAI	U. V. BAKRE
99	SA/87/2007	13-06-2012	GURUNATH GANESH REDKAR(SIN.DEC.) THROUGH L.RS., Adv.: MRS. SHAMBHAVI RAO	BALKRISHNA JAIWANT REDKAR(SIN.DEC.) THROUGH L.RS., Adv.: MR. M.S. SONAK FOR R. 2(C) AND 2(D)	F. M. REIS
100	SA/78/2003	12/06/12	SHRI KRISHNA NONU NAIK(SIN.DEC.)THROUGH L.RS., Adv.: SHRI SUDIN USGAONKER	SHRI DEV RAVALNATH AND 28 ORS., Adv.: SHRI U.S.KOLWALKAR,R- 27 and	F. M. REIS

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101	SA/64/2003	02/03/12	RAMA S. DESSAI AND ANR., Adv.: SHRI M.S. SONAK	SHRI JOAQUIM VICENTE COUTINHO(SIN.DEC.) BY L.RS. Adv.: SHRI S.S. KAKODKAR	U. V. BAKRE
102	SA/61/2005	17-02-2012	VINAYAK XETE LOTLIKAR(SIN.DEC.) REP.BY L.RS., Adv.: SUDIN M.S.USGAONKAR	EMERICIANO DA COSTA(DEC.) REP.BY L.RS. Adv.:	U. V. BAKRE
103	SA/81/2003	23-11-2012	MR. MARTIN ARAUJO, MARGAO- GOA. Adv.: SHRI AGNELO F. DINIZ	LIZIA MATHILDES SANTA DAMASA NORONHA E BARNETO and Adv.: MR.A.D.BHOBE,R-1,2(A TO H	U. V. BAKRE
104	SA/50/2001	06/02/12	HYDER KHAN NABU KHAN(DEC) BY HIS LRS. Adv.: MR.J.GODINHO	HYDER KHAN HUSSEIN KHAN(DEC) and ORS. Adv.: MR.V.P.THALI	F. M. REIS
105	SA/48/2003	17-05-2012	SMT. FELICIDADE BRAGANZ(DEC) THROUGH L.RS. Adv.:	MRS.FRANCISCA MARQUES PEREIRA,SALIGAO-GOA. Adv.: MR. J.A. ABREU FOR RESP	U. V. BAKRE
106	SA/32/2002	25-04-2012	SMT.INDUMATI PARSHURAM SHIRODKAR AND ANR Adv.:	CHAPEL OF HOLY CROSS AND ANR Adv.:	F. M. REIS
107	SA/21/2002	30-03-2012	BHAVESH HARISCHANDRA SHIRODKAR Adv.: MR.A.D.BHOBE	SHRI BABULI MAHADEV CHODANKAR and ORS. Adv.: MR.AMIT A.PALEKAR,R.1	S. C. DHARMADHIKARI
108	SA/15/2002	30-01-2012	MISS AGNES PEREIRA Adv.: MR.SUDIN USGAONKAR	SHRI PARSHURAM NILU PARSHEKAR(DEC) and ORS. Adv.: MR.J.P.MULGAONKAR,R.3 TO6	F. M. REIS
109	SA/14/2002	13-03-2012	MRS. BIBIANA FERNANDES Adv.: MS. R.V. THAKUR	MR. LINO SANTANA FERNANDES and ORS. Adv.: MR.V.KORGOANKAR	F. M. REIS
110	SA/163/2004	30-11-2012	SHRI MENINO COUTINHO AND ANR., Adv.: SHRI R.G. RAMANI	SHRI SEBASTIAO MIRANDA AND ANR., Adv.: SHRI SAMIR TALEIGAONKAR,R-1	A. P. LAVANDE

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111	SA/116/2004	02/11/12	SHRI PARSHURAM R.SALGAONKAR AND ANR., Adv.: SHRI J.A.LOBO,UNDER LAS	KUM.LEELA S.SAWAL,PARRA,BARDEZ-GOA. Adv.: SHRI AMRUT KANSAR	F. M. REIS
112	SA/37/2003	13-07-2012	ANAND RAYA SHIRODKAR/NAIK,MARGAO- GOA. Adv.: SHRI A.F. DINIZ	HARI YESHWANT NAIK,MARGAO-GOA. Adv.: MR.SHIVAM DESSAI	U. V. BAKRE
113	SA/94/2003	18-10-2012	HAFIJAMBI,PONDA-GOA AND 9 ORS., Adv.: SHRI A.D. BHOBE	MULLAM ABDUL SAMAD,PONDA-GOA AND ANR., Adv.:	A. P. LAVANDE
114	SA/36/2003	11/05/12	MRS. PREETI A. LOTLIKAR,MARGAO-GOA. Adv.: SHRI A.D. BHOBE	MR. AUSPICIO RODRIGUES,PANAJI-GOA. Adv.: SHRI SUDESH USGAONKAR	U. V. BAKRE
115	SA/54/2003	27-07-2012	MISS CATARINA FERNANDES(SIN.DEC) AND 4 ORS., Adv.: SHRI A.D. BHOBE	MR.JOSE MENINO RODRIGUES AND ANR., Adv.: SHRI F. TAVORA	U. V. BAKRE
116	SA/26/2004	12/03/12	SHRI KRISHNA N.NAIK,VASCO- DA-GAMA,GOA. Adv.: SHRI S.N. JOSHI	SMT. EVA LUCIA GOMES E CORREA,VASCO-DA- GAMA,GOA. Adv.: MR.GURU SHIRODKAR	F. M. REIS
117	SA/4/2007	02/07/12	ANIL VASANT KAMAT Adv.: GAYATRI G. KALE	VITHAL NARAYAN KUNKOLIENKAR Adv.: MR. RYAN MENEZES FOR RESP.	F. M. REIS
118	SA/7/2005	23-05-2012	SHRI LAXMAN JAIRAM MALVANKAR,BICHOLIM GOA. Adv.: SHRI SUDIN M.S.USGAONKAR	SHRI RESHMA RAMESH NARVEKAR AND ANR., Adv.: MR. VALMIKI MENEZES, ADVOCATE FOR RESPONDENT NO. 1	U. V. BAKRE
119	SA/71/2004	27-03-2012	VISHRAM N.PAGUI AND ANR., Adv.: SHRI J.A. LOBO	SHRI FONDU VADDO VELIP(DEC.) THROUGH L.RS., Adv.: MR.C.A.COUTINHO	F. M. REIS

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120	SA/29/2004	12/03/12	SHRI JAYANT M. PADBIDRI. MUMBAI-92. Adv.: MR. R.G. RAMANI	SHRI SARVOTTAM N. KAMAT, PONDA-GOA. Adv.: SHRI J. ABREU LOBO	F. M. REIS
121	SA/9/2004	30-03-2012	BALCHANDRA MOHAN NAIK(EXPIRED) THROUGH L.RS., Adv.: SHRI J.A. LOBO	MRS. NALINIBAI N.SARDESSAI AND 8 ORS., Adv.: MS.SHAMBHAVI DESSAI,R.1	F. M. REIS
122	SA/19/2003	04/05/12	M/S AGARWAL MINERALS(GOA) PVT.LTD.,MARGAO-GOA. Adv.: SHRI S.R. RIVONKAR	SMT.ARCANGELA CABRAL(DEC.) THROUGH L.RS. Adv.: SHRI SHIVAN DESSAI	U. V. BAKRE
123	SA/51/2004	23-11-2012	SMT. MAINA SADA GAUDE ALIAS SANGODKAR AND ORS. Adv.: MRS. N. NARVEKAR	STATE OF GOA AND ORS. Adv.: A.G.A.	U. V. BAKRE
124	SA/78/2004	23-11-2012	SHRI SUNNY S.K.PANJIKAR AND ANR., Adv.: SHRI V.A. LAVANDE	SMT. SARITA S.K.PANJIKAR,MARDOL-GOA. Adv.: SHRI ASHWIN BHOBE	A. P. LAVANDE
125	SA/54/2004	03/08/12	SMT. MARIA TELMA TELES AND ANR., Adv.: SHRI R.G. RAMANI	SHRI ANANT VENGURLEKAR,VASCO DA GAMA,GOA. Adv.:	U. V. BAKRE
126	SA/58/2004	19-01-2012	NARAYAN BANDEKAR AND ANR., Adv.: SHRI A.F. DINIZ	THE GOA STATE CO-OP.BANK LTD., AND 3 ORS., Adv.:	A. P. LAVANDE
127	SA/22/2004	22-06-2012	RABINDRA ANTONIO LEONARDO DIAS, SANTA CRUZ-GOA. Adv.: SHRI J.A. LOBO	JOAO GREGORIO DE SOUZA AND 9 ORS., Adv.: MS.S.DESSAI	U. V. BAKRE
129	SA/129/2011	28-06-2012	SHRI EKNATH PURSO NAIK AND ANR., Adv.: MR. FERIOL ANDRADE	SHRIKANT PANDURANG KOLVEKAR AND ANR., Adv.: ADV. R. G. RAMANI FOR RESPONDENTS.	F. M. REIS
130	SA/91/2004	20-12-2012	SHRI VAMAN N.SHETTY, MARGAO-GOA. Adv.: MS. SAPNA MORDEKAR	SHRI VASUDEV T.SAWANT AMONKAR,MARGAO-GOA. Adv.:	A. P. LAVANDE



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131	SA/173/2012	20-12-2012	M/S MARK BUILDERS REP. BY PROPRIETOR MR. BISMARCK D'SOUZA Adv.: S. G. BHOBE	MR. ADOLFO JOHN CARVALHO AND ANR., Adv.:	F. M. REIS
134	SA/29/2005	21-12-2012	SHRI JOAO NECESSIDADE ROQUE ANTONIO VAS(DEC) BY LR Adv.: MS.PRIYANKA P.KAMAT	DR.VAMAN GOVIND LOTLIKAR AND 2 ORS., Adv.: SHRI S.G. BHOBE,R-1	A. P. LAVANDE
135	SA/73/2012	13-12-2012	RITA MARIA LILIA CARVALHO (SINCE DEC.) THROUGH LR'S ARNALD CARVALHO REP. BY POA MR. J. CARVALHO Adv.: MR. NITIN SARDESSAI	M/S. LEO REALTORS AND 8 ORS., Adv.:	F. M. REIS
136	SA/59/2012	13-12-2012	LAXMAN VISHRAM KANDOLKAR AND ANR., REP. BY THEIR POA MR. BHARAT L. KANDOLKAR Adv.: MR. NIGEL DA COSTA	M/S. RAJ BUILDERS THROUGH ITS PROPRIETOR MR. RUI A GAMA AND 3 ORS., Adv.: MR.V.KORGAONKAR	F. M. REIS

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## TXA XFA SMWP

<b>SMWP</b>					
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	SMWP/7/2001	03/09/12	SHRI P.N.DE SOUZA and ORS. Adv.: MR.S.N.JOSHI,A.CURIAE	GOVT. OF GOA and ORS. Adv.: AG WITH MR.GURU SHIRODKAR,AGA R.1 TO 3	A. P. LAVANDE AND U. V. BAKRE
3	SMWP/1/2012	18-12-2012	Adv.: MR. M. SONAK, AMICUS CURIAE	STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE

**XFA**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	XFA/2/2012	29-08-2012	HARDESH ORES PVT. LTD., REP. BY ITS DIRECTOR, Adv.: LINETTE RODRIGUES	MINEIRA NACIONAL LIMITADA AND 2 ORS., Adv.: ADV. MAHESH AMONKAR R.NO. 2	F. M. REIS
2	XFA/3/2012	29-08-2012	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD., REP. BY ITS DIRECTOR, Adv.: SWATI KAMAT	MINEIRA NACIONAL LIMITADA AND 2 ORS., Adv.: ADV. MAHESH AMONKAR R. NO. 2	F. M. REIS
3	XFA/6/2012	20-12-2012	SHRI JOSE WILLIAM MENEZES Adv.: E. DIAS	SMT. ALEXANDRINA RODRIGUES Adv.:	F. M. REIS
4	XFA/1/2012	13-09-2012	MRS. NASIMABANU KARIM MULLA Adv.: RYAN DA PIEDADE MENEZES	MR. KARIM ABDUL MULLA Adv.:	F. M. REIS

**TXA XFA SMWP**

5	XFA/2/2009	19-07-2012	M/S. V. G. QUENIM THROUGH PROPRIETOR V. G. QUENIM (DECEASED) THROUGH LR'S Adv.: MR. Y. V. NADKARNI	BANDEKAR BROTHERS PVT LTD AND ANR., Adv.: MR. ESPERDIAO DIAS DO ROSARIO FROM R - 1 and 2	F. M. REIS
6	XFA/5/2012	10/10/12	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD. Adv.: .	MINEIRA NACIONAL LTDA AND 2 ORS., Adv.:	F. M. REIS
7	XFA/4/2012	10/10/12	HARDESH ORES PVT. LTD., Adv.: .	MINEIRA NACIONAL LTDA AND 2 ORS., Adv.:	F. M. REIS

**TAX APPEAL**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
3	TXA/15/2012	06/02/12	THE COMMISSIONER OF INCOME TAX., Adv.: ASHA A. DESAI	DR. PRAFULLA R. HEDE AND AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
4	TXA/35/2012	26-03-2012	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA A. DESAI	M/S. EDC LTD., EDC HOUSE, (THROUGH LEGAL MANAGER) Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
5	TXA/2/2012	06/02/12	D. V. SALGAOCAR (HUF) Adv.: MR. A. F. DINIZ	ASST. COMMISSIONER OF INCOME TAX AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE

TXA XFA SMWP

6	TXA/16/2012	13-02-2012	THE COMMISSIONER OF INCOME TAX., Adv.: ASHA A. DESAI	GOA SPONGE AND POWER LTD ., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
7	TXA/33/2012	02/04/12	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA A. DESAI	M/S. EDC LTD., EDC HOUSE (THROUGH LEGAL MANAGER) Adv.:	A. P. LAVANDE AND U. V. BAKRE
8	TXA/32/2012	02/04/12	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA A. DESAI	M/S. EDC LTD., EDC HOUSE, (THROUGH LEGAL MANEGER ) Adv.:	A. P. LAVANDE AND U. V. BAKRE
9	TXA/17/2012	11/04/12	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA DESAI	M/S. V. M. SALGAONCAR AND BROTHER PVT. LTD., Adv.:	A. P. LAVANDE AND U. V. BAKRE
10	TXA/18/2012	11/04/12	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA DESAI	M/S. V. M. SALGAONCAR AND BROTHER PVT. LTD., Adv.:	A. P. LAVANDE AND U. V. BAKRE
14	TXA/31/2012	02/04/12	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA A. DESAI	M/S. EDC LTD., EDC HOUSE, Adv.:	A. P. LAVANDE AND U. V. BAKRE
15	TXA/46/2012	10/09/12	THE COMMISSIONER OF INCOME TAX., Adv.: MS.ASHA DESSAI	M/S. MODEST BUILDERS., THROUGH ITS MD Adv.: ADV. H.D. NAIK	S.A. BOBDE AND U. V. BAKRE
17	TXA/19/2011	30-04-2012	V. M. SALGAOCAR AND BROTHER LIMITED (NOW KNOWN AS V. M. SALGAOCAR AND BROTHER PRIVATE LIMITED., Adv.: MR. A. DINIZ	COMMISSIONER OF INCOME TAX, PANAJI-GOA Adv.:	A. P. LAVANDE AND U. V. BAKRE

TXA XFA SMWP

18	TXA/20/2011	30-04-2012	V. M. SALGAOCAR AND BROTHER LIMITED (NOW KNOWN AS V. M. SALGAOCAR AND BROTHER PRIVATE LIMITED., Adv.: MR. A. DINIZ	COMMISSIONER OF INCOME TAX, PANAJI-GOA Adv.:	A. P. LAVANDE AND U. V. BAKRE
19	TXA/20/2012	26-03-2012	M/S. GANGADHAR NARASIMGDAS AGRAWAL (HUF) Adv.: SANTOSH RAMA RIVANKAR	THE ASST. COMMISSIONER OF INCOME TAX Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
20	TXA/21/2012	26-03-2012	M/S GANGADHAR NARASIMGDAS AGRAWAL (HUF) Adv.: SANTOSH RAMA RIVANKAR	THE ASST. COMMISSIONER OF INCOME TAX Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
21	TXA/24/2012	26-03-2012	M/S GANGADHAR NARASIMGDAS AGRAWAL (HUF) Adv.: SANTOSH RAMA RIVANKAR	THE ASST. COMMISSIONER OF INCOME TAX Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
22	TXA/27/2012	26-03-2012	ASST. COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA DESSAI	M/S GANGADHAR NARSINGDAS ARARAWAL (HUF), Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
23	TXA/1/2012	07/03/12	VENKATESH KARRIERS LIMITED Adv.: MS. KIRTI PANVELCAR	THE DIRECTOR OF INCOME TAX ., Adv.: ADV. ASHA DESAI FOR THE RESPONDENT.	S. C. DHARMADHIKARI AND U. V. BAKRE
24	TXA/72/2012	05/11/12	DY. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	TIMBLO PVT. LTD., THROUGH MD Adv.: ADV. JEETENDRA SUPEKAR	S. J. VAZIFDAR AND F. M. REIS

TXA XFA SMWP

25	TXA/1/2011	30-04-2012	V.M. SALGAOCAR AND BROTHERS PVT. LTD., Adv.: MR. A. F. DINIZ	ASSISTANT COMMISSIONER OF INCOME-TAX AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
26	TXA/22/2012	27-06-2012	THE COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	M/S TANVIN TRADE FIN PVT LTD. Adv.:	A. P. LAVANDE AND U. V. BAKRE
27	TXA/67/2012	01/10/12	THE COMMISSIONER OF WEALTH TAX Adv.: ASHA A. DESAI	M/S EDC LTD, THROUGH ITS MANAGING DIRECTOR, Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
28	TXA/65/2012	03/10/12	THE COMMISSIONER OF WEALTH TAX Adv.: ASHA A. DESAI	M/S EDC LTD, THROUGH ITS MANAGING DIRECTOR, Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
29	TXA/77/2006	30-08-2012	THE COMMISSIONER OF INCOME TAX (CENTRAL CIRCLE), BANGLORE Adv.: MR. S. R. RIVANKAR	MS. MARIA SYLVIA D'SOUZA, THROUGH SMT. YOGITA GOSALIA, POWER OF ATTORNEY HOLDER Adv.: P.S.LOTLIKAR RESP	A. P. LAVANDE AND U. V. BAKRE
30	TXA/69/2012	05/11/12	DY. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	M/S BADRUDDIN HUSSAINBHAI MAVANI Adv.: ADV. JEETENDRA SUPEKAR	S. J. VAZIFDAR AND F. M. REIS
31	TXA/70/2012	05/11/12	DY. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	M/S BADRUDDIN HUSSAINBHAI MAVANI Adv.: ADV. JEETENDRA SUPEKAR	S. J. VAZIFDAR AND F. M. REIS
32	TXA/40/2012	27-08-2012	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA DESAI	M/S. NEW ERA HANDLING AGENCY LTD., (THROUGH THEIR M D) Adv.: ADV. R. G. RAMANI.	A. P. LAVANDE AND U. V. BAKRE
33	TXA/79/2012	19-11-2012	THE ASST. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	GRAND ORGANICS (P) LTD, Adv.:	A. P. LAVANDE AND U. V. BAKRE

## TXA XFA SMWP

34	TXA/61/2012	03/10/12	THE COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	M/S TERACOM LTD, THROUGH ITS GM (FINANCE and CO. SEC) Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
35	TXA/66/2012	05/11/12	DY. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	TIMBLO PVT. LTD., THROUGH MD Adv.: ADV. JEETENDRA SUPEKAR	S. J. VAZIFDAR AND F. M. REIS
36	TXA/63/2012	03/10/12	THE COMMISSIONER OF WEALTH TAX Adv.: ASHA A. DESAI	M/S EDC LTD, THROUGH ITS MANAGING DIRECTOR, Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
37	TXA/62/2012	05/11/12	DY. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	M/S BADRUDDIN HUSSAINBHAI MAVANI Adv.: ADV. JEETENDRA SUPEKAR	S. J. VAZIFDAR AND F. M. REIS
38	TXA/49/2012	25-06-2012	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA DESAI	SESA GOA LTD., Adv.:	A. P. LAVANDE AND U. V. BAKRE
39	TXA/64/2012	03/10/12	THE COMMISSIONER OF WEALTH TAX Adv.: ASHA A. DESAI	M/S EDC LTD, THROUGH ITS MANAGING DIRECTOR, Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
40	TXA/53/2012	09/07/12	THE COMMISSIONER OF INCOME TAX., Adv.: ASHA A. DESAI	M/S. DAMODAR MANGALJI AND CO. LTD. Adv.: ADV. PURUSHOTTAM R. KARPE FOR RESPONDENT	
41	TXA/45/2012	08/08/12	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA A. DESSAI	M/S. PENTAIR WATER (INDIA) PVT.LTD., Adv.: ADV. SHASHIKANT N. JOSHI	A. P. LAVANDE AND U. V. BAKRE

## TXA XFA SMWP

42	TXA/54/2012	01/10/12	M/S COLLINS AND COMPANY, REP. THROUGH ITS MANAGING PARTNER, SHRI DANIEL SHAH Adv.: SANTOSH RAMA RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX, AND 2 ORS., Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
43	TXA/52/2012	13-08-2012	THE COMMISSIONER OF INCOME TAX., Adv.: ASHA A. DESAI	M/S. PALMAR BEACH RESORT., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R - 1.	A. P. LAVANDE AND U. V. BAKRE
44	TXA/73/2012	05/11/12	DY. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	M/S TIMBLO MINERALS PVT. LTD., THROUGH MD Adv.: ADV. JEETENDRA SUPEKAR	S. J. VAZIFDAR AND F. M. REIS
45	TXA/18/2006	09/07/12	M/S. ALCON RESORT HOLDINGS LTD.,, REP. BY ITS DIRECTOR MR. VICTOR M. ALBUQUERQUE Adv.: MR. D. J. PANGAM	THE ASSISTANT COMMISSIONER OF INCOME TAX, Adv.:	A. P. LAVANDE AND U. V. BAKRE
46	TXA/46/2006	19-07-2012	M/S GOA SHIPYARD LTD.,VASCO DA GAMA,GOA. Adv.: MR. SUDIN M.S. USGAONKAR WITH MELVYN AGUIAR	THE ADDITIONAL COMMISSIONER OF INCOME TAX, MARGAO GOA. Adv.:	A. P. LAVANDE AND U. V. BAKRE
47	TXA/71/2012	05/11/12	DY. COMMISSIONER OF INCOME TAX Adv.: ASHA A. DESAI	M/S TIMBLO MINERALS PVT. LTD., THROUGH MD Adv.: ADV. JEETENDRA SUPEKAR	S. J. VAZIFDAR AND F. M. REIS
48	TXA/41/2012	18-04-2012	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA DESAI	ZUARI INDUSTRIES LTD., (THROUGH MD ) Adv.:	A. P. LAVANDE AND U. V. BAKRE



## TXA XFA SMWP

49	TXA/17/2011	15-10-2012	MRS. SHEENA PROENCA Adv.: MR. MELWYN J AGUIAR	COMMISSIONER OF INCOME TAX AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
50	TXA/50/2012	19-10-2012	THE COMMISSIONER OF INCOME TAX Adv.: MS. ASHA DESAI	M/S. V. S. DEMPO AND CO. LTD., (THROUGH M.D.) Adv.: ADV. SUDIN M.S. USGAONKAR FOR R.NO. 1	S. J. VAZIFDAR AND F. M. REIS
51	TXA/44/2012	10/09/12	NEW ERA SHIPPING LTD., Adv.: MR. R. G. RAMANI	THE ASSISTANT COMMISSIONER OF INCOME- TAX., Adv.:	S.A. BOBDE AND U. V. BAKRE
52	TXA/13/2007	25-06-2012	THE COMMISSIONER OF INCOME TAX Adv.:	THE BARDEZ BAZAR CONSUMER CO-OP. SOCIETY LTD. Adv.:	A. P. LAVANDE AND U. V. BAKRE
53	TXA/18/2007	25-06-2012	THE COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.:	BARDEZ BAZAR CONSUMER COOP.SOCIETY LTD.,MAPUSA GOA. Adv.:	A. P. LAVANDE AND U. V. BAKRE
54	TXA/36/2008	25-06-2012	THE COMMISSIONER OF INCOME TAX Adv.:	THE BARDEZ BAZAR CONSUMER CO-OP. SOCIETY LTD., Adv.:	A. P. LAVANDE AND U. V. BAKRE

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Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	STA(F)/189/2012	10/02/12	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: P.S. LOTLIKAR	MR. P. KUMARAN Adv.:	REGISTRAR
34	STA(F)/1880/2012	19-10-2012	M/S PRESTIGE HOLIDAY RESORTS PVT. LTD THROUGH ITS DIRECTOR SHRI DATTA PATIL Adv.: A.D.BHOBE	M/S COSTA PINTO and ASSOCIATES REP. BY ITS MANAGING PARTNER MR. JOSEPH ALFRED D'COSTA Adv.:	REGISTRAR
43	STA(F)/2312/2012	23-11-2012	MRS. GOMATI TIMA GAUDE AND 2 ORS., Adv.: SHIVAN DESAI	M/S. TIRUMALA ENTERPRISES REP. BY ITS PARTNERS Adv.:	REGISTRAR
61	STA(F)/3564/2011	24-02-2012	JACINTO M. SEQUEIRA AND 3 ORS., Adv.: MR. P. H. PARAB	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.:	REGISTRAR
62	STA(F)/2007/2012	09/08/12	MRS. PRIYA DATTA NAYAK KARMALI NEE MRS. PRIYA NARSHIV PISURLEKAR Adv.: VILAS P. THALI	SHRI DATTA LAXMIKANT NAYAK KARMALI Adv.:	F. M. REIS
65	STA(F)/3119/2011	24-02-2012	M/S. SOCIEDADE DE FOMENTO IND. PVT. LTD., Adv.: DEEPA CHARI	SHRI HERIBERTO FRANCISCO MARIA D'CUNHA ALIAS HERIBERTO D'CUNHA (SINCE DECEASED) THROUGH LR'S Adv.:	REGISTRAR
66	STA(F)/3009/2011	30-01-2012	SHRI HERIBERTO FRANCISCO MARIA D'CUNHA ALIAS HERIBERTO D'CUNHA (SINCE DECEASED) THROUGH LR'S Adv.: AGNELO F DINIZ	SHRI VICTOR LUIS MONTEIRO AND 7 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
71	STA(F)/3393/2011	24-02-2012	MR MULLA HUSSAIN MUZAWAR Adv.: PRASHEEN LOTLIKAR	MR. MANSOOR MULLA Adv.:	REGISTRAR

**STA STM**

72	STA(F)/775/2011	24-02-2012	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO Adv.: MR. V. R. PARSHEKAR	SHRI. A. J. PETERS AND 4 ORS., Adv.:	REGISTRAR
74	STA(F)/3591/2011	24-02-2012	SHRI USNO ALIAS OSNO R. KANKONKAR Adv.: MRS. A. A. AGNI	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	REGISTRAR
99	STA(F)/3425/2011	24-02-2012	MRS. SHARMILA CARVALHO Adv.: SAPNA MORDEKAR	MR. GERALD MAXIE RODRIGUES AND 4 ORS., Adv.:	REGISTRAR

**STM**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	STM(F)/3908/2011	24-02-2012	M/S. UNITED ESTATE BUILDERS AND DEVELOPERS THROUGH ITS PARTNER SHRI. VIVEK G. PANVELCAR Adv.: MR. GAURISH AGNI	COMMISSIONER OF INCOME TAX, PANAJI-GOA Adv.:	REGISTRAR
3	STM(F)/1908/2011	24-02-2012	RATNAKAR SAHADEV SHETGAONKAR Adv.: MR. ARJUN NAIK	CHIEF SECRETARY AND 4 ORS., Adv.:	REGISTRAR
5	STM(F)/1909/2011	24-02-2012	RATNAKAR SAHADEV SHETGAONKAR Adv.: MR. ARJUN NAIK	CHIEF SECRETARY AND 4 ORS., Adv.:	REGISTRAR
6	STM(F)/1665/2011	10/02/12	SHRIKANT TUKARAM SAWANT Adv.: MR. HRUDAYNATH SHIRODKAR	THE SOCIEDADE OF PASCADORIES AND 2 ORS., Adv.:	REGISTRAR
7	STM(F)/1294/2011	10/02/12	JOAQUIM JOAO FRANCISCO CONSTANTINE FERNANDES ALIAS J.J. FERNANDES SINCE DEC. BY LR'S Adv.: MR. JAWAHAR DIAS	SHRI. CAMILO FERNANDES AND ORS., Adv.:	REGISTRAR

STA STM

8	STM(F)/1492/2011	30-03-2012	MRS. TEODOLIND DIAS Adv.: MR. SIDDHARTH SAMANTH	ALCON REAL ESTATE PRIVATE LIMITED AND 4 ORS., Adv.:	REGISTRAR
9	STM(F)/851/2011	06/01/12	MR. SURESH VISHWANATH PHADTE AND ORS., Adv.: MR. DEEPAK GAONKAR	BANK OF BARODA REP. BY ITS MANAGER Adv.:	REGISTRAR
11	STM(F)/2356/2011	30-03-2012	SHRI. ANANTHU VENKATEKSHWARLU Adv.: MR. AMIT PALEKAR	SHRI. PANDUGAYALA RAVI PRASAD AND ANR., Adv.:	REGISTRAR
12	STM(F)/2636/2011	30-03-2012	D.P.C MOTORS PVT. LTD.,REP. BY ITS DIRECTOR., Adv.: MR. VIJAY PALEKAR	MR. VIKRAM M. VAINGANKAR AND ANR., Adv.:	REGISTRAR
13	STM(F)/2551/2011	30-03-2012	DR. AGNELO HABIB ANDRADE Adv.: MR. RUPESH NALAVADE	MRS. CONCEICAO NORONHA AND ORS Adv.:	REGISTRAR
15	STM(F)/2762/2011	27-06-2012	OBI OKOROAFOR, PRESENTLY IN CENTRAL JAIL, AGUADA - GOA Adv.: MR. NIGEL DA COSTA FRIAS	STATE, THROUGH CID CRIME BRANCH, DONA PAULA Adv.:	REGISTRAR
16	STM(F)/2049/2011	16-03-2012	M/S. BHIMA MINES AND MINERALS PVT. LTD., THROUGH ITS DIRECTOR SHRI RAMESH CHANDRA ISRANI Adv.: MR. VISHNU NAIK	M/S. D. P. SALES CORPORATION Adv.:	REGISTRAR
19	STM(F)/4074/2011	20-04-2012	SHRI, REMEDIOUS D'SOUZA., Adv.: JAWAHAR DIAS	SHRI. MARCELINO COUTINHO., Adv.:	REGISTRAR
20	STM(F)/3408/2011	15-06-2012	SHRI JUSTINO AGNELO D'SOUZA (DECEASED) AND ORS., Adv.: MR. P. P. SINGH	SHRI ANTHONY JOHN D'SOUZA (DECEASED) THROUGH LR'S Adv.:	REGISTRAR
22	STM(F)/3146/2011	15-06-2012	MR. JAGADEV R. PANGAM (DECEASED),THROUGH LR'S Adv.: MR. VIVEK RODRIGUES	MR. SHIVANAND V. SALGAONKAR AND 10 ORS., Adv.:	REGISTRAR

STA STM

23	STM(F)/3423/2011	15-06-2012	MR. RAMANTH PAI Adv.: MR. VIVEK RODRIGUES	MR. VISHWANATH NARAYAN PAI Adv.:	REGISTRAR
28	STM(F)/2808/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE, Adv.: CARLOS ALVARES FERREIRA	SHRI NARESH CHANDRA AGARWAL Adv.:	REGISTRAR
29	STM(F)/2809/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE, Adv.: CARLOS ALVARES FERREIRA	SHRI NARESH CHANDRA AGARWAL Adv.:	REGISTRAR
30	STM(F)/3294/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE Adv.: CARLOS ALVARES FERREIRA	SHRI VINOD GOEL, DIRECTOR, M/S. TWENTY FIRST CENTURY WIRE RODS LTD., Adv.:	REGISTRAR
31	STM(F)/3166/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI. MALCHAND OJHA., Adv.:	REGISTRAR
32	STM(F)/2616/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI DINESH GOYAL., Adv.:	REGISTRAR
33	STM(F)/2472/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI VINOD GOEL Adv.:	REGISTRAR
34	STM(F)/2614/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S GOYAL ISPAT LTD., Adv.:	REGISTRAR
35	STM(F)/2604/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., GOA COMMISSIONATE., PANAJI-GOA Adv.: CARLOS ALVARES FERREIRA	SHRI. B. RAGHAVENDRA., Adv.:	REGISTRAR

STA STM

36	STM(F)/3072/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI VINOD GOYAL, DIRECTOR TWENTY FIRST CENTURY WIRE RODS LTD., Adv.:	REGISTRAR
37	STM(F)/2961/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S, SURANA CORPORATION LTD., Adv.:	REGISTRAR
38	STM(F)/2481/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI SANJAY AGARWALLA., Adv.:	REGISTRAR
39	STM(F)/2474/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI BHANWARLAL SHARMA., Adv.:	REGISTRAR
40	STM(F)/2969/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENDRA PRASAD SINGLA Adv.:	REGISTRAR
41	STM(F)/2477/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S. SHARMA ALLOYS (INDIA) PVT.LTD., Adv.:	REGISTRAR
42	STM(F)/2475/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENDRA PRASAD SINGLA., Adv.:	REGISTRAR
43	STM(F)/2480/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI SHANKARLAL SHARMA., Adv.:	REGISTRAR
44	STM(F)/3163/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S. GLOBAL ISPAT LTD., Adv.:	REGISTRAR

STA STM

45	STM(F)/3051/2011	20-07-2012	MR. CONSTANTINO PEREIRA AND ORS., Adv.: MR. VIVEK RODRIGUES	MRS. BREGITA SILVA AND 9 ORS., Adv.:	REGISTRAR
50	STM(F)/1010/2012	10/08/12	SHRI KRISHNA BOMBO DESSAI AND ANR., Adv.: ANIRUDHA A. SINAI BORKAR	SMT. DEVKI SHABA DESAI AND 6 ORS., Adv.:	REGISTRAR
57	STM(F)/310/2012	07/09/12	MR. SURESH VISHWANATH PHADTE AND ORS., Adv.: DEEPAK GAONKAR	BANK OF BARODA REP. BY ITS MANAGER Adv.:	REGISTRAR
58	STM(F)/3481/2011	05/05/12	M/S. PARK HYATT, GOA RESORTS AND SPA, REP. BY ITS ASST. DIRECTOR OF FINANCE MR. MANIKANDAN MARAR., Adv.:	SHRI. APURVA S. CHAPHEKAR, Adv.:	REGISTRAR
59	STM(F)/1485/2012	07/09/12	SHRI MOHAMMAD AZAD @ SAMEER PRESENTLY IN JUDICIAL CUSTODY SUB- JAIL SADA, VASCO GOA Adv.: T. GEORGE JOHN	POLICE INSPECTOR MAPUSA POLICE STATION MAPUSA AND ANR., Adv.:	REGISTRAR
60	STM(F)/1881/2012	07/09/12	M/S. PRESTIGE HOLIDAY RESORTS PVT. LTD., THROUGH ITS DIRECTOR SHRI DATTA PATIL Adv.: A.D. BHOBE	M/S COSTA PINTO AND ASSOCIATES REP. BY ITS MANAGING PARTNER MR. JOSEPH ALFRED D'COSTA Adv.:	REGISTRAR
61	STM(F)/1512/2012	28-09-2012	MR. SHAKIL SHAIKH Adv.: FLAVIA FERNANDES	STATE THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	REGISTRAR
63	STM(F)/1510/2012	28-09-2012	MR. SHAKIL SHAIKH Adv.: FLAVIA FERNANDES	STATE THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	REGISTRAR
64	STM(F)/741/2012	27-07-2012	MR. SANTOSH RAMA KANKONKAR ALIAS SANTOSH RAMA FERNANDES AND 7 ORS., Adv.: NILESH V.S. SHIRODKAR	MR. PRAVEEN SADANAND SURKIKAR AND ANR., Adv.:	REGISTRAR

STA STM

84	STM(F)/3291/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE Adv.: CARLOS ALVARES FERREIRA	M/S. AML STEEL LTD., Adv.:	REGISTRAR
85	STM(F)/3705/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI. B. RAGHAVENDRA., Adv.:	REGISTRAR
86	STM(F)/3696/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI B. RAGHAVENDRA Adv.:	REGISTRAR
87	STM(F)/3693/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI DINESH CHAND SURANA., Adv.:	REGISTRAR
88	STM(F)/3075/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	MS. TULSYAN NEC LTD., Adv.:	REGISTRAR
89	STM(F)/3296/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE Adv.: CARLOS ALVARES FERREIRA	SHRI SHASHI KUMAR, CHAIRMAN AND MANAGING DIRECTOR OF M/S. SABARI EXIM PVT. LTD., Adv.:	REGISTRAR
90	STM(F)/3706/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENRA PRASAD SINGLA., Adv.:	REGISTRAR
91	STM(F)/3700/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJESH SURANA., Adv.:	REGISTRAR



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92	STM(F)/2613/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI NARESH CHANDRA AGARWAL., Adv.:	REGISTRAR
93	STM(F)/3165/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S. GLOBAL ISPAT LTD., Adv.:	REGISTRAR
94	STM(F)/2807/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE, Adv.: CARLOS ALVARES FERREIRA	M/S. GLOBAL ISPAT LTD., Adv.:	REGISTRAR
95	STM(F)/2476/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI MALCHAND OJHA., Adv.:	REGISTRAR
96	STM(F)/2603/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., GOA COMMISSIONATE., PANAJI-GOA Adv.: CARLOS ALVARES FERREIRA	M/S. GLOBAL ISPAT LTD., Adv.:	REGISTRAR
97	STM(F)/2601/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., GOA COMMISSIONATE., PANAJI-GOA Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENDRA PRASAD SINGLA., Adv.:	REGISTRAR
101	STM(F)/2502/2011	12/10/12	M/S. MOHIT STEEL INDUSTRIES., Adv.: MR. T. GEORGE JOHN.	ASST, COMMISSIONER OF INCOME-TAX Adv.:	REGISTRAR
102	STM(F)/3160/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENDRA PRASAD SINGLA, C/O SHREE BALAJI ROLLING PVT. LTD., AND ORS., Adv.:	REGISTRAR

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103	STM(F)/3295/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE Adv.: CARLOS ALVARES FERREIRA	SHRI VINOD GOEL, DIRECTOR, M/S. TWENTY FIRST CENTURY WIRE RODS LTD., Adv.:	REGISTRAR
104	STM(F)/2458/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENDRA PRASAD SINGLA., Adv.:	REGISTRAR
105	STM(F)/2811/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE, Adv.: CARLOS ALVARES FERREIRA	M/S GLOBAL ISPAT LTD., Adv.:	REGISTRAR
106	STM(F)/2602/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., GOA COMMISSIONATE., PANAJI-GOA Adv.: CARLOS ALVARES FERREIRA	SHRI NARESH CHANDRA AGARWAL., Adv.:	REGISTRAR
107	STM(F)/3710/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S. GLOBAL ISPAT LTD., Adv.:	REGISTRAR
108	STM(F)/3167/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENDRA PRASAD SINGLA, C/O SHREE BALAJI ROLLING PVT. LTD., AND ORS., Adv.:	REGISTRAR
109	STM(F)/3073/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI DARSHAN CHURIWALA, DIRECTOR, TWENTY FIRST CENTURY WIRE RODS LTD., Adv.:	REGISTRAR
110	STM(F)/3701/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI RAJENRA PRASAD SINGLA., Adv.:	REGISTRAR

STA STM

111	STM(F)/2611/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI B. RAGHAVENDRA Adv.:	REGISTRAR
112	STM(F)/2612/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI. RAJENDRA PRASAD SINGLA Adv.:	REGISTRAR
113	STM(F)/3709/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI. NARESH C. AGARWAL Adv.:	REGISTRAR
114	STM(F)/3647/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S. SURANA CORPORATION LTD, CHENNAI Adv.:	REGISTRAR
115	STM(F)/3699/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI SHIKHIR VIR AGARWAL., Adv.:	REGISTRAR
116	STM(F)/3561/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE Adv.: CARLOS ALVARES FERREIRA	M/S. TULSYAN NEC LTD., Adv.:	REGISTRAR
117	STM(F)/2462/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI SHIKHIR VIR AGARWAL @ SONU AGARWAL., Adv.:	REGISTRAR
118	STM(F)/3702/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI. MALCHAND OJHA., Adv.:	REGISTRAR
119	STM(F)/3169/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI. N. C. AGARWAL, M/S. GLOBAL ISPAT LTD., Adv.:	REGISTRAR

STA STM

120	STM(F)/2963/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI DINESH CHAND SURANA Adv.:	REGISTRAR
121	STM(F)/3708/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	SHRI SHIKHIR VIR AGARWAL., Adv.:	REGISTRAR
122	STM(F)/2471/2011	06/07/12	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE, GOA COMMISSIONERATE., Adv.: CARLOS ALVARES FERREIRA	M/S. TWENTY FIRST CENTURY WIRE RODS LTD., Adv.:	REGISTRAR
125	STM(F)/1363/2012	12/10/12	REIS MAGOS ESTATES PVT. LTD., REP. BY ITS DIRECTOR MR. SURESH V. PARULEKAR Adv.: H.D. NAIK	CORNICHE LAND PVT. LTD. Adv.:	REGISTRAR
126	STM(F)/1234/2012	10/08/12	VINAY VISHWANATH NAPHADE AND 4 ORS., Adv.: ETHELWALD OLIMPIO MENDES	STATE OF GOA THROUGH P.P. HIGH COURT OF BOMBAY AT GOA AND ANR., Adv.:	REGISTRAR
127	STM(F)/1104/2012	10/08/12	MR. FRANCISCO D'COSTA Adv.: RAJNEESH NAIK	MR. AGNELO J.C. COSTA AND ANR., Adv.:	REGISTRAR
128	STM(F)/1024/2012	10/08/12	CITICORP FINANCE INDIA LTD., Adv.: PAVITHRAN A.V	SHRI SUNIL VISHRAM GAWAS Adv.:	REGISTRAR
130	STM(F)/2821/2011	20-04-2012	SHRI. SHAMSHEER HUSSAIN KHAN AND ANR., Adv.: MR. T. GEORGE JOHN	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER MR. A. R. GENTYALA AND 3 ORS., Adv.:	REGISTRAR
131	STM(F)/1105/2012	10/08/12	MR. FRANCISCO D'COSTA Adv.: RAJNEESH NAIK	MR. AGNELO J.C. COSTA AND ANR., Adv.:	REGISTRAR

STA STM

132	STM(F)/330/2012	20-04-2012	SHRI AJAY JOLLY Adv.: GALILEO FRANCISCO TELES	STATE THROUGH POLICE INSPECTOR ATTACHED TO VASCO POLICE STATION AND ANOTHER Adv.:	REGISTRAR
133	STM(F)/1926/2011	19-10-2012	MR. BHALCHANDRA ATTAMGI NAIK Adv.: IN PERSON	RASTROLI SAHAKARI SAMUDAIK SANYUKT SHETI SANSTHA LTD., THROUGH ITS CHAIRMAN, MR. SHANKAR RAGUVIR NAI Adv.:	REGISTRAR
135	STM(F)/1819/2012	06/11/12	JOAQUIM ROSARIO (SINCE DEC.) THROUGH LR'S Adv.: D. J. PANGAM	STATE OF GOA THROUGH THE DY. COLLECTOR (L.A) AND ANR., Adv.:	REGISTRAR
143	STM(F)/1864/2012	30-11-2012	MR. BALESHWAR SHARMA Adv.: ADV. ANTHONY D' SILVA	M/S ANIRVA DEVELOPERS PVT LTD Adv.:	REGISTRAR
144	STM(F)/2820/2011	23-11-2012	SMT. KAMAL HARISHCHANDRA HARMALKAR., Adv.: MR. T. GEORGE JOHN	CENTRAL BANK OF INDIA, THROUGH ITS BRANCH MANAGER AND 2 ORS., Adv.:	REGISTRAR
145	STM(F)/2086/2012	23-11-2012	SHRI VASCO MARTINS and 6 ORS., Adv.: ADV. V.G.P.DUKLE	SHRI VASUDEO YESHWANT NAIK and ANR., Adv.:	REGISTRAR
148	STM(F)/321/2012	13-07-2012	ADV. ARMANDO MAXIMIANO FERNANDES Adv.: ADV. ARMANDO MAXIMIANO FERNANDES	ADV. AJIT KANTAK Adv.:	REGISTRAR
149	STM(F)/363/2012	20-04-2012	SHRI TULSHIDAS NAIK, PROP. OF M/S SAINATH LABOUR CONTRACTOR, THROUGH HIS WIFE MRS. SUCHITA T. NAIK Adv.: DEEPAK GAONKAR	M/S KOTAK MAHINDRA BANK LTD., THROUGH ITS AUTHORIZED OFFICER, MR. P. CHAKRABORTHY, Adv.: MR. C. A. FERREIRA, P. P. FOR R.NO 2.	REGISTRAR

STA STM

150	STM(F)/1630/2011	20-04-2012	STATE BANK OF INDIA REP. BY ITS MANAGER MR. MANOJ SHETTY Adv.: MR. SIDDHARTH SAMANT	UMA DAIRY FARM AND 2 ORS., Adv.:	REGISTRAR
152	STM(F)/769/2012	21-03-2012	MR. ANTON MENDONSA Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
158	STM(F)/765/2012	21-03-2012	MR. LAWRENCE DSOUZA Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
160	STM(F)/1850/2012	12/09/12	LAWRENCE FERNANDES AND ANOTHER Adv.: VIVEK ANGELO RODRIGUES	SHEKKAR DATTARAM NAIK AND ANOTHER. Adv.: ADV. V. PANGAM FOR R.NOS. 1 and 2 (U/LAS)	F. M. REIS
165	STM(F)/1/2012	18-01-2012	MR. RAMESH TUKARAM NAIK Adv.: MR. RYAN MENEZES	SHIRODA URBAN CO- OPERATIVE CREDIT SOCIETY LTD. Adv.:	F. M. REIS
168	STM(F)/3132/2012	14-11-2012	MISS SHIRLEY V. MENEZES Adv.: ADV. S. VALLES	MRS. ARNEZINHA DE SOUZA AND OTHERS. Adv.:	V. M. KANADE

WP

WRIT PETITION					
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	WP/148/2006	10/04/12	KRISHNANATH FONDU ZULMI, BANASTARIM GOA. Adv.: MR. A.D. BHOBE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: MR. M. SALKAR, AGA	A. P. LAVANDE AND U. V. BAKRE
2	WP/192/2006	07/05/12	DR. SIDDIQUE MOHAMAD AFZAL AND ANR., Adv.: MR. H.D. NAIK	THE DEAN,GOA MEDICAL COLLEGE AND 14 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 1	A. P. LAVANDE AND U. V. BAKRE
3	WP/356/2011	30-04-2012	DR. ASHWINI D. PEDNEKAR Adv.: MR. A. D. BHOBE	THE DEAN, OFFICE OF THE DEAN, ACADEMIC SECTION, G.M.C, BAMBOLIM AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
4	WP/88/2006	04/04/12	BRITTO AMUSEMENTS PVT.LTD. AND ANR., Adv.: MR. M.S. SONAK/P.S. RAO	GOA STATE POLLUTION CONTROL BOARD,THROUGH ITS MEMBER SECRETARY, PANAJI GOA. Adv.: MR. J. GODINHO	A. P. LAVANDE AND U. V. BAKRE
5	WP/118/2006	10/04/12	MRS. PERPETUA FERNANDES,SANGUEM GOA. Adv.: MRS. A. A. AGNI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: AG WITH MRS. L. DHARWADKAR, AGA	A. P. LAVANDE AND U. V. BAKRE
6	WP/229/2006	22-03-2012	SMT. CHANDRABHAGI RAMNATH SAWANT REP. THROUGH HER LAWFUL ATTORNEY(SIN.DEC.) THROUGH 3 L.RS., Adv.: MR. J.P. MULGAONKAR	SHRI HARICHANDRA FOTTI NAIK(SIN.DEC.) THROUGH LEGAL HEIRS AND ANR., Adv.: SHRI N.VAZE FOR 1A TO 1D ,1F,1H TO 1O	F. M. REIS

WP

7	WP/201/2008	01/03/12	SHRI. RANJIT SATARDEKAR AND ANR., Adv.: MS. SUSAN LINHARES	SHRI. JOE MATHIAS AND 4 ORS., Adv.: MR. Y.V. NADKARNI FOR R. 1 (CAVEATOR)	S. C. DHARMADHIKARI
8	WP/95/2004	04/07/12	VILLAGE PANCHAYAT OF CANDOLIM,CANDOLIM,BARDEZ-GOA. Adv.: MR. N. SARDESSAI	BETTY ALVARES AND ANR. Adv.: ADV. A. A. AGNI FOR RESPONDENT	F. M. REIS
9	WP/42/2004	15-06-2012	SHRI BABAL VIR, PONDA-GOA. Adv.: SHRI SUDIN M.S. USGAONKAR	SHRI ANIL B.G.SHIRODKAR, PONDA-GOA. Adv.:	F. M. REIS
10	WP/855/2010	11/04/12	CAPTAIN DATTARAM SAWANT (RTD.) Adv.: MR. KAPIL KERKAR	THE STATE OF GOA AND 4 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE
12	WP/231/2012	27-03-2012	SHRI RAVINDRA TUKARAM GAONKAR AND ANR., Adv.: PREETAM TALAULIKAR	SHRI TULSHIDAS VASSUDEO GAVDE, (DEC.) THROUGH LR'S Adv.:	F. M. REIS
13	WP/830/2011	06/01/12	SHRI MHALU NAIK Adv.: ADV. D.J. PANGAM	THE ASSISTANT ELECTION OFFICER and RETURNING OFFICER and 3 ORS Adv.: SHRI H.D. NAIK FOR RESP. 2.	A. P. LAVANDE AND U. V. BAKRE
14	WP/669/2011	16-01-2012	SUSHMA C. NAIK Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 8 ORS., Adv.: ADV. D. PANGAM FOR R.NO.6	A. P. LAVANDE AND U. V. BAKRE
15	WP/620/2011	19-03-2012	SHRI DEEPAK M. GHARSE., Adv.: MR. SHIVAN DESSAI	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE



WP

16	WP/670/2011	02/03/12	SHRI KRISHNA ARJUN MAPARI (SINCE DECEASED) THROUGH LR'S Adv.: MR. A. D. BHOBE	SHRI MAHADEV SITARAM KAKODKAR AND 2 ORS., Adv.: SHRI R.G. RAMANI FOR RESPONDENT NO.1.	F. M. REIS
17	WP/584/2011	04/01/12	SHRI SHYAM VINAYAK PEDNEKAR Adv.: MR. P. A. KHOLKAR	MR. ANANT NAGUESH SHET GAONKAR AND 2 ORS., Adv.:	F. M. REIS
18	WP/39/2012	18-01-2012	MR. PRAKASH GANESH LOTLIKAR., Adv.: PRASHEEN LOTLIKAR	MR. JOEL AVELINO NORONHA., Adv.:	F. M. REIS
19	WP/823/2011	04/01/12	SHRI MILAGRES SANTANA GOMINDES. AND ANR., Adv.: MR. M. P. ALMEIDA	SHRI LOURDES GREGORIO GOMINDES AND 8 ORS., Adv.:	F. M. REIS
20	WP/829/2011	22-03-2012	SHEIKH MOHAMMAD HANIFF BEPARI Adv.: RYAN DA PIEDADE MENEZES	THE GOA MUNICIPALITIES APPELLATE TRIBUNAL AND ANOTHER Adv.: ADV. SHIVAN DESAI FOR R.NO.2	F. M. REIS
21	WP/563/2011	19-03-2012	M/S. SOCIEDADE TIMBLO IRMAOS LIMITADA REP. BY M/S TIMBLO PRIVATE LIMITED AND ANR., Adv.: MR. H.D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
22	WP/513/2011	16-03-2012	SHRI LAXMAN VISHRAM KANDOLKAR AND ANR., THROUGH P.O.A MR. BHARAT LAXMAN KANDOLKAR., Adv.: MR. SHIVAN DESAI	SHRI PREM KOHLI Adv.:	F. M. REIS
23	WP/539/2011	19-03-2012	SHRI GANGADHAR NARSINGDAS AGRAWAL THROUGH ITS POA SHRI AMBAR TIMBLO Adv.: ADV. SWATI KAMAT	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY and ORS. Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

24	WP/537/2011	19-03-2012	M/S SOCIEDADE TIMBLO IRMAOS LIMITADA REP. BY POA MR. FRANCISCO LUME PEREIRA Adv.: ADV. SHAMIBHYAVI RAO	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY and ORS. Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
25	WP/525/2011	19-03-2012	M/S. TIMBLO PRIVATE LIMITED , AND 2 ORS., Adv.: MR. H. D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
27	WP/564/2011	19-03-2012	ALEIXO MANUEL C. P. DA COSTA ALIAS MANUEL DA COSTA Adv.: MR. H. D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
28	WP/577/2009	29-03-2012	MARVIN S. GONSALVES AND 3 ORS., Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
29	WP/2/2012	12/01/12	AUGUSTINO MASCARENHAS., Adv.: MR. A.D. BHOBE	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
30	WP/561/2011	19-03-2012	M/S R. S. SHETYE AND BROS.THROUGH ITS PARTNER MRS. KUNDA MADHUKAR SHETYE AND ANR., Adv.: SHRI. A. J. KENKRE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. PAVITHRAN A.V. FOR RESPONDENT.	S. C. DHARMADHIKARI AND U. V. BAKRE
31	WP/560/2011	19-03-2012	M/S BANDEKAR BROTHERS PVT. LTD.,THROUGH ITS AUTHORIZED OFFICER SHRI. MOHAN GAJLEKAR AND ANR., Adv.: SOMNATH B. KARPE	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

32	WP/587/2011	19-03-2012	M/S. D. B. BANDODKAR AND SONS PVT. LTD., REP. BY ITS SR. PUBLIC RELATION OFFICER SHRI. JAIRAM PARAB Adv.: MRS. KETAKI L. PEDNEKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
33	WP/328/2012	25-04-2012	SHRI. VINAY VISHWANATH GOVEKAR Adv.: SHIVAN DESAI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
34	WP/545/2011	19-03-2012	M/S SOCIEDADE TIMBLO IRMAOS LIMITADA REP. BY POA MR. FRANCISCO LUME PEREIRA Adv.: ADV. SHAMIBHYAVI RAO	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY and ORS. Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
35	WP/538/2011	19-03-2012	M/S LITHOFERRO Adv.: ADV. SHAMIBHYAVI RAO	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY and ORS. Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
36	WP/552/2011	19-03-2012	SHRI AJIT SARDESSAI Adv.: ADV. J. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY and OTHERS Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
37	WP/559/2011	19-03-2012	M/S MADACHEM BAT MINES PVT. LTD., THROUGH ITS AUTHORIZED OFFICER SHRI. MOHAN GAJLEKAR AND ANR., Adv.: SOMNATH B. KARPE	STATE OF GOA, THROUGH THE CHIEF SECRETARY and 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

38	WP/557/2009	29-03-2012	MARVIN S. GONSALVES AND 3 ORS., Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
39	WP/669/2010	15-02-2012	SHRI SHIVKUMAR PATIL Adv.: MR. MAHESH S. SONAK FOR PETITIONER.	STATE OF GOA THROUGH THE SECRETARY AND 5 ORS, Adv.: ADV PARAG WAGLE FOR R-6	S. C. DHARMADHIKARI AND U. V. BAKRE
40	WP/506/2009	29-03-2012	MARVIN S. GONSALVES AND 3 ORS., Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 20 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
41	WP/224/2005	07/08/12	SHRI SHLISTON FURTADO, COLVA GOA. Adv.: MRS. SHAMBHAVI RAO	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY, SALIGAO GOA, Adv.: MR. M. SALKAR, A.G.A. FOR R.2	F. M. REIS
42	WP/534/2011	19-03-2012	RAMACANTA V. S. VELINGKER Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
43	WP/597/2011	19-03-2012	MRS. VIRGINIA MARIA SIMOES ANR ANR., Adv.: MR. PARAG RAO	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
44	WP/531/2011	19-03-2012	MANJULA HIRALAL GOSALIA REP. BY HER CONSTITUTED ATTORNEY SHRI UDAY GOSALIA AND ANR., Adv.: MS. SHAMBHAVI RAO	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

45	WP/530/2011	19-03-2012	SHRI GANGADHAR NARSINGDAS AGRAWAL REP. BY CONSTITUED P.O.A MR. DEVIDAS S. KUDCHADKAR., Adv.: MS. SHAMBHAVI RAO	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
46	WP/540/2011	19-03-2012	M/S. COSME COSTA AND SONS, THROUGH ITS MANAGING PARTNER MR.CARMINHO COSTA AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
47	WP/603/2011	19-03-2012	RAVINDRA TULSIDAS DEULKAR Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
48	WP/696/2011	19-01-2012	SMT. PRAMILA RAVINDRA MARDOLKAR., Adv.: SANDESH D. PADIYAR	SMT. SUNILA SAPRA AND 4 ORS., Adv.: MR. J. GODINHO FOR RESP. 4 and 5.	F. M. REIS
49	WP/205/2012	15-03-2012	SHRI ORLANDO PAES Adv.: PARAG RAO	SHRI LOURDES C. A. PAES AND 2 ORS., Adv.:	F. M. REIS
50	WP/97/2012	22-03-2012	MR. ARAVIN GOMES PEREIRA., Adv.: MR. A. D. BHOBE	TOWN AND COUNTRY PLANNING BOARD THROUGH THE CHIEF TOWN PLANNER AND MEMBER SECRETARY AND 3 ORS., Adv.: GA GURU SHIRODKAR FOR R.NOS.1 and 3.	F. M. REIS

WP

51	WP/526/2011	19-03-2012	M/S. SESA GOA LIMITED THROUGH ITS AVP -MINING GOA, MR. SAURICK MAZUMDAR AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
52	WP/529/2011	19-03-2012	SMT. MAYA SHRIKRISHNA POKLE AND ORS., THROUGH P.O.A SHRI SHRIKRISHNA T. POKLE., Adv.: MS. SWATI KAMAT	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
53	WP/567/2011	19-03-2012	M/S. ROY ANTAO AND SANE ANTAO Adv.: MR. H. D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
54	WP/191/2004	16-03-2012	SHRI KISHOR T.NAIK SALGAONKAR AND ANR., Adv.: SHRI S.G. BHOBE	SHRI ASHOK T.NAIK SALGAONKAR AND ANR., Adv.: SHRI A.D. BHOBE	F. M. REIS
55	WP/48/2010	16-02-2012	MRS. PATRACIA ANNE COCHRANE THROUGH P.O.A. SHRIKANT V. GAONKAR Adv.:	THE REGISTRAR OF COMPANIES Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
56	WP/536/2011	19-03-2012	EMCO GOA PRIVATE LIMITED REP. BY ITS DULY CONSTITUTED ATTORNEY, MR. SUDHIR Y. WAKHALE AND ANR., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

57	WP/556/2011	19-03-2012	SHRI PRASAD V. KENI Adv.: YOGESH V. NADKARNI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
58	WP/532/2011	19-03-2012	MR. ERSHAD HUSSAIN KHAN AND OTHERS., Adv.: ADV. JITENDRA P.SUPEKAR	STATE OF GOA, THROUGH ITS CHIEF SECRETARY, BARDEZ GOA AND OTHERS, Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
59	WP/8/2012	14-03-2012	ROSA RODRIGUES E FERNANDES ALIAS ROSA PRUDENCIA ASSENCAO RODRIGUES AND 2 ORS., Adv.: MR. JOSEPH RODRICKS	THE FABRICA OF BENAULIM CHURCH REP. BY ITS PRESIDENT FR. ANDREW DIONISIO PEREIRA AND 6 ORS., Adv.:	F. M. REIS
60	WP/55/2012	15-03-2012	SHRI SHABBAR H. KHAN AND ANR., Adv.: MR. U. R. TIMBLE	MINESCAPE EARTHMOVERS PVT. LTD., REP. BY ITS MANAGING DIRECTOR SHRI DINAR TARCAR AND 8 ORS., Adv.:	F. M. REIS
61	WP/742/2011	02/03/12	SHANGRI-LA APTS. CO-OP HOUSG. SOC.LTD., REP. THROUGH ITS CHAIRPERSON MRS. LUIZA FERNANDES., Adv.: ANTHONY JOE D'SILVA	MR. JOHN RODRIGUES AND 4 ORS., Adv.: MR. VALMIKI MENEZES FOR RESP.1.	F. M. REIS
62	WP/624/2011	19-03-2012	SOCIEDADE DE FOMENTO INDUSTRIAL PRIVATE LIMITED, REP. BY ITS DIRECTOR, MR. FRANCISCO LUME PEREIRA., Adv.: MR. SHIVAN DESAI	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

63	WP/54/2002	26-03-2012	COMMUNIDADE OF CHICALIM Adv.:	STATE OF GOA and ORS. Adv.: MR. S.R. RIVONKAR, G.A. FOR R. 1 AND 3	S. C. DHARMADHIKARI AND U. V. BAKRE
64	WP/573/2011	19-03-2012	MR. PRAVIN KUMAR GOSALIA Adv.: MR. SUDIN USGAONKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
65	WP/172/2012	01/03/12	SHRI HARISHKUMAR SACHDEVA Adv.: A.R. KANTAK	SMT MADHAVI JAIN AND 2 ORS., Adv.:	F. M. REIS
66	WP/520/2011	19-03-2012	MR. HARISH MELWANI Adv.: AGNELO F DINIZ	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
67	WP/477/2003	30-04-2012	VILLAGE PANCHAYAT OF SANCOALE, CORTALIM-GOA. Adv.:	M/S ZUARI INDIAN OIL TANKING LTD., AND ANR., Adv.: SHRI G. SHIRODKAR FOR R-2	A. P. LAVANDE AND U. V. BAKRE
68	WP/504/2003	30-04-2012	VILLAGE PANCHAYAT OF SANCOALE, SANCOALE-GOA. Adv.: MR.S.S.KANTAK WITH	M/S ZUARI INDIAN OIL TANKING LTD., AND 2 ANR., Adv.: SHRI G. SHIRODKAR FOR R-2 and3	A. P. LAVANDE AND U. V. BAKRE
69	WP/178/2012	21-03-2012	SHRI DASHARATH POPAT NAIK GAONKAR Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
70	WP/599/2010	16-03-2012	SMT. JANAKI RAMA NAIK (DEC.) THROUGH LR'S Adv.: MR. VALMIKI MENEZES	SURESH RAGHUNATH MORAJKAR Adv.: MR. N.K. SAAWAIKAR FOR RESPONDENT.	F. M. REIS



WP

71	WP/41/2010	15-02-2012	DR. SILVESTRE NAZARE ALIAS SILVESTRE LUIS GONZAGA DA CONCEICAO NAZARE AND ANR., Adv.: MR. F. E. NORONHA	MRS. FELICIA NAZARETH AND 3 ORS., Adv.:	F. M. REIS
72	WP/465/2004	10/09/12	SHRI SAVIO JOAO MARIA DIAS, MARGAO GOA. Adv.: IN PERSON	THE STATE OF GOA REP.BY THE CHIEF SECRETARY and 3 OR Adv.: SHRI MENINO PEREIRA,R.2	S.A. BOBDE AND U. V. BAKRE
73	WP/52/2006	10/02/12	RAMESH SHANKAR KUVELKAR, PONDA, GOA. Adv.: MR. VALMIKI MENEZES	MR. RATNAKAR NAIK AND 3 ORS., Adv.: MR PRASHEEN LOTLIKAR FOR R.1 TO 3	F. M. REIS
74	WP/541/2011	19-03-2012	M/S. SESA RESOURCES LIMITED, THROUGH ITS GENERAL MANAGER-FINANCE, MR. S. SURESH AND ANR., Adv.: MR. D. LAVANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
75	WP/281/2012	12/04/12	MR. VIDESH VASUDEV NAIK Adv.: AGNELO F DINIZ	STATE OF GOA, BY THE SECRETARY (PANCHAYATS) GOVT. OF GOA, AND 2 ORS., Adv.: ADV. S. N. JOSHI FOR R.NO.3.	A. P. LAVANDE AND U. V. BAKRE
77	WP/571/2011	18-06-2012	SHRI. DEVANAND C. MHATO AND ANR., Adv.: MR. J. P. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
80	WP/276/2012	11/04/12	MR. NASIR JANMOHD LAKHANI Adv.: J.GODINHO	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE

WP

81	WP/615/2003	14-08-2012	SHRI LAURENTE MASCARENHAS, BETALBATIM, SALCETE-GOIA. Adv.: SHRI VALMIKI MENEZES	SHRI JOSE C.PEREIRA AND 9 ORS., Adv.: MR. V. A. LAWANDE FOR RES.1,2,6 TO 9	F. M. REIS
82	WP/292/2012	12/04/12	HINDUSTAN UNILEVER LIMITED Adv.: VIJAY A. PALEKAR	WORKMEN REP. BY THE PRESIDENT KAMGARANCHO EKVOTT UNION, AND ANR., Adv.:	F. M. REIS
83	WP/562/2011	29-03-2012	SHAKTI MINES PVT LTD. REP. BY ITS DIRECTOR MR. PRAVIN SHANTILAL GOSALIA AND ANR., Adv.: MR. Y. V. NADKARNI	UNION OF INDIA, THROUGH THE MINISTRY OF FINANCE AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
84	WP/190/2012	16-03-2012	M/S. SHREE GAJANAN DISTRIBUTORS, THROUGH ITS PROPRIETOR RAVINDRA CHANDAK Adv.: T. GEORGE JOHN	KARE HEALTH SPECIALITIES PVT. LTD., Adv.:	F. M. REIS
85	WP/256/2012	02/04/12	MR. HARESH MELWANI TRADING IN THE NAME and STYLE OF M/S H L NATHURMAL Adv.: AGNELO F DINIZ	THE DIRECTOR MINES AND GEOLOGY, GOVT. OF GOA AND ANR., Adv.: AGA PRACHI SAWANT FOR R.NOS. 1 TO 4.	A. P. LAVANDE AND U. V. BAKRE
86	WP/489/2011	12/01/12	MR. EUGENE EDWARD LOBO ALIAS EDDY LOBO Adv.: MR. S. VALES	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: GA MANISH SALKAR FOR R.NOS. 1 TO 3	F. M. REIS
87	WP/698/2011	16-04-2012	SHRI PRADIP KAKODKAR AND ANR., Adv.: IN PERSON	THE STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE

WP

88	WP/543/2011	19-03-2012	CHOWGULE AND COMPANY PRIVATE LIMITED THRO' ITS CONSTITUTED ATTORNEY MR. RAMA ALIAS RAMESH BILGUC Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
89	WP/367/2012	11/05/12	CALORINA MENDES Adv.: PRASHEEN LOTLIKAR	ANA MARIA FERNANDES (SINCE DEC.) THROUGH LEGAL HEIRS AND LR'S Adv.:	F. M. REIS
90	WP/487/2004	20-04-2012	SMT.ZEBILNA FERNANDES,PERNEM GOA AND ANR., Adv.: MR.S.S.KANTAK	STATE OF GOA THROUGH THE CHIEF SECRETARY and 5 ORS., Adv.: ADDL. GOVT. ADV. FOR R. 1,2,4, 5 AND 6	F. M. REIS
91	WP/557/2011	19-03-2012	SMT. GIRIJABAI KASHINATH SAWANT TALAULIKAR REP. BY CONSTITUTED ATTORNEY MR. SATYESH SHIRODKAR Adv.: J. P. SUPEKAR	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
92	WP/569/2011	19-03-2012	DAMODAR MANGALJI AND CO.LTD., AND ANR., Adv.: SHRI. A. J. KENKRE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
93	WP/201/2004	03/04/12	M/S MANGALA OFFSET AND 3 ORS., Adv.:	ECONOMIC DEVELOPMENT CORPORATION LTD.,PANAJI-GOA. Adv.: MR.M.S.SONAK /MR.D.PANGAM	A. P. LAVANDE AND U. V. BAKRE

WP

94	WP/321/2012	20-04-2012	SHRI GAJENDRA SINGH Adv.: P.P. SINGH	THE MANAGING DIRECTOR, THE GOA TOURISM DEVELOPMENT CORPORATION LTD., Adv.: ADV. SHIVAN DESAI FOR R.NO.1.	A. P. LAVANDE AND U. V. BAKRE
95	WP/286/2005	27-04-2012	FAR PAVILIONS TOURS AND TRAVELS PVT. LTD. Adv.: SHRI. MAHESH SONAK	TUI NORDIC HOLDING AB ALSO KNOWN AS TUI NORDIC AB AND ANR. Adv.: SHRI A.D. BHOBE, FOR R.2/CAVEATOR	F. M. REIS
96	WP/413/2009	20-04-2012	MARY PEREIRA AND 6 ORS., Adv.: MR. VIVEK RODRIGUES	ANANT MAHADEV VENGURLEKAR ALIAS BABI VENGURLEKAR (DECEASED) THROUGH LR'S Adv.: SHRI SATISH PARULEKAR FOR RESP. 3 and 4.	F. M. REIS
97	WP/426/2005	15-06-2012	MR. CARLOS F. J. FERNANDES, SSALIGAO GOA. Adv.: SHRI NITIN SARDESSAI	MR. RAMCHANDRA A. SARMALKAR(DEC.) AND ORS., Adv.: MR. ASHWIN D. BHOBE, ADVOCATE FOR RESPONDENT NO.	F. M. REIS
98	WP/338/2012	04/05/12	SHRI KUSHNOBA BABANI PARAB AND 16 ORS., Adv.: T. GEORGE JOHN	SHRI SUKHAJI HARI PARAB (DEC.) THROUGH LR'S Adv.:	F. M. REIS
99	WP/468/2011	19-04-2012	H.H. SHRIMAT SATCHIDANAND SARASWATI SWAMIJI OF KAVLE MATH SINCE DECEASED THROUGH HIS SUCCESSOR., Adv.: MR. K. NOORANI	GOVIND DATTA BAKHALE (SINCE DECEASED) THROUGH LR'S Adv.: ADV. MAHESH SONAK FOR R.NO.1(3)	F. M. REIS
100	WP/771/2011	19-04-2012	MR. RANJIT SATARDEKAR Adv.: IN PERSON	SHRI SHAIKH VAHIDULLA AND 10 ORS., Adv.:	F. M. REIS

WP

101	WP/760/2011	25-04-2012	CHOWGULE AND COMPANY PVT. LTD., THRO' ITS P.O.A , MR. RAMA ALIAS RAMESH BILGUCHE AND ANR., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE SECRETARY (REVENUE), AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
102	WP/289/2012	07/05/12	MR. RAMCHANDRA VOLVOIKAR Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
103	WP/361/2012	10/05/12	MR. PETER RAYMOND GONSALVES AND 4 ORS., Adv.: NIGEL DA COSTA FRIAS	MRS. VERONICA D'MELLO Adv.:	F. M. REIS
104	WP/602/2006	13-06-2012	MRS. KASHIBAI VENETESH SHIRODKAR AND 2 ORS. Adv.: NITIN SARDESSAI	MRS. VASANT S. CHODANKAR Adv.: MR. S. SAMANT	F. M. REIS
105	WP/303/2012	26-04-2012	SHRI GURUDAS NAIK Adv.: HRUDAYNATH SHIRODKAR	COMMUNIDADE OF SAVOI VEREM THROUGH ITS ATTORNEY SHRI MOHANDAS P. SAWAIKAR Adv.:	F. M. REIS
106	WP/775/2011	09/04/12	SHRI. GABRIEL COUTHINO (DEC.) AND ORS., Adv.: GURU SHIRODKAR	SMT. MARIA ALDA FERNANDES Adv.:	F. M. REIS
107	WP/316/2012	26-04-2012	MOHAN ARJUN VARGAONKAR Adv.: KETAKI L. PEDNEKAR	THE STATE OF GOA AND OTHERS. Adv.:	A. P. LAVANDE AND U. V. BAKRE
108	WP/772/2011	19-04-2012	MR. RANJIT SATARDEKAR Adv.: IN PERSON	MRS. RUCMINI RAGHUNATH NARVEKAR AND 9 ORS., Adv.:	F. M. REIS
109	WP/254/2012	02/04/12	MR. SHABBAR KHAN and 5 ORS., REP. BY POA SHRI SHADIQ SHAIKH Adv.: N. PIMENTA	THE SENIOR GEOLOGIST, GOVT. OF GOA AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE

WP

110	WP/363/2007	09/05/12	MR. ADRIAN KEVIN DUGGAN PRESENTLY LODGED IN JAIL AGUADA Adv.: MS. CAROLINE COLLASSO	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA	A. P. LAVANDE AND U. V. BAKRE
113	WP/657/2011	29-03-2012	MARVIN S. GONSALVES AND 2 ORS., Adv.: FONSECA CLAYTON ANTHONY	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 11 ORS., Adv.: ADV. RAUNAQ RAO FOR THE R.NO.7.	S. C. DHARMADHIKARI AND U. V. BAKRE
114	WP/299/2012	10/05/12	MR. FRANCIS X. RODRIGUES AND ANR., Adv.: BHUPESH DESSAI	MRS. ANA MARIA BARRETO AND ANR., Adv.:	F. M. REIS
115	WP/410/2012	09/08/12	SCOOP INDUSTRIES PVT. LTD THROUGH ITS AUTHORIZED DIRECTOR MR. SANJEEV NAIK Adv.: PREETAM TALAULIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.: ADV. S. N. JOSHI FOR R.NO.4.	A. P. LAVANDE AND U. V. BAKRE
116	WP/259/2012	18-06-2012	M/S. MARPOL PVT. LTD., REP. BY ITS EXECUTIVE CHAIRMAN AND M.D DR. VISHVANATH PANANDIKER Adv.: MR. D. D. ZAVERI	REGISTRAR OF COMPANIES AND 28 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
117	WP/174/2012	02/05/12	SMT. SUMATI XENCO MALO ALIAS SHARAD HARI SHETYE (SINCE DECEASED) THROUGH LR'S Adv.: VALMIKI MENEZES	THE PATRIARCATE OF INDIAS ORIENTAIS THRO' ITS ATTORNEY REV. FR. VICTOR C. RODRIGUES AND 5 ORS., Adv.:	F. M. REIS
118	WP/486/2004	20-04-2012	SMT.QUEROBINO D'SOUZA,PERNEM-GOA. Adv.: MR.S.S.KANTAK	STATE OF GOA THROUGH THE CHIEF SECRETARY and 5 ORS. Adv.: ADDL. GOVT. ADV. FOR R. 1,2,4, 5 AND 6	F. M. REIS

WP

119	WP/296/2012	26-04-2012	MR. VINESH V. GAONKAR Adv.: PREMA MATKAR	GOA UNIVERSITY, REP. BY THE CONTROLLER OF EXAMINATION AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
120	WP/304/2012	18-04-2012	SHRI ANTONIO G. BRAGANZA THROUGH MRS. ALDILA BRAGANZA, P.O.A., Adv.: MS.SMITA S. GAWAS	STATE OF GOA THROUGH THE SECRETARY AND 12 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
121	WP/318/2012	23-04-2012	THE SARASWAT CO-OPERATIVE BANK LTD., THROUGH ITS AUTHORIZED OFFICER RUPESH KUKALEKAR Adv.: ADV. VIRAJ TIMBLE	SHRI VASSUDEV SUBRAJ NAIK KHAVANTE AND 3 ORS., Adv.:	F. M. REIS
122	WP/326/2011	26-03-2012	MR. MODHU GOPINATH NAIK Adv.: MR. MAHESH AMONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
123	WP/134/2012	10/05/12	SARVESH D. NAIK AND ANR., Adv.: J. ABREU LOBO	SHITAL S. AROLKAR AND 3 ORS., Adv.: MR. P. LOTLIKAR, FOR R-1	F. M. REIS
124	WP/280/2012	12/04/12	SANDEEP DATTARAM SALGAONKAR Adv.: BRIJESH SARDESSAI	STATE OF GOA, THROUGH THE CHIEF SECRETARY, AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
125	WP/354/2012	09/05/12	CHOWGULE EDUCATION SOCIETY, REP. BY ITS DULY CONSTITUTED ATTORNEY, DR. R. V. GAONKAR AND ANR., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE SECRETARY (EDUCATION) AND 2 ORS., Adv.: ADV. J. P. MULGAONKAR FOR R.NO.3.	A. P. LAVANDE AND U. V. BAKRE
126	WP/397/2012	12/06/12	SHRI ROHIDAS SAGUN PILGAONKAR Adv.: VALLABH D. PANGAM	MRS. ROSA MARIA RODRIGUES (SINCE DECEASED) THROUGH LR'S Adv.:	F. M. REIS

WP

127	WP/312/2012	30-04-2012	SHRI FRANCISCO COLACO Adv.: SHIVAN DESSAI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE
128	WP/398/2005	11/06/12	SHRI PRADIP P. BHONSLE, BETIM GOA Adv.: MRS. A. AGNI	SHRI PANDURANG A. SHIRGAONKAR, BETIM GOA Adv.: MR. RANJIT D. SATARDEKAR ADVOCATE FOR RESPONDENT.	F. M. REIS
129	WP/290/2004	04/04/12	AIRPORTS KAMGAR UNION,MUMBAI-400 099. Adv.: SHRI VALMIKI MENEZES	UNION OF INDIA THROUGH THE SECRETARY and 2 ORS., Adv.: SHRI SHIVAN DESAI	F. M. REIS
130	WP/590/2006	30-04-2012	GOA UNIVERISITY TEACHERS ASSOCIATION(GUTA) THROUGH ITS CHAIRMAN SHRI BUQUI D. DESAI AND 12 ORS., Adv.: MR. H.D. NAIK	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 10 ORS., Adv.: MR. M.S.SONAK FOR R-10	A. P. LAVANDE AND U. V. BAKRE
131	WP/324/2012	02/05/12	DR. WILLIAM BRITTO Adv.: S. R. RIVANKAR	THE DY. COMMISSIONER OF INCOME TAX AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
132	WP/346/2004	16-03-2012	MR. ANTHONY V. GRACIAS AND 4 ORS., Adv.: SHRI VALMIKI MENEZES	MR. SHAMBU V. RAIKAR AND 5 ORS., Adv.: MS.SHREYA NAIK FOR RESPS.	F. M. REIS
133	WP/298/2012	18-04-2012	M/S SELVEL PUBLICITY AND CONSULTANTS PVT. LTD., THROUGH ITS BRANCH MANAGER SHRI RAMESH S. NAIK Adv.: MAHESH AMONKAR	MS. SUFALA S. NAIK Adv.:	F. M. REIS
134	WP/175/2012	16-04-2012	MR. SHUKLAL N. DATYE Adv.: SARVESH KAMAT MALYEKER	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: AG WITH AGA P. SAWANT FOR R.NOS.1 and 3.	A. P. LAVANDE AND U. V. BAKRE



WP

135	WP/441/2005	07/08/12	BANK OF MAHARASHTRA, REP. BY ITS AUTHORISED OFFICER SHRI S.N. CHIDAMBARA, PANAJI GOA Adv.: SHRI M. S. SONAK	SMT. RASHMILA R. BANDODKAR AND ANR., Adv.: MR. N. N. SARDESSAI ADVOCATE FOR RESPONDENT NO. 1.	F. M. REIS
136	WP/440/2005	07/08/12	BANK OF MAHARASHTRA, REP. BY ITS AUTHORISED OFFICER SHRI S.N. CHIDAMBARA, PANAJI GOA Adv.: SHRI M. S. SONAK	SMT. SANDHYA DIGAMBAR BANDODKAR AND ANR., Adv.: MR. N. N. SARDESSAI ADVOCATE FOR RESPONDENT NO. 1.	F. M. REIS
137	WP/339/2012	07/05/12	SMT. VERODIANA D'SOUZA Adv.: RYAN DA PIEDADE MENEZES	STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
138	WP/6/2012	14-03-2012	THE SENIOR SECTION ENGINEER Adv.: MR. A. D. BHOBE	MR. EARLLYN D'SOUZA AND 3 ORS., Adv.:	F. M. REIS
139	WP/240/2004	26-04-2012	GURUDAS GAONKAR AND 34 ORS., Adv.: SHRI M.S. SONAK	GOA HANDICRAFTS RURAL and SCALE IND.DEV.CORP.LTD., Adv.: MR.M.S.BANDODKAR	A. P. LAVANDE AND U. V. BAKRE
140	WP/528/2011	19-03-2012	GEETABALA MANOHAR NAIK PARULEKAR THROUGH P.O.A SHRI. UMESH BHAKTA., Adv.: MS. SWATI KAMAT	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
141	WP/568/2011	19-03-2012	BABAL SAVLO NAIK TARI,SINCE DECEASED THROUGH HIS LEGAL REP. EKNATH BABAL NAIK TARI., Adv.: MR. H.D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

142	WP/155/2007	08/02/12	DR. RUI TITO VAS (DEC) THROUGH LR'S AND 2 ORS Adv.: MR. AGNELO F. DINIZ	SMT. MOHINI SHYAMSUNDOR CHARI AND 61 ORS. Adv.: MR. R.G. RAMANI FOR R. 1,2,5 TO 9, 11 TO 15,17,18,	F. M. REIS
143	WP/295/2012	09/05/12	MR. WESLEY FRANCISCO D'SOUZA THROUGH ITS ATTORNEY MS. VANESSA D'SOUZA Adv.: J. ABREU LOBO	MRS SONALI COSTA FRIAS Adv.: ADV. J. VAZ.	F. M. REIS
144	WP/220/2012	03/05/12	SMT. VILASI ALIAS ULASHE CHANDRU GOMES ALIAS MAMATA M. VADYENKAR AND 8 ORS., Adv.: D.J. PANGAM	SMT. SARA CECILIA GRACIAS E BRAGANZA, AND 17 ORS., Adv.: AGA K. NOORANI FOR R.NOS.15 and 16.	F. M. REIS
145	WP/550/2011	19-03-2012	M/S SOCIADADE TIMBLO IRMAOS LIMITADA AND ANR Adv.: ADV. R.G. RAMANI	STATE OF GOA and TWO OTHERS Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
146	WP/140/2012	07/05/12	SHRI RAMESH FONDU BORKAR Adv.: PARIKSHIT SAWANT	SHRI GOVINDNATH DEVALAYA THROUGH ITS PRESIDENT OF MANAGING COMMITTEE, SHRI DEEPAK TIRU NAIK Adv.:	F. M. REIS
147	WP/5/2012	04/04/12	PONDA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER., Adv.: SANDESH D. PADIYAR	SHRI. KAZI M. SHARIF AND ANR., Adv.:	F. M. REIS
148	WP/566/2011	19-03-2012	M/S N. M. ABDUL KARIM REP. BY M/S TIMBLO MINERALS PRIVATE LIMITED THROUGH ITS DIRECTOR., Adv.: MR. H. D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

149	WP/280/2005	01/08/12	SMT.SEROLINA D'COSTA AND 4 ORS., Adv.: SHRI VLEDSON BRAGANZA	MR.ANTONIO JOSE RODRIGUES AND 13 ORS., Adv.:	F. M. REIS
150	WP/248/2004	27-04-2012	SHRI K.K. JOHN,MARGAO-GOA. Adv.: MR.N.PURUSHAN	STATE OF GOA AND 3 ORS., Adv.: AGA FOR R. 1 AND 2	F. M. REIS
151	WP/119/2012	07/05/12	M/S. CHOWGULE AND COMPANY PRIVATE LIMITED REP. BY MR. RAMA ALIAS RAMESH BHIMA BILGUCHE., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND ANR., Adv.: GA S. VAHIDULLA FOR R.NOS. 1 and 2.	A. P. LAVANDE AND U. V. BAKRE
152	WP/351/2012	02/05/12	MR. FRANCISCO D'COSTA Adv.: RAJNEESH NAIK	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 3 ORS, Adv.:	A. P. LAVANDE AND U. V. BAKRE
153	WP/213/2012	04/04/12	MANUELITA D'COSTA AND 3 ORS., Adv.: NIGEL DA COSTA FRIAS	THE ADDITIONAL DIRECTOR OF PANCHAYATS -I, AND 16 ORS., Adv.: AGA SHASHANK S. NARVEKAR FOR R.NO.1.	F. M. REIS
154	WP/464/2004	11/04/12	SMT. MANISHA M.GAD AND ANR., Adv.: MS. TRUPTI M.RANE	STATE OF GOA THROUGH CHIEF SECRETARY and ANR., Adv.: SHRI GURU SHIRODKAR ADDL. G.A. FOR R.1	A. P. LAVANDE AND U. V. BAKRE
155	WP/141/2005	29-02-2012	MR.S.C.KUVELKAR AND 8 ORS., Adv.: MS.SHREYA S.NAIK	ECONOMIC DEVELOPMENT CORPORATION LTD., Adv.: SHRI MAHESH SONAK	S. C. DHARMADHIKARI AND U. V. BAKRE
156	WP/57/2012	11/04/12	SHRI ARJUN PARSEKAR., Adv.: KAPIL D. KERKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: GA MANISH SALKAR FOR R.NO. 1.	A. P. LAVANDE AND U. V. BAKRE

WP

157	WP/139/2012	25-04-2012	SHRI. SHABI BABURAO KANOLKAR Adv.: MR. J. P. MULGAONKAR	SHRI. ANTHONY PHILIP PEREIRA Adv.:	F. M. REIS
158	WP/143/2012	25-04-2012	STATE OF GOA THROUGH ITS CHIEF SECRETARY Adv.: SUSAN LINHARES	SHRI RAVINDRA KENKRE (SINCE DECEASED) THROUGH LR'S SHARMILA R. KENKRE Adv.:	F. M. REIS
159	WP/189/2011	03/05/12	MISS DR. KALPANA VASANT KAMAT Adv.:	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
160	WP/535/2011	19-03-2012	SHRI VIJAY VISHWASRAO CHOWGULE AND 5 ORS., REP. BY P.O.A RAMESH R. BILGUCHE Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
161	WP/90/2005	20-04-2012	MR. AJIT J.POROB,POMBURGA,BARDEZ GOA. Adv.: MS. RAKHI CHODANKAR	MRS. LAVINA J.B.MACHADO AND ANR., Adv.: SHRI JOSEPH S. VAZ	F. M. REIS
162	WP/125/2012	27-03-2012	MRS. ANA ALEXANDRINA GONSALVES Adv.: ROHIT BRAS DE SA	MR. DURGANAND R. SAWARDEKAR and 7 ORS., Adv.: ADV. P. A. KAMAT FOR R NO.1.	F. M. REIS
163	WP/399/2011	26-04-2012	MRS. ANA ROSALINA RODRIGUES THROUGH ATTORNEY MR. GEORGE FERNANDES AND 9 ORS., Adv.: MR. VALMIKI MENEZES	MRS. GIRGOLINA ESLINDA DIAS AND ANR., Adv.: ADV. J. P. MULGAONKAR FOR R.NOS.1 and 2.	F. M. REIS
164	WP/601/2011	19-03-2012	M/S. RAJARAM BANDEKAR (SIRIGAO) MINES PVT. LTD., REP. BY ITS G.M. MR. FELIX FERNANDES AND ANR., Adv.: AGNELO F DINIZ	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

165	WP/113/2005	10/04/12	MR. MENINO FERNANDES AND ANR. Adv.: GAURISH AGNI	ADDITIONAL DIRECTOR OF PANCHAYATS AND ORS. Adv.: MR. A. KAMAT FOR R.2 and 3	A. P. LAVANDE AND U. V. BAKRE
166	WP/489/2009	08/02/12	GAJANAN K. USKAIKAR Adv.: MR. V. A. LAWANDE	PUNDALIK USKAIKAR Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	F. M. REIS
167	WP/264/2010	15-03-2012	SHRI. NANUS AGNELO ATANASIO FERNANDES Adv.: MR. J. A. LOBO	STATE OF GOA, THROUGH THE CHIEF SECRETARY Adv.: ADV. SUDESH USGAONKAR FOR RES. 5	S. C. DHARMADHIKARI AND U. V. BAKRE
168	WP/191/2008	15-06-2012	MRS. ANITA L. D'SILVA AND 3 ORS., Adv.: MR. NIGEL DA COSTA FRIAS	SHRI. HERCULANO ERNESTO LACERDA AND ANR., Adv.: MR. ARUN BRAS DE SA FOR R-1 and 2	F. M. REIS
169	WP/842/2010	13-06-2012	MR. DOMINGOS BARRETTO Adv.: MR. S. Y. THALY	STATE OF GOA THROUGH SECRETARY (REVENUE) AND 3 ORS., Adv.: MR. S.D. PADIYAR FOR R. 3	A. P. LAVANDE AND U. V. BAKRE
170	WP/659/2003	20-04-2012	SHRI SEBASTIAO F.XAVIER DIAS, MANDUR-GOA. Adv.: SHRI S.D. PADIYAR	SHRI JOSE C.GRACIAS ALIAS JOAO C.GRACIAS and ANR., Adv.: MR. E.O. MENDES FOR R. 1	F. M. REIS
171	WP/333/2009	09/03/12	SHRI. PREMANAND GAJANAN NAIK AND 2 ORS., Adv.: MR. DEEP SHIRODKAR	SHRI. AGOSTINHO JOAQUIM FRANCISCO AND 9 ORS., Adv.:	F. M. REIS
172	WP/73/2008	01/02/12	MR. AGOSTINHO JOAQUIM FRANCISCO NORONHA AND 11 ORS., Adv.: MR. MAHESH SONAK	SHRI. PRABHAKAR GAJANAN NAIK AND 4 ORS., Adv.: MR. N.N.SARDESSAI FOR RESP NO.3	F. M. REIS

WP

173	WP/21/2006	22-08-2012	M/S TETRA QUEENS DISTILLERIES AND BREWERIES(P)LTD. MOLLEM GOA. Adv.: MR. SHIVAN DESAI	CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR STATE	A. P. LAVANDE AND U. V. BAKRE
174	WP/31/2005	20-04-2012	SHRI SAULO Y.VIRONDKER AND ANR., Adv.:	MRS.PHYLLIS RODRIGUES AND 7 ORS., Adv.: MRS. SHAMBHAVI RAO FOR R. 1 TO 6 and 8	F. M. REIS
176	WP/257/2004	06/01/12	MRS. I.P. RODRIGUES,PANAJI-GOA. Adv.: MRS. SHAMBHAVI RAO	PANAJI PLANNING and DEVELOPMENT AUTHORITY and 3 ORS., Adv.: MR.MAHESH SONAK WITH MR.D	F. M. REIS
177	WP/201/2005	13-08-2012	SHRI RAUL PO AND ANR., Adv.: SHRI SAMIR TALEIGAONKAR	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY,SALIGAO GOA Adv.: AG WITH MS. R. CHODANKAR, AGA	F. M. REIS
178	WP/261/2005	31-07-2012	SHRI WALSON THOMAS, THE WORKMAN REPR. THROUGH ITS PRESIDENT SHRI ROHIDAS NAIK Adv.: MR. VALMIKI MENEZES	M/S. M.R.F. LIMITED AND 3 ORS. Adv.: MR. G. K. SARDESSAI FOR R-1	F. M. REIS
179	WP/249/2004	27-08-2012	ATLANTIC SPINNING AND WEAVING MILLS LTD., Adv.: MR. M.S. SONAK	THE GOVT.OF GOA REP.THROUGH LABOUR SECRETARY and ANR Adv.: SHRI M.S. JOSHI, GA	F. M. REIS
181	WP/410/2003	02/04/12	CONFRARIA DO ANJO CUSTODIO DE IGREJA DA SANVORDEM Adv.: SHRI M.S. SONAK	ARCHBISHOP RAUL NICOLAU GONSALVES AND ORS., Adv.: MR.S.KARPE WITH	F. M. REIS
182	WP/379/2004	17-02-2012	M/S SOCIEDADE DE FOMENTO INDUSTRIAL PVT.LTD., Adv.: SHRI SUDESH USGAONKAR	SHRI S.A. DESHPRABHU AND 2 ORS., Adv.: SHRI M.S. SONAK, R.3	F. M. REIS

WP

183	WP/568/2009	07/05/12	SHRI ANKUSH NARAYAN KAMBLI AND 28 ORS. Adv.: MR. J.P. SUPEKAR	STATE OF GOA AND ANR. Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
184	WP/510/2009	07/05/12	SHRI. MADAN MALJI KAMBLI AND 11 ORS., Adv.: MR. JITENDRA P. SUPEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MR. A. KAMAT, A.G.A. FOR R. 1 AND 2	S. C. DHARMADHIKARI AND U. V. BAKRE
185	WP/641/2009	07/05/12	M/S. A. H. JAFFAR AND SONS AND 2 ORS., Adv.: MS. A. A. RAZAQ	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
186	WP/135/2010	07/05/12	SITA RAMA SATELKAR and ORS Adv.: NIGEL D'COSTA	THE STATE OF GOA Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
187	WP/371/2002	20-07-2012	M/S.J.L.BAPTISTA,RAIA,SALCETE-GOA. Adv.: MR.C.MASCARENHAS	STATE OF GOA Adv.: MS. G. BHONSULE, AGA FOR THE STATE	F. M. REIS
192	WP/216/2005	14-08-2012	BANK OF BARODA THROUGH ITS CHIEF MANAGER DINESH PRABHU KELUSKAR Adv.: MR. JOSEPH VAZ	M/S AARNAV EXPORTS PVT. LTD AND 4 ORS. Adv.:	F. M. REIS
194	WP/243/2012	14-12-2012	AGENCIA REAL TRADING AND MARKETING PVT. LTD., REP. BY ITS DIRECTOR MR. RAJESH GAJANAN SHIRODKAR Adv.: V. KORGAONKAR	MR. RAMCHANDRA B. BHATKAR AND ANR., Adv.:	F. M. REIS
195	WP/170/2010	30-11-2012	DR. ENA MARIA CARVALHO E ABREU ALSO KNOWN AS MARIA ENA CARVALHO E ABREAU Adv.: J.J MULGAONKAR	MR. FILANDRO ALIAS VINCENT FERNANDES Adv.: ADV. D. VERNEKAR FOR R-1	F. M. REIS

WP

196	WP/608/2011	25-07-2012	SHRI WALTER LOBO, Adv.: MR. PARIKSHIT SAWANT	STATE OF GOA, THROUGH ITS CHIEF SECRETARY and ANR. Adv.: ADV. N. SARDESSAI FOR R.NOS. 5,7 and 6.	A. P. LAVANDE AND U. V. BAKRE
197	WP/147/2007	16-10-2012	SMT. SHEFALI SHARADCHANDRA PRABHU DESSAI THROUGH POWER OF ATTORNEY MANDAR R. PRABHU DESSAI AND 2 OR Adv.: MR. S. D. PADIYAR	SMT. SACHITABAI SADANAND PRABHU DESSAI Adv.: MS. A.A. AGNI FOR RESP	F. M. REIS
198	WP/75/2012	14-02-2012	SMT KUNDA RAGHUVIR GHARSE THROUGH HER CONSTITUTED ATTORNEY MR. MAHABALESHWAR R. HEGDE Adv.: H.D. NAIK WITH K, NOORANI	STATE OF GOA AND ORS., Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
199	WP/88/2012	25-01-2012	SHRI SURYAKANT SHIVA NAIK AND ANR., Adv.: KHOT UMESH DIVAKAR	M/S. ASIATIC ESTATE DEVELOPERS PVT. LTD., THROUGH ITS MANAGING DIRECTOR., Adv.:	F. M. REIS
200	WP/820/2011	17-02-2012	SMT. MARIA ROCHA GOMES AND 11 ORS., Adv.: MR. M. P. ALMEIDA	SHRI. XAVIER TOME GOMES AND 24 ORS., Adv.:	F. M. REIS
201	WP/464/2012	06/09/12	MR. IBRAHIM BANDUCDA Adv.: AGHA IFTIKHAR	MARGAO MUNICIPAL COUNCIL MARGAO, THROUGH ITS CHIEF OFFICER Adv.:	F. M. REIS
202	WP/646/2012	18-09-2012	M/S AMRAVATI CATERERS A PROPRIETARY CONCERN REP. BY ITS PROPRIETOR SHRI SANT KUMAR OJHA Adv.: VIJAY A. PALEKAR	THE REGIONAL PROVIDENT FUND COMMISSIONER-I and 2 ORS., Adv.:	F. M. REIS



WP

203	WP/421/2012	23-08-2012	MR. RALITO VICTOR PEREIRA VAZ AND ANR., Adv.: JOSEPH VAZ	MR. MICHEAL COUTINHO Adv.: ADV. ZELLER DESOUZA.	F. M. REIS
204	WP/492/2003	01/10/12	MISS SUDHA SHAMRAO PARAB, PERNEM-GOA. Adv.: SHRI V. MENEZES	ANANT V. DHARGALKAR AND 3 ORS., Adv.: SHRI R.G. RAMANI, R-2	F. M. REIS
205	WP/220/2002	05/09/12	SHRI GOKULDAS KUMBHARJUVEKAR Adv.: MR. G. TELES	THE CHIEF SECRETARY, STATE OF GOA and ANR. Adv.: SHRI G. SHIRODKAR, AGA R 1 AND 2	A. P. LAVANDE AND U. V. BAKRE
206	WP/484/2005	03/09/12	SHRI RAUL PRAZERES, CARANZALEM GOA. Adv.: MR. SUDESH USGAONKAR WITH SAKHARAY NAIK	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. G. SHIRODKAR, AGA FOR R. 1 AND 2	F. M. REIS
208	WP/260/2012	19-07-2012	SHRI BABU ALIAS GOPAL DHARMA PEDNEKAR (SINCE DEC.) THROUGH LR'S Adv.: A.R. KANTAK	SMT. VANITA NAIQUE AND ANR., Adv.: ADV. SUDIN M. S. USGAOKAR FOR R.NO.1.	F. M. REIS
209	WP/212/2012	26-03-2012	MS. LAVITA FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
210	WP/301/2012	03/05/12	INSTA EFFECTS, AND ANR., Adv.: SMITA S. GAWAS	UJWALA ADVERTISING AND MARKETING PVT. LTD., Adv.: ADV. SUDESH USGAONKAR.	F. M. REIS
211	WP/294/2012	17-04-2012	SMT. SHARAIU MANOHAR SINAI, REP. BY THEIR POA MR. JEETENDRA G. BORKAR Adv.: SARVESH DINKER KAMAT MALYEKER	REVISION AUTHORITY (CENTRAL GOVERNMENT), AND ANR., Adv.:	F. M. REIS

WP

212	WP/192/2012	30-04-2012	MR. GANSHYAM CRISNA KENI Adv.: SARVESH KAMAT	REVISION AUTHORITY (CENTRAL GOVT.) GOVT. OF INDIA AND ANOTHER Adv.:	F. M. REIS
213	WP/26/2012	25-01-2012	SMT. ANITA SENA FERNANDES E COUTINHO Adv.: MR. P. S. LOTLIKAR	STATE OF GOA THROUGH THE SECRETARY (HEALTH) AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
214	WP/193/2012	30-04-2012	MR. GANSHYAM CRISNA KENI Adv.: SARVESH KAMAT	REVISION AUTHORITY (CENTRAL GOVT.) GOVT OF INDIA AND ANOTHER Adv.:	F. M. REIS
215	WP/52/2012	09/02/12	SHRI NAMDEV BABUSO CHODANKAR., Adv.: MR. PRASHANT VENGURLEKAR	MS. TELMA DE SOUA GONSALVES., Adv.:	F. M. REIS
216	WP/334/2012	28-09-2012	MR. RUI FERNANDES Adv.: PRAVIN N. FALDESSAI	SHANGRI-LA APARTMENTS CO- OPERATIVE HOUSING SOCIETY LTD., AND ANR., Adv.: ADV. J. ABREU LOBO	F. M. REIS
217	WP/37/2012	25-01-2012	DR, REKHA S. PAI DHUGAL @ DR. REKHA RAMESH KAMAT TARCAR., Adv.: MR. P. P.SINGH	THE GOA STATE CO-OP. BANK LIMITED AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
218	WP/107/2012	02/02/12	MR. FRANCIS XAVIER LOBO Adv.: J.P. MULGAONKAR	1 MRS RAQUELA DE CRUZ E LOBO Adv.:	F. M. REIS
219	WP/500/2012	28-09-2012	MR. ANTHONY DENNIS, THROUGH ATTORNEY MS. GAIL DENNIS Adv.: PRAVIN N. FALDESSAI	THE SHANGRI-LA APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD., AND ANR., Adv.: ADV. MR. J. ABREU LOBO R.NO. - 1	F. M. REIS

WP

220	WP/126/2012	16-02-2012	SMT. QUETERIA MARIA PEREIRA DE SA ALIAS ROSA MARIA D'SA THROUGH ATTORNEY SHRI NORBERTO VE D'COSTA., Adv.: ROHIT BRAS DE SA	GOVERNMENT OF GOA REP. BY ITS CHIEF SECRETARY AND 9 ORS., Adv.:	F. M. REIS
221	WP/552/2012	28-09-2012	MRS. LUISA D'SOUZA Adv.: RYAN DA PIEDADE MENEZES	SHANGRI-LA APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD., AND ANR., Adv.: ADV. MR. J. ABREU LOBO R.NO. - 1	F. M. REIS
222	WP/69/2012	14-02-2012	M/S R.S. SHETYE AND BROS., REP. BY ITS PARTNER SHRI, VIJAY G, SHETYE Adv.: ADV. H.D. NAIK WITH K. NOORANI	STATE OF GOA AND ORS Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
223	WP/76/2012	14-02-2012	ALEIXO MANUEL C P DA COSTA Adv.: H.D. NAIK WITH K. NOORANI	STATE OF GOA AND ORS., Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
224	WP/553/2012	28-09-2012	MR. JOHN B. RODRIGUES THROUGH HIS TRUE AND LAWFUL ATTORNEY PAULINA RODRIGUES AND ANR., Adv.: RYAN DA PIEDADE MENEZES	SHANGRI-LA APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD., AND ANR., Adv.: ADV. MR. J. ABREU LOBO R. NO. - 1	F. M. REIS
225	WP/61/2012	14-02-2012	M/S. SESA RESOURCES LIMITED THROUGH ITS DY. CHIEF OPERATING OFFICER MR. SAUVICK MAZUMDAR AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVT. OF GOA, SECRETARIAT, PORVORIM-GOA AND 3 ORS., Adv.: AG WITH MS. N.KHOLKAR, AGA FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

226	WP/158/2012	19-03-2012	SHRI KRISHNANATH CHODANKAR Adv.: JOAQUIM GODINHO	THE MAMLATDAR AND HEAD OF TALUKA REVENUE OFFICE, AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
227	WP/98/2012	21-03-2012	DR. GENEVE DE SA., Adv.: KAPIL D. KERKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO.8.	S. C. DHARMADHIKARI AND U. V. BAKRE
228	WP/302/2012	27-04-2012	SMT. ROSALINA C. E. QUADROS (EXP.) REP. BY DOMINGOS A. M. COUTINHO E QURADROS Adv.: C.A. COUTINHO AND ADV. S. REDKAR	MR. REMIGIO QUADROS (EXPIRED) THROUGH LR'S Adv.:	F. M. REIS
229	WP/246/2012	11/04/12	SHRI RAVINDRA TUKARAM GAONKAR AND ANR., Adv.: PREETAM TALAULIKAR	SHRI TULSHIDAS VASSUDEO GAVDE, (DEC.) THROUGH LR'S AND 5 ORS., Adv.:	F. M. REIS
230	WP/326/2012	11/05/12	BRUNO NORONHA AND 7 ORS., Adv.: RAUNAQ RAO	MICHAEL TONY FERNS Adv.: ADV. GAUSHI AGNI.	F. M. REIS
231	WP/181/2012	19-03-2012	CHOWGULE AND COMPANY PVT. LTD., REP BY ATTORNEY MR. RAMA ALIAS RAMESH BHIMA BILGUCHE Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MAHESH AMONKAR FOR R.NO.3.	S. C. DHARMADHIKARI AND U. V. BAKRE
232	WP/498/2012	03/09/12	MR. RAULU SHANTARAM GAONKAR Adv.: Y.V. NADKARNI	STATE OF GOA THROUGH ITS REVENUE SECRETARY AND 5 ORS., Adv.: ADV. SARVESH KAMAT R. NO. - 4	A. P. LAVANDE AND U. V. BAKRE
233	WP/104/2012	07/03/12	SMT. SHARAYU PANDURANG SHET, Adv.: PRASHEEN LOTLIKAR	STATE OF GOA, THROUGH THE SECRETARY (EDUCATION) AND 2 ORS., Adv.: MS. SAPNA MORDEKAR FOR 1 AND 2	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

234	WP/201/2012	19-03-2012	CHOWGULE AND COMPANY PRIVATE LIMITED THROUGH P.O.A SHRI. R. B. BILGUCHE., MORMUGAO HARBOUR, GOA Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
235	WP/768/2011	27-04-2012	GEORGE S. D'MELLO (SINCE DECEASED) THROUGH LR'S Adv.: PRITAM ROHIDAS GAUDE	DR. MARIANO S. J. GODINHO AND ANR., Adv.: ADV. AGNELO F. DINIZ FOR RESP. NO. 1 AND 2.	F. M. REIS
236	WP/687/2012	15-10-2012	SATTARI TALUKA FARMERS SERVICE CO-OP SOCIETY LTD., REP. THRO' CHAIRMAN, TUKARAM V. KHOT and ORS., Adv.: D.J. PANGAM	REGISTRAR OF CO-OPERATIVE SOCIETIES, AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
237	WP/543/2010	12/01/12	SMT. KUNDA PRAKASH SINAI KARAPURKAR AND 5 ORS., Adv.: MR. J. J. MULGAONKAR	SHRI. VIJAY BALKRISHNA KARAPURKAR AND 4 ORS., Adv.: MR. SUDIN M.S. USGAONKAR FOR R. 1,2, 3 and 4.	F. M. REIS
238	WP/577/2012	18-10-2012	MR. HARSHAD MATHURADAS SAGLANI Adv.: SHIVAN DESAI	MR. ONOFIO D'COSTA Adv.: C.A.FERREIRA	F. M. REIS
239	WP/156/2012	27-04-2012	DR. MARIANO S.J. GODINHO AND ANR., Adv.: AGNELO F DINIZ	JOINT MAMLATDAR - II OF MORMUGAO TALUKA AND 2 ORS., Adv.:	F. M. REIS
240	WP/758/2012	02/11/12	MR. YESHWANT C. DESSAI AND ANR., Adv.: ABHAY NACHINOLKAR	MR. RAIA P.F. DESSAI AND 33 ORS., Adv.:	A. P. LAVANDE
241	WP/185/2012	14-03-2012	MR. RAJENDRA J. MANDAVIYA Adv.: ABHIJEET KAMAT	THE GOA STATE CO-OPERATIVE BANK LTD., AND 3 ORS. Adv.:	F. M. REIS

WP

242	WP/118/2012	01/11/12	UNION OF INDIA REP. BY COMMANDER WORKS, ENGINEER (NAVY) AND ANR., Adv.: MR. MAHESH AMONKAR	M/S. SWANAND ENGINEER., Adv.: ADV. VILAS P. THALI	A. P. LAVANDE
243	WP/191/2012	13-06-2012	SHRI JITENDRA RAGHURAJ DESHPRABHU AND 7 ORS Adv.: PARIKSHIT SAWANT	SHRI VASUDEO RAJENDRA DESHPRABHU AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
244	WP/645/2011	25-01-2012	MRS. SHNYNI VALSAN POMBALLY Adv.: MR. GAURISH AGNI	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: SHRI SHASHIKANT N. JOSHI FOR R. 4.	A. P. LAVANDE AND U. V. BAKRE
245	WP/353/2012	03/05/12	MR. DANIEL VINCENT PHILLIPS AND 3 ORS., Adv.: D.D. ZAVERI	SHRI CONSTANCIO PIEDADE D'CRUZ AND 4 ORS., Adv.:	F. M. REIS
246	WP/60/2012	14-02-2012	M/S. SESA RESOURCES LIMITED THROUGH ITS DY. CHIEF OPERATING OFFICER MR. SAUVICK MAZUMDAR AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVT. OF GOA, SECRETARIAT, PORVORIM-GOA AND 3 ORS., Adv.: AG WITH MS. N.KHOLKAR, AGA FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
247	WP/78/2012	14-02-2012	M/S BADDRUDIN HUSSAINBHAI MAVANI Adv.: H.D. NAIK WITH K. NOORANI	STATE OF GOA AND ORS., Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
248	WP/62/2012	14-02-2012	M/S. SESA RESOURCES LIMITED THROUGH ITS DY. CHIEF OPERATING OFFICER MR. SAUVICK MAZUMDAR AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVT. OF GOA, SECRETARIAT, PORVORIM-GOA AND 3 ORS., Adv.: AG WITH MS. N.KHOLKAR, AGA FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

249	WP/273/2012	13-12-2012	M/S. COSME FARMA LABORATORIES LIMITED REP. BY SHRI UDAY DESHPANDE AND ANR., Adv.: MR. PARIKSHIT SAWANT	STATE OF GOA, THROUGH SECRETARY (LABOUR) AND 3 ORS., Adv.: ADV. THALMANN PRADEEP PEREIRA R.NO. - 3	F. M. REIS
250	WP/484/2011	22-02-2012	MR. ROSARIO DA COSTA., Adv.: MR. R. V. KAMAT	THE CHIEF SECRETARY AND 2 ORS., Adv.: MR. VIVEK RODRIGUES, AGA, FOR RES. 1 and 2.	F. M. REIS
251	WP/795/2011	27-01-2012	MR. ABDUL RASHID BEIG., Adv.: MR. J. GODINHO	MR. ABDUL WAHAB BEIG AND 2 ORS., Adv.:	F. M. REIS
252	WP/196/2012	13-08-2012	SHRI UPENDRA B. KARPE Adv.: SARVESH KAMAT	REVISION AUTHORITY (CENTRAL GOVT.) GOVT. OF INDIA AND ORS., Adv.: GA MANISH SALKAR FOR R.NOS.2 and 3.	A. P. LAVANDE AND U. V. BAKRE
253	WP/509/2012	23-08-2012	MRS. RASHMI RAJAN LAMBOR ALIAS SAGGUBAI B Adv.: SANMAN KENY	SCRUTINY COMMITTEE FOR VERIFICATION OF CASTE CERTIFICATE, THROUGH CHAIRMAN AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR FOR R - 2.	A. P. LAVANDE AND U. V. BAKRE
254	WP/399/2012	05/11/12	JAISU SHIPPING CO. PVT. LTD. AND ANR., Adv.:	UNION OF INDIA, MINISTRY OF SHIPPING, AND 2 ORS., Adv.: ADV. Y. V. NADKARNI FOR R.NOS.2 and 3.	S. J. VAZIFDAR AND F. M. REIS
255	WP/456/2012	26-07-2012	MR. AGOSTINHO GODINHO (THROUGH HIS TRUE AND LAWFUL ATTORNEY MS. SHIRLEY THELMA GITA GODINHO) Adv.: RYAN DA PIEDADE MENEZES	MRS. MARIA EUFREZITA PAULINA LYDIA FERNANDES E RODRIGUES AND 2 ORS., Adv.: ADV. R. G. RAMANI FOR R NOS. 1 and 2	F. M. REIS

WP

256	WP/207/2012	10/09/12	MR HARESH MELWANI TRADING IN THE NAME and STYLE OF M/S H L. NATHURMAL Adv.: AGNELO F DINIZ	THE DIRECTOR OF MINES and GEOLOGY, GOVT. OF GOA AND ANR., Adv.: GA MANISH SALKAR FOR R.NOS.1 and 2.	S.A. BOBDE AND U. V. BAKRE
257	WP/427/2012	03/08/12	SHRI MANGUESH KASTURI PAI (SINCE DEC.) THROUGH LR'S Adv.: PRASHEEN LOTLIKAR	THE ADMINISTRATIVE TRIBUNAL OF GOA AND 2 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R NOS. 2 and 3.	F. M. REIS
258	WP/800/2011	12/01/12	PRABHAKAR BHIDE AND 2 ORS., Adv.: VALMIKI MENEZES	M/S. KITAB ENTERPRISES REP. BY SHRI SUDESH KAVLEKAR AND ANR., Adv.: MR. JOSEPH S. VAZ, FOR RESPONDENT 1 and 2.	F. M. REIS
259	WP/619/2011	22-08-2012	SMT. ROSE MARIA ROCHA Adv.: MR. SHIVAN DESAI	UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS, NEW DELHI AND 3 ORS., Adv.: MR. C.A. FERREIRA, ASG, FOR R-1 and R-2	A. P. LAVANDE AND U. V. BAKRE
260	WP/409/2011	26-09-2012	MR. OTTO JAIME HAMILTON P. DE SOUZA AND ANR., Adv.: MR. AMAY PHADTE	PANDURANG VISHNU MAHATME (SINCE DEC.) THROUGH HIS WIDOW MRS. GITADEVI PANDURANG MAHATME Adv.: MR. KAPIL D. KERKAR FOR RESP.	F. M. REIS
261	WP/843/2012	21-12-2012	MRS. BRIGIDA MONICA SALUZINHA AND ANR., Adv.: V.G.P. DUKLE	SMT. ESMERALDA PERPETUA GONSALVES E BARRETO AND 4 ORS., Adv.:	F. M. REIS



WP

262	WP/556/2012	20-12-2012	MRS. MARIA F.A. BARACHO Adv.: ETHELWALD OLIMPIO MENDES	MR. RENOIR I.B. COTA AND 15 ORS., Adv.:	F. M. REIS
263	WP/836/2012	13-12-2012	SHRI PANGURANG SITARAM FOTTO DESSAI Adv.: D.J. PANGAM	SMT. VENUSURYA FOTTO DESSAI AND 34 ORS., Adv.:	F. M. REIS
264	WP/555/2012	24-08-2012	MRS. MEENA KASHINATH SHIRODKAR Adv.: ARJUN F. NAIK	INDIRABAI YESHWANT LAUNDO AND 8 ORS., Adv.:	F. M. REIS
265	WP/419/2012	23-07-2012	MRS. PRANITA PRADEEP MANDREKAR AND ANR., Adv.: JOAQUIM GODINHO	GOA HANDICRAFTS THROUGH ITS MANAGING DIRECTOR AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
266	WP/629/2011	19-07-2012	SHRI DEVENDRA P. CHINCHKER., Adv.: ASHWIN D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 20 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
267	WP/434/2012	18-07-2012	MR. DAUD AGHA Adv.: SANTOSH RAMA RIVANKAR	MR. SHRIDATT KORGONKAR AND ANR Adv.:	F. M. REIS
268	WP/350/2009	05/10/12	SMT. SHAKINA BI AND 9 ORS., Adv.: MR. MAHESH SONAK	SHRI. ANANDRAO G. S. KENKRE AND ANR., Adv.: ADV. C. A. COUTINHO FOR RESPONDENT NOS. 1 and 2	F. M. REIS
269	WP/358/2012	08/08/12	MR. INACIO PAULO D'MELLO REP. THROUGH HIS POA HOLDER MISS. SANGEETA G. SHET Adv.: AGHA IFTIKHAR	STATE BANK OF TRAVANCORE THROUGH ITS MANAGER AND 4 ORS., Adv.: ADV. VISHWADH V. SARDESSAI FOR R NOS. 2, 3 and 5.	F. M. REIS

WP

271	WP/253/2011	16-02-2012	MR. DMITRY ROSNIN AND ANR., Adv.:	THE REGISTRAR OF COMPANIES Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
272	WP/651/2012	10/10/12	EASTERN STAR HOTELS and RESORTS PVT. LTD., THROUGH ITS AUTHORISED REP. and GENERAL MANAGER VIKRAM G Adv.: SHIVAN DESAI	SHRI INDRANATH BAGKAR AND 13 ORS., Adv.: ADV. D. PANGAM R.NOS. 1 TO 14	F. M. REIS
273	WP/523/2012	07/09/12	MR. JEREMIAS SERAFINO BASILIO RODRIGUES Adv.: JOAQUIM GODINHO	M/S. P.V. BUILDERS, THROUGH ITS PROPRIETOR MR. PHILIP VAZ Adv.: ADV. S. LINHARES	F. M. REIS
274	WP/650/2012	12/10/12	SHRI NILCONTA GANGADHAR SINAI AMONKAR THROUGH POA MR. GAJANAN N.S. AMONKAR Adv.: NITIN SARDESSAI	SHRI VIVEKANAND NANDAKUMAR SAWARDEKAR AND ANR., Adv.: ADV. PRONOY KAMAT R.NOS. 1 AND 2	F. M. REIS
275	WP/720/2012	19-10-2012	SHRI. CONCEICAO FERNANDES AND 3 ORS., Adv.: MR. AGNELO. F. DINIZ	ASST. ENGINEER ELECTRICTIY DEPARTMENT AND ANR., Adv.: GOVT. ADV. EMERICO AFONSO FOR R. NO.1 AND 2	F. M. REIS
276	WP/296/2006	22-11-2012	MISS SANDHYA R. KAPDI, ELA- OLD- GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA REP.BY SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
277	WP/768/2012	05/11/12	COLORCON ASIA PVT. LTD., THROUGH ITS MANAGER REGIONAL MR. SUDHAKAR VENIGALLA Adv.: SANDESH D. PADIYAR	BHARAT SANCHAR NIGAM LTD., THROUGH ITS GENERAL MANAGER TELECOM AND ANR., Adv.:	S. J. VAZIFDAR AND F. M. REIS

WP

278	WP/612/2012	27-09-2012	SUBRAI MOTORS PVT. LTD., Adv.: HARIANI AND CO. ADVOCATES AND SOLICITORS	THE GOA URBAN CO- OPERATIVE BANK LTD., AND ANR., Adv.: ADV. SHASHANK A. SAMANT R. NO. - 2	F. M. REIS
279	WP/598/2012	11/10/12	MRS. MARIA IVETE DE SOUZA E LOBO Adv.: PRASHANT G.S. GAITONDE	MR. AGNELO BERNARDINO SEBASTIAO DE SOUZA AND 7 ORS., Adv.:	F. M. REIS
280	WP/381/2012	17-07-2012	MRS. POORNIMA DATTATRAY KAMAT GHANEKAR AND 7 ORS., Adv.: SHIVAN DESAI	SMT. NALINI ALIAS INDIRA WAMAN BHAT REP. BY ATTORNEY SHRI RAMKRISHNA N. PHAL DESSAI AND 10 ORS., Adv.: ADV. R. G. RAMANI FOR R.NOS.1, 2 and 7.	F. M. REIS
281	WP/376/2012	17-07-2012	SMT. BHARTI VASSUDEV BHAT AND ANR., Adv.: SHIVAN DESAI	SMT. NALINI ALIAS INDIRA WAMAN BHAT AND 16 ORS., Adv.: ADV. R. G. RAMANI FOR R.NOS.1, 2 and 7.	F. M. REIS
282	WP/428/2006	26-11-2012	SHRI ARVIND S. REDKAR, NAVELIM-SALCETE. Adv.: MISS. PRIYANKA KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: AGA. PURUSHOTTAM R. KARPE FOR R NOS. 1 and 2.	A. P. LAVANDE AND U. V. BAKRE
283	WP/238/2012	26-07-2012	SHRI ANDREW D'CUNHA AND ANR., Adv.: MR. G. R. USGAONKAR	SHRI MANESH CHANDRAKANT AROLKAR AND 2 ORS., Adv.: ADV. M. H. FERNANDES FOR R - 1.	F. M. REIS
284	WP/335/2012	26-07-2012	MRS. SANTANA ANTONIO DA COSTA Adv.: GALILEO FRANCISCO TELES	MR. CALISTO RODRIGUES AND ANR., Adv.:	A. P. LAVANDE

WP

285	WP/119/2009	04/10/12	SHRI. GOVIND DHARMA TARI @ NARVEKAR AND 3 ORS., Adv.: MR. D. J. PANGAM	RAMKRISHNA ATMARAM TARI @ NARVEKAR AND 2 ORS., Adv.:	F. M. REIS
286	WP/320/2012	26-07-2012	MRS. SANTANA ANTONIO DA COSTA AND ANR., Adv.: GALILEO FRANCISCO TELES	MR. LOURDES RODRIGUES AND ANR., Adv.:	A. P. LAVANDE
287	WP/177/2012	08/05/12	MORMUGAO MUNICIPAL COUNCIL VASCO DA GAMA GOA THROUGH CHIEF OFFICER Adv.: SANDESH D. PADIYAR	UNION OF INDIA THORUGH THE DEPARTMENT OF POSTS MINISTRY OF COMMUNICATIONS AND IT., AND 2 ORS., Adv.: ADV. MAHESH AMONKAR FOR R.NO.1.	A. P. LAVANDE AND U. V. BAKRE
288	WP/43/2012	19-11-2012	MR. NARAYAN G. GADEKAR Adv.: MR. KAPIL D. KERKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
289	WP/451/2012	01/11/12	SHRI CAETANO MENDES Adv.: JOSEPH RODRICKS	SHRI MARCO VALERIAN XAVIER (DEC.) REP. BY LR'S Adv.: ADV. C. MASCARENHAS FOR R - 1 (I, II, III, IV)	A. P. LAVANDE
290	WP/546/2012	03/10/12	MR. SANJEEV S. P. RAITURKAR Adv.: NIGEL DA COSTA FRIAS	M/S IDEA CELLULAR LIMITED, REP. BY ITS MANAGER LEGAL SHRI ABHIJIT E. AHER, AND 3 ORS., Adv.: ADV.P.P.SINGH R. NO. 1	F. M. REIS
291	WP/750/2012	05/11/12	MR. RAHUL R. DAVID AND 2 ORS., Adv.: A.D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	S. J. VAZIFDAR AND F. M. REIS

WP

292	WP/444/2009	12/10/12	THE GRT METAL WORKS AND ANR., Adv.: MR. D. D. ZAVERI	THE VILLAGE PANCHAYAT OF QUERIM AND ANR., Adv.: MR. S.G. BHOBE FOR RESP	F. M. REIS
293	WP/603/2012	12/12/12	DR. ROBINSON DA COSTA AND 3 ORS., Adv.: ROHIT BRAS DE SA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 10 ORS., Adv.: ADV. GALILEO TALES FOR R.NO. 6	A. P. LAVANDE AND U. V. BAKRE
294	WP/678/2012	11/10/12	MRS. NATALIN ARAUJO FERNANDES (SINCE DEC.) AND 4 ORS., Adv.: A.D. BHOBE	MRS. ETELVINA MONTEIRO AND ANR., Adv.: ADV. J. P. MULGAONKAR FOR R. NO. 1	F. M. REIS
295	WP/592/2012	23-11-2012	SMT. LILAVATI V. CHARI Adv.: GALILEO FRANCISCO TELES	MR. RANDOLFO TOTENTINO XAVIER CANTUARIO VIEGAS Adv.:	A. P. LAVANDE
296	WP/334/2009	11/10/12	MR. MARIANO GODINHO AND ANR., Adv.: MR. A. F. DINIZ	MR. ROQUE SANTANA FERENANDES AND ANR., Adv.: MR. A. D. BHOBE FOR RES. 1 and 2	F. M. REIS
297	WP/724/2012	04/12/12	SHRI BHARAT SATCHIT SHIRODKAR AND 2 ORS., Adv.: D.J. PANGAM	VILLAGE PANCHAYAT OF CALANGUTE THROUGH ITS SARPANCH Adv.: ADV. H. D. NAIK	A. P. LAVANDE AND U. V. BAKRE
298	WP/286/2012	24-09-2012	MARIA CARMA F.G.B. E D'COSTA AND ANR., Adv.: C.A. COUTINHO WITH S. REDKAR	NASCIMENTA A. VAZ E BARRETO THROUGH ATTORNEY SHRI ANTONIO BARRETO AND 3 ORS., Adv.: ADV. J. P. MULGAONKAR FOR R.NOS.3 and 1,2 BY POA.	F. M. REIS

WP

299	WP/307/2012	09/10/12	SHRI RAJARAM M. CAISUKAR Adv.: A.D. BHOBE	ST. JOSEPH CHAPEL REP. BY IT'S PRESIDENT OF THE MANAGING COMMITTEE MR. AGNELO BRAGANZA AND 2 ORS., Adv.:	F. M. REIS
300	WP/587/2012	27-09-2012	M/S MUSTIFUND SAUNSHTA REP. BY AUTHORISED REPRESENTATIVE SHRI SUHAS SARDESSAI Adv.: VIJAY A. PALEKAR	THE ASST. PROVIDENT FUND COMMISSIONER Adv.:	F. M. REIS
301	WP/263/2012	08/10/12	SHRI MORESHWAR N. P. NAVELKAR Adv.: MR. DHAVAL D. ZAVERI	PONDA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER AND 2 ORS., Adv.: GA S. VAHIDULLA FOR R.NO. 3.	S. J. VAZIFDAR AND U. V. BAKRE
302	WP/36/2009	12/10/12	MR. PURSHOTTAM JANARDAN BHOBE AND 20 ORS., Adv.: MR. A. D. BHOBE	M/S V. S. DALVI MOTORS THROUGH RAJENDRA SHAMBA R. DALVI AND ANR., Adv.: MR. N.N.SARDESSAI FOR R-1 and 2	F. M. REIS
303	WP/593/2007	12/09/12	SHRI. CONSTANTINO VAZ Adv.: MR. SUDESH USGAONKAR	SMT. LILIA ARUNA D'MELLO Adv.: ADV. CAETANO MASCARENHAS	F. M. REIS
304	WP/512/2011	03/02/12	MR. FRANCIS ESPERANCE Adv.: MR. M. S. JOSHI	CALANGUTE DON BOSCO WELFARE FOUNDATION AND 2 ORS., Adv.: ADV. J. A. LOBO FOR R.NOS.1 and 2.	F. M. REIS
305	WP/72/2012	14-06-2012	1(A) PRAMILA VASSANT SHETKAR AND ORS. Adv.: VALMIKI MENEZES	CABIDO DE SE PRIMACIAL OF CATHEDRAL Adv.:	F. M. REIS

WP

306	WP/429/2012	03/08/12	SHRI MAROOR RAVINDRA PAI THROUGH CONSTITUTED ATTORNEY SHRI M.R. PAI Adv.: PRASHEEN LOTLIKAR	THE ADMINISTRATIVE TRIBUNAL OF GOA AND 2 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R NOS. 2 and 3.	F. M. REIS
307	WP/426/2012	11/09/12	MRS. URSULA RENHA RUMALDINA SOARES AND 2 ORS., Adv.: NIGEL DA COSTA FRIAS	MRS. FATIMA CONCEICAO TONY COLACO E FERNANDES AND 5 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R NOS. 1 and 2.	A. P. LAVANDE
308	WP/365/2012	17-09-2012	SHRI PREMANAND G. PAGUI Adv.: YASHODHAN JAMBHLE	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY AND ANR., Adv.: ADV.NITIN SARDESSAI R.NO. 6	A. P. LAVANDE AND U. V. BAKRE
309	WP/592/2006	29-11-2012	SHRI. MINGUEL MASCARENHAS AND 4 ORS. Adv.: MR. V. R. TAMBA	STATE OF GOA THROUGH THE CHIEF SECRETARY Adv.: MR. MAHESH AMONKAR FOR RES. NO. 4.	A. P. LAVANDE AND U. V. BAKRE
310	WP/17/2005	12/10/12	SHRI SURESH D.NAIK, MAPUSA GOA. Adv.: SHRI M.S. SONAK	SHRI SHANTADURGA HIGHER SECONDARY SCHOOL and 2 ORS., Adv.: GOVT ADV FOR R.2	F. M. REIS
311	WP/44/2012	27-07-2012	MRS. MALINI T. PARKAR., Adv.: PRASHEEN LOTLIKAR	STATE, THROUGH THE POLICE INSPECTOR AND ANR., Adv.: ADV. GAUSHI AGNI FOR R.NO.2.	F. M. REIS
312	WP/255/2012	02/11/12	M/S PARADISE VILLAGE BEACH RESORT REP. BY POA MR. DILLWYN NAZARETH Adv.: VIJAY A. PALEKAR	REGIONAL PROVIDENT FUND COMMISSIONER Adv.: MR. C. A. FERREIRA, ASST. SOLI GEN. OF INDIA- R-1.	A. P. LAVANDE

WP

314	WP/811/2012	12/12/12	MR. ROSARIO JOSEPH NORONHO Adv.: S. VALES	MS. TANISHA JOSEPHA DANTAS Adv.:	F. M. REIS
315	WP/311/2012	05/12/12	SHRI DEVENDRA RAGHURAJ DESHPRABHU AND 3 ORS., Adv.: D.J. PANGAM	MRS. SITADEVI DESHPRABHU ALSO KNOWN AS JAIA VALAULCAR AND 4 ORS., Adv.: MS. ALISHA SHIRODKAR (CAVEATOR) R- 1 TO 5	F. M. REIS
316	WP/189/2012	26-03-2012	SHRI ABHAY R. N. GANTHE Adv.: MR. ROHIT BRAS DE SA	THE SARPANCH, VILLAGE PANCHAYAT OF AZOSSIM AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
317	WP/339/2005	14-08-2012	SHRI CHARLES B. JOSEPH PEREIRA, CORTALIM GOA Adv.: SHRI VALMIKI MENEZES	SHRI JOAO BARRETO, CORTALIM GOA Adv.:	F. M. REIS
318	WP/141/2012	09/04/12	MARIO DINIZ Adv.: J. ABREU LOBO	THE GOA STATE INFORMATION COMMISSION THROUGH THE STATE CHIEF INFORMATION COMMISSIONER. Adv.: ADV. AIRES RODRIGUES FOR R.NO.2.	F. M. REIS
319	WP/345/2005	31-07-2012	MR. DINESH PUNDALIK VAIGANKAR, CHORAO GOA. Adv.: MRS. SHAMBHAVI RAO	SMT. PURDENCIA FERNANDES(DEC.) THROUGH L.RS., ANTHONY S. FERNANDES AND ORS. Adv.: MR. MAHESH S. SONAK, ADVOCATE FOR RESPONDENT	F. M. REIS



WP

320	WP/271/2006	29-11-2012	YUVAK SANGH EDUCATION SOCIETY, REP. BY ITS CHAIRMAN, SHRI D. C. DHARGALKAR AND ANR., Adv.: MR. V. A. LAWANDE	STATE OF GOA AND 2 ORS., Adv.: EUCLID HEREDIA FOR R. 3	A. P. LAVANDE AND U. V. BAKRE
321	WP/363/2012	09/08/12	SURESH ANANT KAMAT Adv.: IN PERSON	H.M. RAMNGARAJU EXECUTIVE ENGINEER, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
322	WP/740/2012	05/12/12	MELISSA MONICA FERNANDES Adv.: J. ABREU LOBO	THOMAS AQUINO VINCENT SERRAO Adv.:	F. M. REIS
323	WP/3/1997	30-03-2012	SESA GOA LTD. Adv.: MR.J.J.D'SOUZA	BOARD OF TRUSTEES,PORT OF MORMUGAO. Adv.: MR.Y.V.NADKARNI	S. C. DHARMADHIKARI AND U. V. BAKRE
324	WP/785/2012	06/12/12	M/S P.V. BUILDERS THROUGH ITS PROPRIETOR MR. PHILIP VAZ Adv.: SUSAN LINHARES	MR. JEREMIAS S. B. RODRIGUES Adv.: ADV. JOAQUIM GODINHO FOR R - 1.	F. M. REIS
325	WP/613/2012	26-11-2012	SHRI CAETANINHO JULIO BARRETO Adv.: FERIOL ANDRADE	GOVT. OF GOA, THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: ADV. J. P. MULGAONKAR, FOR R.NO. 4	A. P. LAVANDE AND U. V. BAKRE
326	WP/381/2006	22-11-2012	DR. SUSANA DE SOUZA, CALANGUTE, BARDEZ GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MR. SHIVAN DESAI R.3	A. P. LAVANDE AND U. V. BAKRE
327	WP/315/2012	27-07-2012	MRS. REENA RAMESH SHIRODKAR Adv.: ROHIT BRAS DE SA	MR. ULHAS DATTARAM MAYEKAR Adv.: ADV. YASHODHAN JAMBHLE.	A. P. LAVANDE

WP

328	WP/25/2012	23-01-2012	MR. SAVIO BRITTO., Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 11 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
329	WP/527/2012	02/08/12	MR. ANTONIO SHUNIT JOAO DE ERASMO SEQUEIRA AND 7 ORS., ALL THROUGH ATTORNEYS MR. B.S. BAKHLE Adv.: PARAG RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVT.) AND 2 ORS., Adv.:	A. P. LAVANDE
330	WP/697/2012	19-10-2012	SHRI CESAR AUGUSTO DO REGO FERNANDES Adv.: SUSAN LINHARES	SHRI DHANAJAY ANANT NAVELKAR Adv.: ADV. PRASHANT G.S. GAITONDE	F. M. REIS
331	WP/293/2012	24-08-2012	MR. HANUMANT SUBHEDAR AND ANR., Adv.: J.J. MULGAONKAR	MRS. FARIDA BI KHALIFA AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO.2.	F. M. REIS
332	WP/18/2012	09/02/12	SHRI SHASHIKANT GARAD., Adv.: MR. J. P. MULGAONKAR	SHRI VIJAY GAUNS AND ANR., Adv.: GA GURU SHIRODKAR FOR R.NO.2	F. M. REIS
333	WP/714/2012	29-11-2012	SHRI RAMAKANT FOTI PALYEKAR Adv.: ASHA A. DESAI	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
334	WP/28/2012	01/03/12	CHOWGULE AND COMPANY PRIVATE LIMITED THROUGH POA SHRI. R. B. BILGUCHE., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
335	WP/20/2012	01/03/12	CHOWGULE AND COMPANY PRIVATE LIMITED THROUGH POA SHRI. R. B. BILGUCHE., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. N. KHOLKAR, AGA, FOR R-1 and 2	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

336	WP/142/2012	24-02-2012	SHRI DINKAR NILCONTA KAVLEKAR AND 47 ORS, REP BY POA SHRI ASHISH TULSHIDAS SHIRODKAR Adv.: PARAG RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVT.) AND 2 ORS., Adv.:	F. M. REIS
337	WP/112/2012	01/03/12	CHOWGULE AND COMPANY PRIVATE LIMITED THROUGH POA SHRI. R. B. BILGUCHE., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
338	WP/146/2012	24-02-2012	SHRI DINKAR NILCONTA KAVLEKAR AND 47 ORS, REP BY POA SHRI ASHISH TULSHIDAS SHIRODKAR Adv.: PARAG RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVT.) AND 2 ORS., Adv.:	F. M. REIS
339	WP/29/2012	01/03/12	CHOWGULE AND COMPANY PRIVATE LIMITED THROUGH POA SHRI. R. B. BILGUCHE., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
340	WP/241/2011	02/03/12	M/S. KAILASHNATH AND ASSOCIATES THROUGH ITS REGISTERED PARTNER SHRI SANJAY KHANNA Adv.: MR. NUNO NORONHA	DR. VITHOBA V.N. PANVELCAR AND 17 ORS., Adv.:	F. M. REIS
341	WP/348/2012	19-07-2012	MR. ANTONIO SHUNIT JOAO DE ERASMO SEQUEIRA AND 7 ORS. ALL THROUGH ATTORNEY MR. BHALCHANDRA S. BAKHL Adv.: PARAG RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVERNMENT) MINISTRY OF MINES, AND 2 ORS., Adv.: MR. C. A. FERREIRA, ASST. SOLI GEN. OF INDIA- R-1.	A. P. LAVANDE
342	WP/406/2012	30-07-2012	MR. CYRIL D'SOUZA (SINCE DECEASED) BY LR'S MRS. ROCHELLE MARIA C. D'SOUZA Adv.: JAGANNATH JAYANT MULGAONKAR	MISS ALEEN B. LEOPOLDINA D'SOUZA AND 2 ORS., Adv.: ADV. JOSE FILIPE MELO FOR R - 1.	F. M. REIS

WP

343	WP/249/2012	02/08/12	SHRI SUSHIL JAYANT NANODKAR THROUGH POA SMT. SNEHAL NANODKAR Adv.: PULKIT BANDODKAR	NATIONAL INSURANCE COMPANY THROUGH ITS DIVISIONAL MANAGER., Adv.:	F. M. REIS
344	WP/211/2012	19-03-2012	MR. SUVARN RAJARAM BANDEKAR THROUGH HIS CONSTITUTED ATTORNEY MR. R. S. SAWANT Adv.: VLEDSON LUCIO BRAGANZA	MR. ARMANDO CARDOZO Adv.:	F. M. REIS
345	WP/431/2012	22-08-2012	SHRI GANPAT SANGODKAR Adv.: P.A. KHOLKAR	THE ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES AND ANR., Adv.: ADV. GAURISH AGNI R.NO. 2	A. P. LAVANDE AND U. V. BAKRE
346	WP/607/2012	10/09/12	M/S. PANGURANG TIMBLO INDUSTRIES, REP. BY SHRI MOVYA PRAKASH, AND ANR., Adv.: NITIN SARDESSAI	STATE OF GOA THORUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S.A. BOBDE AND U. V. BAKRE
347	WP/68/2012	30-01-2012	ARMINDO JOSE ANDRADE ALIAS ARMINDO AUGUSTO ANDRADE Adv.: MR. VLEDSON BRAGANZA	STATE OF GOA, THROUGH SECRETARY, MINISTRY OF URBAN DEVELOPMENT Adv.: ADV. A. D. BHOBE FOR R.NO 2.	S. C. DHARMADHIKARI AND U. V. BAKRE
348	WP/106/2006	15-10-2012	SHRI RAMKRISHNA S.SAMANT,ELA, OLD GOA. Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: AG WITH MRS. L.DHARWADKAR,AGA FOR R-1	A. P. LAVANDE AND U. V. BAKRE
349	WP/364/2003	31-07-2012	SHRI NARAYAN DAS AGARWAL AND 4 ORS., Adv.: SHRI D.B. AMBEKER	STATE OF GOA AND 15 ORS., Adv.: MR. S. BANDODKAR, A.G.A.	A. P. LAVANDE AND U. V. BAKRE

WP

350	WP/279/2012	05/07/12	SHRI GANESH VISHNU NAIQUE PANVELCAR AND ANR., Adv.: SHIVAN DESAI	SHRI JOAO D'CRUZ AND ANR., Adv.: ADV. J. A. LOBO FOR R.NOS.1 and 2.	F. M. REIS
351	WP/475/2012	19-07-2012	SHRI XAVIER DIAS AND ANR., Adv.: ESPERDIAO DIAS DO ROSARIO	SMT. IDA MARIANINA VAZ Adv.:	F. M. REIS
352	WP/309/2012	17-07-2012	SHRI SUSHIL JAYANT NANODKAR THROUGH HIS CONSTITUTED ATTORNEY, SMT. SNEHAL SUSHIL NANODKAR Adv.: D.J. PANGAM	NATIONAL INSURANCE COMPANY LIMITED, THROUGH ITS SENIOR DIVISIONAL MANAGER, SHRI L.B. FERNANDES Adv.: ADV. R. G. RAMANI.	F. M. REIS
353	WP/330/2012	26-07-2012	DR. ULHAS SAWKAR, Adv.: V.A. LAVANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY, AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
354	WP/705/2011	21-03-2012	MR. AGNELO DE SOUZA Adv.: MS. ANDREA FERNANDES	STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.: MR. MANISH SALKAR, GA, FOR R-1, 2, 3, 5 and 6	S. C. DHARMADHIKARI AND U. V. BAKRE
355	WP/508/2011	11/09/12	MS. HILARINA D'COSTA., Adv.: MR. FERNANDO ELGAR NORONHA	ELVIS TEMUDO AND 3 ORS., Adv.: MR. V.A. LOTLIKAR FOR R. 1 (CAVEATOR)	F. M. REIS
356	WP/449/2011	19-01-2012	SMT. DROUPADI S. KAMAT AND ANR., Adv.: JOAQUIM GODINHO	CHIEF SECRETARY AND 4 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
357	WP/692/2009	28-09-2012	MR. ANTONIO FERNANDES ALIAS MR. ANTHONY LEO FERNANDES Adv.: MR. D. PANGAM	SHRI SNOWKON GONSALVES AND 4 ORS. Adv.: SHRI GALILEO TELES	F. M. REIS

WP

358	WP/504/2012	01/08/12	SMT. MARIA TERESA FILOMENA DO ROCHA PEGADO AND OTHERS. Adv.: ADV. G.R. USGAONKAR	SHRI TIPU GOVIND KHOLKAR AND ANOTHER Adv.: ADV. S. S. CHOPDIKAR FOR R - 1.	F. M. REIS
359	WP/211/2011	13-09-2012	SHRI SHARAD BUVASAHEB PRABHU DESSAI Adv.: MR. A. D. BHOBE	SHRI GAJANAN BABURAO PALAV AND ORS., Adv.: SHRI R.G. RAMANI FOR R.1	F. M. REIS
360	WP/347/2012	19-07-2012	MR. ANTONIO SHUNIT JOAO DE ERASMO SEQUEIRA AND 7 ORS. ALL THROUGH ATTORNEY MR. BHALCHANDRA S. BAKHL Adv.: PARAG RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVERNMENT) MINISTRY OF MINES, AND 2 ORS., Adv.: MR. C. A. FERREIRA, ASST. SOLI GEN. OF INDIA- R-1.	A. P. LAVANDE
361	WP/807/2009	11/10/12	MRS. FELICIDADE VERONICA SEQUEIRA AND ANR., Adv.: MR. H. D. NAIK	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH MEMBER SECRETARY Adv.:	F. M. REIS
362	WP/773/2011	13-09-2012	SHRI SHARAD BUVASAHEB PRABHU DESSAI Adv.: MR. A . D. BHOBE	SHRI GAJANAN BABURAO PALAV AND ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO.15.	F. M. REIS
363	WP/122/2009	11/10/12	MRS. BENEDICTA FERNANDES Adv.: MR. R. G. RAMANI	THE MAPUSA URBAN CO-OPERATIVE BANK OF GOA LTD AND 3 ORS., Adv.: MR. J.P. MULGAONKAR FOR R-1	F. M. REIS
364	WP/732/2009	08/08/12	M/S. SAPANA REAL ESTATE THROUGH PARTNER SANDESH KRISHNA NAIK Adv.: MR. D. J. PANGAM	SHRI. ATCHUT RAGHUNATH XET SHIRODKAR AND ANR., Adv.:	F. M. REIS

WP

365	WP/123/2009	11/10/12	MR. ALEX ANTONIO FERNANDES Adv.: MR. C. A. COUNTINHO	MRS. SABINA D'SOUZA Adv.: MR. G.SHIRODKAR FOR RESP	F. M. REIS
366	WP/761/2012	26-11-2012	SHRI FERNANDO ANTONIO JOSE F.S. D. R. ABRANCHES SINCE DECEASED BY LR'S AND ANR., Adv.: R.G. RAMANI	SHRI JOSE ORLANDO DE ABRANCHES AND ANR., Adv.:	F. M. REIS
368	WP/698/2012	06/12/12	MR. JOSE FARIA ALIAS TAMBDO (SINCE DECEASED) THROUGH LR'S AND ANR., Adv.: VIVEK ANGELO RODRIGUES	MR. BRUNO BRAGANZA PEREIRA Adv.: ADV. PRONROY KAMAT FOR POA OF RESPONDENT	F. M. REIS
369	WP/407/2012	02/11/12	MR. BENTO COELHO (SINCE DEC.) THROUGH HIS LR'S Adv.: V.P. THALI	THE DEPUTY DIRECTOR OF PANCHAYATS, NORTH GOA, AND 4 ORS., Adv.: ADV. PREETAM TALAULIKAR, FOR R.NO. 4 and 5	A. P. LAVANDE
370	WP/461/2012	24-07-2012	SHRI VITHOBA PUNDALIK XETE DESSAI, Adv.: ARUN DE SA	SHRI PANDURANG G. DESSAI., Adv.:	F. M. REIS
371	WP/576/2012	08/10/12	SHRI VISHNUDAS D. SADHALE Adv.: SANDESH D. PADIYAR	SHRI VINAYAK P. SHINKRE (SINCE DEC.) THROUGH LR'S Adv.: ADV. D.J.PANGAM FOR R. NO .1 (A) TO 1 (E)	F. M. REIS
372	WP/498/2011	02/03/12	MEHOOL N. BHUVA AND ANR., Adv.: MR.PREMANAND A. KHOLKAR	EDC LIMITED Adv.: SHRI MAHESH SONAK FOR RESP.	F. M. REIS
373	WP/546/2011	19-03-2012	M/S M.S. TALAULIKAR AND SONS PVT. LTD. REP. BY ITS DIRECTOR , MR. FRANCISCO LUME PEREIRA Adv.: ADV. SWATI KAMAT	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY and ORS. Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

374	WP/71/2012	14-02-2012	MR. M.J. RODRIGUES Adv.: ADV. NIGEL DA COSTA FIRAS	THE SARPANCH AND ORS., Adv.: ADV. GAURISH AGNI FOR R.NOS. 4 and 5.	S. C. DHARMADHIKARI AND U. V. BAKRE
375	WP/416/2012	26-07-2012	SHRI SAKHARAY U. NAIK Adv.: SUDESH USGAONKAR	DEPUTY COLLECTOR AND SUB DIVISIONAL OFFICER AND 3 ORS., Adv.: MR. PRASHEEN LOTLIKAR FOR R - 3	A. P. LAVANDE AND U. V. BAKRE
376	WP/170/2012	05/03/12	KONKAN RAILWAY REGION ( URBAN) CO-OPERATIVE SOCIETY LTD., REP THROUGH DIR. MR. UMESH S. GALVANKAR Adv.: V. LAWANDE	KONKAN RAILWAY CORPORATION LTD., REP. THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO.1	S. C. DHARMADHIKARI AND U. V. BAKRE
377	WP/471/2012	19-07-2012	SHRI DEVU GANESH GAONKAR AND 5 ORS., Adv.: PREMA MATKAR	M/S. FUTURA INDUSTRIAL PARKS PVT. LTD., AND 13 ORS., Adv.:	F. M. REIS
379	WP/135/2002	18-07-2012	DR.U.A.VINAY KUMAR Adv.: MR.D.B.AMBEKAR	HIS EXCELLENCY, THE CHANCELLOR AND ORS Adv.:	A. P. LAVANDE AND U. V. BAKRE
380	WP/470/2012	16-07-2012	TITANIC RESORTS PVT. LTD., REP. HEREIN THROUGH ITS AUTHORIZED REPRESENTATIVE MS. THERESA D'SA Adv.: A.D. BHOBE	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 4 ORS., Adv.:	F. M. REIS
381	WP/579/2004	17-12-2012	SMT. FELICIDADE DE SOUZA AND 3 ORS., Adv.: A KAMAT	SHRI TITO CAETANO COUTINHO AND ANR., Adv.: SHRI SUDESH USGAONKAR	F. M. REIS
382	WP/476/2012	23-08-2012	IVAN SINGH Adv.: AMIRA A. RAZAQ	THE ASSISTANT COMMISSIONER OF INCOME -TAX AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE



WP

383	WP/182/2012	06/03/12	M/S SPARROW TECHNOLOGIES LTD., THROUGH ITS DIRECTOR MR. RAJEEV SARDA Adv.: AMIT PALEKAR	MR. RAVINDER P. KUMAR AND 3 ORS., Adv.:	F. M. REIS
384	528	06/02/12	SMT. INSIYAH ALIASGAR SHAKIR AND 2 ORS., Adv.: MR. ANTHONY D'SILVA	THE VILLAGE PANCHAYAT OF CANA-BENALIM THROUGH ITS SARPANCH/SECRETARY., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
385	WP/388/2012	06/11/12	MRS. MARIA HELENA DIAS Adv.: JOAQUIM GODINHO	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. AGNELO F DINIZ FOR R - 3	S. J. VAZIFDAR AND U. V. BAKRE
386	WP/554/2012	26-11-2012	AUGUSTO D'MELLO Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
387	WP/76/2011	23-02-2012	KAVESH V GOSAVI AND 2 ORS., Adv.: MR. K. MUKHERJEE	GOA STATE POLICE COMPLAINTS AUTHORITY AND 8 ORS., Adv.: MR. A.D. BHOBE FOR RES.3	S. C. DHARMADHIKARI AND U. V. BAKRE
388	WP/570/2011	27-01-2012	SHRI BALA ATMARAM SAHAKARI and 2 ORS., Adv.: AGNELO F DINIZ	SHRI MANIKRAO KRISHNARAO DESAI Adv.: MR. SHIVAN DESSAI FOR RESP.1	F. M. REIS
389	WP/600/2011	19-03-2012	V. M. SALGAOCAR AND BROTHER PRIVATE LIMITED., THRO' ITS CHIEF G. M. MINES, MR. P. NATESAN AND ANR., Adv.: MR. A. F. DINIZ	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

390	WP/340/2012	07/09/12	MR. JOAQUIM RODRIGUES AND ANR., Adv.: JAGANNATH JAYANT MULGAONKAR	MRS. ANNE SABINA MILDRED MENEZES, (SINCE DEC.) BY HER LR'S AND ANR., Adv.: ADV. J. A. LOBO FOR R.NOS.1(A) and 1(B).	F. M. REIS
391	WP/589/2012	10/10/12	SHRI BABURAO YESHWANT KUNDAIKAR AND 2 ORS., Adv.: AGHA IFTIKHAR	SHRI UTTAM KUNDAIKAR (SINCE DEC.) THROUGH LR'S AND ANR., Adv.: ADV. SHIVAN DESAI R.NOS.- 1(I), 1(II), 1(III)	F. M. REIS
392	WP/310/2012	18-04-2012	M/S PANDURANG TIMBLO INDUSTRIES REP. BY SHRI MOVVA PRAKASH, AND ANR., Adv.: NITIN SARDESSAI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
393	WP/387/2012	04/12/12	MR. RAMESH S. KERKAR Adv.: ADV. KAPIL D. KERKAR	THE STATE OF GOA AND ORS., Adv.: ADV. J.S. VAZ FOR R NOS. 1, 2 and 3.	A. P. LAVANDE AND U. V. BAKRE
394	WP/649/2012	03/10/12	MRS. SUSHILA UMESH KARN AND ANR., Adv.: JOAQUIM GODINHO	MRS. NATASHA D'SOUZA AND ANR., Adv.:	F. M. REIS
395	WP/408/2012	06/09/12	SHRI MILTON COUTINHO Adv.: C.A. COUTINHO	SHRI ANTONIO MININO JOSE D'SILVA (SICE DEC.) Adv.: ADV. J. GODINHO FOR R NOS. 2, 3, 4, 5 and 6.	F. M. REIS
396	WP/79/2012	14-02-2012	SMT. ANA BERTA REGO E FERNANDES AND OTHERS Adv.: H.D. NAIK WITH K. NOORANI	STATE OF GOA AND ORS., Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
397	WP/248/2012	28-06-2012	MR. CONSTANCIO FERNANDES THROUGH HIS POA SHRI. ROMALDO FERNANDES Adv.: GAURISH AGNI	MR. FRANCISCO XAVIER FERNANDES AND 6 ORS., Adv.: ADV. R.G. RAMANI FOR RESP. NO. 1	F. M. REIS

WP

398	WP/527/2011	19-03-2012	SMT. KUNDA RAGHUVIR GHARSE THROUGH CONSTITUTED ATTORNEY MR. MAHABALESHWAR R. HEGDE., Adv.: MR. H. D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
399	WP/438/2012	29-06-2012	SHRI FRANCISCO FONSECA AND ANR., Adv.: A.A. AGNI	THE COMMISSIONER AND 3 ORS., Adv.: MR. PRASHEEN LOTLIKAR FOR R-2 (CAVEATOR)	F. M. REIS
400	WP/228/2012	21-03-2012	MR. LAWRENCE FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
401	WP/19/2012	16-02-2012	SHRI LAXIMONA SANVLO SHETKAR AND ANR., REP. BY P.O.A SHRI AMRUT SHETKAR., Adv.: PULKIT BANDODKAR	SHRI NANU BABAL SHETKAR (SINCE DEC.) THROUGH LR'S AND 2 ORS., Adv.: ADV. V. P. THALI FOR R.NOS.1 (A TO E), 2 and 3.	F. M. REIS
402	WP/632/2012	04/10/12	SHREE SHANTADURGA KUMBARJUVENKARIN DEVASTHAN ORGAO, MARCEL THROUGH ATTORNEY MR. PREMANAND NAIK Adv.: VINOD KORGAONKAR	BALAJI RAMNATH NAIK THORUGH ATTORNEY DATTA S. NAIK Adv.: ADV. R. G. RAMANI	F. M. REIS
403	WP/600/2012	09/10/12	M/S M.R.F. LIMITED, REP. BY ITS AUTHORISED REP. SHRI MICHAEL GRACIAS Adv.: VIJAY A. PALEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS, Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
404	WP/239/2012	05/07/12	PREETI ENGINEERING SERVICES REP BY ITS SOLE PROPRIETOR C. K. VARGHESE, Adv.: MR. CAETANO MASCARENHAS	STATE OF GOA REP. BY CHIEF SECRETARY, Adv.:	F. M. REIS

WP

405	WP/224/2012	21-03-2012	MR. MINGUEL FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
406	WP/809/2011	25-01-2012	RADHAKRISHNA P. NAIK., Adv.: RAUNAQ RAO	UNION OF INDIA THROUGH MINISTRY OF ENVIRONMENT AND FORESTS AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
407	WP/424/2012	13-08-2012	SHRI S. LAKSHAMANAN, PANAJI- GOA Adv.: MR. D. J. PANGAM	THE CHIEF ELECTRICAL ENGINEER AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
408	WP/378/2011	19-01-2012	SMT. LOURENCO FERNANDES Adv.: MR. S. Y. THALY	M/S. ORGAN REALTY PRIVATE LTD AND 4 ORS., ALL REP. BY CONSTITUTED ATTORNEY SHRI JAYANT EKANTH JADHA Adv.: SHRI V.A. LAWANDE FOR RES.1 TO 5.(POA).	F. M. REIS
409	WP/233/2012	22-03-2012	MISS SWEENEY PEREIRA (MINOR) REP. BY HER MOTHER AND NATURAL GUARDIAN MRS. EMILY PEREIRA and 6 ORS Adv.: PRABHAKER H. PARAB	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 11 ORS., Adv.: ADV. PANKAJ P. VERNEKAR AGA FOR RESP. 1 TO 3	S. C. DHARMADHIKARI AND U. V. BAKRE
410	WP/425/2012	14-08-2012	M/S. DESPAMONT, REP. THROUGH ITS PARTNER, SHRI VIRAJ DEVENDRA PARAZ AND ORS., Adv.: D.J. PANGAM	THE INSPECTOR, SURVEY AND LAND RECORDS AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE

WP

411	WP/175/2011	04/09/12	DR. AJIT T. KOSSAMBE Adv.: MR. SUDIN USGAONKAR	GOA STATE COOPERATIVE MILK PRODUCER'S UNION LTD, REP. BY ITS CHAIRMAN MR. MADHAV SAHAKARI AND ANR Adv.: MR. A.F. DINIZ FOR RESPONDENT.	A. P. LAVANDE AND U. V. BAKRE
412	WP/841/2010	29-03-2012	SMT GUNAVATI JAGANTH KHANDEPARKAR (SINCE DEC.) THROUGH LR'S Adv.: MR. V. G. P. DUKLE	SHRI. ANTONIO BERNARDO COSTA AND ANR., Adv.: MR. NITIN SARDESSAI FOR RES. 1.	F. M. REIS
413	WP/302/2010	26-09-2012	MAJOR (RETD.) KEHAR SINGH (SINCE DEC.) THROUGH LR. BRIG. PARAMJIT SINGH., Adv.: MR. ASHWIN BHOBE	MR. VELENTINO XAVIER PEREIRA., Adv.: MR. MAHESH SONAK FOR RES. 1 (V).	F. M. REIS
417	WP/642/2011	27-02-2012	SHRI PAUL FERNANDES AND ANR., Adv.: MS. ASHA DESSAI	UNION OF INDIA THRO' THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS, GOVT. OF INDIA AND 4 O Adv.: MR. C.A. FERRIERA, ASG, FOR R-1	S. C. DHARMADHIKARI AND U. V. BAKRE
418	WP/93/2012	01/03/12	PEDRO DAMIAO LAZARIO CAEIRO AND 2 ORS., Adv.: MR.C. A. COUTINHO	SHRI. CAETANO FERNANDES AND 3 ORS., Adv.:	F. M. REIS
419	WP/156/2007	09/10/12	MR. RUI MENEZES AND 2 ORS. Adv.: RAKHI CHODANKAR	MR. EVEREST RODRIGUES ALIAS MR. GONSALO EVARISTO JAIME RODRIGUES Adv.:	F. M. REIS
420	WP/103/2012	29-03-2012	SMT. FLAVIA RODRIGUES AND 3 ORS., Adv.: NIGEL DA COSTA FRIAS	SHRI. ARJUN ANTHONY D'COSTA, AND 2 ORS., Adv.: ADV. J. A. LOBO FOR R.NO.1.	F. M. REIS

WP

421	WP/240/2005	28-08-2012	SHRI ROSARIO S. FERNANDES Adv.: MR. VALMIKI MENEZES	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS. Adv.: MS. SAPNA MORDEKAR, A.G.A.	A. P. LAVANDE AND U. V. BAKRE
422	WP/237/2012	26-03-2012	DR. (MRS.) BEENA MARTINS, Adv.: PRASHEEN LOTLIKAR	MAPUSA MUNICIPAL COUNCIL, REP BY ITS CHIEF OFFICER, Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
423	WP/599/2007	28-09-2012	SHEKHAR PRABHUDESSAI, SUPDT. OF POLICE (SOUTH) Adv.: MR. S.R. RIVONKAR, GA	GOA STATE INFORMATION COMMISSION CONSTITUTED WITH 2 MEMBERS AND ANR., Adv.: MR. J.P. D'SOUZA	F. M. REIS
424	WP/821/2011	23-02-2012	MORRIES HOUSING PRIVATE LIMITED., Adv.:	KUMBLA ABDULLA MERCHANT THROUGH P.O.A MOHAMMED ISMAIL AND 2 ORS., Adv.: MR. MAHESH P. AMONKAR FOR RESP.3	F. M. REIS
425	WP/418/2012	16-08-2012	SHRI RAMNATH KUSHTA PRABHU DESSAI Adv.: ABHAY NACHINOLKAR	SHRI SHAIKH NASIR AND 4 ORS., Adv.: ADV. ALDRIN MONTEIRO FOR R - 5.	A. P. LAVANDE
426	WP/128/2005	13-08-2012	SHRI SHRIDHAR NAGVEKAR AND ANR., Adv.: V.A.LAWANDE	SHRI HARI VASSUDEV REDKAR AND 2 ORS., Adv.: SHRI RUDRAJI RS. PARSHEKER FOR R.1,2 and 3	F. M. REIS
427	WP/283/2012	05/07/12	ENGINEERS COMBINE Adv.: C. MASCARENHAS	UNION BANK OF INDIA REP. BY SENIOR BRANCH MANAGER AND ANR., Adv.: ADV. PRASAD NAIK FOR R.NO.1.	F. M. REIS

WP

428	WP/283/2004	10/07/12	SHRI DHAKTU VENGURLEKAR, MERCES-GOA. Adv.: SHRI ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY and 3 ORS., Adv.: MS.S.LINHARES, AGA R. 1 and 2	F. M. REIS
429	WP/169/2011	14-09-2012	M/S. SESA GOA LIMITED, THROUGH MR. SAUVICK MAZUMDAR AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MR. K. MUKHERJEE FOR THE INTERVENOR.	F. M. REIS
430	WP/302/2002	06/07/12	KADAMBA TRANSPORT CORPORATION LTD., Adv.: MR.D.B.AMBEKER	SHRI SURESH HARI PARVATKAR AND ORS., Adv.: MR. A. V. NIGALYE, FOR R.1	F. M. REIS
431	WP/313/2003	06/07/12	SHRI VITHU B. SHIRGAONKAR, MANDUR, TISWADI -GOA. Adv.: SHRI A.V. NIGALYE	THE HON'BLE INDUSTRIAL TRIBUNAL, PANAJI-GOA and ANR., Adv.: SHRI D.B.AMBEKAR FOR R-2	F. M. REIS
432	WP/318/2002	06/07/12	SHRI SURESH PARVATKAR, PILERNA, BARDEZ-GOA. Adv.: MR.A.V.NIGALYE	THE HON'BLE INDUSTRIAL TRIBUNAL, PANAJI and ANR., Adv.: MR.SOHAN S DESSAI R-2	F. M. REIS
433	WP/21/2012	16-08-2012	SHRI. SURESH GOPAL BHAT AND 2 ORS., Adv.: MR. SUDESH USGAONKAR	SHRI PANDURANG ANNAPPA PAI AND ANR., Adv.: ADV. C. A. COUTINHO FOR R NO.1.	F. M. REIS
434	WP/564/2007	05/09/12	KRISHNAN VENUGOPAL Adv.: MR. A. D. BHOBE	ANTONIO JOAO A. BRAGANZA AND 8 ORS., Adv.:	F. M. REIS
435	WP/563/2012	24-08-2012	MARTHA SALDANHA Adv.: ETHELWALD OLIMPIO MENDES	MR. CEASER ANTHONY FERNANDES THROUGH P.O.A. MRS. HAZEL DIAS Adv.: ADV. C. A. COUTINHO	F. M. REIS

WP

436	WP/89/2012	26-03-2012	SHRI JIU BHIKU NAIK Adv.: V.A. LAWANDE	THE VILLAGE PANCHAYAT OF MARCAIM AND ORS., Adv.: AG WITH MS. N. KHOLKAR, AGA, FOR R-2, 3, 5	S. C. DHARMADHIKARI AND U. V. BAKRE
437	WP/313/2012	10/10/12	SHRI BERNARDO SILVEIRA Adv.: ABHIJEET KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH AGA P. SAWANT FOR R.NOS.1 TO 3.	S. J. VAZIFDAR AND U. V. BAKRE
438	WP/826/2011	25-01-2012	MR. SAVIO REBELLO AND ANR., Adv.: NIGEL DA COSTA FRIAS	THE DEPUTY COLLECTOR (LAO) AND ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
439	WP/33/2012	25-01-2012	MRS. SOCORINA SILVA E GOMES AND 7 ORS., Adv.: NIGEL DA COSTA FRIAS	THE DEPUTY COLLECTOR (LAO) AND 4ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
440	WP/100/2012	28-02-2012	SMT. NEELA NEOGI AND ORS Adv.: NITIN SARDESSAI	STATE OF GOA THROUGH THE CHIEF SECRETARY, AND ANR., Adv.: AG WITH MS. N. KHOLKAR, AGA	S. C. DHARMADHIKARI AND U. V. BAKRE
441	WP/16/2012	30-08-2012	M/S. BHARAT SANCHAR NIGAM LTD., PANAJI-GOA Adv.: MR. JOSE FILIPE MELO	SHRI. SUWAS B. PEDNEKAR., Adv.: ADV. SHIVRAJ GAONKAR.	F. M. REIS
442	WP/91/2012	29-02-2012	SHRIJOHN BRITO FERNANDES., Adv.: MR. SHANE SAPECO	THE PASSPORT OFFICER, GOVT.OF INDIA AND ANR, Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
443	WP/325/2012	31-08-2012	MRS. URSULA RENHA RUMALDINA SOARES AND 2 ORS., Adv.: NIGEL DA COSTA FRIAS	MRS. FATIMA CONCEICAO TONY COLACO E FERNANDES AND 5 ORS., Adv.: ADV. V. MENEZES FOR R.NO.4.	A. P. LAVANDE



WP

444	WP/318/2011	10/08/12	SHRI SONU MOLU VAGONKAR AND ORS., Adv.: MR. NITIN SARDESSAI	SHRI ANANDU SANGTU DEVIDAS AND ORS., Adv.: SHRI MAHESH AMONKAR FOR RESP. 1.	F. M. REIS
445	WP/85/2012	28-02-2012	MR. PASCOAL DOMINGO D'SOUZA Adv.: SOMNATH KARPE	MR. ANIL CHOPDEKAR AND ORS., Adv.: ADV. C. A. COUTINHO FOR RESPONDENT NO. 1.	F. M. REIS
446	WP/247/2012	29-03-2012	SHRI BALAJI RAMNATH NAIK THROUGH HIS ATTORNEY SHRI DATTA S. NAIK Adv.: M.G.S. KHANDEPARKAR	SHREE SHANTADURGA KUMBARJUVENKARIN DEVASTHAN THROUGH ITS ATTORNEY MR. PREMANAND NAIK Adv.:	F. M. REIS
447	WP/86/2012	22-02-2012	M/S VASCO-DA-GAMA DISTILLERIRS PVT. LTD. REP. BY ITS DIRECTOR MR. VIPAN MALHOTRA., Adv.: ETHELWALD OLIMPIO MENDES	COMMISSIONER OF EXCISE., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
448	WP/34/2012	06/02/12	MS. LAVITA FERNANDES., Adv.: MR. A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. P. S. LOTLIKAR FOR R.NO.3	S. C. DHARMADHIKARI AND U. V. BAKRE
449	WP/121/2012	07/02/12	SOCIEDADE TIMBLO IRMAOS LIMITADA, REP BY SOCIEDADE DE FOMENTO IND. PVT. LTD, Adv.: PARAG RAO	STATE OF GOA THROUGH THE CHIEF SECRETARY, Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
450	WP/374/2012	03/09/12	SHRI. G.N. GAWADE, POLICE INSPECTOR (PRESENTLY POSTED AT BETUL COSTAL SECURITY POLICE STATION) Adv.: GALILEO FRANCISCO TELES	STATE OF GOA ( THROUGH CHIEF SECRETARY) AND 2 ORS., Adv.: ADV. SHIVAN DESAI FOR R.NO.3.	A. P. LAVANDE AND U. V. BAKRE

WP

451	WP/313/2011	04/10/12	SHRI DINANATH S. GAONKAR AND ANR., Adv.: MR NIGEL DA COSTA FRIAS	THE GOA STATE CO-OP. BANK LTD., THROUGH ITS GENERAL MANAGER AND 2 ORS., Adv.: MR. GAURISH NAGVEKAR FOR RES.1	F. M. REIS
452	WP/514/2012	02/08/12	MR. ANTONIO SHUNIT JOAO DE ERASMO SEQUEIRA AND 7 ORS., Adv.: MAHESH SONAK	THE REVISIONAL AUTHORITY (CENTRAL GOVT.) AND 2 ORS., Adv.:	A. P. LAVANDE
453	WP/808/2011	03/02/12	MRS. IRENE BARBOSA REP. BY HER ATTORNEY SMT. ALETHEA BARBOSA., Adv.: MRS. A. A. AGNI	SHRI FRANCIS THOMAS GONSALVES AND 4 ORS., Adv.: SHRI J.P. MULGAONKAR FOR RESP.	F. M. REIS
454	WP/35/2012	16-03-2012	SHRI. VISNUM NARAYAN PRABHU DESSAI THROUGH P.O.A SHRI NARAYAN V. PRABHU DESSAI., Adv.: MR. SHIVAN DESSAI	SMT. JAYASHRI VISNUM DESSAI AND ANR., Adv.:	F. M. REIS
455	WP/395/2006	06/12/12	SHRI SURESH BABAN KAKODKAR AND ANR., Adv.: MR. V.R. TAMBA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: MR. GURU SHIRODKAR, AGA R.1 and 3	A. P. LAVANDE AND U. V. BAKRE
457	WP/73/2011	27-04-2012	M/S MACHADO COMPUTER SERVICES THROUGH ITS PROPRIETOR SHRI CARMELINO MACHADO Adv.: MR. DEEP SHIRODKAR	DIGINERVE NETWORKS PVT. LTD., AND 2 ORS., Adv.: MS. ANITA A. THORAT FOR RES.2.	F. M. REIS
458	WP/739/2011	24-02-2012	SMT. GUN RAM MADGAONKAR ALIAS GAONKAR AND ORS., Adv.: PRITAM ROHIDAS GAUDE	SHRI. SONU VITHOBA VELIP AND 29 ORS., Adv.: MR. SUDESH USGAONKAR FOR RES. 1.	F. M. REIS

WP

459	WP/77/2012	14-02-2012	M/S NOOR MOHAMMED ABDUL KARIM Adv.: H.D. NAIK WITH K. NOORANI	STATE OF GOA AND ORS., Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
460	WP/802/2011	16-01-2012	MR. CHINMAY VISHWAS PATIL., Adv.: MR. SHIVAN DESSAI	STATE OF GOA, THROUGH SECRETARY (PERSONNEL) DEPT. OF PERSONNEL AND 3 ORS., Adv.: MR. H. D. NAIK FOR RESP. 2 and 3.	A. P. LAVANDE AND U. V. BAKRE
461	WP/168/2012	12/04/12	M/S CROSS COUNTRY HOTELS LTD., REP BY ITS MANAGING DIRECTOR KUSUMA JUNEJA Adv.: SHIVAN DESAI	SHRI BHUPINDER KUMAR MALHOTRA AND 6 ORS., Adv.:	F. M. REIS
463	WP/374/2011	03/02/12	ERIC FERNANDES Adv.: MR. GAURISH AGNI	MR. BALBIR SINGH CHABRA AND 3 ORS., Adv.: ADV. SUDIN M. S. USGAOKAR FOR R.NO.1	F. M. REIS
464	WP/401/2004	06/12/12	DR. PRAKASH R. MUTGI,FARMAGUDI-GOA. Adv.: SHRI N.K.SAWAIKAR FOR PETITIONER	STATE OF GOA AND 3 ORS., Adv.: AG WITH MS.W.COUTINHO,GA R.1 and 3	A. P. LAVANDE AND U. V. BAKRE
465	WP/145/2012	02/03/12	MR. WALBURG VERISSIMO COUTINHO Adv.: NIGEL DA COSTA FRIAS	THE COMUNIDADE OF MARGAO THROUGH ITS ATTORNEY Adv.:	S. C. DHARMADHIKARI
466	WP/702/2011	09/08/12	SHRI BENJAMIN PEREIRA, THROUGH ATTORNEY GABRIEL PEREIRA., Adv.: MR. RANJIT SATARDEKAR	THE COMMUNIDADE OF COLVALE THROUGH ITS ATTORNEY., Adv.: ADV. GAUISH AGNI FOR ATTORNEY OF R.NO.3.	F. M. REIS
467	WP/390/2011	10/08/12	COMUNIDADE OF NAGOA THROUGH ITS ATTORNEY JOHN PHILIP PEREIRA Adv.: MR. F. E. NORONHA	ADMINISTRATOR OF COMUNIDADES OF SOUTH ZONE AND 2 ORS., Adv.:	F. M. REIS

WP

468	WP/421/2011	10/08/12	ADMINISTRATOR OF COMMUNIDADES, SOUTH ZONE Adv.: MRS. A. A. AGNI	COMMUNIDADE OF VERNA THROUGH ITS ATTORNEY MR. ALVARO ABRANCHES Adv.: MR. F. E. NORONHA FOR RESP.	F. M. REIS
469	WP/80/2012	02/02/12	WELLINGTON DIAS AND ANR., Adv.: GALILEO FRANCISCO TELES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
470	WP/29/2004	06/07/12	MR. M.R. PAI, MARGAO-GOA. Adv.: SHRI S.Y. THALY	THE MAZANIA OF "SHREE MAHALASA SAUNSTHAN" and 2 ORS, Adv.: SHRI SUDIN USGAONKAR FOR	F. M. REIS
471	WP/30/2004	06/07/12	MR.M. GANESH PAI,MARGAO-GOA. Adv.: SHRI S.Y. THALY	THE MAZANIA OF "SHREE MAHALASA SAUNSTHAN" and 2 ORS, Adv.: SHRI SUDIN USGAONKAR FOR	F. M. REIS
472	WP/276/2003	06/12/12	MECHANICAL ORE HANDLING PLANT TECHNICIANS ASSN., Adv.: SHRI PRASANNA C.CHAWDIKAR	UNION OF INDIA AND 44 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
473	WP/155/2012	19-03-2012	SHRI PAULO FRANCISCO ANTONIO NEVES DE SOUZA ALIAS PAULO DE SOUZA Adv.: SANMAN KENY	STATE OF GOA THROUGH THE REVENUE SECRETARY, AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
474	WP/240/2012	29-03-2012	SMT. SHAILA SUBRAO SHETYE AND 3 ORS., Adv.: PREETAM TALAULIKAR	SMT. KUNDA MADHUKAR SHETYE AND 4 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 2.	F. M. REIS
475	WP/300/2010	26-09-2012	MAJ(RETD) KEHAR SINGH(SINCE DEC) THROUGH LR'S Adv.: MR A D BHOBE	MR VELENTINO XAVIER PEREIRA Adv.: MR. MAHESH SONAK FOR RES. 1.(U).	F. M. REIS

WP

476	WP/778/2011	06/02/12	M/S SADHANA BUILDERS PVT. LTD., THROUGH ITS DIRECTOR VIRTEJ VEERDHAWAL GHAG AND ANR., Adv.: MR. H. D. NAIK	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: ADV. A. D. BHOBE FOR R.NO.2	S. C. DHARMADHIKARI AND U. V. BAKRE
477	WP/400/2012	16-08-2012	MR. DOMNIC BENTO D'MELLO Adv.: A.D. BHOBE	VILLAGE PANCHAYAT OF ANJUNA THROUGH ITS SARPANCH AND ANR., Adv.: ADV. N. SARDESSAI FOR R NOS. 1 and 2.	F. M. REIS
479	WP/402/2012	16-08-2012	MR. DOMNIC BENTO D'MELLO Adv.: A.D. BHOBE	VILLAGE PANCHAYAT OF ANJUNA THROUGH ITS SARPANCH AND ANR., Adv.: ADV. N. SARDESSAI FOR R NOS. 1 and 2.	F. M. REIS
480	WP/342/2012	13-07-2012	SHRI JOSE DIAS Adv.: ASHWIN D. BHOBE	SHRI XAVIER DIAS (SINCE DEC.) AND 4 ORS., Adv.:	F. M. REIS
481	WP/499/2012	09/08/12	M/S SESA GOA LIMITED THROUGH ITS ASSOCIATE VICE PRESIDENT, AND ANR., Adv.: VIJAY A. PALEKAR	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: ADV. VALMIKI MENEZES FOR R - 4.	A. P. LAVANDE AND U. V. BAKRE
482	WP/20/2011	14-03-2012	MRS. PREMILA CARNEIRO Adv.: MR. MAHESH AMONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MR. A.D. BHOBE FOR RES.4.	S. C. DHARMADHIKARI AND U. V. BAKRE
483	WP/481/2012	16-08-2012	SHRI GURUDAS NAIK Adv.: HRUDAYNATH SHIRODKAR	COMMUNIDADE OF SAVOI VEREM THROUGH ITS ATTORNEY SHRI MOHANDAS P. SAWAIKAR Adv.:	F. M. REIS

WP

484	WP/22/2011	14-03-2012	MR. MINGUEL REBELO THROUGH HIS ATTORNEY MRS. SELMA FERNANDES E REBELO Adv.: MR. MAHESH AMONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
485	WP/573/2012	29-10-2012	MEKA DREDGING COMPANY PRIVATE LIMITED and ANTH., Adv.: ADV. SHIVAN DESAI	BOARD OF TRUSTEES MORMUGAO PORT TRUST THROUGH CHAIRMAN Adv.:	S. J. VAZIFDAR AND F. M. REIS
486	WP/232/2012	06/09/12	SHRI PETER FATIMA FRANCISCO FERNANDES ALIAS PEDRO FATIMA F. FERNANDES Adv.: MANDAR G.S. KHANDEPARKAR	SHRI AJIT S. BAKAL AND ANR., Adv.: AGA SUSAN LINHARES FOR R.NO.2.	F. M. REIS
487	WP/149/2012	27-03-2012	SHRI HERIBERTO FRANCISCO MARIA D'CUNHA ALIAS HERIBERTO D'CUNHA, (SINCE DECEASED) THROUGH LR'S Adv.: A.F. DINIZ	THE DEPUTY COLLECTOR OF SOUTH GOA AND 4 ORS., Adv.: ADV. AMIRA RAZAQ FOR THE R.NO.5.	S. C. DHARMADHIKARI AND U. V. BAKRE
488	WP/183/2012	07/03/12	IVAN SINGH Adv.: AMIRA A. RAZAQ	THE ASSISTANT COMMISSIONER OF INCOME TAX Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
489	WP/108/2012	06/02/12	BEML LTD REP BY ITS GENERAL MANAGER SHRI T.K. SREEKUMAR VARMA Adv.: P. KARPE	GOVT. OF GOA DIRECTORATE OF MINES AND GEOLOGY, REP BY ITS DIRECTOR Adv.: ADV. R. G. RIVANKAR FOR R.NO.4.	S. C. DHARMADHIKARI AND U. V. BAKRE
490	WP/387/2010	03/02/12	SHRI. PAIKA DIAS (SINCE DEC.) THROUGH LR'S Adv.: MR. NIGEL DA COSTA FRIAS	THE INTERNATIONAL CENTRE, GOA Adv.:	S. C. DHARMADHIKARI

WP

491	WP/455/2012	23-10-2012	MR. VINAYAK G. DESSAI @ VINAYAKRAO G. PRABHUDESSAI Adv.: KAPIL D. KERKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 3 ORS., Adv.: ADV. SANDESH PADIYAR R.NO. 2 and 3	S. J. VAZIFDAR AND F. M. REIS
492	WP/675/2011	30-07-2012	MR. R. SHANKAR RAJ Adv.: PRASHEEN LOTLIKAR	UNION OF INDIA, THROUGH THE MINISTRY OF DEFENSE AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
493	WP/267/2012	05/12/12	SHRI JOAO JOAQUIM FILIPE AFONSO ALIAS FELIX AFONSO AND ANR., Adv.: ROHIT BRAS DE SA	ANA PRAXEDES DA PIEDADE PINTO ALIAS ANITA PINTO (DEC.) REP. BY SR. ZEENA FERNANDES AND ANR., Adv.:	F. M. REIS
494	WP/741/2011	14-09-2012	SHRI GOVIND K. SHET Adv.: ANTHONY JOE D'SILVA	ADDITIONAL DIRECTOR OF PANCHAYATS -II AND 2 ORS., Adv.: GA S. VAHIDULLA FOR R.NO. 1.	F. M. REIS
495	WP/453/2012	08/10/12	SHRI SHAILESH VERNEKAR Adv.: D. VERNEKAR	CANACONA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER Adv.: ADV. SUDESH USGAONKAR FOR R - 1.	S. J. VAZIFDAR AND U. V. BAKRE
496	WP/477/2012	13-07-2012	M/S. GANPATI BUILDTECH PVT. LTD., THROUGH ITS DIRECTOR, POA MR. ABHISHEK AJAY GUPTA Adv.: SHIVAN DESAI	FR. IVO FRANCISCO BERNARDINHO DA CONCEICAO E SOUZA AND 5 ORS., Adv.:	F. M. REIS
497	WP/130/2012	24-02-2012	COMMUNIDADE OF NAGOA THROUGH ITS ATTORNEY SHRI JOAO FILIPE PEREIRA Adv.: SANDESH D. PADIYAR	SPECIAL LAND ACQUISITION OFFICER, GOA -IDC, Adv.: ADV. MAHESH SONAK FOR R.NO.2.	F. M. REIS

WP

498	WP/550/2012	26-09-2012	SHRI AKEELES RAM Adv.: P.P. SINGH	THE CHIEF OFFICER MARGAO MUNICIPAL COUNCIL, AND 2 ORS., Adv.:	F. M. REIS
499	WP/800/2012	12/12/12	M/S SADHANA BUILDERS PVT. LTD., THROUGH ITS DIRECTOR SHRI VIRTEJ V. GHAG AND ANR., Adv.: VILAS P. THALI	THE TOWN PLANNER, TISWADI TALUKA, Adv.:	A. P. LAVANDE AND U. V. BAKRE
500	WP/457/2012	05/12/12	MR. JOVITO GONZAGO AFONSO Adv.: ESPERDIAO DIAS DO ROSARIO	STATE REPRESENTED BY EXECUTIVE ENGINEER, WORKS DIVISION II (ROADS), PWD PANAJI-GOA Adv.: AGA. SUSAN LINHARES	F. M. REIS
501	WP/458/2012	05/12/12	M/S. RASQUINHA DEVELOPERS AND CONSTRUCTION PVT. LTD., THROUGH MR. AGNELO RASQUINHA., Adv.: ESPERDIAO DIAS DO ROSARIO	STATE REP. BY EXECUTIVE ENGINEER, WORKS DIVISION II (ROADS), P.W.D. PANAJI-GOA Adv.: AGA. SUSAN LINHARES	F. M. REIS
502	WP/497/2012	06/12/12	SHRI GOKULDAS SHANTARAM KAMAT (SINCE DEC. THROUGH LR'S) Adv.: V.A. LAWANDE	DATTATRAYA RAGHUNATH JOG AND ANR., Adv.: ADV. A. D. BHOBE FOR R. NO. 1 and 2	F. M. REIS
503	WP/510/2012	20-12-2012	REGIONAL PROVIDENT FUND COMMISSIONER -1 Adv.: CARLOS ALVARES FERREIRA	M/S. REVATHI SYNTHETICS PVT. LTD., Adv.: ADV. GIRISH K. SARDESSAI	F. M. REIS
504	WP/604/2012	20-11-2012	MR. ANANT RAGHUNATH SAWAIKAR AND ANR., Adv.: A.D. BHOBE	SHRIHARI BAL VIDHYADHAR UPADHAYE AND 2 ORS., Adv.:	A. P. LAVANDE



WP

505	WP/45/2012	03/10/12	MR. PANDHARI P. NAIK AND ANR., Adv.: ANIRUDHA A. SINAI BORKAR	PRAKASH PANDU NAIK AND ANR., Adv.: ADV. GAURISH AGNI FOR R. NO.1	F. M. REIS
506	WP/386/2012	21-06-2012	1. MR. MAHADEV PARSEKAR( DEC.) THROUGH LEGAL HERIS AND ORS., Adv.: ADV. J. GODINHO	1. MR. EDUARDO SIMAO D'COSTA @ EDWARD S. D'COSTA AND ANR., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R.NOS.1 and 2.	F. M. REIS
507	WP/439/2011	16-01-2012	SHRI LAURENTE V. FERNANDES AND 2 ORS., Adv.: MR. A. D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
508	WP/137/2012	01/03/12	SHRI JYOTHI L. CONCAR, REP BY POA SHRI RAJESH TIMBLO AND ANR., Adv.: PARAG RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVT.) MINISTRY OF MINES, AND 2 ORS., Adv.:	F. M. REIS
509	WP/114/2011	05/11/12	MRS. SABINA D'COSTA Adv.: MR. ARUN BRAS DE SA	MR. OLAVO RODRIGUES AND 4 ORS., Adv.: MR. C.A. FERREIRA FOR RES.4 and 5	A. P. LAVANDE
510	WP/153/2012	22-02-2012	M/S PANDURANG TIMBLO INDUSTRIES, REP BY SHRI V.D. PAWAR AND ANR., Adv.: NITIN SARDESSAI	STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
511	WP/110/2012	08/02/12	SHRI PREMNATH RAGHUNATH NATEKAR THROUGH P.O.A ABHISHEK PREMNATH NATEKAR., Adv.: MR. P.A. KAMAT	ADDITONAL DIRECTOR OF PANCHAYAT (II) AND 7 ORS., Adv.: GA GURU SHIRODKAR FOR R.NOS.1, 2 and 8.	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

512	WP/129/2012	17-02-2012	SHRI RAJARAM M. CAISUKAR Adv.: A.D. BHOBE	ST. JOSEPH CHAPEL, REP BY ITS PRESIDENT OF THE MANAGING COMMITTEE, MR. AGNELO BRAGANZA. Adv.: AGA SUSAN LINHARES FOR R.NOS. 2 AND 3	F. M. REIS
513	WP/440/2012	06/09/12	SHRI RAMCHANDRA GOVIND NAIK MULE AND 7 ORS., Adv.: SHASHIKANT NARAYAN JOSHI	THE CENTRAL REGISTRAR OF COOP. SOCIETIES, GOVT. OF INDIA, AND 11 ORS., Adv.: ADV. DATTAPRASAD LAWANDE FOR R.NO. 2	A. P. LAVANDE AND U. V. BAKRE
515	WP/430/2012	03/08/12	SHRI MAROOR PADMANABHA PAI THROUGH CONSTITUTED ATTORNEY SHRI M.R. PAI, Adv.: PRASHEEN LOTLIKAR	THE ADMINISTRATIVE TRIBUNAL OF GOA AND 2 ORS., Adv.:	F. M. REIS
516	WP/349/2012	29-06-2012	SMT. CHAMPABAI SADASHIV RAUT DESSAI REP. THROUGH POA BY PLAINTIFF NO.2 Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	SMT. LUIZA FERNANDES Adv.: ADV. V. P. THALI.	F. M. REIS
517	WP/120/2012	24-02-2012	MRS. PARVATI MAHADEV HALDANKAR AND 10 ORS., Adv.: MS. SMITA GAWAS	MR. SANTOSH TUKARAM HALDANKAR., Adv.:	F. M. REIS
518	WP/591/2012	03/10/12	MR. SATISH SAWANT, BICHOLIM- GOA., Adv.: MR. ARJUN F. NAIK	THE PUBLIC INFORMATION OFFICER, GOVT. HIGHER SECONDARY SCHOOL, SANKHALIM, BICHOLIM-GOA., Adv.:	F. M. REIS
519	WP/710/2011	08/02/12	COMMUNIDADE OF BOA ESPERANCA DE ALDONA THROUGH ITS ATTORNEY AND ANR., Adv.: P. A. KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.: MR. V. MENEZES FOR RES.4	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

520	WP/202/2012	27-03-2012	MR. NEVILLE REMY FERNANDES Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
521	WP/405/2012	15-06-2012	SMT. SUSHILABAI RAMNATH JOSHI AND 4 ORS., Adv.: MR. PARIKSHIT SAWANT	SMT. BHAGIRATHI DURGARAM PRABHU DESSAI AND 35 ORS., Adv.:	F. M. REIS
522	WP/268/2012	17-07-2012	MISS TELMA DE SOUZA GONSAVES Adv.: MELWIN ASSIS VIEGAS	MR. ROHIDAS K. TARI ALIAS ARONDEKAR Adv.: ADV. ANTHONY D'SILVA.	F. M. REIS
523	WP/542/2011	19-03-2012	M/S. SESA MINING CORPORATION LIMITED, THROUGH ITS GENERAL MANAGER-FINANCE, MR. S. SURESH AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
524	WP/776/2011	21-02-2012	MR. JOILDO AGUIAR., Adv.: MR. SUDIN USGAONKAR	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NOS.4 and 5.	S. C. DHARMADHIKARI AND U. V. BAKRE
525	WP/551/2012	22-08-2012	MR. LINO X.C. NORONHA Adv.: J. GODINHO	MR. ANKUSH RAJARAM NAIK (SINCE DEC.) AND ORS., Adv.:	F. M. REIS
526	WP/512/2012	02/08/12	MR. ANTONIO SHUNIT JOAO DE ERASMO SEQUEIRA AND 7 ORS., ALL THRO' ATTORNEY MR. B. S. BAKHLE Adv.: P.S. RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVT.) AND 2 ORS., Adv.:	A. P. LAVANDE
527	WP/199/2012	23-08-2012	SHRI MANOHAR HARI KAMAT @ MUKUND HARI KAMAT Adv.: A.D. BHOBE	SHRI TULSHIDAS SITARAM NAIK Adv.: ADV. D. S. NAIK FOR R NOS 1 and 2.	F. M. REIS

WP

529	WP/561/2012	15-09-2012	M/S. CAFE REAL PVT. LTD., THROUGH ITS POWER OF ATTORNEY, SHRI. NISHAKANT NARSHIVA PEDNEKAR Adv.: MR. V. KORGAONKAR	M/S. TWINKLE HOSPITALITY PVT. LTD., REP. THROUGH ITS AUTHORIZED DIRECTOR SHRI. OM PRAKASH GOENKA Adv.:	F. M. REIS
530	WP/420/2012	30-08-2012	MR. VAIKUNTH V. KAMAT Adv.: D.D. ZAVERI	THE STATE OF GOA THROUGH THE CHIEF SECRETARY GOVT. OF GOA., Adv.: ADV. ANTHONY D' SILVA FOR R - 2.	A. P. LAVANDE AND U. V. BAKRE
531	WP/642/2012	12/09/12	ITIHAS MEDIA PVT. LTD. BY ITS AUTHORIZED REP. SANTOSH SAWANT Adv.: AGNELO F DINIZ	THE EXECUTIVE ENGINEER and ANR., Adv.:	S.A. BOBDE AND U. V. BAKRE
532	WP/827/2011	12/01/12	M/S RAVALNATH BUILDERS REP. BY MR. RAJESH HARMALKAR., Adv.: SANDESH D. PADIYAR	MRS. SEBASTIANA ESCOLASTICA BEATRIZ NUNES MENDONSA., REP. BY P.O.A MR. SAVIO NUNES. Adv.: MR. PRASHEEN LOTLIKAR FOR RESP.1(POA).	F. M. REIS
533	WP/138/2011	12/04/12	MR. DEODATO CARDOZO BY CONSTITUTED ATTORNEY MRS. MINGUELINA CARDOZO E FERNANDES., Adv.: MR. A. F. DINIZ	MRS. ANTONETA BENECIA D'SILVA CARDOZO, Adv.: MR. J. GODINHO FOR RESP'S.	F. M. REIS
534	WP/544/2011	19-03-2012	SMT. MARIA DE LOURDES FILOMENA FIGUEIREDO., Adv.: AGNELO F DINIZ	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

535	WP/403/2012	18-06-2012	M/S RAVALNATH BUILDERS REP. BY ITS PARTNER MR. RAJESH HARMALKAR Adv.: A.R. KANTAK	MRS. SEBASTIANA ESCOLASTICA BEATRIZ NUNES MENDONSA @ BEATRIZ MENDONCA REP. BY ATTORNEY SAVIO NUNES Adv.:	F. M. REIS
536	WP/475/2011	02/03/12	SHRI. ESLIE NORONHA Adv.: SHRI. J. GODINHO	SHRI. J. LAMBERT ALMEIDA AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR RESP NO. 1 AND 2.	F. M. REIS
537	WP/719/2011	09/03/12	SHRI BAPTISTA SAO FRANCISCO FERNANDES., Adv.: MR. NIGEL DA COSTA FRIAS.	SMT. CHRISTALINA FERNANDES (SINCE DECEASED) THROUGH LR'S Adv.: MR. J.A. LOBO FOR RESP.2 TO 4	F. M. REIS
538	WP/797/2011	22-03-2012	MR. AJIT SUKHIJA., Adv.: PRASHEEN LOTLIKAR	MR. EDGAR FRANCISCO DIAS VALES AND 5 ORS., Adv.: MR. SUDIN M.S. USGAONKAR FOR RESP.6	F. M. REIS
539	WP/824/2011	08/08/12	MR. MOHAN VISHNU NAIK., Adv.: RYAN DA PIEDADE MENEZES	MRS. MAYURI M. NAIK AND 3 ORS., Adv.: AGA SUSAN LINHARES FOR R.NOS. 2, 3 AND 4.	F. M. REIS
540	WP/802/2012	07/12/12	MRS. DEVBALA (ALIAS SHITAL) DATARAM BHISE AND 3 ORS., Adv.: JAGANNATH JAYANT MULGAONKAR	DR. PRIVTIRAJ KARPE AND 8 ORS., Adv.:	A. P. LAVANDE
541	WP/496/2011	12/01/12	MR. EUGENE EDWARD LOBO ALIAS EDDY LOBO Adv.: MR. S. VALES	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: GA MANISH SALKAR FOR R.NOS. 1 AND 2	F. M. REIS

WP

542	WP/23/2012	27-02-2012	MR. MULLA MURTUZA IBRAHIM AND 3 ORS., Adv.: ASHA A. DESAI	UNION OF INDIA THRO' THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS, GOVT. OF INDIA AND 7 O Adv.: MR. C. A. FERREIRA, P. P. FOR R.NOS. 7 and 8.	S. C. DHARMADHIKARI AND U. V. BAKRE
543	WP/454/2011	10/05/12	M/S. AGENCY REAL MARGAO PVT. LTD., REP. BY DULY CONSTITUED ATTORNEY MR. NISHAKANT PEDNEKAR Adv.: MR. V. KORGAONKAR	MR. SANDEEP NAIK Adv.:	F. M. REIS
544	WP/363/2011	13-01-2012	SHRI AMRUTRAO NILKANT BANDODKAR Adv.: VALMIKI MENEZES	JOSE ANTONIO PEREIRA Adv.: MR. NITIN SARDESSAI FOR RESP.	A. P. LAVANDE
545	WP/623/2011	16-07-2012	SHRI. FRANCISCO ADOLFO ALCANTARA DA PIEDADE VAS., Adv.: MR. JOSEPH VAZ	SHRI ANTONIO FERNANDES., Adv.: SHRI RANJIT SATARDEKAR FOR RESPONDENT.	F. M. REIS
546	WP/54/2012	18-01-2012	DEEPAK MAHABALESHWAR GHARSE ., Adv.: MR. VLEDSON BRAGANZA	STATE OF GOA THROUGH THE UNDER SECRETARY, MINISTRY OF ENVIRONMENT AND FOREST AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
547	WP/594/2011	09/05/12	SHRI SERGIO FERNANDES., Adv.: SANDESH D. PADIYAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
548	WP/96/2012	01/02/12	M/S MADGAVKAR POLYCRIL PVT. LTD., REP. BY ITS DIIRECTOR SHIR ANIL V. MADGAVKAR Adv.: ADV. A.D. BHOBE	CHAM OCEAN TREASURES REP. BY ITS DIRECTOR NARASIMHA PUJARI Adv.:	F. M. REIS

WP

549	WP/51/2012	09/05/12	COMMUNIDADE OF LOUOLIM, SALCETE, GOA, THROUGH ITS SPECIAL ATTORNEY SHRI. FRANCISCO MONTEIRO., Adv.: SANDESH D. PADIYAR	STATE OF GOA THROUGH THE CHIEF SECRETARY ND 3 ORS., Adv.: ADV. A. D. BHOBE FOR R.NO.2	A. P. LAVANDE AND U. V. BAKRE
550	WP/810/2011	28-02-2012	SHRI. GOVIND A. KAMAT., Adv.: MR. SHIVAN DESSAI	STATE OF GOA, THROUGH CHIEF SECRETARY AND 6 ORS., Adv.: ADV. PRASAD SHAHAPURKAR FOR R.NO.5	S. C. DHARMADHIKARI AND U. V. BAKRE
551	WP/806/2011	02/02/12	SHRI DATTA GAJANAN GAUNDALKAR AND ANR., Adv.: ASHWIN D. BHOBE	SHRI PRAMOD VISHNU SINAI BARAD., Adv.:	F. M. REIS
552	WP/185/2010	03/08/12	SMT. VIJAYA S. PALEKAR Adv.: SUDESH USGAONKAR	SHRI. BARNADO CHARLIO LOBO AND ANR., Adv.: MR. RYAN MENEZES FOR RESP. NO.1(THROUGH POA) and R.2	F. M. REIS
553	WP/10/2012	29-06-2012	DR. DAMODAR GAONKAR Adv.: PULKIT BANDODKAR	EXECUTIVE ENGINEER, WORKS DIVISION II, WATER RESOURCES DEPT., MARGAO AND ANR., Adv.:	F. M. REIS
554	WP/459/2011	12/01/12	SHRI SUBHASH BHISSO NAIK Adv.: MR. NITIN SARDESSAI	M/S. RAJ BUILDERS AND ORS., Adv.:	F. M. REIS
555	WP/225/2012	21-03-2012	MR. SANTAN RODRIGUES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
556	WP/672/2011	02/02/12	MISS SHIRLEY VICTORIA MENEZES Adv.: MS. A. A. AGNI	ARMEZINHA DE SOUZA (SINCE DECEASED) THROUGH LR'S ., Adv.: MR. A.D. BHOBE FOR RESP 4. and 5.	F. M. REIS

WP

557	WP/718/2011	22-03-2012	MRS. FLORA HEREDIA AND 3 ORS., Adv.: MR. J. A. LOBO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: MR. P.A. KAMAT FOR RESP. 6.	S. C. DHARMADHIKARI AND U. V. BAKRE
558	WP/40/2011	13-04-2012	STATE OF GOA THROUGH EXECUTIVE ENGINEER MARGAO Adv.: MR. MANISH SALKAR	SHRI. C. M. A. KHADAR Adv.:	F. M. REIS
559	WP/70/2011	13-04-2012	STATE OF GOA THROUGH EXECUTIVE ENGINEER MARGAO Adv.: MR. MANISH SALKAR	SHRI. C. M. A. KHADAR Adv.:	F. M. REIS
560	WP/431/2011	06/01/12	MRS. MARIA FILOMENA DA SILVA THROUGH HER P.O.A AND 2 ORS., Adv.: MS. ASHA DESSAI	MRS. JULIETA IMELDA SIVA FERNANDES AND ORS., Adv.: MR. VIVEK ROGRIGUES FOR RES. 6 and 7.	F. M. REIS
561	WP/554/2011	12/01/12	SHRI ROMANO LUIS FERNANDES, SINCE DECEASED REP. BY LR'S., Adv.: VILAS P. THALI	SHRI SILVESTRE MASCARENHAS AND 7 ORS., Adv.: SHRI MAHESH AMONKAR FOR RES.1 AND 2.	A. P. LAVANDE
562	WP/109/2011	09/02/12	SHRI S. KUMAR ALIAS SUNIL THUKRAL Adv.: MR. V. KORGAONKAR	PEROLA DO MAR CO- OPERATIVE HOUSING SOCIETY LTD.,REP. BY ITS CHAIRMAN MR. V. J. SANCTIC AND ORS., Adv.: MR. ANTHONY D'SILVA FOR RES.4	F. M. REIS
563	WP/796/2011	09/02/12	M/S. JAY SECURITY SERVICES REP. BY SHRI BALBAHADUR THAPA., Adv.: MR. VIJAY A. PALEKAR	THE REGIONAL PROVIDENT FUND COMMISSIONER-II, Adv.: ADV. SHRI. P. P. SINGH FOR THE RESPONDENT.	F. M. REIS
564	WP/423/2011	16-01-2012	SHRI RAZZAK SHAIKH, POLICE SUB INSPECTOR, PANAJI POLICE STATION, TISWADI,GOA., Adv.: MR. KAPIL D. KERKAR	SMT. SHRADHA B. SALGAOKAR, VASCO-DA- GAMA., Adv.: MR. MENINO TELES FOR RESP. NO.1	A. P. LAVANDE AND U. V. BAKRE



WP

565	WP/3/2011	04/10/12	MR. MAURO DAMASO E.X.P. REBELLO ALIAS DAMASAO P. REBELLO Adv.: MR. VALMIKI MENEZES	SMT. PHILOMENA PEGADO AND 2 ORS., Adv.: ADV. GAJENDRANATH R. USGAONKAR FOR R-1	F. M. REIS
566	WP/221/2012	21-03-2012	MR. AGOSTINHO ROCKY FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
567	WP/433/2012	27-06-2012	MINEIRA NACIONAL LIMITADA REP. HEREIN BY ITS PARTNER SHRI ANIL V. SALGAOCAR Adv.: J.P. SUPEKAR	STATE OF GOA THROUGH THE PRINCIPAL SECRETARY (ENVIRONMENT) AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
568	WP/187/2012	19-04-2012	SHRI M. MAHADEV Adv.: J.P. MULGAONKAR	SHRI RAJSHEKHARIYYA PADADAYYA HIREMATH ALIAS R.P. HIREMATH REP. BY ATTORNEY P.S. HIREMATH Adv.: MR. VALMIKI MENEZES FOR RESP.	F. M. REIS
569	WP/528/2012	19-10-2012	SHRI GADDU ZARAUNKAR Adv.: SUDESH USGAONKAR	VILLAGE PANCHAYAT OF VELIM, THROUGH THE SARPANCH/SECRETARY AND ANR., Adv.: ADV. C. A. COUTINHO FOR - 2.	F. M. REIS
570	WP/529/2012	19-10-2012	SHRI GADDU ZARAUNKAR Adv.: SUDESH USGAONKAR	VILLAGE PANCHAYAT OF VELIM, THROUGH THE SARPANCH/SECRETARY AND ANR., Adv.: ADV. C. A. COUTINHO FOR - 2.	F. M. REIS
571	WP/473/2012	01/08/12	SHRI DEVU GANESH GAONKAR AND 5 ORS., Adv.: PREMA MATKAR	M/S SOLEIL INDIA HOTELS AND RESORTS PVT. LTD., AND 13 ORS., Adv.:	F. M. REIS

WP

572	WP/506/2012	16-10-2012	MISS STEFFI FERNANDES Adv.: AIRES RODRIGUES	THE STATE OF GOA BY ITS CHIEF SECRETARY AND ANR., Adv.: AGA K. NOORANI R. 1 and 2.	A. P. LAVANDE AND U. V. BAKRE
573	WP/379/2005	03/10/12	MRS.LINETTE DIAS AND 2 ORS., Adv.: SHRI JOSEPH VAZ	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MR. A. KAMAT, A.G.A. FOR R. 1 TO 3	S. J. VAZIFDAR AND U. V. BAKRE
574	WP/615/2012	04/12/12	VERNON FONSECA THROUGH HIS DULY CONSTITUTED ATTORNEY CYRIL FERNANDES Adv.: J. ABREU LOBO	STATE OF GOA THROUGH THE CHIEF SECRETARY and 9 ORS., Adv.: ADV. ARJUN F. NAIK FOR R. NO. 7	A. P. LAVANDE AND U. V. BAKRE
575	WP/525/2012	13-09-2012	SHRI RAMRAO VENKATRAO RANE Adv.: PRASHEEN LOTLIKAR	SHRI SANJAY RANE Adv.: ADV. GAURISH AGNI R.NO. - 1	F. M. REIS
577	WP/428/2012	03/08/12	SHRI M. RAMESH PAI THROUGH CONSTITUTED ATTORNEY SHRI. M. GANESH PAI Adv.: PRASHEEN LOTLIKAR	THE ADMINISTRATIVE TRIBUNAL OF GOA AND 2 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R NOS. 2 and 3.	F. M. REIS
578	WP/598/2011	19-03-2012	MRS. VIRGINIA MARIA SIMOES ANR ANR., Adv.: MR. PARAG RAO	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
579	WP/635/2011	02/03/12	SHRI SUBIRAJ P. NAIK AND ANR., Adv.: VILAS P. THALI	M/S. BABU SITARAM NAIK, THROUGH ITS PARTNER SHRI ADITYA RAMA KERKAR AND 7 ORS., Adv.:	F. M. REIS

WP

580	WP/700/2011	12/04/12	SMT. PREMABAI SHIVRAM SINAI MOLCORNEKAR REP. BY P.O.A SHRI SHRIKRISHNA S.S. MALKARNEKAR AND 8 ORS. Adv.: MR. NITIN SARDESSAI	SMT. MARIA JOLIET BRITTO ALIAS SMT. JULIET MALKARNEKAR AND ANR., Adv.: ADV. R. G. RAMANI.	F. M. REIS
581	WP/843/2009	13-09-2012	THE COLVA CIVIC AND CONSUMER FORUM THROUGH MRS. JUDITH A. B. ALMEIDA Adv.: MR. NIGEL COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
583	WP/381/2011	15-02-2012	M/S. SHAWA CONDUCTORS, CABLES AND WIRES THROUGH ITS PARTNER, MR. SUDIN TALAULIKAR., Adv.: SHRI DHAVAL D. ZAVERI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. D. LAWANDE FOR RES.2.	S. C. DHARMADHIKARI AND U. V. BAKRE
585	WP/534/2003	30-07-2012	SHRI G.S. FOWKAR, PONDA-GOA. Adv.: SHRI M.S. SONAK	SYNDICATE BANK AND 2 ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
586	WP/435/2012	03/08/12	SHRI KASTURI VASUDEV PAI THROUGH CONSTITUTED ATTORNEY SHRI M.R. PAI, Adv.: PRASHEEN LOTLIKAR	THE ADMINISTRATIVE TRIBUNAL OF GOA AND 2 ORS., Adv.:	F. M. REIS
587	WP/502/2012	31-08-2012	M/S SPARROW TECHNOLOGIES PVT. LTD, THROUGH ITS DIRECTOR, MR. RAJEEV SARDA Adv.: ADV. AMIT PALEKAR	MR. RAVINDER P. KUMAR and 3 ORS., Adv.:	F. M. REIS
588	WP/511/2012	02/08/12	MR. ANTONIO SHUNIT JOAO DE ERASMO SEQUEIRA AND 7 ORS., THROUGH ATTORNEYS MR. B.S. BAKHLE Adv.: P.S. RAO	THE REVISIONAL AUTHORITY (CENTRAL GOVT.) AND 2 ORS., Adv.:	A. P. LAVANDE
589	WP/376/2003	31-07-2012	MR. IAN D'COSTA AND ANR., Adv.: SHRI VALMIKI MENEZES	STATE OF GOA AND ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE

WP

590	WP/495/2012	10/09/12	RATNAKAR LAXMAN PARAB and 2 ORS., Adv.: VIVEK AMRUT DANDEKAR	STATE OF GOA, THROUGH THE CHIEF SECRETARY and 4 ORS., Adv.:	S.A. BOBDE AND U. V. BAKRE
591	WP/621/2012	10/09/12	MR. ALOYSIUS GILBERT ROCHA Adv.: SHIVAN DESAI	UNION OF INDIA THROUGH MINISTRY OF HOMES AFFAIRS AND 4 ORS., Adv.:	S.A. BOBDE AND U. V. BAKRE
592	WP/322/2012	27-08-2012	VILLAGE PANCHAYAT OF PILERNE MARRA THROUGH ITS SECRETARY AND ANR., Adv.: MR. P. A. KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: ADV. Y. V. NADKARNI FOR R.NO.6.	A. P. LAVANDE AND U. V. BAKRE
593	WP/507/2012	27-07-2012	M/S LITHOFERRO, REP. BY ITS PARTNERS Adv.: MR. SUDESH USGAONKAR	M/S. RESOURCES INTERNATIONAL REP. BY PARTNERS AND ANR., Adv.:	F. M. REIS
595	WP/380/2012	18-07-2012	MR. A. UDAY KUMAR AND 2 ORS., Adv.: A.D. BHOBE	DURGANAND RAMNATH SAWARDEKAR Adv.:	F. M. REIS
596	WP/524/2012	27-08-2012	SHRI SANJAY RANE Adv.: AIRES RODRIGUES	STATE OF GOA BY ITS CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
597	WP/282/2012	12/04/12	MARINA CARMELINA MORAES Adv.: BRIJESH SARDESSAI	STATE OF GOA THROUGH THE CHIEF SECRETARY, AND 4 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
598	WP/635/2012	08/10/12	M/S M.R.F. LIMITED REPRESENTED BY ITS AUTHORISED REPRESENTATIVE SHRI. MICHAEL GRACIAS Adv.: VIJAY A. PALEKAR	MR. VITHAL NAIK REP. BY THE GOA MRF EMPLOYEES UNION and 2 ORS., Adv.:	F. M. REIS

WP

599	WP/634/2012	08/10/12	M/S M.R.F. LIMITED REPRESENTED BY ITS AUTHORISED REPRESENTATIVE SHRI. MICHAEL GRACIAS Adv.: VIJAY A. PALEKAR	MR. SAINATH SAWANT REP. BY THE GOA MRF EMPLOYEES UNION and 2 ORS., Adv.:	F. M. REIS
600	WP/336/2012	28-06-2012	VENKATESH CHODANKAR AND 3 ORS., Adv.: A.D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
601	WP/372/2012	10/05/12	MR. CHINMAY VISHWAS PATIL Adv.: SHIVAN DESAI	STATE OF GOA THROUGH SECRETARY (PERSONNEL) AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
602	WP/665/2012	01/11/12	MRS. RISHIKA JAMES SOUZA Adv.: A.D. BHOBE	UNION OF INDIA THROUGH MINISTRY OF EXTERNAL AFFAIRS AND ANR., Adv.: ADV. C.A.FERREIRA, ASG FOR R.NO. 1 AND 2	S. J. VAZIFDAR AND F. M. REIS
603	WP/389/2012	06/09/12	M/S. SWAPNA DEVELOPERS REP. BY ITS PARTNER, MR. PRAKASH KOTHARI Adv.: Y.V. NADKARNI	SOUTH GOA PLANNING AND DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY Adv.:	A. P. LAVANDE AND U. V. BAKRE
604	WP/148/2012	02/11/12	VENCESSLINA P. ARAUJO AND 3 ORS., Adv.: J.P. MULGAONKAR	COMMUNIDADE DE LOUTOLIM AND 10 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1.	A. P. LAVANDE
605	WP/454/2012	09/07/12	MR. GAURAV GUPTA Adv.: PARAG RAO	MRS. RADHIKA GUPTA Adv.: ADV. SUDIN M. S. USGAONKAR.	F. M. REIS
607	WP/50/2012	05/07/12	MR. BHALCHANDRA GANESH NAIK., TISWADI-GOA., Adv.: KAPIL D. KERKAR	THE COMMISSIONER CO-OPERATION OF CITY OF PANAJI AND ANR., Adv.: ADV. SHIVAN DESAI.	A. P. LAVANDE AND U. V. BAKRE

WP

608	WP/557/2012	07/09/12	SMT. LALITA A. KANKONKAR Adv.: D.D. ZAVERI	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO Adv.:	F. M. REIS
609	WP/369/2012	10/09/12	SHANTILAL KHUSHALDAS AND BROS PVT. LTD AND ANR Adv.: JITENDRA P. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: ADV. C.A.FERREIRA R.NO. 5	S.A. BOBDE AND U. V. BAKRE
610	WP/626/2012	05/09/12	MRS. ASSUMPTINA CUNHA AND ANR., Adv.: ANTHONY JOE D'SILVA	COMMUNIDADE OF BATIM, THROUGH ITS ATTORNEY MR. RESPICIO AZAVEDO Adv.:	F. M. REIS
611	WP/169/2012	30-08-2012	DR. GABRIEL GALIAZZO ALMEIDA REP. BY ATTORNEY PETTIONER NO.4 AND 4 ORS Adv.: J. ABREU LOBO	SMT. ELCINA PAES THROUGH ATTORNEY THE RESP. NO. 6 MS. ZITA PAES Adv.:	REGISTRAR
612	WP/417/2012	22-06-2012	MR. JOEL FURTADO THROUGH POA SHRI JEFFREY MANUEL Adv.: A.A. AGNI	SMT. MARIA CELILIA ARLINDA MASCARENHAS PRAZARS DA COSTA (DEC. THROUGH LR'S) AND 7 ORS., Adv.:	F. M. REIS
613	WP/64/2012	12/06/12	SHREE MAHADEV SHETKARI SANGATANA THROUGH ITS PRESIDENT SHRI BHANUDAS M. GAONKAR AND 4 ORS., Adv.: MR. SHASHIKANT JOSHI	STATE OF GOA THROUGH CHIEF SECRETARY AND 8 ORS., Adv.: ADV. J. GODINHO FOR R.NO.5.	A. P. LAVANDE AND U. V. BAKRE
614	WP/332/2012	27-04-2012	MARTHA RODRIGUES AND ANR., Adv.: VALMIKI MENEZES	WALTER SEQUEIRA AND 5 ORS., Adv.:	F. M. REIS
615	WP/47/2012	25-01-2012	THE REGIONAL CONTROLLER OF MINES, Adv.: MR. MAHESH AMONKAR	M/S. HARDESH ORES PRIVATE LIMITED AND 2 ORS., Adv.:	F. M. REIS

WP

616	WP/48/2012	25-01-2012	THE REGIONAL CONTROLLER OF MINES., Adv.: MAHESH AMONKAR	SOCIEDADE DE FOMENTO INDUSTRIAL PRIVATE LIMITED AND 2 ORS., Adv.:	F. M. REIS
620	WP/640/2012	10/09/12	BENJAMIN BRAGANZA THROUGH HIS P.O.A. MR. AGNELO SEBASTIAO ROSARIO Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH THE UNDER SECRETARY (REVENUE-I) Adv.:	S.A. BOBDE AND U. V. BAKRE
621	WP/784/2011	19-03-2012	SMT. SHAKUNTALABAI M. REGE., Adv.: MR. PRASAD U. DESSAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MR. J. GODINHO FOR RESP.3.	S. C. DHARMADHIKARI AND U. V. BAKRE
622	WP/522/2011	19-03-2012	MR. RAJESH TIMBLO Adv.: MR. C. A. COUTINHO	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
623	WP/521/2011	19-03-2012	SMT PRABHAVATI VAICUNTA KADNEKAR AND 7 ORS., THROUGH P.O.A MR. PRASHANT SAHU., Adv.: MS. NINOTSKA PIMENTA	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
624	WP/81/2012	19-03-2012	MR. GANGADHAR NARSINGDAS AGARWAL THROUGH HIS CONSTITUED ATTORNEY SHRI DEVIDAS S. KUDCHADKAR ., Adv.: MR. A. D. BHOBE	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
627	WP/644/2011	02/02/12	MR. SUBASH CHODANKER AND ANR., Adv.: MR. SUDESH USGAONKAR	MR.SATISH SHIVNATH CHODANKER AND 28 ORS., Adv.: ADV. THALMANN P. PEREIRA FOR R.NOS.1 and 2	F. M. REIS
628	WP/226/2012	21-03-2012	MR. CIPRIYANO RODRIGUES Adv.: A.D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS

WP

629	WP/403/2011	28-06-2012	SHRI PAULO SALVADOR MASCARENHAS THROUGH P.O.A MR. ANTONIO L. J MASCARENHAS ALIAS ANTHONY MASCARENH Adv.: MR. VALMIKI MENEZES	SMT. SITADEVI ALIAS JAYA RAGHURAJ DESHPRABHU AND 11 ORS., Adv.: MR. M.S. SONAK FOR RESPONDENT NO. 2,3,4 and 5.	F. M. REIS
630	WP/770/2011	02/02/12	MR. SURESH ANANT MIRASHI AND ANR., Adv.: PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE SECRETARY (URBAN DEVELOPMENT) GOVT. OF GOA AND 3 ORS., Adv.: MR. S.D. PADIYAR FOR RESP. 3.	S. C. DHARMADHIKARI AND U. V. BAKRE
631	WP/401/2011	25-09-2012	COMMUNIDADE OF LOLIEM THROUGH ITS ATTORNEY SHRI RAMAKANT V. PRABHU GAONKAR Adv.: MR. D. D. ZAVERI	ESPENCINTA FERNANDES AND ORS., Adv.:	F. M. REIS
632	WP/223/2012	21-03-2012	MR. PRAJOY FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
633	WP/788/2011	24-01-2012	SHRI DHIRUBHAI JEEVANBHAI TANDEL., Adv.: MR. PULKIT BANDODKAR	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
634	WP/329/2011	20-01-2012	MR. ANTONIO BARRETO AND ANR., Adv.: MR. C.A. COUTINHO	MRS. MARIA SAVIA BARRETO Adv.:	A. P. LAVANDE
635	WP/798/2011	12/04/12	SHRI AHMAD I. SHAIKH AND ANR., Adv.: PRASHEEN LOTLIKAR	SHRI MANUEL FRANCISCO D'COSTA AND 3 ORS., Adv.: ADV. V. MENEZES FOR R.NO.1.	F. M. REIS



WP

636	WP/341/2012	09/05/12	MR. RAMAKANT BORKAR Adv.: JOAQUIM GODINHO	GOA STATE ELECTION COMMISSION THROUGH ITS COMMISSIONER AND 2 ORS., Adv.: ADV. S. N. JOSHI FOR R.NO.1.	A. P. LAVANDE AND U. V. BAKRE
638	WP/578/2012	23-08-2012	SESA GOA LIMITED, REP. BY SHRI SAUVICK MAZUMDER DY. CHIEF OPERATING OFFICER AND ANR., Adv.: J.P. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
639	WP/729/2012	29-10-2012	SHRI JOSEPH BERNARD NAZARETH Adv.: K. D. KERKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETAR AND 2 ORS., Adv.: SUDHA C. PAI KIR, AGA FOR R.NOS. 1 TO 3	S. J. VAZIFDAR AND F. M. REIS
642	WP/161/2012	26-06-2012	MRS. MARIA ZITA AFONSO AND ANR., Adv.:	THE MAPUSA URBAN CO- OPERATIVE BANK/BANK OF GOA LTD, THROUGH ITS MANAGING DIRECTOR, AND 22 ORS., Adv.: ADV. J. P. MULGAONKAR FOR R.NO.1.	F. M. REIS
643	WP/377/2012	16-07-2012	SMT. FILOMENA ESPERANCA CONSTANTINA COSTA PINHEIRO., Adv.: MR. A. D. BHOBE	SMT. NISHITA NAGENDRA SHENOY AND 2 ORS., Adv.:	F. M. REIS
644	WP/495/2011	06/03/12	SHRI SANDIP ARJUN VAZARKAR Adv.: PAVITHRAN A.V	SHRI RAJESH MADHUKAR KHAUTANKAR AND 3 ORS., Adv.: MR. P. A. KAMAT	F. M. REIS
645	WP/401/2012	17-07-2012	SMT. TARABAI JAGANNATH SINAI NADKARNI SANVORDEM KAR ALIAS SMT. TARA NADCORNIM Adv.: A.D. BHOBE	SHRI SUBHASH PUNDALIK NAIK AND ANR., Adv.: ADV. ABHAY NACHNOLKAR FOR R.NO.1.	F. M. REIS

WP

646	WP/222/2012	21-03-2012	MR JUAO BAUTIS D'SOUZA Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
647	WP/214/2012	08/08/12	SHRI RAJSHEKHARIYYA PADADAYYA HIREMATH ALIAS R.P. HIREMATH THRO' ATTORNEY MR PADADAYYA S. HIREMATH Adv.: VALMIKI MENEZES	VILLAGE PANCHAYAT OF AQUEM - BAIXO, THROUGH ITS SECRETARY., AND 2 ORS., Adv.: ADV. H. D. NAIK FOR R - 1.	A. P. LAVANDE AND U. V. BAKRE
648	WP/402/2006	14-08-2012	MR. YESHPA ARJUN MALIK AND 4 ORS., Adv.: MR. MANDAR G.S. KHANDEPARKAR	SHRI GANESH EDUCATION SOCIETY REP.BY ITS JOINT SECRETARY SHRI JAIRAM MHALSEKAR AND ANR., Adv.: MS VANITA GAONKAR FOR R-18	F. M. REIS
649	WP/184/2012	27-08-2012	SHRI VENETO C BARRETTO AND ANR., Adv.: MR. J. A. LOBO U/LAS	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 4.	A. P. LAVANDE AND U. V. BAKRE
650	WP/488/2012	17-09-2012	DEEPAK V. NAIK AND 6 ORS., Adv.: ASHA A. DESAI	STATE OF GOA THROUGH THE CHIEF SECRETARY, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
651	WP/696/2012	04/10/12	M/S B.M.M. ISPAT LTD., DULY AUTHORIZED OFFICER MR. K. G. VIJAPUR Adv.: NITIN SARDESAI	THE BOARD OF TRUSTEES OF THE MORMUGAO PORT TRUST THROUGH ITS CHAIRMAN/SECRETARY AND ANR., Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
652	WP/443/2006	28-08-2012	SHRI UTTAM YESSO KERKAR, TALEIGAO GOA. AND ANR., Adv.: MR. SAMEER KHEDEKAR	DR. ANTONIO AFONSO(DEC.) REP. THROUGH LEGAL HEIRS AND ANR., Adv.: SHRI J.A.LOBO FOR R-2	F. M. REIS

WP

653	WP/480/2006	16-10-2012	M/S MINERAL ENTERPRISES PVT.LTD. COMPANY Adv.: MR. M.S. SONAK	SHRI NILCONTA G. AMONKAR AND ANR., Adv.: SHRI N.N.SARDESSAI FOR 'R-1 and 2	F. M. REIS
654	WP/294/2006	22-11-2012	MISS ASSUCENA A. SOUZA, ALTO PORVORIM, BARDEZ GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA REP.BY SECRETARY AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA	A. P. LAVANDE AND U. V. BAKRE
655	WP/295/2006	22-11-2012	MRS. SNEHA S.P. MOLCORNEKAR, PANAJI GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA REP.BY SECRETARY AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 1 AND 2	A. P. LAVANDE AND U. V. BAKRE
656	WP/297/2006	22-11-2012	MR. ELIZABE RODRIGUES, PANAJI GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA REP.BY SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
657	WP/298/2006	22-11-2012	MRS. BHARATI BALCHANDRA NAIK, BORIM GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA REPRESENTED BY SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
658	WP/299/2006	22-11-2012	MISS VASANTI V. NAIK, BICHOLIM GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA REP.BY SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
659	WP/305/2012	09/07/12	THE BAL GANESH MANDIR ASSOCIATION REP. BY IT'S AUTHORIZED PRESIDENT, MR. PANDURANG KAMAT AND ANR., Adv.: V.A. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY, AND 3 ORS., Adv.: MR. J. A. LOBO FOR INTERVENORS 1 TO 4	A. P. LAVANDE AND U. V. BAKRE

WP

660	WP/733/2011	20-04-2012	MR. OSCAR MASCARENHAS Adv.: VALMIKI MENEZES	MR. COLLIN JOSEPH MASCARENHAS ALIAS ANTONIO RUMALDO DO CORACAO DE JESUS MASCARENHAS AND ORS., Adv.: ADV. M. P. ALMEIDA FOR R.NOS.1 and 2.	A. P. LAVANDE
661	WP/256/2011	27-02-2012	SHRI GURUDAS VASANT NAIK AND ANR., Adv.: MR. V. A. LAWANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: MR. VIVEK RODRIGUES, AGA, FOR R.1 TO R.3	S. C. DHARMADHIKARI AND U. V. BAKRE
662	WP/751/2011	13-02-2012	MRS. MEGHA GURUDAS PHALDESSAI @ MOGABAI TOPYO DESSAI Adv.: RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH SECRETARY (EDUCATION) AND 5 ORS., Adv.: MR. S. BANDODKAR, AGA, FOR R-1 and 2	S. C. DHARMADHIKARI AND U. V. BAKRE
663	WP/453/2006	28-08-2012	GOA STATE COOPERATIVE BANK LTD.REP.HEREIN BY ITS CHAIRMAN AND SHRI RAMCHANDRA MULLE AND 3 ORS., Adv.: MR. S.R. RIVONKAR	SMT. SMITA RAJAN LOTLIKAR AND ANR., Adv.: MR. SUDESH USGAONKAR, FOR R.1	F. M. REIS
664	WP/167/2012	13-09-2012	1. WOODWIN INTERIOR DECORATORS AND FURNITURES THROUGH ITS PARTNERS Adv.: VALMIKI MENEZES	SHRI GEORGE PETER MENDES Adv.: ADV. SUDIN M. S. USGAONKAR.	F. M. REIS
665	WP/755/2011	14-02-2012	HINDUSTAN UNILEVER LIMITED Adv.: MR. V. A. PALEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: MR. S. BANDODKAR, AGA, FOR R-1 TO 3	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

666	WP/441/2012	02/07/12	M/S DINAR TARCAR RESOURCES (INDIA) PVT. LTD., REP. BY ITS AUTHORIZED SIGNATORY, MR. ASHOK A. COTTA Adv.: J.P. SUPEKAR	THE REGISTRAR/ DISTRICT REGISTRAR, AND 3 ORS., Adv.: ADV. SULEKHA KAMAT FOR R.NO.3.	F. M. REIS
667	WP/785/2011	02/11/12	SHRI PRABHAKAR RAMA USAPKAR AND ANR., Adv.: MR. NITIN SARDESSAI	SHRI NARENDRA RAGHUVIR PANDRE AND ANR., Adv.: ADV. J. VAZ FOR R NO. 1.	A. P. LAVANDE
668	WP/782/2011	02/11/12	SHRI PRABHAKAR RAMA USAPKAR AND ANR., Adv.: MR. NITIN SARDESSAI	SHRI NARENDRA RAGHUVIR PANDRE AND ANR., Adv.: ADV. J. VAZ FOR R NO. 1.	A. P. LAVANDE
669	WP/445/2012	26-09-2012	MR. GAUTAM RAMANBHAI PATEL Adv.: R.G. RAMANI	THE REGISTRAR OF COMPANIES AND ORS., Adv.: ADV. AJIT R. KANTAK FOR R NOS. 2 and 3.	S. J. VAZIFDAR AND U. V. BAKRE
670	WP/783/2011	27-09-2012	SHRI KRISHNA ARJUN MAPARI (SINCE DECEASED) THROUGH LR'S Adv.: MR. A. D. BHOBE	SHRI MAHADEO SITARAM KAKODKAR AND 2 ORS., Adv.: ADV. R. G. RAMANI FOR R.NO.1.	F. M. REIS
671	WP/491/2012	01/10/12	USGAO TRUCK OWNERS ASSOCIATION THROUGH THE PRESIDENT ULHAS GAUDE Adv.: VIJAY A. PALEKAR	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: ADV. MANISH SALKAR FOR R NOS. 1 and 2.	S. J. VAZIFDAR AND U. V. BAKRE
672	WP/227/2012	21-03-2012	MR. DIAGO FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS

WP

673	WP/811/2011	30-03-2012	TRIPLE A POINT HOTELS AND RESORTS LTD. Adv.: HARIANI AND CO. ADVOCATES AND SOLICITORS	ROSARIO FRANCISCO BARRETO.,PROPRIETOR, MAYA REAL ESTATE AGENT AND DEVELOPERS., Adv.: ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT	S. C. DHARMADHIKARI
674	WP/443/2012	17-10-2012	M/S SOUTH KONKAN DISTILLERY AND ANR., Adv.: BHOBE SHAILENDRA GURUDAS	SHRI SANTOSH PRABHAKAR NAIK AND 4 ORS., Adv.:	A. P. LAVANDE
675	WP/344/2012	05/09/12	SHRI S.K. KSHIRSAGAR, THROUGH HIS DULY POA SMT. SHEETAL SHRIRAM KSHIRSAGAR Adv.: R.G. RAMANI	SHRI VASANT R. PAI AND ANR., Adv.:	F. M. REIS
676	WP/593/2012	29-08-2012	NARAYAN DHOLO GAUNKAR AND 2 ORS., Adv.: R.G. RAMANI	COMUNIDADE DE PROVINCIA DE BALLI AND 3 ORS., Adv.:	F. M. REIS
677	WP/176/2011	13-03-2012	MR. THOMAS JOSE FILOMENA DE SOUZA AND ANR, THROUGH P.O.A MR. DOMNIC SAVIO D'SILVA Adv.: MR. JOSEPH VAZ	SHRI GURUDAS NAIK Adv.: MR. NIGEL DA COSTA FRIAS FOR RESP.	F. M. REIS
678	WP/409/2001	30-03-2012	V.M.SALGAONKAR and BROS.PVT. LTD. and ANR. Adv.: MR.A.F.DINIZ	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO andORS Adv.: MR.Y.V.NADKARNI,R.1	S. C. DHARMADHIKARI AND U. V. BAKRE
680	WP/794/2011	15-02-2012	TUMKUR CONDUCTORS PVT. LTD. REP. BY MR. T. C. BHANDARI AND ANR., Adv.: MR. BHUPESH BANDEKAR	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SHRI D. LAWANDE FOR RESP.2.	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

682	WP/125/2011	13-03-2012	SURESH BABANI GAONKAR AND 10 ORS. Adv.: MR. V.A. LAWANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS. Adv.: MR. SUDIN M.S. USGAONKAR FOR R.5	S. C. DHARMADHIKARI AND U. V. BAKRE
683	WP/706/2011	09/03/12	THE VINCENTIAN SERVICE CONGREGATION REP. BY P.OA FR. PAUL PAMBRAYIL Adv.: MR. RICHARD ALMEIDA	SHRI DAMODAR NAIK AND ANR., Adv.:	F. M. REIS
684	WP/130/2009	04/10/12	SHRI. RAMNATH BABLO UMERASKAR Adv.: MR. S. Y. THALY	SHRI. JOHN CARASCO (DECEASED) THROUH LR'S Adv.: MR. J.P. MULGAONKAR FOR R-1A and 1B	F. M. REIS
685	WP/832/2011	19-01-2012	MR. LUCIANO LEANDRO MASCARENHAS Adv.: BYRON RODRIGUES	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS. Adv.:	A. P. LAVANDE AND U. V. BAKRE
687	WP/270/2012	27-06-2012	SMT. REKHA DATTARAM KALOKHE Adv.: NIGEL DA COSTA FRIAS	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.: ADV. JOAO PEDRU FERNANDES FOR R.NOS.7A,7B,7D and 7E	A. P. LAVANDE AND U. V. BAKRE
688	WP/68/2011	01/11/12	M/S. FOMENTO RESORTS AND HOTELS LTD, REP. BY COMPANY SECRETARY. SHRI ISHWAR B. MUCHANDI Adv.: .	DR. AMILCAR CUNHA SOUZA AND ANR., Adv.: MR. J. GODINHO FOR RESP. NO.1	A. P. LAVANDE
689	WP/132/2012	24-02-2012	SHRI. JAIRAM ANANT MANDREKAR AND 6 ORS., Adv.:	SMT. SRIMATI ARJUN GHATWAL (DECEASED) THROUGH LR'S AND 5 ORS., Adv.: ADV. S. KARPE FOR RES. NO. 1D, S, M, and N	F. M. REIS

WP

690	WP/721/2012	17-10-2012	MR. ALEX FERNANDES Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	S. J. VAZIFDAR AND F. M. REIS
691	WP/738/2011	09/02/12	P. R. NAYAK ASSOCIATES THROUGH ITS PARTNER MR. P. R. NAYAK, THROUGH P.O.A MR. R. S. GINDI, Adv.: MR. PANKAJ VERNEKAR	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
692	WP/735/2011	09/02/12	ULTRACON CONSTRUCTIONS PVT. LTD., AND ANR., Adv.: MR. H. D. NAIK	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
693	WP/814/2010	26-09-2012	MR. DINANATH RAMA NAIK (SINCE DEC.)THROUGH LR'S REP.BY SHRI RAMA @ RAJIV D. NAIK Adv.: MR. A. R. KANTAK	SMT. PRABHA RANE. REP. BY P.O.A SHRI. RAJU SRIPAD RANE Adv.: MR. C. A. COUTINHO FOR RES.	F. M. REIS
694	WP/522/2012	13-09-2012	SHRI RAMRAO VENKATRAO RANE Adv.: PRASHEEN LOTLIKAR	SHRI SANJAY RANE AND ANR., Adv.: ADV. GAURISH AGNI R.NO. - 1	F. M. REIS
695	WP/602/2012	08/10/12	SMT. MERCY D'SOUZA AND ANR., Adv.: ARUN DE SA	SMT. CACY D'SOUZA AND ANR., Adv.:	F. M. REIS
696	WP/653/2011	28-09-2012	M/S. SARDESSAI ENGINEERING WORKS THROUGH ITS MANAGING PARTNER SHRI PRAKASH B. SARDESSAI AND ANR., Adv.: ADV. V. MENEZES.	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY., Adv.:	F. M. REIS



WP

697	WP/59/2012	14-02-2012	M/S. SESA RESOURCES LIMITED THROUGH ITS DY. CHIEF OPERATING OFFICER MR. SAUVICK MAZUMDAR AND ANR., Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVT. OF GOA, SECRETARIAT, PORVORIM-GOA AND 3 ORS., Adv.: AG WITH MS. N.KHOLKAR, AGA FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
698	WP/74/2012	14-02-2012	SMT. KAMALINI R. PAINGUINKAR AND OTHERS Adv.: H.D. NAIK WITH K. NOORANI	STATE OF GOA AND ORS., Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
699	WP/73/2012	14-02-2012	M/S SOCIEDADE TIMBLO IRMAOS LIMITADA Adv.: H.D. NAIK WITH K. NOORANI	STATE OF GOA AND ORS., Adv.: AG WITH MS. N KHOLKAR, AGA, FOR R-1 and 4	S. C. DHARMADHIKARI AND U. V. BAKRE
700	WP/452/2012	03/07/12	MR. ABHIJIT A. SHENDURE Adv.: KAPIL D. KERKAR	SANQUELIM MUNICIPAL COUNCIL THROUGH CHIEF OFFICER AND ANR., Adv.:	F. M. REIS
701	WP/442/2012	23-07-2012	DEVIDAS SIMEPURUSHKAR., Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
702	WP/567/2012	16-08-2012	SHRI SAGUN DIPU HARMALKAR AND 4 ORS., Adv.: SANDESH D. PADIYAR	SHRI RAMNATH RAGHUNATH HARMALKAR (SINCE DEC.) THROUGH HIS LR'S AND 3 ORS., Adv.:	F. M. REIS
703	WP/608/2012	29-08-2012	SHRI PRABHAKAR VITHAL SINAI SANGAONKAR (SINCE DEC.) THROUGH LR'S AND 15 ORS., Adv.: JAGANNATH JAYANT MULGAONKAR	SHRI MANGESH ARVIND MANTRI AND 19 ORS., Adv.:	F. M. REIS

WP

704	WP/606/2012	17-09-2012	SHRI. VIJAYKUMAR KASHINATH FADKE PILIENKAR Adv.: TARI ULHAS KAMLAKANT	STATE OF GOA THROUGH ITS CHIEF SECRETARY and 4 ORS., Adv.: AGA. SUDHA C. PAI KIR R.NOS. 1, 3 and 4	A. P. LAVANDE AND U. V. BAKRE
706	WP/585/2012	24-08-2012	SHRI PRABHARKAR DATTARAM SIRVOICAR Adv.: S. VALES	SHRI ANAND MANGUESH SINAI COIASORO AND 2 ORS., Adv.:	F. M. REIS
708	WP/524/2011	19-01-2012	M/S. PANDURANGA TIMBLO INDUSTRIES THROUGH ITS GROUP HR HEAD, MR DATTAPRASAD GAUNEKAR Adv.: MR. PRASANNA C. CHAWDIKAR	THE COMMISSIONER OF LABOUR AND EMPLOYMENT AND 2 ORS., Adv.: MR. SUDESH USGAONKAR FOR RES. 3.	A. P. LAVANDE
709	WP/487/2012	01/10/12	M/S SESA GOA LIMITED THROUGH ITS DY CHIEF OPERATING OFFICER MR. SAUVICK MAZUMDAR AND ANR., Adv.: J.P. SUPEKAR	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: ADV. MANISH SALKAR FOR R NOS. 1 and 2.	S. J. VAZIFDAR AND U. V. BAKRE
710	WP/385/2012	14-06-2012	MR. SHIVRAM RAOJI PARCENKAR AND 2 ORS., Adv.: SHIVAN DESAI	MR. SUBHASH PANDHARI NAIK DESAI AND ANR., Adv.: ADV. MARIO P. ALMEIDA FOR R.NOS.1 and 2.	F. M. REIS
711	WP/586/2012	24-08-2012	MISS SHIRLEY V. MENEZES Adv.: S. VALES	MRS. ARNEZINHA DE SOUZA AND 4 ORS., Adv.:	F. M. REIS
712	WP/236/2004	25-07-2012	MRS. IVY C.DA CONCEICAO, CHINCHINIM, SALCET E-GOA. Adv.:	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY and 7 O Adv.: GA FOR R. 1 AND 2	A. P. LAVANDE AND U. V. BAKRE
714	WP/485/2012	23-07-2012	INSTA EFFECTS AND ANR., Adv.: SMITA S. GAWAS	UJWALA ADVERTISING AND MARKETING PVT.LTD., Adv.:	F. M. REIS

WP

715	WP/582/2004	01/08/12	SAPANA CERAMICS PVT.LTD.,MARGAO GOA. Adv.: SHRI M.S. SONAK	CHIEF TOWN PLANNER AND 4 ORS., Adv.: AG WITH MR. A. KAMAT, A.G.A. FOR R. 1, 3 AND 4	A. P. LAVANDE AND U. V. BAKRE
716	WP/446/2012	26-09-2012	MR. GAUTAM RAMANBHAI PATEL Adv.: R.G. RAMANI	THE REGISTRAR OF COMPANIES AND 2 ORS., Adv.: ADV. AJIT R. KANTAK FOR R NOS. 2 and 3.	S. J. VAZIFDAR AND U. V. BAKRE
717	WP/439/2012	17-09-2012	SHRI S.L. HUNASHIKATTI Adv.: GAURISH AGNI	STATE OF GOA THROUGH CHIEF SECRETARY, AND 2 ORS., Adv.: ADV. SHIVAN DESAI FOR R - 3.	A. P. LAVANDE AND U. V. BAKRE
718	WP/119/2005	27-09-2012	SHRI PRADEEP SIMEPURUSKAR,SIOLIM,BARDEZ GOA. Adv.: SHRI VIVEK L.DESAI	THE STATE OF GOA REP.THROU'ITS CHIEF SECRETARY and 2 Adv.:	F. M. REIS
719	WP/621/2011	06/02/12	MR. NELSON CABRAL, Adv.: MR. JOSEPH VAZ	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: MR. P. TALAULIKAR AGA FOR 1, 4 TO 6	S. C. DHARMADHIKARI AND U. V. BAKRE
720	WP/208/2012	19-03-2012	MR. ALEIXO RODRIGUES ALIAS ALESIN RODRIGUES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 2 ORS., Adv.:	F. M. REIS
721	WP/209/2012	19-03-2012	MR. PASCOAL FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
722	WP/210/2012	19-03-2012	MR. PASCOAL FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS

WP

723	WP/559/2012	14-08-2012	MR. TAHIR ISANI AND ANR., Adv.: JOAQUIM GODINHO	CHOWGULE AND COMPANY PVT. LTD., REP. BY ITS AUTHORIZED SIGNATORY MR. RAMA BHIMA BILGUCHE Adv.:	F. M. REIS
724	WP/692/2012	04/10/12	MR. SEBASTIAO OLIVIERA AND ANR., Adv.: C.A. COUTINHO WITH ADV. S. REDKAR	SHRI YESHWANT ALIAS VASSANT BABU PRABHU DESSAI AND 6 ORS., Adv.:	F. M. REIS
725	WP/342/2003	25-10-2012	KRISHI VIKAS EKTA SANGH AND ANR., Adv.: MRS. NORMA ALVARES	TIMBLO ENTERPRISES AND 7 ORS., Adv.: MR. M.S. SONAK FOR R. 1 AND 2	S. J. VAZIFDAR AND F. M. REIS
726	WP/285/2012	10/10/12	UDAYSINGH WAMANRAO RANE SARDESSAI AND ANR., Adv.: MR. C. MASCARENHAS	MADHAVI ANANT NAIK., Adv.:	F. M. REIS
727	WP/219/2012	10/09/12	JUSTICE EURICO SANTANA DA SILVA FORMER JUDGE, HIGH COURT OF BOMBAY Adv.: .	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: GA MANISH SALKAR FOR R.NO.1.	S.A. BOBDE AND U. V. BAKRE
729	WP/342/2005	25-10-2012	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS.GAURI BHONSULE	SHRI LAXMIKANT D.NAIK KARMALI,MARGAO GOA Adv.: MR. CAETANO MASCARENHAS ADVOCATE FOR RESPONDENT	F. M. REIS
730	WP/180/1999	09/08/12	M/S STERLING HOME ,PRODUCTS P.LTD.and ANR. Adv.: MR.A.N.S.NADKARNI WITH	UNION OF INDIA and ORS. Adv.: MR.J.S.VAZ,ADDL.CENT.GOV'T	A. P. LAVANDE AND U. V. BAKRE
731	WP/171/2012	29-02-2012	SHRI PRASANNA A. ACHARYA AND 3 ORS., Adv.: JITENDRA SUPELAR	THE STATE OF GOA THROUGH CHIEF SECRETARY, AND 4 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

732	WP/246/2004	25-07-2012	MRS. NIRMALA MISQUITA,MAJORDA-GOA. Adv.: SHRI V.P. THALI	STATE OF GOA AND 5 ORS., Adv.: MS.W.COUTINHO,GA, R.1 and 2	A. P. LAVANDE AND U. V. BAKRE
734	WP/727/2011	27-01-2012	SHRI COLETO REMEDIO SIMOES AND ANR., Adv.: MR. J. P. SUPHEKAR	SHRI SANTAN LOBO AND 6 ORS., Adv.: SHRI S.R. RIVANKAR FOR RESP.	F. M. REIS
735	WP/287/2004	12/12/12	SHRI PRABHAKAR A.PALYEKAR,DANDA SIOLIM-GOA. Adv.: SHRI M.S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY and 7 ORS., Adv.: MR. ROHIT BRAS DE SA FOR R. 2 AND 6	A. P. LAVANDE AND U. V. BAKRE
736	WP/376/2004	28-08-2012	KONKAN RAILWAY CORPORATION LTD., Adv.: SHRI A.D. BHOBE	SHRI UDAY M.RAUT AND ANR., Adv.: SHRI U.S KOLWALKAR R.1	F. M. REIS
737	WP/179/1999	09/08/12	M/S LUMENA HOME PRODUCTS LTD.and ANR. Adv.: MR.A.N.S. NADKARNI WITH	UNION OF INDIA and ORS. Adv.: MR.J.VAZ,ADDL.CENT.GOV.T.	A. P. LAVANDE AND U. V. BAKRE
739	WP/485/2005	07/08/12	RENY BARETTO AND 5 ORS., Adv.: MR. V. A. LAWANDE	SHRI ALFREDO PEDRO FRANCISCO FERNANDES AND ANR., Adv.: MRS. SHAMBHAVI RAO FOR R. 1 AND 2	F. M. REIS
740	WP/242/2012	16-08-2012	THE PUBLIC INFORMATION OFFICER, MAMLADAR OF BARDEZ Adv.: SAHISH MAHAMABREY	DAMIAN TELLES Adv.: ADV. RYAN MENEZES	F. M. REIS
741	WP/807/2011	21-02-2012	SHRI VISHNU MANERIKAR., Adv.: MS. A. A. AGNI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

742	WP/609/2011	14-06-2012	ERNESTINA PEREIRA (SINCE DECEASED) THROUGH LR'S Adv.: MR. SHIVAN DESSAI	AGNELO CAETANO COLACO AND ORS., Adv.:	F. M. REIS
743	WP/534/2012	22-08-2012	PREMNATH BABULI CHARI Adv.: ARJUN F. NAIK	SHRI UDAY BABULI CHARI AND 3 ORS Adv.:	F. M. REIS
744	WP/570/2012	29-08-2012	SHRI GURUDAS AMERKAR AND ANR., Adv.: JAGANNATH JAYANT MULGAONKAR	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND ANR., Adv.:	F. M. REIS
745	WP/472/2012	16-08-2012	NANU ESTATES PVT. LTD., REP. BY ITS DULY AUTHORIZED REPRESENTATIVE SHRI SANKALP S. NAIK Adv.: J.P. SUPEKAR	THE CHIEF ELECTRICAL ENGINEER AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
746	WP/291/2012	10/08/12	MR. VERO LUIS JOAO NUNES AND ANR., Adv.: Y.V. NADKARNI	MR. EURICO ERASMO NUNES AND 3 ORS., Adv.: ADV. VALMIKI MENEZES FOR R NOS. 3 and 4.	A. P. LAVANDE
747	WP/542/2012	07/08/12	M/S QUADROS MOTORS PVT. LTD., REP. BY MD SHRI VENCIO DE M.J. QUADROS Adv.: VIJAY PALEKAR	REGIONAL P.F. COMMISSIONER AND 2 ORS., Adv.: ADV. C. A. FERREIRA FOR R - 1.	A. P. LAVANDE AND U. V. BAKRE
748	WP/581/2012	26-09-2012	ADV. AIRES RODRIGUES Adv.: IN PERSON	STATE OF GOA BY ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. C.A.FERREIRA R.NO. 4	S. J. VAZIFDAR AND U. V. BAKRE
749	WP/414/2012	27-06-2012	MR. JAIDEV YESHWANT NAIK AND ANR., Adv.: JOAQUIM GODINHO	SMT. PRABHAVATI PUNDALIK USKAIKAR AND 2 ORS. Adv.:	F. M. REIS

WP

750	WP/198/2012	13-09-2012	MR. FRANCIS VINCENT D'SILVA REP. THROUGH P.O.A MR. MATHIAS PEREIRA., Adv.: KHOT UMESH DIVAKAR	MR. MILAGRES FERNANDES SINCE DECEASED THROUGH LR' AND ANR., Adv.:	F. M. REIS
751	WP/370/2012	26-09-2012	MR. GAUTAM RAMANBHAI PATEL Adv.: R.G. RAMANI	THE REGISTRAR OF COMPANIES AND 2 ORS., Adv.: ADV. AJIT R. KANTAK FOR R NOS. 2 and 3.	S. J. VAZIFDAR AND U. V. BAKRE
752	WP/518/2012	27-09-2012	MR. MANUEL PEREIRA GOMES AND 12 ORS., Adv.: NIGEL DA COSTA FRIAS	MR. VICTORIN MASCARENHAS AND ANR., Adv.: ADV.P.P.SINGH	F. M. REIS
753	WP/519/2012	27-09-2012	MR. MANUEL PEREIRA GOMES AND 12 ORS., Adv.: NIGEL DA COSTA FRIAS	MR. VICTORIN MASCARENHAS AND ANR., Adv.: ADV.P.P.SINGH	F. M. REIS
754	WP/253/2012	13-04-2012	MRS. JAIWANTI D. GHADI AND 8 ORS., Adv.: A.D. BHOBE	MR. MANOHAR B. GHADI AND 12 ORS., Adv.: ADV. MELWIN A. VIEGAS FOR R.NO.1 TO 3.	F. M. REIS
755	WP/215/2012	26-07-2012	MR. SUDAM BABU NAIK PEDNEKAR Adv.: MR. NIGEL DA COSTA FRIAS	DR. VINAYAK ATMARAMA LAD THROUGH HIS ATTORNEY MR. AMIR S. GAITONDE., Adv.: ADV. PRACHI JOSHI KABADI	F. M. REIS
756	WP/102/2012	06/08/12	BHARAT PETROLEUM CORPORATION LTD., THROUGH DY. MANAGER (SALES) and POA SHRI. DINESH DHEKNE Adv.: SANDESH D. PADIYAR	BOARD OF TRUSTEES OF MORMUGAO PORT TRUST AND ANR Adv.: ADV. H. D. NAIK FOR R.NO.2	A. P. LAVANDE AND U. V. BAKRE
757	WP/4/2012	23-01-2012	MR. MARTINHO ROCHA., Adv.: GALILEO FRANCISCO TELES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: SHRI S. N. JOSHI FOR RESP.2	A. P. LAVANDE AND U. V. BAKRE

WP

759	WP/261/2012	05/07/12	SHRI PANDU BORKAR (SINCE DEC.) THROUGH LR'S Adv.: NARENDRA SAWAIKAR	SHRI YESHWANT KRISHNA NAIK AND ORS., Adv.:	F. M. REIS
761	WP/651/2011	05/12/12	KUNDA MANGUESHKAR AND 13 ORS., Adv.: IN PERSON	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 8 ORS., Adv.: AG WITH AGA PRADOSH DANGUI FOR R.NOS.1 TO 8.	A. P. LAVANDE AND U. V. BAKRE
762	WP/368/2010	02/04/12	DR. RAKESH SAHNI, THROUGH P.O.A MR. ANIL MISHRA Adv.: MR. H. D. NAIK	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: SMT. NORMA ALVARES FOR RESP 6..	A. P. LAVANDE AND U. V. BAKRE
763	WP/614/2011	12/01/12	MR. BRAZ DIAS Adv.: MR. VIVEK RODRIGUES	MR. ANTHONY MASCARENHAS AND 3 ORS., Adv.: ADV. AVDHUT S. ARSEKAR FOR R.NO.3	F. M. REIS
764	WP/432/2012	19-10-2012	MRS. IVY ZITA FILOMENA FERNANDES., Adv.: SANJAY M. CHODANKAR	MR. VALERIAN SAVIO TREVOR FERNANDES AND 15 ORS., Adv.: ADV. C. A. COUTINHO FOR R.NO. 1	F. M. REIS
766	WP/492/1993	09/07/12	SHRI DOMINGOS FERNANDES and ANR. Adv.: MR.A.D. BHOBE	STATE OF GOA and ORS. Adv.: AG WITH MR.H.R.BHARNE,GA	A. P. LAVANDE AND U. V. BAKRE
767	WP/361/2004	23-07-2012	WING COMMANDER CECIL BARRETTO VSM(RETD.) AND 2 ORS Adv.: SHRI J.P. MULGAONKAR	UNION OF INDIA REP.BY THE SECRETARY AND 6 ORS., Adv.: MR. C.A. FERREIRA SR.GOV'T	A. P. LAVANDE AND U. V. BAKRE
768	WP/627/2012	22-10-2012	SMT. ANA FERNANDES E COLACO Adv.: SUDESH USGAONKAR	VILLAGE PANCHAYAT OF DAVORLIM,-DICARPALE THROUGH ITS SECRETARY Adv.: ADV. DEVIDAS PANGAM FOR R.NO. 1	S. J. VAZIFDAR AND F. M. REIS



WP

769	WP/194/2012	20-06-2012	YESHWANT TORASKAR., Adv.: MR. R. V. KAMAT	MRS. PHILOMENA E. SIMOES THROUGH HER LAWFUL ATTORNEY MR. ANACLETO NOBBAY, Adv.:	F. M. REIS
770	WP/150/2005	10/12/12	SHRI ALLAN VICTOR DE SOUZA Adv.: MR.V.A.LAWANDE	ASSISTANT REGISTRAR OF CO- OPERATIVE SOCIETIES AND 5 ORS., Adv.: SHRI J.P. MULGAONKAR FOR R.2,3 and 4	F. M. REIS
771	WP/180/2005	27-11-2012	SHRI PRAKASH N.NAIK,PERNEM GOA. Adv.: SHRI M.S.SONAK	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY,THROUGH ITS MEMBER SECRETARY,SALIGAO,BARDEZ GOA Adv.:	F. M. REIS
773	WP/839/2010	29-11-2012	THE COMMISSIONER, CORPORATION OF THE CITY OF PANAJI AND ANR., Adv.: MR. SHIVAN DESAI	MEHBOOB MUJAWAR AND ORS., Adv.:	F. M. REIS
774	WP/394/2009	21-12-2012	SHRI. VITHOBA BABUSSO ADEL AND ANR., Adv.: MR. D. J. PANGAM	SHRI. SUDHAKAR FOTTO DESSAI AND ANR., Adv.: SHRI SHIVAN DESSAI FOR THE RESPONDENTS	F. M. REIS
775	WP/56/2005	26-11-2012	FOMENTO RESORTS AND HOTELS LTD., AND ANR., Adv.: SHRI SUDESH USGAONKAR	STATE OF GOA THROU'CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
776	WP/465/2012	19-07-2012	MISS TELMA DE SOUZA GONSALVES Adv.: MELWIN ASSIS VIEGAS	MRS. CHAMPA HARISHCHANDRA NAIK (SINCE DEC.) AND ANR., Adv.:	F. M. REIS
777	WP/79/1992	09/07/12	CIBA SPECIALITY CHEMICALS(I)LTD. Adv.: MR.J.J.D'SOUZA	UNION OF INDIA and 2 ORS. Adv.: MR.J.S.VAZ,ADDL.CENTRAL	A. P. LAVANDE AND U. V. BAKRE

WP

778	WP/128/1998	09/08/12	M/S.LUMENA HOME PRODUCTS LTD. Adv.: MR.A.N.S.NADKARNI WITH	UNION OF INDIA AND ORS. Adv.: MR.J.S.VAZ,ADDL.CENT.GOV'T	A. P. LAVANDE AND U. V. BAKRE
779	WP/164/1998	09/08/12	STRLING HOME PRODUCTS P.LTD.and ANR. Adv.: MR.A.N.S. NADKARNI	UNION OF INDIA and ORS. Adv.: MR.J.VAZ,ADD.CENT.GOV'T.ST	A. P. LAVANDE AND U. V. BAKRE
780	WP/108/2005	30-04-2012	COLORCON ASIA PVT.LTD.,VERNA GOA. Adv.: SHRI G. AGNI	BHARAT SANCHAR NIGAM LTD.,PANAJI GOA. Adv.: MR.C.A.FERREIRA,ASST.SG	A. P. LAVANDE AND U. V. BAKRE
786	WP/229/2012	21-03-2012	MRS. MARIA FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
789	WP/314/2012	02/11/12	SHRI JOAQUIM ALEX D'COSTA Adv.: PRAKESH K. GUDE	SHRI ALLWYN D'SOUZA Adv.:	A. P. LAVANDE
790	WP/764/2012	13-12-2012	MR. NARASINHA R. AGRAHAR@SHETTY Adv.: VIVEK ANGELO RODRIGUES	MR. PRASHANT S. SHETTY AND ANR., Adv.: ADV. A. D. BHOBE, FOR R.NO. 1 AND 2	F. M. REIS
791	WP/829/2012	20-12-2012	MR. IAN PATTON MACWHANNOL Adv.: JAGANNATH JAYANT MULGAONKAR	MRS. DELPHIN MENEZES AND 5 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS, FOR R.NO. 1	F. M. REIS
792	WP/95/2012	06/09/12	SMT. VASANTI NARAYAN NAIK AND 8 ORS., Adv.: MR. DEVIDAS PANGAM	SHRI GURU SHIRODKAR ALIAS GURU MARTINS AND 11 ORS., Adv.:	F. M. REIS

WP

793	WP/645/2012	13-12-2012	MR. SALIM B. NARANGI Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: ADV. PRASHEEN LOTLIKAR R.NO. 5	F. M. REIS
794	WP/637/2012	06/12/12	SHRI SUJAY SHIVAJI KOLWALKAR AND ANR., Adv.: PARIKSHIT SAWANT	SMT. SHARADINI SHIVAJI KOLWALKAR Adv.: ADV. GAURISH AGNI, FOR R.NO. 1	F. M. REIS
795	WP/765/2012	17-12-2012	BRISSA OWNERS ASSOCIATION THROUGH ITS COMMITTEE MEMBERS AND ORS., Adv.: JOAQUIM GODINHO	MR. EGDAR DANIEL MONTEIRO AND 29 ORS., Adv.:	F. M. REIS
796	WP/799/2012	15-12-2012	MR. REMEDIOS COUTINHO AND ANR., Adv.: R.G. RAMANI	MR. FERNANDO RODRIGUES AND 2 ORS., Adv.: ADV. GAURISH AGNI, FOR R.NO. 1 AND 2	F. M. REIS
797	WP/784/2012	11/12/12	MRS. FLORA PEREIRA AND 3 ORS., Adv.: SUSAN LINHARES	ATMARK FINVEST PRIVATE LIMITED THROUGH ITS DIRECTOR SHRI N. SURESH BHAT AND 2 ORS., Adv.:	F. M. REIS
798	WP/656/2012	15-09-2012	SMT. SHOBHA PRABHAKAR KALANGUTKAR Adv.: SAGAR G. DHARGALKAR	SMT. SUCHITA SAINATH SHIRODKAR AND 2 ORS., Adv.:	F. M. REIS
799	WP/814/2011	30-11-2012	SMT. MARGARIDA F. RODRIGUES and ANR. Adv.: ADV. A.D.BHOBE	SHRI PETER CAMILO and 8 ORS., Adv.: ADV. SEBASTIAN VALES FOR R.NO. 1 and 2	F. M. REIS
800	WP/33/2002	30-03-2012	CHOWGULE and CO.LTD. and ANR. Adv.: MR.M.S.SONAK	THE BOARD OF TRUSTEES OF PORT OF MORMUGAO and ORS. Adv.: MR.Y.V.NADKARNI R1 TO3	S. C. DHARMADHIKARI AND U. V. BAKRE

WP

801	WP/109/1997	25-10-2012	RAMESH S.GAUNS Adv.: MRS.NORMA ALVARES	STATE OF GOA AND ORS. Adv.: MR.E.P.BADRINARAYAN,CGSC R.5 and 6	S. J. VAZIFDAR AND F. M. REIS
802	WP/565/2011	19-03-2012	SMT. ANA BERTA DO REGO E FERNANDES AND ANR.,REP. BY CONSTITUTED ATTORNEY SHRI BALKRISHNA D. NATU Adv.: MR. H. D. NAIK	STATE OF GOA BY ITS CHIEF SECRETARY AND 2 ORS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
803	WP/230/2012	21-03-2012	MR. EMIT FERNANDES Adv.: A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
804	WP/508/2012	04/10/12	M/S LANDMARK BUILDERS AND DEVELOPERS REP. BY ITS PARTNER MR. ROHAN KHAUNTE Adv.: SHIVAN DESAI	MR. LOURDES XAVIER ZUZARTE AND 3 ORS., Adv.:	F. M. REIS
805	WP/583/2012	26-11-2012	SHREE MAHADEV SHETKARI SANGHATANA THROUGH ITS PRESIDENT SHRI BHANUDAS M. GAONKAR and 4 ORS., Adv.: SHASHIKANT NARAYAN JOSHI	STATE OF GOA THROUGH ITS CHIEF SECRETARY and 8 ORS., Adv.: ADV. SUDHA C. PAI KIR R.NOS. 1 TO 4	A. P. LAVANDE AND U. V. BAKRE
806	WP/307/2008	17-12-2012	MR. LAVU VOLVOIKAR AND 2 ORS., Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 1 AND 2	A. P. LAVANDE AND U. V. BAKRE

WP

807	WP/533/2011	19-03-2012	MR. ULHAS NEOGI Adv.: ADV. JITENDRA P.SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY, PORVORIM GOA, AND OTHERS., Adv.: SPECIAL COUNSEL ADV. S. R. RIVANKAR FOR RESPONDENT	S. C. DHARMADHIKARI AND U. V. BAKRE
808	WP/100/2008	05/12/12	MR. NILCONTA GANGADHAR SINAI AMONKAR Adv.: MR. NITIN SARDESSAI	SHRI. VIVEKANAND NANDKUMAR SAWARDEKAR AND ANR., Adv.: MR. M. AMONKAR FOR RESP	F. M. REIS
810	WP/722/2008	25-10-2012	GOA FOUNDATION THROUGH SECRETARY DR CLAUDE ALVARES AND ANR., Adv.: MRS. NORMA ALVARES	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: AG WITH MR. A. KAMAT, A.G.A. FOR R. 1 AND 5	S. J. VAZIFDAR AND F. M. REIS
811	WP/136/2008	25-10-2012	RAMA LADU VELIP AND 2 ORS., Adv.: MS. NORMA ALVARES	STATE OF GOA THROUGH CHIEF SECRETARY AND 11 ORS., Adv.: MR. V .BRAGANZA FOR R- 11	S. J. VAZIFDAR AND F. M. REIS
813	WP/49/2008	04/12/12	MORMUGAO MUNICIPAL COUNCIL THROUGH CHIEF OFFICER AND ANR., Adv.: MR. S. D. PADIYAR	SMT. ELVIRA FERNANDES BOBBY BAR AND ANR., Adv.: MS. S MORDEKAR FOR R-2	F. M. REIS
814	WP/48/2008	04/12/12	MARGAO MUNICIPAL COUNCIL THROUGH CHIEF OFFICER Adv.: MR. S. D. PADIYAR	MR. SANTOSH RAIKAR AND 2 ORS., Adv.: MR. P. BANDEKAR	F. M. REIS
815	WP/484/2008	23-11-2012	JEMAJO BRAS S. JUDAS MELO DO REGO AND ANR., Adv.: MR. J. ABREU LOBO	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	F. M. REIS

WP

816	WP/374/2008	23-11-2012	MR. NARSIMVA VISHNU SHIRODKAR AND 15 ORS., Adv.: MR. SOMNATH KARPE	MRS. FATIMA AGUSTO VIEGAS DA COSTA AND 2 ORS., Adv.: MR. V.G.P. DUKLE FOR R-3	F. M. REIS
817	WP/301/2008	27-11-2012	THE PUBLIC INFORMATION OFFICER, SUPERINTENDENT OF POLICE (SOUTH) MARGAO Adv.: MR. S. R. RIVONKAR	SHRI. JOWETT PAUL D'SOUZA AND ANR., Adv.:	F. M. REIS
818	WP/302/2008	27-11-2012	THE PUBLIC INFORMATION OFFICER, SUPERINTENDENT OF POLICE (SOUTH) MARGAO Adv.: MR. S. R. RIVONKAR	SHRI. JOWETT PAUL D'SOUZA AND ANR., Adv.:	F. M. REIS
819	WP/303/2008	27-11-2012	THE PUBLIC INFORMATION OFFICER, SUPERINTENDENT OF POLICE (SOUTH) MARGAO AND ANR., Adv.: MR. S. R. RIVONKAR	SHRI. JOWETT PAUL D'SOUZA AND ANR., Adv.:	F. M. REIS
821	WP/244/2008	23-11-2012	SHRI. SURENDRA NAIK Adv.: MR. N. K. SAWAIKAR	THE GENERAL MANAGER, M/S. FOMENTO RESORTS PVT. LTD. AND ANR., Adv.: SHRI GOURISH B. KAMAT FOR THE RESPONDENTS.	F. M. REIS
824	WP/736/2012	30-11-2012	ADOLFO JOILDO FELIX RODRIGUES Adv.: J. ABREU LOBO	SMT. NEELA RODRIGUES Adv.: ADV. A. D. BHOBE, FOR R.NO. 1	F. M. REIS
828	WP/256/2009	27-11-2012	SHRI. ROHIDAS HARISHCHANDRA BHANDARI AND 3 ORS., Adv.: SHRI S.N.JOSHI FOR INTERVENOR/APPLICANT	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: MR. VIVEK RODRIGUES FOR RES. 1, 2, 4 and 5	A. P. LAVANDE AND U. V. BAKRE

WP

829	WP/569/2006	29-11-2012	THE GOA HERITAGE ACTION GROUP AND OTHERS Adv.: MR. V.A. LAWANDE	THE STATE OF GOA AND OTHERS Adv.: MR. A. N. S. NADKARNI, FOR R.1 TO 3 and 6	A. P. LAVANDE AND U. V. BAKRE
830	WP/431/2008	23-11-2012	SMT. RADHA KRISHNA ANDURLEKAR AND 6 ORS., Adv.:	SMT. LAXIMI LAXMAN ANDURLEKAR AND 2 ORS., Adv.: MR. A.D. BHOBE	F. M. REIS
831	WP/474/2008	21-08-2012	PIA SOCIEDADE SALESIANA DE S. JOAO BOSCO ALSO KNOWN AS SALESIAN SOCIETY OF DON BOSCO Adv.: MR. J. ABREU LOBO	MRS. LEELA BARRETO (DECEASED) AND 9 ORS., Adv.: MR. N.N.SARDESSAI FOR R-8 and 9	F. M. REIS
834	WP/746/2011	25-09-2012	MR. DIOGO MANUEL NORONHA Adv.: PRASHEEN LOTLIKAR	GUIRIM ARADI CHAPEL REP. BY ITS PRESIDENT MR. LAWRENCE FERNANDES AND 2 ORS., Adv.: ADV. VISHWADH V. SARDESSAI FOR R.NO.2	F. M. REIS
837	WP/562/2012	11/12/12	MR. BOAVENTURA SAVIO FERRAO Adv.: VLEDSON LUCIO BRAGANZA	THE COMMISSIONER CORPORATION OF CITY OF PANAJI AND 2 ORS., Adv.: ADV. KAPIL D. KERKAR FOR R - 3.	A. P. LAVANDE AND U. V. BAKRE
839	WP/520/2012	06/12/12	MRS. OLGA MARIA RODRIGUES THROUGH HER POA MRS. BABARA R. RODRIGUES Adv.: FONSECA CLAYTON ANTHONY	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS R.NO. 6, 7	F. M. REIS
840	WP/718/2012	13-12-2012	IGNATIUS TONY PEREIRA Adv.: JAGANNATH JAYANT MULGAONKAR	TRAVEL CORPORATION (INDIA) PVT. LTD., AND ANR., Adv.: ADV. E. O. MENDES, FOR R.NO. 2	F. M. REIS

WP

845	WP/655/2012	22-11-2012	MAKATHOUSE RAZAK Adv.: THALMANN PRADEEP PEREIRA	BOARD OF TRUSTEES OF PORT OF MORMUGAO, REP. BY ITS CHAIRMAN and ANR., Adv.:	F. M. REIS
846	WP/658/2012	22-11-2012	MAKATHOUSE RAZAK Adv.: THALMANN PRADEEP PEREIRA	BOARD OF TRUSTEES OF PORT OF MORMUGAO, REP. BY ITS CHAIRMAN and ANR., Adv.:	F. M. REIS
847	WP/659/2012	22-11-2012	PREMANAND S. KORGAONKAR Adv.: THALMANN PRADEEP PEREIRA	BOARD OF TRUSTEES OF PORT OF MORMUGAO, REP. BY ITS CHAIRMAN and ANR., Adv.:	F. M. REIS
848	WP/660/2012	22-11-2012	RAMPRASAD MALLAH REP. BY ATTORNEY RAMCHANDRA MALLAH Adv.: THALMANN PRADEEP PEREIRA	BOARD OF TRUSTEES OF PORT OF MORMUGAO REP. BY ITS CHARIMAN and ANR., Adv.:	F. M. REIS
849	WP/459/2012	24-09-2012	M/S. TALAK HOMES AND ESTATES REP. BY ITS PARTNERS Adv.: SUDESH USGAONKAR	VILLAGE PANCHAYAT OF CURTORIM THROUGH ITS SECRETARY Adv.:	S. J. VAZIFDAR AND U. V. BAKRE
850	WP/119/2008	23-11-2012	SHRI. VISHNU R. RAIKAR AND ANR., Adv.: MR. J. P. MULGAONKAR	SMT. OLIVE G. D. MELLO Adv.: MR. A.D. BHOBE	F. M. REIS
851	WP/389/2007	09/10/12	COLLECTOR OF GOA, NORTH GOA DISTRICT AND ANR., Adv.:	SMT. VINODINI VINAYAK JOSHI AND ANR., Adv.:	F. M. REIS
852	WP/850/2012	17-12-2012	MR. MARIO LOBO AND ANR., Adv.: VILAS P. THALI	THE DY. COLLECTOR AND SUB DIVISIONAL OFFICER, MAPUSA GOA Adv.:	A. P. LAVANDE AND U. V. BAKRE



WP

853	WP/831/2012	13-12-2012	SHRI VINAYAK D.S. KARMALKAR Adv.: D.J. PANGAM	SHRI ANAND BISI GAONKAR (SINCE DECEASED) THROUGH LR'S Adv.:	F. M. REIS
854	WP/385/2007	28-09-2012	COLLECTOR OF GOA, NORTH GOA DISTRICT AND ANR., Adv.:	SMT. VINODINI VINAYAK JOSHI AND ANR., Adv.:	F. M. REIS
855	WP/325/2009	14-12-2012	MR. KASHINATH SHETYE Adv.:	THE PUBLIC INFORMATION OFFICER , THE SUPERINTENDENT OF POLICE PANAJI AND 2 ORS., Adv.: GOVT. ADV. EMERICO AFONSO FOR R. NO. 1 TO 3	F. M. REIS
856	WP/278/2012	03/10/12	TEOFILO D'SOUZA Adv.: A.D. BHOBE	SHRI MENINO X. GOMES AND ANR., Adv.: ADV. S. KARPE FOR R - 1.	F. M. REIS
857	WP/539/2012	03/10/12	TEOFILO D'SOUZA Adv.: A.D. BHOBE	SHRI MENINO X. GOMES AND ANR., Adv.:	F. M. REIS
858	WP/540/2012	03/10/12	TEOFILO D'SOUZA Adv.: A.D. BHOBE	SHRI MENINO X. GOMES AND ANR., Adv.:	F. M. REIS
859	WP/541/2012	03/10/12	TEOFILO D'SOUZA Adv.: A.D. BHOBE	SHRI MENINO X. GOMES AND ANR., Adv.:	F. M. REIS
860	WP/680/2012	13-12-2012	SHRADDHA ISPAT PVT. LTD., THROUGH ITS DIRECTOR SHRI YOGESH GOYAL AND 3 ORS., Adv.: J.P. SUPEKAR	THE BOARD OF TRUSTEES OF MORMUGAO PORT TRUST AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
863	WP/390/2012	22-11-2012	SHRI SANJAY KERKAR Adv.: ABHIJEET KAMAT	M/S NARCINVA DAMODAR NAIK THROUGH ITS PARTNERS Adv.: ADV. M.S. JOSHI.	F. M. REIS

WP

864	WP/484/2006	17-12-2012	SHRI AMARNATH N.S. TALWADKAR, QUEPEM GOA. Adv.: MS. PRIYANKA P. KAMAT	SHRI UDAY PUNDALIK NADKARNI AND ANR., Adv.:	F. M. REIS
865	WP/345/2006	10/12/12	THE PRINCIPAL, NIRMALA INSTITUTE OF EDUCATION, PANAJI GOA. Adv.: MR. SHIVAN DESAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: MR. N.N. SARDESSAI, FOR RESP. NO. 2.	A. P. LAVANDE AND U. V. BAKRE
866	WP/412/2009	07/12/12	LYNDON D'SOUZA Adv.: MR. J. ABREU LOBO	MS. SEEMA BASAK Adv.: MR. A.D.BHOBE FOR RESP	F. M. REIS
867	WP/597/2012	17-12-2012	THE GOA PORT AND DOCK WORKERS ORGANISATION THROUGH ITS PRESIDENT SHRI PUTI G. GAONKAR Adv.: SHIVRAJ GAONKAR	M/S MENEZES AND SONS, THROUGH ITS PROPRIETOR AND 3 ORS., Adv.: ADV. C.A.FERREIRA, ASG FOR R.NO. 2, 3, 4	A. P. LAVANDE AND U. V. BAKRE
870	WP/825/2012	10/12/12	MR. SANVLO TRIVIKRAM NAIK GAUNEKAR REP. THROUGH HIS ATTORNEY, MR. ANISH KHAN, AND 3 ORS., Adv.: AGNELO F DINIZ	THE INSPECTOR OF SURVEYS AND LAND RECORDS MARGAO Adv.:	A. P. LAVANDE AND U. V. BAKRE
872	WP/321/2006	06/12/12	MRS. THREZA FERNANDES, TISWADI-GOA Adv.: MS. GAURI D. S. BHONSULE	THE GOA STATE CO-OP. BANK AND 2 ORS., Adv.: MR. S.R. RIVONKAR FOR R. 1 AND 2	A. P. LAVANDE AND U. V. BAKRE
873	WP/830/2010	10/02/12	MRS. THOMAZINHA KITA VAZ Adv.: MR. IFTIKHAR AGHA	MR. EUSEBIO F. PEREIRA AND ANR., Adv.: MR. ABHIJEET KAMAT FOR RES. 1 and 2.	F. M. REIS
874	WP/52/2011	10/02/12	MR. EUSEBIO PEREIRA AND ANR., Adv.: MR. A. KAMAT	MRS. TOMAZINHA KITA VAZ Adv.: MR. IFTIKHAR AGHA FOR R.ESPONDENT.	F. M. REIS

WP

875	WP/805/2012	13-12-2012	SHRI ULHAS NARAYAN NAIK Adv.: DEVIDAS J. PANGAM	SHRI RICARDO ABILIO PO THROUGH POA MR. PETER APOLINO PO, AND ANR., Adv.:	F. M. REIS
879	WP/170/2008	05/12/12	DR FONDO SHIVRAM DESSAI THROUGH ATTORNEY ARVIND SHIVRAM DESSAI AND ANR., Adv.: MR. SHIVAN DESSAI	SMT. ISHA SAMEER DESSAI ALIAS NIMA KHAPRU FOL DESSAI Adv.: MR. C.A.FERREIRA FOR RESP	F. M. REIS
880	WP/498/2010	24-08-2012	SHRI. C. MOHIDDIN (DEC.) THROUGH LR'S, REP. BY P.O.A MR. RAFEEQ AHMED Adv.: MR. SUDIN USGAONKAR	MR. HAYAD SAB BEPARI (SINCE DEC.) THROUGH LR'S Adv.: MR. JOAQUIM GODINHO FOR R..7	F. M. REIS
881	WP/499/2010	24-08-2012	MR. K. M. ALI ALIAS ALLI KHAN (DEC.) THROUGH LR'S REP.BY P.O.A MR. SHAREEF ALI Adv.: MR. SUDIN USGAONKAR	MR. HAYAD SAB BEPARI (DEC.) THROUGH LR'S Adv.: MR. J. GODINHO FOR R.1,2,3,4,5,6,8,9,10 (POA)	F. M. REIS
882	WP/251/2008	23-11-2012	MR. BABU ALIAS GOPAL DHARMA PEDNEKAR (DECEASED) THROUGH LR'S Adv.: MR. PRASHEEN LOTLIKAR	MRS. VANITA NAIQUE AND ANR., Adv.: MR. SUDIN USGAONKAR FOR R-1 and 2	F. M. REIS
883	WP/759/2011	07/12/12	MR. ASHOK RAMNATH ACHARYA THROUGH P.O.A SHRI MANDAR ACHARYA Adv.: PULKIT BANDODKAR	MR. RAJ BHANDARE AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO.1	F. M. REIS
884	WP/647/2011	03/02/12	MR. KAMALUDIN SUMANI Adv.: MR. P. A. KAMAT	MANUEL BARRETO XAVIER AND ORS., Adv.: SHRI IFTIKHAR AGHA FOR RESPONDENT.(POA)	S. C. DHARMADHIKARI

## CA MCA

## MCA

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
45	MCA/139/2012	01/02/12	THE ADMINISTRATOR OF COMMUNIDADE, NORTH ZONE, MAPUSA GOA Adv.: VEVEK RODRIGUES	SHRI. KRISHNA SAULO S. USGAONKAR AND ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
56	MCA/893/2011	29-02-2012	MRS. SAVITA VILAS MAYENKAR AND ANR., Adv.: MR. MUKESH NAVELKAR	MR. MAHADEV ATMARAM NAIK AND 5 ORS., Adv.: SHRI GURU SHIRODKAR, GA, FOR RESP.3, 5 and 6	F. M. REIS
59	MCA/151/2012	03/02/12	M/S. COCOMAR RESORTS PRIVATE LTD., THROUGH ITS MANAGING DIRECTOR, AND 2 ORS., Adv.: V. KORGAONKAR	MR. EDWINO BENEDICTO ANTONIO COLACO AND 2 ORS., Adv.:	F. M. REIS
60	MCA/531/2012	20-06-2012	STATE OF GOA THROUGH CHIEF SECRETARY, Adv.: AMEY KAKODKAR	SHRI G. V. PRASAD Adv.:	A. P. LAVANDE AND U. V. BAKRE
61	MCA/865/2011	11/01/12	MRS. ANGELINA COLACO E DIAS AND ORS., Adv.: MR. C. MASCARENHAS	MRS. ANTONETA GOMES AND ORS., Adv.:	F. M. REIS
62	MCA/604/2012	23-08-2012	ANTHONY J. D'SOUZA Adv.: MANISH DAMODAR SALKAR	MRS. IVY D'COSTA Adv.:	A. P. LAVANDE AND U. V. BAKRE
67	MCA/266/2012	07/03/12	CONFRARIA DA CAPELA DA S. ANA REP. BY ATTORNEY SHRI MARTINHO H. D'SILVA Adv.: V. KORGAONKAR	BERTA ANTONETA VIOLETA MARIA DIAS ALIAS, BERTA DIAS Adv.:	F. M. REIS
68	MCA/267/2012	07/03/12	CONFRARIA DA CAPELA DA S. ANA REP. BY ATTORNEY SHRI MARTINHO H D'SILVA Adv.: V. KORGAONKAR	BERTA ANTONETA VIOLETA MARIA DIAS ALIAS, BERTA DIAS Adv.:	F. M. REIS
73	MCA/915/2012	04/10/12	THE GOA FOUNDATION THROUGH ITS SECRETARY DR. CLAUDE ALVARES., Adv.:	DEPT. OF MINES and GEOLOGY and 2 ORS. Adv.:	S. J. VAZIFDAR AND U. V. BAKRE

CA MCA

74	MCA/543/2012	02/07/12	SCRUTINY COMMITTEE FOR VERIFICATION OF CASTE CERTIFICATE, THROUGH DIRECTORATE OF SOCIAL WELFARE Adv.: MANISH SALKAR	MRS. RASHMI RAJAN LAMBOR ALIAS SAGGUBAI B. Adv.:	A. P. LAVANDE AND U. V. BAKRE
88	MCA/611/2012	24-08-2012	SHRI KAMLESH A. PAI PANANDIKER THROUGH POA Adv.: SAGAR MALKARNEKAR	M/S. MARPOL PVT. LTD., REP. BY ITS EXECUTIVE CHAIRMAN AND M.D, MR. V.A. PAI PANANDIKAR Adv.:	A. P. LAVANDE
89	MCA/522/2012	29-06-2012	SHRI ROHAN R. PAI PANANDIKER Adv.: P.R. KARPE	M/S. MARPOL PVT. LTD., REP. BY ITS EXECUTIVE CHAIRMAN AND M.D, MR. V.V.A. PAI PANANDIKAR Adv.: MR. NITIN SARDESSAI	A. P. LAVANDE
90	MCA/575/2012	09/07/12	THE DY. COLLECTOR AND SDO, BICHOLIM SUB DIVISION, Adv.: SUSAN LINHARES	SHRI TAJODDIN IMAM HUSSAIN SHILEDAR., Adv.:	F. M. REIS
92	MCA/83/2012	06/02/12	GOA INDUSTRIAL DEVELOPMENT CORPORATION (GOA -IDC) AND 2 ORS., Adv.: MR. R. GAWAS	GOA -IDC STAFF WELFARE ASSOCIATION THROUGH ITS PRESIDENT, MR. UDAY M. REGE AND ANR., Adv.: GA MANISH SALKAR FOR R.NO. 3.	S. C. DHARMADHIKARI AND U. V. BAKRE
95	MCA/306/2012	04/04/12	THE COLLECTOR (NORTH GOA) Adv.: MANISH DAMODAR SALKAR	MARIA VIRGINA DE MATOS SEQUEIRA AND 5 ORS., THROUGH CONSTITUTED ATTORNEY SHRI. BALCHANDRA S. BAKHALE Adv.:	F. M. REIS
96	MCA/864/2011	11/01/12	MRS. ANGELINA COLACO E DIAS AND ORS., Adv.: MR. C. MASCARENHAS	MRS. ANTONETA GOMES AND ORS., Adv.:	F. M. REIS
100	MCA/170/2012	22-02-2012	SHRI AUDUMBAR G. SIRSAIKAR Adv.: ADV. V.A. LAWANDE	MS. CECILIA LISBOA, THROUGH HER ATTORNEY MR. KRISHNA GHATGE Adv.:	F. M. REIS

CA MCA

103	MCA/137/2012	01/02/12	THE ADMINISTRATOR OF COMMUNIDADE, NORTH ZONE, MAPUSA GOA Adv.: VEVEK RODRIGUES	SHRI SAULO KRISHNA USGAONKAR, Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
105	MCA/116/2012	14-02-2012	THE DIRECTOR OF MINES AND GEOLOGY, DIRECTORATE OF MINES AND GEOLOGY, GOVT. OF GOA, PANAJI AND ANR. Adv.: NEHA KHOLKAR	MR. HARISH MELWANI, Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
108	MCA/958/2012	18-10-2012	GOA FOUNDATION REP. BY ITS SECRETARY DR. CLAUDE ALVARES Adv.: NORMA ALVARES	MRS.KUNDA RAGHUVIR GHARSE and ORS. Adv.:	S. J. VAZIFDAR AND F. M. REIS
109	MCA/747/2012	18-10-2012	GOA FOUNDATION REP. BY ITS SECRETARY, DR. CLAUDE ALVARES Adv.: NORMA ALVARES	MRS.KUNDA RAGHUVIR GHARSE and 6 ORS., Adv.: MR.Y.V.NADKARNI,R.1.	S. J. VAZIFDAR AND F. M. REIS
110	MCA/791/2012	18-10-2012	GOA FOUNDATION, REP. BY ITS SECRETARY, DR. CLAUDE ALVARES, Adv.: NORMA ALVARES	MRS. KUNDA RAGHUVIR GHARSE AND 6 ORS., Adv.:	S. J. VAZIFDAR AND F. M. REIS
111	MCA/335/2012	29-03-2012	ROTEK INDUSTRIES THROUGH ITS PROPRIETOR SHRI DOLLAR MADAN Adv.: SANTOSH RAMA RIVANKAR	1. SHRI SUBHASH VARMA and ANR. Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
112	MCA/448/2012	03/05/12	HON'BLE MINISTER FOR URBAN DEVELOPMENT Adv.: PANKAJ PAI VERNEKAR	MR. VITO GUILHERME GOMES., Adv.:	A. P. LAVANDE AND U. V. BAKRE
113	MCA/476/2012	30-05-2012	THE DY. COLLECTOR AND SDO PANAJI GOA Adv.: VIVEK ANGELO RODRIGUES	STATE OF GOA THROUGH EXECUTIVE ENGINEER WD II, PWD (ROADS) PANAJI GOA Adv.:	F. M. REIS
114	MCA/603/2012	23-07-2012	THE CHAIRMAN SCRUTINY COMMITTEE FOR VERIFICATION OF THE SOCIAL STATUS CERTIFICATE, Adv.: MANISH DAMODAR SALKAR	SHRI SHANTARAM PURUSHOTTAM PEDNEKAR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
116	MCA/482/2012	27-06-2012	THE CHIEF SECRETARY GOVT. OF GOA Adv.: ABHIJEET KAMAT	SHRI. MANGALDAS K. DESAI Adv.:	A. P. LAVANDE AND U. V. BAKRE

CA MCA

118	MCA/399/2012	25-04-2012	THE COMMISSIONER OF CUSTOMS, DEPT. OF CUSTOMS AND CENTRAL EXCISE AND 2 ORS., Adv.: CARLOS ALVARES FERREIRA	J.S.W STEEL LTD, REP. BY MR. ARAVIND RAJGOPALAN AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
119	MCA/152/2012	06/02/12	MRS. NEELA S. DHARWADKAR, UNDER SECRETARY (REVENUE - I ) LINK, GOVT. OF GOA, SECRETARIAT Adv.: NEHA KHOLKAR	MR. RAGHUNATH KRISHNANATH CHODANKAR REP. BY HIS DULY CONSTITUTED ATTORNEY DR. SMITA R. CHODANKAR Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
120	MCA/192/2012	16-02-2012	THE MEMBER SECRETARY, (GCZMA) GOVT. OF GOA, Adv.: PREETAM TALAULIKAR	M/S. SUDARSHAN DRY DOCKS THROUGH SOLE PROPRIETOR MR. RUDRESH NAIK., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
128	MCA/381/2012	12/04/12	SHRI BRAMHANAND M. DESSAI, Adv.: RYAN DA PIEDADE MENEZES	CHIEF ELECTRICAL ENGINEER AND 3 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
130	MCA/187/2012	16-02-2012	MARGAO MUNICIPAL COUNCIL THROUGH CHIEF OFFICER, Adv.: SANDESH D. PADIYAR	GOA FOUNDATION THROUGH SECRETARY DR CLAUDE ALVARES AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
131	MCA/478/2011	16-02-2012	MARGAO MUNICIPAL COUNCIL THROUGH CHIEF OFFICER MARGAO AND 2 ORS., Adv.: MR. S. D. PADIYAR	GOA FOUNDATION THROUGH SECRETARY DR CLAUDE ALVARES Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
132	MCA/128/2010	16-02-2012	MARGAO MUNICIPAL COUNCIL Adv.: S.D.PADIYAR	GOA FOUNDATION Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
146	MCA/465/2012	09/05/12	SHRI POLICARPO D'SOUZA, ATTORNEY, COMMUNIDADE OF CHORAO, Adv.: ANDRE ANTONIO PEREIRA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
155	MCA/742/2012	16-08-2012	MR. ANTHONY DSOUZA., Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 9 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE

CA MCA

156	MCA/300/2011	29-10-2012	SHRI. DEUSDADO ANTONIO XAVIER DO ROSARIO POMPEIA VALADARES (DECEASED) THROUGH LR'S Adv.: MR. E. DIAS	MS. PERPATUA VALADARES LOBO AND 11 ORS., Adv.:	S. J. VAZIFDAR AND F. M. REIS
157	MCA/180/2012	17-09-2012	SHRI. DEUSDADO ANTONIO XAVIER DO ROSARIO POMPEIA VALADARES (DECEASED) THROUGH LR'S Adv.: MR. ESPERDIAO DIAS DO ROSARIO	MS. PERPETUA VALADARES LOBO AND 11 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
161	MCA/1013/2012	05/11/12	THE DY. DIRECTOR OF PANCHAYATS Adv.: P.R. KARPE	SHRI RAMAKANT F. PALYEKAR Adv.:	S. J. VAZIFDAR AND F. M. REIS
164	MCA/371/2012	10/04/12	SALGAONCAR MINING INDUSTRIES PVT. LTD., REP BY ATTORNEY, SHRI ANIL V. SALGAOCAR and ANR., Adv.: PARIKSHIT SAWANT	UNION OF INDIA, THROUGH THE SECRETARY AND TWO ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
165	MCA/950/2012	16-10-2012	MR. SAVIO PROENCA Adv.: PARAG RAO	COMMISSIONER OF INCOME TAX AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
166	MCA/869/2011	16-10-2012	MR. SAVIO PROENCA Adv.: MR. MELVYN J. AGUIAR	COMMISSIONER OF INCOME TAX AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
168	MCA/847/2012	13-09-2012	HARSHAD ALIAS SHABA R.PRABHU SAWKAR, and ANR., Adv.: R.G. RAMANI	SHAIENDRA R. PRABHU DESSAI, AND ORS., Adv.:	F. M. REIS
169	MCA/848/2012	13-09-2012	I.RAGHUNATH R. PRABHU SAWKAR, PONDA AND ANR., Adv.: R.G. RAMANI	SHAIENDRA R. PRABHU DESSAI, AND ORS., Adv.:	F. M. REIS
170	MCA/638/2012	26-07-2012	TIMBLO MINERALS PVT. LTD. THROUGH ITS DIRECTOR MRS. RADHA S. TIMBLO Adv.: D. LAWANDE	MARIO MIGUEL MASCARENHAS AND 14 ORS., Adv.:	F. M. REIS



CA MCA

171	MCA/426/2012	24-04-2012	TIMBLO MINERALS PRIVATE LIMITED THROUGH ITS CONSTITUTED ATTORNEY MR. MAHABALESHWAR R. HEGDE Adv.: D. LAWANDE	MARIO MIGUEL MASCARENHAS AND 14 ORS., Adv.:	F. M. REIS
172	MCA/746/2011	27-06-2012	BHARAT PETROLEUM CORPORATION Adv.: MR. V. A. LAWANDE	TAJDIN JAVERBHAI MAVANY (SINCE DEC.) THROUGH LR'S THROUGH THEIR P.O.A. MR. SANDESH KRISHNA NAI Adv.:	F. M. REIS
173	MCA/997/2012	05/11/12	DR. SILVIA NORONHA Adv.: S. LOBO	GOA UNIVERSITY REP. BY REGISTRAR Adv.:	S. J. VAZIFDAR AND F. M. REIS
175	MCA/354/2012	04/04/12	THE DIRECTOR OF EDUCATION, GOVT. OF GOA AND 2 ORS., Adv.: MANISH DAMODAR SALKAR	SHRI DATTA NAIK Adv.:	A. P. LAVANDE AND U. V. BAKRE
178	MCA/66/2012	19-01-2012	MRS. EUSEBIA ESPERANCE RODRIGUES AND 8 ANR., Adv.: MR. A. D. BHOBE	MR. RAYMOND APOCIANO ROSARIO AND ANR., THROUGH P.O.A. Adv.:	F. M. REIS
181	MCA/369/2012	10/04/12	THE TOWN PLANNER Adv.: MANISH DAMODAR SALKAR	SHRI RUDRESH S. NAIK Adv.:	A. P. LAVANDE AND U. V. BAKRE
182	MCA/271/2012	07/03/12	SHRI RUDRESH S. NAIK Adv.: DHAVAL D. ZAVERI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
185	MCA/425/2012	24-04-2012	THE DEPARTMENT OF TOURISIM, GOVT. OF GOA, THROUGH ITS DIRECTOR OF TOURISM, SHRI SWAPNIL NAIK Adv.: MANISH DAMODAR SALKAR	THE RIVER PRINCESS HATAO MANCH THROUGH CONVENOR MR. FERMINO FERNANDES Adv.:	A. P. LAVANDE AND U. V. BAKRE
186	MCA/658/2011	25-10-2012	UNION OF INDIA, REP. BY THE ASSISTANT COMMISSIONER OF CUSTOMS AND 2 ORS. Adv.: SUSAN LINHARES	CHOWGULE and CO. PVT. LTD. Adv.:	S. J. VAZIFDAR AND F. M. REIS

CA MCA

187	MCA/1131/2012	20-12-2012	GOA FOUNDATION THROUGH ITS SECRETARY DR. CLAUDE ALVARES Adv.: NORMA ALVARES	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND 5 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
192	MCA/78/2012	25-01-2012	MR. ATCHUT VINAYAK SINAI BHANDIYE AND 3 ORS., Adv.: MR. P. VENGURLEKAR	LAND ACQUISITION OFFICER AND ANR., Adv.:	F. M. REIS
194	MCA/1020/2012	06/12/12	THE LAND ACQ. OFFICER AND ANR. Adv.: VIVEK ANGELO RODRIGUES	SHRI DAMODAR TARCAR (SINCE DEC.) THROUGH LR'S Adv.:	U. V. BAKRE
225	MCA/224/2012	02/03/12	SHRI RAMCHANDRA G. BHAT, CANACONA-GOA. Adv.: SUDESH USGAONKAR	THE LAND ACQUISITION OFFICER PWD (CELL) AND ANR., Adv.:	U. V. BAKRE
227	MCA/455/2011	20-04-2012	DR. PROTO FERNANDES, (SINCE DECEASED) REP. BY DR. FERNANDO FERNANDES., Adv.: MR. VALMIKI MENEZES	STATE OF GOA THROUGH DEPUTY COLLECTOR and LAO AND ANR., Adv.:	U. V. BAKRE
228	MCA/89/2012	13-07-2012	KRISHNARAO V.SHET NARVEKAR and ANR. Adv.: SHRI. R. G. RAMANI	INDUSTRIAL DEVELOPMENT CORP. Adv.:	U. V. BAKRE
229	MCA/538/2012	26-07-2012	SHRI SUBHASH V. TILVE, PONDA-GOA. Adv.: P.A. KHOLKAR	EXECUTIVE ENGINEER AND 2 ANR., Adv.:	U. V. BAKRE
232	MCA/1012/2012	01/11/12	MR. AGOSTINHO DA COSTA AND 3 ORS., Adv.: VIVEK ANGELO RODRIGUES	SHRI JOAO V. FERNANDES (SINCE DECEASED) THROUGH LR'S Adv.:	A. P. LAVANDE
243	MCA/222/2012	02/03/12	SHRI SANTOSH M. PRABHU DESSAI, CURCHOREM - GOA. Adv.: SUDESH USGAONKAR	THE LAND ACQUISITION OFFICER AND ANR., Adv.:	U. V. BAKRE
253	MCA/586/2012	22-08-2012	SPECIAL LAND ACQUISITION OFFICER(SIP) AND ANR., Adv.: SUDHA C. PAI KIR	DR.JAIWANT B. SARDESSAI THROUGH POA SHRI VIJAY SARDESSAI Adv.:	A. P. LAVANDE AND U. V. BAKRE

CA MCA

254	MCA/93/2012	21-02-2012	SPECIAL LAND ACQUISITION OFFICER(SIP) AND ANR., Adv.: MR. SHAIKH VAHIDULLAH	DR.JAIWANT B.SARDESSAI,MARGAO-GOA. Adv.:	MOHIT S. SHAH, C.J. AND F. M. REIS
255	MCA/637/2012	30-08-2012	STATE OF GOA and ANR. Adv.: ADV. SUDHA C. PAI KIR	SMT.BINDIYA M.VERLEKAR Adv.:	U. V. BAKRE
256	MCA/589/2012	06/09/12	SMT. RAJANI VERLEKAR AND ANR., Adv.: JAGANNATH JAYANT MULGAONKAR	UNITED INDIA INSURANCE CO.LTD., AND ANR., Adv.:	F. M. REIS
257	MCA/413/2012	04/10/12	MRS.MARIA HAYDE GRACIAS, Adv.: J. ABREU LOBO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: PURUSHOTTAM R. KARPE, GOVT. ADV.	F. M. REIS
258	MCA/7/2012	08/02/12	RAMCHANDRA SHRIDHAR NAIK GAUNEKAR(DEC) BY L.RS., Adv.: MR. V. A. LAWANDE	DEPUTY COLLECTOR and SDO AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
260	MCA/764/2012	06/09/12	SMT.MARIA D'COSTA THROUGH HER ATTORNEY MR. XAVERITO G. D'COSTA Adv.: JOSEPH VAZ	THE EXECUTIVE ENGINEER, WD, MARGAO, AND ANR., Adv.:	U. V. BAKRE
261	MCA/184/2011	23-11-2012	PIEPADE JULIO FERNANDES,MARGAO GOA. Adv.: MR. SUDIN USGAONKAR	SPECIAL LAND ACQUISITION OFFICER(SIP) AND ANR., Adv.:	U. V. BAKRE
262	MCA/95/2012	02/03/12	I. MANJU BALKRISHNA NAIK GAONKAR(EXPIRED) THROUGH HIS LEGAL HEIRS. Adv.: ADV. P. A. KAMAT	LAND ACQUISITION OFFICER AND ANR., Adv.:	U. V. BAKRE
263	MCA/868/2011	05/01/12	NATIONAL INSURANCE CO.LTD., PANAJI GOA Adv.: MR. E. AFONSO	BRUNO BALTAZAR SALDANHA(DEC.) SURVIVED BY RESPONDENT NOS.2 AND 3 AND ORS., Adv.:	U. V. BAKRE
264	MCA/873/2011	04/10/12	NATIONAL INSURANCE CO.LTD., PANAJI GOA Adv.: MR. E. AFONSO	BRUNO BALTAZAR SALDANHA(DEC.) REP.BY L.RS.,AND ORS., Adv.:	F. M. REIS

CA MCA

265	MCA/997/2011	12/01/12	THE DY. COLLECTOR AND SDO, MORMUGAO, AND ANR., Adv.: SHAIKH VAHIDULLA	SHRI GODWIN THIERS PIEDADE FERNANDES Adv.:	U. V. BAKRE
268	MCA/1001/2011	30-08-2012	PADMANABHAV VENCATEXA SINAI SANCOU(DEC.) BY L.RS., Adv.: MR. R. G. RAMANI	THE EXECUTIVE ENGINEER,W.D.VI(RandB),MARG AO-GOA. Adv.: ADV. SUSAN LINHARES	U. V. BAKRE
270	MCA/535/2011	14-06-2012	SHRI KAMALAKANT GOPAL PRABHU SALGAONKAR and ORS. Adv.: MR. SANTOSH BHARNE	MRS.SHANTI SHANTARAM NAIK(DEC) BY LRS. Adv.:	U. V. BAKRE
272	MCA/96/2012	16-03-2012	MRS. USHA J. MAYEE AND 2 ORS., Adv.:	THE NEW INDIA INSURANCE CO. LTD., Adv.:	U. V. BAKRE
277	MCA/1021/2012	02/11/12	SHRI LADU M. GAONKAR (SINCE DEC. THROUGH LR'S) Adv.: NITIN SARDESSAI	SHRI CHANDRU HONO GAONKAR(SIN.DEC.)REP.BY L.RS., Adv.:	F. M. REIS
278	MCA/879/2011	22-06-2012	SHRI. LADU M. GAONKAR ( SINCE DECEASED) THROUGH LR'S Adv.: MR. NITIN SARDESSAI	SHRI CHANDRU HONO GAONKAR(SIN.DEC.)REP.BY L.RS., Adv.: MR. MAHESH AMONKAR ADVOCATE FOR RESPONDENT NO.	F. M. REIS
279	MCA/111/2012	08/02/12	THE ASSISTANT ENGINEER AND 2 ORS., Adv.: ADV. C.A. COUTINHO	MRS.LIDIA BARBOZA(EXPIRED) REP.BY HER ATTORNEY Adv.:	F. M. REIS
280	MCA/480/2012	16-08-2012	MARIA DOS ANJOS MERGULHAO Adv.: RYAN DA PIEDADE MENEZES	DEPUTY COLLECTOR (L.A.) AND ANR., Adv.:	U. V. BAKRE
281	MCA/99/2012	25-10-2012	SHRI MONO MOHANDAS NAIK, BENAU LIM, SALCETE GOA. Adv.: MR. SUDESH USGAONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	S. J. VAZIFDAR

CA MCA

282	MCA/479/2012	10/08/12	MR. MERVYN DA SILVA Adv.: RYAN DA PIEDADE MENEZES	SPECIAL LAND ACQUISITION OFFICER,SOUTH GOA KRCL, and ANR., Adv.: ADV. A. D. BHOBE FOR R NOS. 1 and 2.	U. V. BAKRE
283	MCA/812/2012	13-09-2012	SHRI MATHIAS AFONSO AND ANR., Adv.: JAGANNATH JAYANT MULGAONKAR	THE ORIENTAL INSURANCE CO.LTD., and 2 ORS., Adv.:	U. V. BAKRE
284	MCA/1005/2011	30-08-2012	SHRI DINANATH R.NAIK(SIN.DEC.) THROUGH L.RS., Adv.: MR. R. G. RAMANI	DEPUTY COLLECTOR,(SDO) AND ANR., Adv.:	U. V. BAKRE
285	MCA/801/2011	10/02/12	MR. MINGUEL PEREIRA Adv.:	SMT. GAURI PURSO BABU NAIQUE FACHAD ALIAS LATA SHANTA DESAI AND ANR., Adv.:	F. M. REIS
286	MCA/674/2011	01/11/12	ANTONIO DE JESUS JOAO CORREIA AND ORS., Adv.: MR. J. A. LOBO	SPL.LAND ACQ.OFFICER(S.GOA)KONKAN R.CORP.LTD.and ANR Adv.:	F. M. REIS
287	MCA/254/2011	03/09/12	SHRI. ANTONIO J. PIMENTA and ORS., Adv.: MRS. A. A. AGNI	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, PANAJI AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
288	MCA/440/2012	22-08-2012	MR. GOVIND TIWARI AND 2 ORS., Adv.: Y. V. NADKARNI	THE NEW INDIA ASSURANCE CO. LTD., THROUGH ITS MANAGING DIRECTOR Adv.:	F. M. REIS
289	MCA/722/2012	17-09-2012	COMMUNIDADE OF PILERNE THROUGH ITS ATTORNEY MR. FRANCIS COSMOS FERNANDES Adv.: Y.V. NADKARNI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR Adv.:	A. P. LAVANDE AND U. V. BAKRE
290	MCA/1043/2012	30-11-2012	DEPUTY COLLECTOR and SDO,PONDA-GOA AND ANR., Adv.: AMEY JAGDISH SINAI KAKODKAR	FRANCISCO ADOLF ALCANTRA DE PIEDADE VAZ (DECEASED ) THROUG Adv.:	U. V. BAKRE

CA MCA

291	MCA/861/2012	15-10-2012	MISS MARIA ZORAIDA SAROJINI VAZ Adv.: SUDIN M.S. USGAONKAR	DEPUTY COLLECTOR and SDO, PONDA-GOIA AND ANR., Adv.:	F. M. REIS
292	MCA/376/2012	02/07/12	MISS ROWEENA BARRETO Adv.: R.G. RAMANI	ORIENTAL INSURANCE CO. LTD., THROUGH ITS DIVISIONAL OFFICE AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
293	MCA/971/2011	11/05/12	SHRI SHRIPAD ALIAS RAGUNATH M.PAI KANE and 2 ORS., Adv.: MR. P. A. KHOLKAR	LAND ACQUISITION OFFICER AND ANR., Adv.:	U. V. BAKRE
294	MCA/755/2012	23-08-2012	SHRI JOSE SEBASTIAO FALEIRO (SINCE DEC.) REPR. BY HIS L.RS. Adv.: AGNELO F DINIZ	DY. COLLECTOR (L.A.) AND ANR., Adv.: ADV. SUSAN LINHARES FOR RESPONDENTS	U. V. BAKRE
295	MCA/225/2012	02/03/12	SHRI KRISHAN P. PRABHUDESSAI, MARGAO GOA. Adv.: SUDESH USGAONKAR	THE LAND ACQUISITION OFFICER PWD (CELL) AND ANR., Adv.:	U. V. BAKRE
296	MCA/392/2012	13-04-2012	THE LAND ACQUISITION OFFICER AND ANR., Adv.: SUSAN LINHARES	SHRI KRISHAN P. PRABHUDESSAI, Adv.:	U. V. BAKRE
297	MCA/798/2011	22-08-2012	SHRI DAMODAR RAMNATH CAMOTIM BAMBOLKAR, PANAJI GOA. Adv.: MR. M. S. JOSHI	THE LAND ACQUISITION OFFICER PWD (CELL), ALTINHO, PANAJI AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
298	MCA/455/2012	07/05/12	DR. JAGDISH J. NAIQUE COUNTO. Adv.: V.A. LAWANDE	STATE OF GOA THROUGH L.A.O. Adv.:	F. M. REIS
299	MCA/772/2012	12/09/12	SANTOSH EKNATH AKHADKAR Adv.: JAGANNATH JAYANT MULGAONKAR	UNITED INDIA INSURANCE CO. LTD., and ANR., Adv.:	F. M. REIS
307	MCA/402/2012	11/05/12	MRS. JYOTI DIGAMBAR PRABHU MAHAMBRE Adv.: R. GAWAS	SPECIAL LAND ACQ., OFFICER (N), Adv.: AGA SUSAN LINHARES FOR SPL. LAO.	U. V. BAKRE

CA MCA

308	MCA/189/2012	02/03/12	RAMNATH D.PRABHU,SANVORDEM-GOA. Adv.: MR. P.A . KAMAT	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	U. V. BAKRE
310	MCA/1088/2011	10/02/12	THE EXECUTIVE ENGINEER, P.W.D, WORKS DIVISION XVIII, P.W.D, PONDA-GOA Adv.: MS. SAPNA MORDEKAR	SHREE SHANTADURGA DEVASTHAN OF KAVLEM,PONDA. GOA, BY ITS ATTORNEY SHRI VALLABH KUDCHADKAR. Adv.:	S. C. DHARMADHIKARI
311	MCA/934/2012	07/12/12	MRS. MARGARITA D'SOUZA AND ANR., Adv.: J. GODINHO	UNITED INDIA INSURANCE CO.LTD., PANAJI GOA. Adv.:	U. V. BAKRE
312	MCA/98/2012	04/05/12	SHRI MILIND VAMAN SINAI CURCHORCAR,CURCHOREM-GOA. Adv.: MR. R. G. RAMANI	DEPUTY COLLECTOR,(L.A.) AND ANR., Adv.:	A. P. LAVANDE
317	MCA/949/2012	22-10-2012	MR. MADHUSUDAN SADANAND JOSHI, MAPUSA-GOA. Adv.: ADV. P.A.KAMAT	SPECIAL LAND ACQUISITION OFFICER(N),MAPUSA and ANR., Adv.:	S. J. VAZIFDAR AND F. M. REIS
322	MCA/374/2012	29-11-2012	SHRI SHANKAR D. NADKARNI, SANGUEM GOA. Adv.: V.A. LAWANDE	DEPUTY COLLECTOR and S.D.O., AND ANR., Adv.:	U. V. BAKRE
323	MCA/1095/2011	24-02-2012	SMT.SUDHA NILU GAUDE AND 7 ORS., Adv.: PULKIT BANDODKAR	THE ORIENTAL INSURANCE CO.LTD.,PANAJI GOA Adv.:	U. V. BAKRE
324	MCA/1053/2012	07/12/12	DR.FRANCIS XAVIER D'SOUZA (SINCE DECEASED THROUGH LR'S., ) Adv.: J. GODINHO	SPECIAL LAND ACQUISITION OFFICER (N) and ANR. Adv.: SUSAN LINHARES, FOR R. NO. 1 AND 2	U. V. BAKRE
325	MCA/867/2012	18-10-2012	ROHAN P. SUKHTANKAR Adv.: SUDIN M.S. USGAONKAR	DEPUTY COLLECTOR AND SDO AND ANR., Adv.:	F. M. REIS
326	MCA/247/2012	02/03/12	SMT. ANANDIBAI P. PRABHUDESSAI, (DECEASED) THROUGH LR'S Adv.: SUDESH USGAONKAR	LAND ACQUISITION OFFICER AND ANR., Adv.:	U. V. BAKRE

CA MCA

329	MCA/373/2012	16-08-2012	DR. SHANKAR D. NADKARNI, SANGUEM-GOA. Adv.: V.A. LAWANDE	STATE OF GOA, THROUGH THE DY. COLLECTOR, AND L.A.O. SOUTH GOA, Adv.:	U. V. BAKRE
331	MCA/188/2012	14-02-2012	SHRI NILCONTA GANGADAR SINAI AMONKAR AND ANR., Adv.: NITIN SARDESSAI	SHRI JOAO FRANCISCO CRUZ MENDES AND 11 ORS., Adv.:	F. M. REIS
333	MCA/583/2012	07/09/12	KEDAR NAGENDRA JAGDALE, Adv.: JAGANNATH JAYANT MULGAONKAR	UNITED INDIA INSURANCE CO.LTD., AND 3 ORS., Adv.:	U. V. BAKRE
338	MCA/1127/2012	21-12-2012	MR. ANTONIO INACIO FELIZARDO BARRETO AND 3 ORS., Adv.: A.R. KANTAK	DY.COLLECTOR and SDO AND ANR., Adv.:	U. V. BAKRE
339	MCA/1128/2012	21-12-2012	MR. ANTONIO INACIO F. BARRETO AND 3 ORS., Adv.: A.R. KANTAK	DY.COLLECTOR and SDO AND ANR., Adv.:	U. V. BAKRE
340	MCA/976/2012	22-11-2012	SHRI MAHADEV VASSU MORAJKAR AND ANR., Adv.: JAGANNATH JAYANT MULGAONKAR	GOA INDUSTRIAL DEVELOPMENT CORPORATION, THROUGH GENERAL MANAGER Adv.:	U. V. BAKRE
341	MCA/723/2011	10/02/12	SHRI FRANCISCO JOSE GODINHO Adv.: MR. J. GODINHO	MR. SYDNEY D'COSTA, BARDEZ, GOA, AND 5 ORS., Adv.:	U. V. BAKRE
342	MCA/416/2012	25-04-2012	RENY ARTIMISA PEREIRA Adv.: JOAQUIM GODINHO	STATE OF GOA THROUGH THE DY. COLLECTOR (L.A) and ANR. Adv.:	F. M. REIS
346	MCA/1087/2011	02/03/12	THE EXECUTIVE ENGINEER, P.W.D, WORKS DIVISION XVIII, P.W.D, PONDA- GOA Adv.: MS. SAPNA MORDEKAR	SHRI MOHAN MADHAV BHAT DHAVALIKAR,PONDA-GOA. Adv.:	U. V. BAKRE
352	MCA/610/2012	24-08-2012	SHRI KAMLESH A. PAI PANANDIKER THROUGH POA Adv.: SAGAR MALKARNEKAR	M/S. MARPOL PVT. LTD, REP. BY ITS EXECUTIVE CHAIRMAN AND M.D. MR. V. A. PAI PANANDIKAR Adv.:	A. P. LAVANDE



CA MCA

353	MCA/526/2012	29-06-2012	SHRI ROHAN R. PAI PANANDIKER Adv.: P.R. KARPE	M/S. MARPOL PVT. LTD, REP. BY ITS EXECUTIVE CHAIRMAN AND M.D. MR. V.V. A. PAI PANANDIKAR Adv.: MR. NITIN SARDESSAI	A. P. LAVANDE
354	MCA/289/2012	16-03-2012	MR. JANARDHAN U. N. COUNTO (SINCE DEC.) THROUGH LR'S Adv.: V.A. LAWANDE	STATE OF GOA THROUGH LAND ACQUISITION OFFICER PWD, CELL. Adv.:	U. V. BAKRE
355	MCA/978/2012	02/11/12	PARSHURAM D. MARATHE Adv.: JAGANNATH JAYANT MULGAONKAR	INDUSTRIAL DEVELOPMENT CORP. THROUGH GENERAL MANAGER Adv.:	F. M. REIS
362	MCA/943/2012	14-12-2012	SMT. SHALAN B.SHINDE THROUGH ATTORNEY SHRI SAKHARAM D. SHINDE AND 2 ORS., Adv.: ANDREA SHEELA FRNANDES	SHRI RAJENDRA R.PANDAY AND 2 ORS., Adv.:	U. V. BAKRE
366	MCA/951/2012	22-10-2012	MR. MADHUSUDAN SADANAND JOSHI, MAPUSA-GOA. Adv.: ADV. P.A.KAMAT	SPECIAL LAND ACQ., OFFICER(N), MAPUSA-GOA and ANR., Adv.:	S. J. VAZIFDAR AND F. M. REIS
372	MCA/144/2012	21-02-2012	SMT.CARMELINA LUIZA D'MELLO,ST.ESTAVAM,TISWADI GOA Adv.: ADV. M.S. JOSHI	DEPUTY COLLECTOR and S.D.O. PONDA AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
394	MCA/337/2012	29-11-2012	SHRI RAJAN ALIAS RAJENDRA DESSAI AND ANR., Adv.: SUDESH USGAONKAR	DY.COLLECTOR(L.A.) AND ANR., Adv.:	U. V. BAKRE
398	MCA/451/2012	13-06-2012	SHRI. JAYANT K. NAROJI Adv.: KAKODKAR SHAMBHU SATCHIDANAND	SMT. ANISHA ANKUSH NAIK AND 2 ORS., Adv.:	F. M. REIS
402	MCA/581/2012	10/09/12	GOA STATE POLLUTION CONTROL BOARD Adv.: JOAQUIM GODINHO	GOA FOUNDATION, THROUGH ITS SECRETARY, DR. CLAUDE ALVARES., Adv.:	S.A. BOBDE AND U. V. BAKRE

CA MCA

403	MCA/883/2011	30-01-2012	GOA FOUNDATION, THROUGH ITS SECRETARY, DR. CLAUDE ALVARES., Adv.: MS. NORMA ALVARES	THE SECRETARY, MINISTRY OF ENVIRONMENT AND FORESTS, GOVT. OF INDIA AND 6 ORS., Adv.: MR. A.F. DINIZ FOR RES. 16	S. C. DHARMADHIKARI AND U. V. BAKRE
404	MCA/952/2012	12/10/12	SHRI AMARDEEP G. MADKAIKAR, PONDA GOA. Adv.: ARUN DE SA	STATE OF GOA THROUGH THE SECRETARY(IWT) AND 3 ORS., Adv.:	A. P. LAVANDE
405	MCA/1010/2012	05/11/12	DEPUTY COLLECTOR AND S.D.O. PONDA SUB DIVISION AND ANR Adv.: SUSAN LINHARES	BHIKAJI SARDESSAI (DECEASED) THROUGH LR'S Adv.:	S. J. VAZIFDAR AND F. M. REIS
417	MCA/689/2012	13-08-2012	M/S. RAJNIL LAND DEVELOPMENT PVT. LTD., REP. BY RAJESH NEUREKAR AND 2 ORS., Adv.: NITIN SARDESSAI	MR. DAULATRAO YESHWANTRAO CHOWGULE AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
418	MCA/223/2012	02/03/12	SHRI ANAND M. PRABHU DESAI, CANACONA-GOA. Adv.: SUDESH USGAONKAR	THE LAND ACQUISITION OFFICER PWD (CELL) AND ANR., Adv.:	U. V. BAKRE
419	MCA/729/2012	12/09/12	M/S. RAJNIL LAND DEVELOPERS PVT. LTD. REP. BY RAJESH NEUREKAR AND 2 ORS., Adv.: NITIN SARDESSAI	MR. DAULATRAO YESHWANTRAO CHOWGULE AND ANR., Adv.:	F. M. REIS
420	MCA/730/2012	12/09/12	M/S. RAJNIL LAND DEVELOPMENT PVT. LTD. REP. BY RAJESH NEUREKAR AND 2 ORS., Adv.: NITIN SARDESAI	MR. DAULATRAO YESHWANTRAO CHOWGULE Adv.:	F. M. REIS
426	MCA/452/2012	13-06-2012	SHRI. JAYANT K. NAROJI Adv.: KAKODKAR SHAMBHU SATCHIDANAND	SMT. SHUBHANGI SANTOSH NAIK AND 2 ORS., Adv.:	F. M. REIS
430	MCA/106/2012	10/05/12	SMT. KALPANA @ ROSHAN RAMAKANT NAIK AND 4 ORS., Adv.: NARENDRA SAWAIKAR	THE NEW INDIA INSURANCE CO. LTD., Adv.:	F. M. REIS

CA MCA

491	MCA/214/2012	14-03-2012	MRS. ROSE MARY FERNANDES, ST CRUZ, GOA. Adv.: D. PANGAM	THE ADMINISTRATOR OF COMUNIDADES AND 3 ORS., Adv.: AG AGA FOR R- 3 AND 4	S. C. DHARMADHIKARI AND U. V. BAKRE
510	MCA/403/2012	11/05/12	MRS. JYOTI DIGAMBAR PRABHU MAHAMBRE Adv.: R. GAWAS	SPECIAL LAND ACQUISITION OFFICER(N),MAPUSA and ANR., Adv.: AGA SUSAN LINHARES FOR SPL. LAO.	U. V. BAKRE
511	MCA/176/2012	22-02-2012	SHRI HILARIO FELIX LUIS Adv.: JOAQUIM GODINHO	STATE OF GOA THROUGH THE DY. COLLECTOR (L.A) AND LAND ACQUISITION OFFICER and ANR. Adv.:	F. M. REIS
512	MCA/396/2012	05/07/12	SHRI MANUEL FRANCISCO SEBASTIAO FERNANDES (SINCE DEC.) THROUGH LR'S Adv.: J.J. MULGAONKAR	GOA INDUSTRIAL DEVELOPMENT CORPORATION, THROUGH ITS CHIEF GENERAL MANAGER Adv.:	U. V. BAKRE
515	MCA/295/2012	30-03-2012	SHRI AUGUSTINO SEQUIERA, THROUGH P.O.A., MR. MARK A. D'SOUZA Adv.: JOAQUIM GODINHO	SPECIAL LAND ACQUISITION OFFICER (N) and ANR. Adv.:	U. V. BAKRE

CA

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	CA/27/2012	16-02-2012	SHRI UPASSO PUTU GAONKAR AND 2 ORS., Adv.: C. A. COUTINHO	SHRI PIEDADE FERNANDES AND ORS., Adv.: ADV. V. MENEZES FOR R.NOS.2(E,F,G,H) and 3	REGISTRAR

**WPCR CONP CRMA**

			<b>WPCR</b>		
Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
2	WPCR/119/2011	30-01-2012	RAMDAS PATIL, PRISONER NO.452 AND ANR THROUGH THIER SISTER SMT. ASHA DESAI., Adv.: ASHA A. DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
3	WPCR/71/2011	31-10-2012	MRS. RITA LENA D'SOUZA Adv.:	STATE, THROUGH C.B.I. A.C.B, GOA, Adv.: MR. S.R. RIVANKAR, PP FOR RESP. 1.	A. P. LAVANDE
4	WPCR/42/2011	20-04-2012	MR. ATANASIO MONSERRATE Adv.: MR. ARUN BRAS DE SA	CBI AND ANR., Adv.:	A. P. LAVANDE AND R. P. SONDURBALDOTA
5	WPCR/81/2010	20-04-2012	MR. ATANASIO MONSERRATE Adv.: MR. ARUN BRAS DE SA	CBI, CBI'S OFFICE, BAMBOLIM AND ANR., Adv.: MR. JOSEPH S VAZ, PP FOR RES.	A. P. LAVANDE AND R. P. SONDURBALDOTA
6	WPCR/2/2011	20-04-2012	MR. ATANASIO MONSERRATE AND ANR., Adv.: MR. ARUN BRAS DE SA	CBI AND ANR., Adv.:	A. P. LAVANDE AND R. P. SONDURBALDOTA
7	WPCR/115/2011	25-01-2012	MR. ANIL KUMAR GUPTA AND ANR., Adv.: MR. C. A. COUTINHO	MS. ANU TRIPATHI AND ANR., Adv.: MR. THALMAN P. PEREIRA FOR RESP. NO.1	F. M. REIS
8	WPCR/72/2011	05/01/12	SHRI DILKUSH GUNO VELIP AND 4 ORS., Adv.: MR. D. VERNEKAR	STATE (CUNCOLIM POLICE STATION) AND ORS., Adv.: SHRI SHIVAN DESSAI FOR RESP. 2A,B,C,D,E,F	F. M. REIS

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9	WPCR/97/2011	02/02/12	MR. GERSON MENEZES Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE POLICE INSPECTOR INCHARGE AND 4 ORS., Adv.: MRS. GANDHALI KHARBHE (PEDNEKAR) FOR RESP. 4 and 5.	F. M. REIS
10	WPCR/117/2011	03/02/12	D .M. NETERWALA Adv.: MR. C. A. COUTINHO	THE STATE REP. BY P.P Adv.:	F. M. REIS
11	WPCR/118/2011	03/02/12	D .M. NETERWALA Adv.: MR. C. A. COUTINHO	THE STATE REP. BY P.P Adv.:	F. M. REIS
12	WPCR/25/2011	07/12/12	SHRI SAVLO ALIAS JEEVAN DIVKAR Adv.: MISS SONIYA CHODANKAR	SHRI DATTA SHREEPADA NAIK AND 5 ORS., Adv.: SHRI R.G. RAMANI FOR RES.NO.1	F. M. REIS
13	WPCR/116/2011	08/02/12	SHRI. SUBHASH VITHOBA NAIK AND 5 ORS., Adv.: MR. DEEPAK GAONKAR	MRS. BHARATI NAIK AND ANR., Adv.: MRS. ASHA A. DESAI FOR RESPONDENT.	F. M. REIS
14	WPCR/106/2011	28-02-2012	MR. ARJUN ANIL SALGAOCAR, Adv.: MR. D. LAWANDE	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
15	WPCR/105/2011	28-02-2012	MR. ANIL VASSUDEVA SALGAOCAR Adv.: MR. D. LAWANDE	STATE OF GOA, THROUGH THE PUBLIC PROSECUTOR AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
16	WPCR/108/2011	01/02/12	AGNELO JOHN BOSCO SAVIO FERNANDES., Adv.: AGNELO F DINIZ	MARIA BEATRIZ DE SOUZA AND ANR., Adv.: MR. J.A. LOBO FOR RESPONDENT.	S. C. DHARMADHIKARI AND U. V. BAKRE

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17	WPCR/74/2011	05/09/12	IDEA CELLULAR LIMITED AND ANR., Adv.: MS. SAMIHA RODRIGUES	THE SUPERINTENDENT OF POLICE AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R - 3.	A. P. LAVANDE AND U. V. BAKRE
18	WPCR/98/2011	14-06-2012	SHRI. JOWETT D'SOUZA Adv.: IN PERSON	SUPERINTENDENT OF POLICE (NORTH), PORVORIM, GOA AND 7 ORS., Adv.: MR. A.D. BHOBE FOR RESP 4.	A. P. LAVANDE AND U. V. BAKRE
19	WPCR/34/2010	01/10/12	GAURAV GUPTA Adv.: MR. V. A. LAWANDE	RADHIKA GUPTA Adv.:	A. P. LAVANDE
20	WPCR/52/2012	10/09/12	MRS. ANTONIETA RIBEIRO E SOUZA Adv.: PRASHEEN LOTLIKAR	THE STATE OF GOA, THROUGH THE SECRETARY (HEALTH) AND 7 ORS., Adv.:	S.A. BOBDE AND U. V. BAKRE
21	WPCR/27/2012	09/10/12	M.P. MURTI S/O LATE NARAYANA CHARY Adv.: ROHAN P. DESAI	THE STATE OF GOA REP. BY. ITS PUBLIC PROSECUTOR AND 2 ORS., Adv.:	A. P. LAVANDE
23	WPCR/94/2012	17-12-2012	NARAYAN G. GADEKAR Adv.: SIDHESH SHET	STATE THROUGH THE PUBLIC PROSECUTRO, HIGH COURT Adv.:	F. M. REIS
24	WPCR/73/2012	18-12-2012	MR. W.I. WERNER, CONVICT PRISONER NO.01/07 AGUADA CENTRAL JAIL, AGUADA, BARDEZ GOA. Adv.: .	INSPECTOR GENERAL OF PRISON GOA, PANJIM Adv.:	A. P. LAVANDE AND U. V. BAKRE
25	WPCR/92/2012	17-10-2012	MR. SURESH CHANAPPA, CURRENTLY HELD AT CENTRAL JAIL AT AGUADA GOA Adv.: PREMA MATKAR	STATE OF GOA THROUGH CHIEF SECRETARY, AND 2 ORS., Adv.:	A. P. LAVANDE

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26	WPCR/2/2012	23-01-2012	DEEPAK SINGH, PRESENTLY SERVING SENTENCE AT CENTRAL JAIL AGUADA, SINQUERIM-GOA., Adv.: MS. ASHA A. DESSAI	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS, Adv.:	F. M. REIS
27	WPCR/1/2012	27-07-2012	MRS. PRITAM PRABHU KHOLKAR., Adv.: P. BANDEKAR	MR. SUSHANT PRABHU KHOLKAR AND ANR., Adv.: ADV. ASHA DESAI FOR R.NO.1.	F. M. REIS
28	WPCR/30/2012	19-07-2012	MR. ANTHONY RICHARD PEREIRA Adv.: PRASHEEN LOTLIKAR	MR. RALPH D'SOUZA., Adv.: ADV. A. F. DINIZ FOR R.NO.1.	A. P. LAVANDE
29	WPCR/32/2012	18-04-2012	SHRI RAMESH CHANDER, PRESENTLY LODGE IN CENTRAL JAIL Adv.: T. GEORGE JOHN	THE CHIEF SECRETARY, GOVT. OF GOA, AND 3 ORS., Adv.:	F. M. REIS
30	WPCR/22/2012	27-04-2012	KO-EXPO CONSULTANTS, THROUGH ITS SOLE PROPRIETOR MRS. MINAKSHIBEN D. THAKKAR Adv.: GAURISH AGNI	M/S. M.C. SHAH, PROP. MANUKANT C. SHAH, REP BY HIS POA MR. RAMESHCHANDRA ISHWARLAL JOSHI and ANR., Adv.: ADV. SAMEER TALEIGAONKAR FOR RESP. BY POA.	F. M. REIS
31	WPCR/7/2012	29-03-2012	SANGAPPA V. TENGINKAI Adv.: IN PERSON	SHOBHA P. SHIRODKAR AND 2 ORS., Adv.:	F. M. REIS
32	WPCR/18/2012	22-03-2012	MR. SHESHAO BHAYANI PARTNER M/S AINA EXPORTS Adv.: AGNELO F DINIZ	POLICE INSPECTOR / STATION IN CHARGE , HOSPET POLICE STATION, AND 2 ORS., Adv.:	S. C. DHARMADHIKARI

WPCR CONP CRMA

33	WPCR/19/2012	22-03-2012	MR. MOHSIN KHAN PARTNER M/S AINA ESPORTS Adv.: AGNELO F DINIZ	POLICE INSPECTOR / STATION -IN-CHARGE HOSPET POLICE STATION AND 2 ORS., Adv.:	S. C. DHARMADHIKARI
34	WPCR/21/2012	21-03-2012	MR. JOSE LUIS DE SOUZA., Adv.: MR. C. FERNANDES	MRS. INES JOSE DIAS ALIAS DE SOUZA AND ANR., Adv.:	F. M. REIS
35	WPCR/5/2012	08/02/12	MONTY RODRIGUES, PRESENTLY SERVING SENTENCE ,CENTRAL JAIL AGUADA, SINQUERIM, GOA THRO' HIS BROTHER. Adv.: ASHA A. DESSAI	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
36	WPCR/11/2012	24-02-2012	SHRI VISHAL DEVIDAS PRESENTLY AT CENTRAL JAIL AGUADA THROUGH HIS WIFE MRS. TAYASHREE DEVIDAS Adv.: SMTA S. GAWAS	STATE OF GOA THROUGH UNDER SECRETARY HOME DEPARTMENT Adv.:	F. M. REIS
37	WPCR/12/2012	21-02-2012	NETAJI ANGOLKAR PRESENTLY SERVING SENTENCE AT CENTRAL JAIL THROUGH HIS WIFE SMT. LAXIMI N. ANGOLKA Adv.: ASHA A. DESAI	STATE OF GOA AND OTHERS. Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
38	WPCR/6/2012	23-01-2012	DR. KETAN GOVEKAR AND ANR., Adv.: IN PERSON	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY, GOVT. OF GOA, SECRETARIAT, BARDEZ AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
39	WPCR/3/2012	16-01-2012	SHRI. BABI JANU FALE, PRISONER NO. 796 Adv.: ASHA A. DESAI	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS



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40	WPCR/98/2012	12/12/12	KASHINATH SHETYE AND 2 ORS., Adv.: IN PERSON	SHRI JITENDRA DESHPRABHU AND 2 ORS., Adv.: ADV. DEVIDAS PANGAM, FOR R.NO. 1	F. M. REIS
41	WPCR/106/2012	21-11-2012	MRS. SOCCORENE COSTA Adv.: C. COLLASSO	MR. TIAGO COSTA AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
42	WPCR/4/2012	09/01/12	SHRI. DATTARAM GAWAS, PRISONER NO. 62, PRESENTLY UNDERGOING SENTENCE IN CENTRAL JAIL, AGUADA -GOA Adv.: MS. ASHA DESSAI	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
43	WPCR/16/2012	26-04-2012	KAMAL DURGANAND PAGI Adv.: AGNELO F DINIZ	DURGANAND ALIAS GURU PAGI Adv.:	F. M. REIS
44	WPCR/87/2012	22-10-2012	SHRI HEMANT KARMALI Adv.: SHIVAN DESAI	STATE THROUGH P.I. MARGAO TOWN POLICE STATION AND 2 ORS., Adv.:	S. J. VAZIFDAR AND F. M. REIS
45	WPCR/88/2012	22-10-2012	SHRI AUDUTH TIMBLO Adv.: SHIVAN DESAI	STATE THROUGH P.I., MARGAO TOWN POLICE STATION AND 2 ORS., Adv.:	S. J. VAZIFDAR AND F. M. REIS
46	WPCR/89/2012	22-10-2012	SHRI FRANCISCO LUME PEREIRA Adv.: SHIVAN DESAI	STATE THROUGH P.I., MARGAO TOWN POLICE STATION AND 2 ORS., Adv.:	S. J. VAZIFDAR AND F. M. REIS
47	WPCR/105/2012	21-11-2012	BOSTIAO @ SEBY RODRIGUES P. NO. 546, CURRENTLY HELD AT CENTRAL JAIL AT AGUADA GOA Adv.: PREMA MATKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	A. P. LAVANDE

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48	WPCR/85/2012	20-10-2012	MR. FLOYD COUTINHO Adv.: MAHESH AMONKAR	STATE OF GOA POLICE INSPECTOR THROUGH MARGAO TOWN POLICE STATION AND ANR., Adv.:	S. J. VAZIFDAR AND F. M. REIS
49	WPCR/86/2012	29-10-2012	MR. KASHINATH JAIRAM SHETYE AND ANR., Adv.: IN PERSON	VISHNU ARJUN SAWANT AND 2 ORS., Adv.:	A. P. LAVANDE
50	WPCR/53/2012	09/07/12	SAILESH RAGHU GAUDE Adv.: KANTILAL L. CHHATBAR	STATE OF GOA THROUGH P P, AND ANR., Adv.:	REGISTRAR
51	WPCR/20/2012	03/05/12	MR. K. J. V. SHARMA Adv.: D. LAWANDE	STATE OF GOA THROUGH THE P.P. AND 14 ORS., Adv.: ADV. PRIYANKA KAMAT FOR R.NO.8.	A. P. LAVANDE AND U. V. BAKRE
52	WPCR/26/2012	09/10/12	K. DHARMA RAO Adv.: ROHAN P. DESAI	THE STATE OF GOA REP. BY. ITS PUBLIC PROSECUTOR AND 2 ORS., Adv.:	A. P. LAVANDE
53	WPCR/48/2012	23-07-2012	JAMES TONER Adv.: SALIL SAUDAGAR	STATE OF GOA AS REP. BY OFFICER IN CHARGE ANC POLICE STATION PANAJI, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
54	WPCR/72/2012	12/09/12	MR. VASANT FATI MADKAIKAR Adv.: P.A. KAMAT	MRS. REKHA ALIAS VISHRANTI GADEKAR ALIAS MADKAIKAR AND ANR., Adv.:	F. M. REIS

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55	WPCR/44/2012	16-08-2012	SHRI GIRDHARLAL M. GANGANI AND 3 ORS., Adv.:	STATE OF GOA THROUGH THE P P AND 2 ORS., Adv.: ADV. SUDIN M. S. USGAONKAR FOR R.NO.3.	A. P. LAVANDE AND U. V. BAKRE
56	WPCR/34/2012	08/08/12	SHRI BHAU. GANGARAM VALVE, PRESENTLY SERVING SENTENCE AT CENTRAL JAIL, AGUADA Adv.: T. GEORGE JOHN	STATE OF GOA, THROUGH CHIEF SECERTARY AND ANR., Adv.:	F. M. REIS
57	WPCR/75/2012	11/09/12	SHRI SHERIF DHODMANI Adv.: ARUN DE SA	STATE PUBLIC PROSECUTOR Adv.:	F. M. REIS
58	WPCR/13/2012	29-03-2012	MR. RAMANATH KARE AND ANR., Adv.: MR. VIJAY PALEKAR	STATE REP. BY MR. PRITESH NAIK., Adv.:	F. M. REIS
59	WPCR/17/2012	15-03-2012	MR. AMARNATH SURYAVANSHI Adv.: SHIVAN DESAI	SHRI ASHISH PEDNEKAR AND ANOTHER Adv.:	F. M. REIS
60	WPCR/56/2012	22-11-2012	MR. RAMESH BHAKTA Adv.: AGHA IFTIKHAR	STATE OF GOA THROUGH POLICE INSPECTOR, AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
61	WPCR/51/2012	16-08-2012	SHRI BALESH DESAI Adv.: ARUN DE SA	STATE THROUGH P.P. Adv.:	F. M. REIS
62	WPCR/29/2012	13-08-2012	SHRI MOHSIN KHAN PARTNER M/S AINA EXPORTS AND ANR., Adv.: AGNELO F DINIZ	POLICE INSPECTOR / STATION - IN CHARGE, HOSPET POLICE STATION (RURAL) AND 2 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
63	WPCR/40/2012	05/12/12	MR. Y. JAYAKUMAR Adv.: H.D. NAIK	THE STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.: ADV. AGHA IFTIKHAR FOR R - 2	A. P. LAVANDE AND U. V. BAKRE

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64	WPCR/63/2012	14-08-2012	SMT. FARIDA KHAN AND ANR., Adv.: S.M. WALAWAIKAR	UNION OF INDIA THROUGH ITS SECRETARY AND 18 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
65	WPCR/49/2012	29-06-2012	MR. SHER SINGH (PRESENTLY SERVING SENTENCE AT THE CENTRAL JAIL, AGUADA) Adv.: PREMA MATKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS. Adv.:	F. M. REIS
68	WPCR/120/2011	28-03-2012	SANGAPPA V. TENGINAKAI, MAPUSA, BARDEZ-GOA Adv.:	ANITA B. NAIK, MAPUSA, GOA AND 2 ORS., Adv.:	F. M. REIS
69	WPCR/84/2012	14-12-2012	MR. KRISHNA CHETRY PRESENTLY IN JUDICIAL LOCK- UP SADA JAIL VASCO Adv.: GOPAL KANEKAR	THE STATE OF GOA (REP. BY OFFICER-IN CHARGE ANC POLICE STATION PANAJI) AND 2 ORS., Adv.: ADV. C. COLLASSO FOR R - 3.	F. M. REIS
70	WPCR/39/2012	05/12/12	CLEARWATER CAPITAL PARTNERS INDIA PVT. LTD., Adv.: H.D. NAIK	THE STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.: ADV. I. AGHA FOR R.NO.2	A. P. LAVANDE AND U. V. BAKRE
71	WPCR/28/2012	11/05/12	MR. JAYESH VISHNU PARAB Adv.: SANTOSH RAMA RIVANKAR	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND 8 ORS., Adv.: ADV. MISS PRIYANKA KAMAT FOR R.NO.7.	A. P. LAVANDE AND U. V. BAKRE
72	WPCR/9/2012	04/04/12	JAGDISH SOLANKI, PRESENTLY SERVING SENTENCE AT CENTRAL JAIL AGUADA, SINQUERIM-GOA Adv.: MS. ASHA A. DESSAI	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS, Adv.:	F. M. REIS

WPCR CONP CRMA

73	WPCR/24/2012	16-10-2012	K. DHARMA RAO Adv.: ROHAN P. DESAI	STATE OF GOA REP. BY. ITS PUBLIC PROSECUTOR AND 2 ORS., Adv.:	A. P. LAVANDE
74	WPCR/96/2012	22-10-2012	MR. KRISHNA CHETRY (PRESENTLY IN JUDICIAL LOCK - UP SADA JAIL VASCO) Adv.: GOPAL KANEKAR	THE STATE OF GOA (REP. THROUGH OFFICE IN CHARGE ANC POLICE STATION PANAJI GOA) AND 2 ORS., Adv.:	A. P. LAVANDE
75	WPCR/58/2012	12/10/12	SHRI SAHAJANAND INVESTMENTS PVT. LTD. ACTING THROUGH ITS DIRECTOR SHRI RASIKLAL M. GANGANI Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS PUBLIC PROSECUTOR AND ANR., Adv.: ADV. SHIVAN DESAI FOR R. NO. 2	A. P. LAVANDE
76	WPCR/59/2012	12/10/12	SHRI SAHAJANAND INVESTMENTS PVT. LTD. ACTING THROUGH ITS DIRECTOR SHRI RASIKLAL M. GANGANI Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS PUBLIC PROSECUTOR AND ANR., Adv.: ADV. SHIVAN DESAI FOR R.NO. 2	A. P. LAVANDE
77	WPCR/60/2012	12/10/12	SHRI SAHAJANAND INVESTMENTS PVT. LTD. ACTING THROUGH ITS DIRECTOR SHRI RASIKLAL M. GANGANI Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS PUBLIC PROSECUTOR AND ANR., Adv.: ADV. SHIVAN DESAI FOR R.NO. 2	A. P. LAVANDE
78	WPCR/61/2012	12/10/12	SHRI SAHAJANAND INVESTMENTS PVT. LTD. ACTING THROUGH ITS DIRECTOR SHRI RASIKLAL M. GANGANI Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS PUBLIC PROSECUTOR AND ANR., Adv.: ADV. SHIVAN DESAI FOR R. NO. 2	A. P. LAVANDE

WPCR CONP CRMA

79	WPCR/99/2012	12/12/12	KASHINATH SHETYE AND 2 ORS., Adv.: IN PERSON	SHRI ARVIND DINANATH LOLIYEKAR AND 2 ORS., Adv.:	F. M. REIS
80	WPCR/74/2012	15-10-2012	DOMNIC D'SOUZA and ANR Adv.: ADV. ARUN BRAS D'SA	STATE OF GOA (THROUGH CHIEF SECRETARY) and 6 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
81	WPCR/93/2012	01/11/12	SHRI DANIS ASSIS D'SOUZA Adv.: RYAN DA PIEDADE MENEZES (U/LAS)	THE STATE OF GOA REP. BY ITS CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS., Adv.:	S. J. VAZIFDAR AND F. M. REIS
82	WPCR/112/2012	29-11-2012	MR. VISHWAJIT NARCIVA HONNAVARKAR Adv.: GALILEO FRANCISCO TELES	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
83	WPCR/70/2012	27-08-2012	MR. KASHINATH JAIRAM SHETYE AND 2 ORS., Adv.: IN PERSON	THE STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND 7 ORS., Adv.:	A. P. LAVANDE AND U. V. BAKRE
84	WPCR/76/2012	30-10-2012	JOSE PINTO, CONVICT PRISONER NO. 692 AGUADA CENTRAL JAIL, AGUADA, BARDEZ GOA Adv.: .	INSPECTOR GENERAL OF PRISON GOA, PANAJI. Adv.:	A. P. LAVANDE
85	WPCR/104/2012	20-12-2012	SHRI DATTARAM GAWAS PRESENTLY SERVING SENTENCE AT CENTRAL JAIL AGUADA THROUGH FRIEND CHANDAN NAIK Adv.: ASHA A. DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	F. M. REIS
89	WPCR/97/2012	31-10-2012	MR. KASHINATH JAIRAM SHETYE Adv.: IN PERSON	JITENDRA MAYEKAR AND 2 ORS., Adv.:	A. P. LAVANDE

**WPCR CONP CRMA**

91	WPCR/25/2012	09/10/12	M.P. MURTI Adv.: ROHAN P. DESAI	THE STATE OF GOA REP. BY. ITS PUBLIC PROSECUTOR AND 2 ORS., Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P.	A. P. LAVANDE
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**CONP**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CONP/4/2004	07/09/12	SHRI SHAIKH VAHIDULLA, PANAJI GOA. Adv.: SHRI JOHN CARDOZO WITH	SHRI RANJIT SATARDEKAR AND ANR., Adv.:	F. M. REIS AND U. V. BAKRE
2	CONP/1/2011	17-09-2012	ADVOCATE GENERAL, STATE OF GOA, Adv.: MR. MAHESH SONAK	MR. R. P. DHYANI, EDITOR/PUBLISHER., Adv.: ADV. S. M. WALAWAIKAR FOR R.NO.1.	A. P. LAVANDE AND U. V. BAKRE

**SMCRC**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	SMCRC/2/2012	08/10/12	. Adv.: .	SHRI S. TIU, THE REGIONAL CONTROLLER OF MINES. Adv.:	S. J. VAZIFDAR AND U. V. BAKRE

**WPCR CONP CRMA**

**CRXFA**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CRXFA/1/2012	15-02-2012	SPECIAL JUDGE SOUTH GOA, MARGAO Adv.: .	. Adv.: ADV. V. BRAGANZA FOR R,NOS. 2 and 3.	F. M. REIS

**CRMA**

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3
1	CRMA/203/2011	28-02-2012	SHRI. MADHUKAR K. FARDE, ASSISTANT P. F. COMMISSIONER AND RECOVERY OFFICER., Adv.: RYAN DA PIEDADE MENEZES	CENTRAL BUREAU OF INVESTIGATION, Adv.: SHRI JOSEPH S. VAZ, SPL.P.P. FOR RESP. 8	F. M. REIS
2	CRMA/60/2012	28-02-2012	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: CARLOS ALVARES FERREIRA	MR. KASHINATH JAIRAM SHETYE AND 2 ORS., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
3	CRMA/55/2012	21-02-2012	STATE, THROUGH POLICE INSPECTOR Adv.: MR. C. A. FERREIRA	MIRASAB KOUJALGI AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
4	CRMA/113/2010	21-02-2012	STATE, THROUGH POLICE INSPECTOR Adv.: SHRI. C. A. FERREIRA	MIRASAB KOUJALGI AND ANR., Adv.:	S. C. DHARMADHIKARI AND U. V. BAKRE
5	CRMA/68/2012	19-04-2012	MR. REMIZ CARDOZO Adv.: MR. U. R. TIMBLE	MR. ALFRED M COTTA., Adv.:	F. M. REIS
6	CRMA/19/2009	10/05/12	SHRI. VENKATESH NAIDU PRESENTLY OUT ON BAIL Adv.: MR. ARUN BRAS DE SA	S T A T E Adv.: MS. W. COUTINHO, P.P.	REGISTRAR



WPCR CONP CRMA

7	CRMA/109/2012	08/05/12	GURUDAS GAONKAR PRESENTLY LODGED IN CENTRAL JAIL - AGUADA, SINQUERIM, BARDEZ-GOA Adv.: J. ABREU LOBO	STATE OF GOA REP. BY OFFICER-IN-CHARGE, SANGUEM POLICE STATION., Adv.:	A. P. LAVANDE AND U. V. BAKRE
8	CRMA/49/2012	20-06-2012	CHOWGULE AND COMPANY LIMITED, REP. BY ATTORNEY MR. R.P.P. ALVENKAR, SENIOR MANAGER Adv.: PRASHEEN LOTLIKAR	STATE OF GOA, REP BY VALPOI POLICE STATION, VALPOI AND ANR., Adv.: MR. C. A. FERREIRA, P. P. FOR R.NO 1.	F. M. REIS
9	CRMA/38/2004	10/05/12	Adv.: SHRI AMRUT KANSAR	1. SMT. VIJAYA MOHAN PATIL AND ORS., Adv.:	REGISTRAR
10	CRMA/52/2011	14-06-2012	SHRI. SHAIKH HUSSAIN Adv.: MR. A. D. BHOBE	MR. MINGUEL THOMAS LOURENCO AND ANR., Adv.: SHRI VIVEK A. RODRIGUES FOR RESPONDENT 1.	A. P. LAVANDE
11	CRMA/233/2011	28-06-2012	RAVINDRA VASSANT KENKRE (SINCE DECEASED) THROUGH LR'S (I) SMT. SHARMILA RAVINDRA KENKRE AND ANR., Adv.: MR. R. G. RAMANI	MRS. NUTAN DAMODAR PRABHU AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NOS.1 and 2.	A. P. LAVANDE
12	CRMA/234/2011	14-06-2012	GOKUALA PHADTE Adv.: MR. S. M. SINGBAL	MAHENDRA HALARNKAR Adv.: ADV. PRASHEEN LOTLIKAR FOR THE	A. P. LAVANDE
13	CRMA/84/2011	06/09/12	MR. GOVIND PANDURANG RAUT Adv.: MR. DEEPAK GAONKAR	MR. DEEPAK UTTAM PADWAL AND ANR., Adv.: P. P. FOR R-2	A. P. LAVANDE
19	CRMA/231/2011	02/11/12	MR. DAULATRAO YESHWANTRAO CHOWGULE., Adv.: MR. V. A. LAWANDE	M/S. RAJNIL LAND DEVELOPERS PVT. LTD., AND 3 ORS., Adv.:	A. P. LAVANDE

WPCR CONP CRMA

35	CRMA/209/2009	10/05/12	MR. GOKULDAS VASSU CHARI CURRENTLY IN JUDICIAL CUSTODY AT SADA SUB JAIL VASCO Adv.: MR. RYAN MENEZES	THE VIVIDHA URBAN CO- OPERATIVE CREDIT SOCIETY LTD THROUGH BRANCH MANAGER AJIT L. PARAB AND ANR., Adv.:	REGISTRAR
36	CRMA/247/2012	16-10-2012	SMT. SUMIDHA RAUT (PRESENTLY LODGED IN JUDICIAL CUSTODY AT SUB JAIL SADA) Adv.: ARUN DE SA	STATE THROUGH P.P. and ANR., Adv.:	A. P. LAVANDE
37	CRMA/238/2012	14-09-2012	SMT. SUMIDHA RAUT (PRESENTLY LODGED IN JUDICIAL CUSTODY AT SUB JAIL SADA) Adv.: ARUN DE SA	STATE THROUGH P.P. and ANR., Adv.:	F. M. REIS
38	CRMA/229/2012	12/10/12	AGNELO JOHN BOSCO SAVIO FERNANDES THROUGH HIS ATTORNEY MR. ELVENO RODRIGUES Adv.: AGNELO F DINIZ	MARIA BEATRIZ DE SOUZA AND ANR., Adv.:	A. P. LAVANDE AND U. V. BAKRE
40	CRMA/207/2012	03/09/12	MR. PREMANAND SHANKAR DODAMANI Adv.: JOAQUIM GODINHO	1. STATE OF GOA THROUGH P P and ANR., Adv.:	F. M. REIS
41	CRMA/70/2012	13-03-2012	MR. PREMANAND SHANKAR DODAMANI Adv.: JOAQUIM GODINHO	STATE OF GOA THROUGH PUBLIC PROSECUTOR and ANR., Adv.:	F. M. REIS
42	CRMA/112/2012	03/05/12	MR. PREMANAND SHANKAR DODAMANI Adv.: JOAQUIM GODINHO	1. STATE OF GOA THROUGH P P. and ANR., Adv.:	F. M. REIS
43	CRMA/115/2012	03/05/12	MR. PREMANAND SHANKAR DODAMANI Adv.: JOAQUIM GODINHO	1. STATE OF GOA and ANR., Adv.:	F. M. REIS

WPCR CONP CRMA

44	CRMA/36/2012	17-02-2012	MR. K. SAMBASIVA RAO Adv.: NITIN SARDESSAI	STATE THROUGH THE POLICE INSPECTOR VASCO POLICE STATION and ANR. Adv.:	F. M. REIS
48	CRMA/52/2012	27-02-2012	MR. LALIT KUMAR Adv.: NITIN SARDESSAI	STATE and ANR. Adv.:	F. M. REIS
49	CRMA/105/2012	18-07-2012	VIJAYRAJ RAYA DESAI Adv.: IN PERSON	POLICE INSPECTOR, MARGAO TOWN POLICE STATION AND 3 OTHERS Adv.: MRS. MILENA GOMES E PINTO.	F. M. REIS
50	CRMA/186/2012	19-10-2012	VIJAYRAJ RAYA DESAI Adv.: IN PERSON	POLICE INSPECTOR, MARGAO TOWN POLICE STATION AND 3 OTHERS Adv.:	S. J. VAZIFDAR AND F. M. REIS
51	CRMA/86/2012	13-09-2012	MR. REMIZ CARDOZO., Adv.: MR. U. R. TIMBLE	MR. ALFRED M COTTA., Adv.:	F. M. REIS
52	CRMA/37/2012	14-02-2012	MR. G. RAVI KUMAR Adv.: NITIN SARDESSAI	STATE THROUGH THE POLICE INSPECTOR, VASCO POLICE STATION and ANR. Adv.:	F. M. REIS
58	CRMA/163/2012	12/09/12	SABDAR ALI Adv.: A.D. BHOBE	SHRI M.R. HALARNKAR AND ANR., Adv.: ADV. VILAS P. THALI	F. M. REIS
61	CRMA/285/2012	12/12/12	SANGAPPA V. TENGINAKAI Adv.: IN PERSON	ANITA BHIKU NAIK AND 3 ORS., Adv.:	F. M. REIS
85	CRMA/181/2012	09/08/12	SHRI. WILSON FERNANDES Adv.: MR. C. A. COUTINHO	MR. PRABHAKAR VERNEKAR AND ANR., Adv.:	F. M. REIS

WPCR CONP CRMA

86	CRMA/82/2012	18-07-2012	SHRI. WILSON FERNANDES Adv.: MR. C. A. COUTINHO	MR. PRABHAKAR VERNEKAR AND ANR., Adv.: ADV. A. D. BHOBE FOR R.NO.1.	F. M. REIS
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SC

## SUPREME COURT CASES -

<b>Sr. No.</b>	<b>New Record Number</b>	<b>S.C. Case No.</b>	<b>H.C. Case No.</b>	<b>S.C. Disp. Date</b>
1	SC 01/12	Criminal Appeal/473/2004	CRIA/42/2003	02/15/12
2	SC 02/12	Appeal/16/2004	CRIA/12/2003	10/17/12
3	SC 03/12	Civil Appeal 1220/2007 Scm/3/08	CRIR/34,35,36,37,38 /05	05/16/12
4	SC 04/12	Petition for Special Leave to Appeal [Civil] No 14012/10 (SCM 47/10)	WP 464/08 & MCA 575/09	09/02/12
5	SC 05/12	Petition for Special Leave to Appeal (civil) No 18992/2012 (SCM 11/13)	SA 3/06	11/26/12
6	SC 06/12	Petition for Special Leave to Appeal (Civil) No 29112/2012 (SCM 13/13)	WP 436/12	10/08/12
7	SC 07/12	Petition for Special Leave to Appeal Crml No 8770/2012 (SCM 14/13)	CRIA 34/10	11/26/12
8	SC 08/12	Petition for Special Leave to Appeal (civil) No.20010/2011 (SCM 66/13)	PILWP 9/2010	10/05/12
9	SC 09/12	Petition for Special Leave to Appeal (civil) No.29305/2012 (SCM 8/13)	AUA 7/2011	09/24/12
10	SC 10/12	Petition for Special Leave to Appeal 15383/09 (civil) No.2968/2012 (SCM 27/09)	CRA 03/2009	03/21/12
11	SC 11/12	Petition for Special Leave to Appeal (Civil) No.10038/2011 (SCM 9/2011 )	CRA/24/2010	12/05/12

## SC

12	SC 12/12	Petition for Special Leave to Appeal (Civil) Nos.686-687/2012 (SCM/49/2013)	COA/10/2009 & COA/11/2009	08/16/12
13	SC 13/12	<i>Interlocutory Appl.No.1 Petition for Special Leave to Appeal(Civil Appeal) No.15663/2010 Civil Appeal 7539/12 (SCM/46/2010)</i>	WP/511/2007 & WP/542/2007	16/10/2012
15	SC 15/12	Petition for Special Leave to Appeal(Civil) No. 35397/2011 (SCM/32/2012)	WP/102/2002	03/19/12
17	SC 17/12	SCM 60/12 PSLA (CRMI) 12995/2009	CAREV/14/2008	01/02/12
19	SC 19/12	Petition for Special Leave to Appeal(Civil) No.4998-5005/2010 (SCM/33/2010)	WP/558/2009 to WP/561/2009 & WP/600/2009 to WP/603/2009	13/04/2012
20	SC 20/12	Petition for Special Leave to Appeal(Civil) No.27930/2009 (SCM/51/2013)	WP/654/2008	06/07/2012
21	SC 21/12	Petition for Special Leave to Appeal(Civil) No.38268/2012 (SCM/12/2013)	WP/497/2011	14/12/2012
22	SC 22/12	Petition for Special Leave to Appeal (Civil)No.7462/2012 (SCM/26/2012)	WP/473/2009	16/03/2012

## SC

23	SC 23/12	Petition for Special Leave to Appeal (Civil)No.25915/2009 (SCM/23/2012)	WP/292/2009	21/02/2012
24	SC 24/12	Petition for Special Leave to Appeal (Civil)No.22587/2012 (SCM/69/2012)	SA/72/2009	23/07/2012
25	SC 25/12	Petition for Special Leave to Appeal (Civil)No.33616-33617/2011 (SCM/41/2013)	PILWP/06/2008	05/07/2012
26	SC 26/12	Petition for Special Leave to Appeal Civil No. 23073/12 (SCM-16/2013)	SA 10/2012	08/13/12
27	SC 27/12	Petition For Special Leave to Appeal (Civil) no. 25026 of 2012 (SCM -75/2012)	WP 205 of 2010	08/21/12
28	SC 28/12	Petition For Special Leave to Appeal (Civil) No. 2508 of 2012 (SCM -19/12)	WP 662 of 2003	01/30/12
29	SC 29/12	Petitions for Special Leave to Appeal (Criminal) Nos 6909 and 6910 of 2012 (SCM 34 of 2013)	CRMAB Nos 71 and 72 of 2011	08/31/12
32	SC 32/12	Petition For Special Leave to Appeal (Criminal) No. 2380 of 2012(SCM-34/12)	CRIA 52 of 2009	03/19/12
33	SC 33/12	Petition for Special Leave to Appeal (Criminal) No. 9058 of 2012 (SCM-33/13)	CRIA 33 of 2010	11/30/12

## SC

34	SC 34/12	Petition for Special Leave to Appeal (Civil) No. 12332 of 2012 (SCM 66 of 2012)	COA 3 of 2012	02/24/12
35	SC 35/12	Petition for Speical Leave to Appeal (Civil) 28169 of 2012 (SCM – 73 of 2012)	TXA 12 of 2011	09/14/12
36	SC 36/12	Petition for Special (Civil) No.9862 of 2012 (SCM-80 of 2012)	TXA 13 of 2011	09/14/12
37	SC 37/12	Petition for Special Leave to Appeal (Civil) No. 18846 of 2012 (SCM 76 of 2012)	WP 308 of 2012	07/13/12
38	SC 38/12	Petition for Special Leave to Appeal (Civil) No.35013 of 2012 (SCM 2 of 2013)	AAR 1 of 2012	09/11/12
39	SC 39/12	Petition for Special Leave to Appeal (Civil) No. 5205 of 2012 (SCM – 16 of 2012)	MCA 593 of 2010	06/02/12
40	SC 40/12	Petition for Special Leave to Appeal (Civil) No. 7605 of 2006 (SCM-77/2012)	FA 93 of 1999	05/10/12
41	SC 41/12	Petition for Special Leave to Appeal (Civil) No.27160 of 2011 (SCM – 78 of 2012)	WP 190 of 2011	08/21/12
42	SC 42/12	Petition for Special Leave to Appeal (Criminal) No.5487-5488 of 2012 (SCM – 70 of 2012)	CRMAB 249 of 2011 and CRMA 90 of 2012	08/21/12
43	SC 43/12	Petition for Special Leave to Appeal (Civil) No. 1337 of 2012 (SCM-22 of 2012)	WP 627 of 2011	02/21/12



## SC

44	SC 44/12	Petition for Special Leave to Appeal (Civil) No. 19868 of 2012 (SCM 63 of 2012)	SA 95 of 2009	07/30/12
45	SC 45/12	Petition for Special Leave to Appeal (Civil) No.22673 of 2012 (SCM - 71 of 2012)	WP 713 of 2011	09/08/12
46	SC 46/12	Petition for Special Leave to Appeal (Civil) No.1875 of 2012 (SCM 15 of 2012)	FA 18 of 1999	01/13/12
47	SC 47/12	Petition for Special Leave to Appeal (Criminal) 314 of 2012 (SCM - 21 - 2012)	CRIR 61 of 2009	04/01/12
48	SC 48/12	Petition for Special Leave to Appeal (Crl) No. 2784 of 2012 (SCM - 64 of 2012)	CRIR 60 of 2008	04/04/12
49	SC 49/12	Civil Appeal No. 2543 of 2010 (SCM 35 of 2009) 20157/2009	WP 104 of 2009	09/02/12
51	SC 51/12	SCM 57/2004 PSLA(Civil) No. 16921 of 2004	WP 279 of 1999	03/19/12

**SUPREME COURT CASES -2011**

72	SC 72/11	SCM 137/11 Special Leave Petition (civil) No. 27021 of 2011	MCA/44/2009	19/09/2011
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